BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A NO. 262/2020

In the matter of:

Hakam Singh & Anr. **...Applicant(s)**

Versus

State of Rajasthan & Ors. **...Respondent(s)**

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21.	**Annexure-XVII** A copy of the consented 282 brick kilns source emission monitoring report.	

(Nazimuddin)
Scientist 'F'
Central Pollution Control Board
Delhi-110032.

Dated: 18.04.2022
Place: Delhi

JOINT COMMITTEE REPORT

IN

NGT OA NO. 262/2020 (PB) order dated 10.11.2021

In the matter of

Hakam Singh & Anr.

Vs

State of Rajasthan & Ors.

Committee members:-

1. Sh P Jagan, Regional Director, CPCB (Nominee of Chairman, CPCB) - Chairman
2. Sh Sunil Kumar Meena, Sc-D, Nominee of CPCB - Member
3. Sh Mahesh Dutt Purohit, Sc-C, IRO, MoEFCC, Jaipur - Member
4. Sh R K Bora, SEE, Group Incharge (MUID), RSPCB, Jaipur -Member
5. Sh Rajneesh Jain, SEE, MS-SEAC - (Rep. of SEIAA, Rajasthan) - Member
6. Prof A B Gupta, Dept of Civil Engg, NIT, Jaipur
   Prof Dr Nivedita Kaul, Dept of Civil Engg, NIT, Jaipur - Member
7. Smt Kamla Alaria, ADM, Suratgarh (Rep. of District Magistrate) - Member
8. Sh Om Prakash Chaudhary, DSP, Sriganganagar (Rep. of SP) - Member
9. Dr S K Goyal, Chief Scientist & Head, CSIR-NEERI, New Delhi - Expert Member

JOINT COMMITTEE REPORT

NGT OA NO.262/2020 (PB)

Hakam Singh & Anr. Vs State of Rajasthan & Ors.

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(Nazimuddin)
Director
CPCB, New Delhi

Joint Committee report

Hon'ble National Green Tribunal (PB) vide its order dated 10th November 2021 in Original Application No. 262 of 2020 in the matter of "Hakam Singh & Anr. Vs State of Rajasthan & Ors." directed under Para 10 as:

> *"To ascertain the factual position about the compliance status, we constitute a fresh eight member joint Committee to be headed by nominee of Chairman, CPCB with another nominee of CPCB as member and representatives from MoEF&CC, State PCB, SEIAA, Rajasthan, Malviya Engineering College, Jaipur, District Magistrate and SSP, Ganga Nagar. None of the nominees who earlier participated in giving the report will be associated with the present exercise. The Chairman of the Committee with the assistance of State PCB will be the nodal agency for compliance and coordination. The Committee will be free to co-opt any other Expert/Institution. The Committee may meet within two weeks, undertake site visit and interact with the stakeholders. The Committee may inter-alia undertake carrying capacity study of the air quality of the area to sustain pollution load of the brick kilns, on the pattern of such studies earlier (including in the case of Utkarsh Panwar, supra) as well as desirable siting criteria (including inter-se distance). The Committee may give its report within three months by e-mail at judicial-ngt@gov.inpreferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF". Copy of the order is enclosed as* **Annexure-I.**

In compliance of the order, Central Pollution Control Board (CPCB) vide its office order dated 1st December 2021 has constituted the committee after obtaining the nominations from the concern department/institutions as per the order. Copy of the office order is enclosed as **Annexure-II.** Dr S K Goyal, Chief Scientist & Head, CSIR-NEERI, New Delhi was engaged to extend his technical guidance as an external expert member. The copy of the acceptance letter is enclosed as **Annexure-III.**

The terms of reference (TOR) of the Joint Committee were as follows:

1. The joint committee shall meet, undertake site visit & interact with stakeholders.
2. The joint committee shall verify the compliance status of kilns and assess the environmental compensation as per the norms.
3. The joint committee shall undertake carrying capacity study as well as desirable siting criteria.

1.0 Committee meetings and Minutes of Meeting

S. NO.	Date of meeting & field visit	Particulars
1.	1st Committee Meeting (3.12.2021)	The joint committee had discussion on the status of brick kilns operation (as on Sept 2021), methodology of environmental compensation, siting criteria adopted in other states and the carrying capacity approach adopted in another NGT matter of NGT i.e. Utkarsh Panwar Vs CPCB (O.A. No. 1016/2019). For the Environmental compensation (EC), it was discussed that as the brick kilns are categorized under Orange category based on the pollution index (PI), the CPCB methodology for EC calculation shall be adopted. EC calculation considers PI score, Scale of operation, location of unit, factor of rupees and the no. of days of non-compliance including past violation. Sh R K Bora, SEE, RSPCB informed to the committee that RSPCB is preparing a siting criteria guideline for brick kiln and soon shall be finalized. The methodology adopted for carrying capacity assessment in another matter of NGT OA No. 1016/2019 was discussed, where pollution load assessment based on PM_{10} & assimilation capacity was calculated referring the satisfactory air quality at 100 microgram/m^3. Sh Sunil Kr Meena, Sc-D informed the committee members that in another NGT matter (O.A. 31/2021) related to brick kilns in Dholpur, the carrying capacity was assessed too.
2.	2nd Committee Meeting (23.12.2021)	The committee had detailed discussion on monthly Aerosol Optical Density (AOD) data w.r.t. PM2.5 from 2015 to 2020 provided by IIT, Delhi for 05 locations of the Sriganganagar district and on the wind direction and seasonal variation on the mixing height which is critical for any carrying capacity study. In Sriganganagar district, there are 286 brick kilns having valid Consent to Operate (CTO). To verify the compliance of prescribed pollution norms joint team of RSPCB and CPCB are to be constituted for source emission monitoring and AAQ monitoring. For this monitoring was scheduled during 3rd January to 23rd January 2022. RSPCB was requested to provide the details of the teams on priority.

		The field visit of committee members and meeting with stakeholders was scheduled after 20th January 2022.
3.	3rd Committee Meeting with Stakeholders (6.1.2022)	The committee held its meeting physically with stakeholders on 6.1.2022 at Suratgarh to discuss on the various issues related to operation of the brick kilns and pollution control measures. Due to the spread of **Omicron variant** of COVID19 virus, few of the committee members attended the meeting virtually. The committee had discussion on the feasibility of conversion from FCBTK to Zig-Zag technology, alternative fuel use, possibilities of PNG/CNG, applicable siting criteria, operation of kilns during rainy seasons, disposal of ash and mine reclaimation. The financial non-viability of the conversion of technology was the major concern raised by the manufacturers. All the kilns in this district operate on crop residue.
4.	4th Committee Meeting (04.03.2022)	The committee members had discussion on the draft report. Prof A B Gupta suggested exploring the particle size analysis of the flue gas samples to ascertain the contribution of the brick kilns in PM2.5 & PM10, as the AAQM results have not shown significant change in the PM2.5 values in downwind when compared with upwind direction. CPCB was asked to explore the facility at CSIR-AMPRI, Bhopal lab for particle size analysis. Sh Rajneesh Jain, SEE, MS-SEAC, Rajasthan asked to validate the AOD data before their use for carrying capacity assessment. Other than satellite data, nearest Suratgarh thermal power plants CAAQMS data may be used after validation. RSPCB official was asked to provide the information on the methodology adopted for assessing the environmental compensation. Further, status of RSPCB brick kiln guidelines after the MoEF&CC new standards notification dated 22.2.2022 on brick kiln was also discussed. It was informed, that due to new notification the guideline was kept on hold. Dr S K Goyal Chief Scientist asked that is the exit flue gas velocity in the tapered stack at the porthole where diameter is about 3m was monitored as 3m/s; its value at the top of the stack, where diameter is around 1m, will be around 27m/s that seems not

		improbable in the natural draft. To verify this it was opined to monitor the velocity and SPM concentration at top of the stack (about 3-4 m below the top). Sh Vikram singh Parihar, CSO, RSPCB informed that they will try to execute the monitoring but such monitoring with the help of crane in absence of any monitoring platform at that height is very risky.
5.	5th Committee Meeting (10.03.2022)	Committee held its meeting to finalize the draft report after having detailed discussion & consideration on the following: 1. In place of Aerosol Optical Density (AOD), the available CAAQMS data provided by M/s Suratgarh Thermal Power Plant, Suratgarh for year 2021 may be used. 2. To develop an understanding on the contribution of the PM10 & PM2.5 from brick kilns; the CSIR-Advanced Materials and Processes Research Institute (AMPRI) was identified to analyze the samples for the particle size distribution. The samples of few of the monitored brick kilns were received from RSPCB, Jaipur on 10.3.2022 and sent to AMPRI for analysis. 3. To monitor the exit flue gas velocity at top of the kilns, options were explored by the field officials of the RSPCB. It was informed that carrying out monitoring at about 27-30 mtrs height with the help of HYDRA machine is not safe and such monitoring may be conducted by providing suitable porthole and monitoring platform at that height. Considering the safety issue, it was decided by the members of the committee that keeping safety at first place such monitoring may be avoided this time. However, such monitoring w.r.t. exit flue gas velocity will provide clarity on the theoretically calculated velocity which is on much higher side in case of natural draft. This monitoring may be planned later with the other brick kilns compliance monitoring during March-April 2022. The issue of source emission monitoring at constant velocity in such non-continuous process of firing & non-firing where velocity varies is not advisable. As this gives false reading, the same was observed during monitoring of the 19 brick kilns where concentration varied from 170mg/NM3 to 665 mg/NM3 in the FCBTK kilns. This variation may be due to monitoring at non-isokinetic velocity or due to

		improper feeding of fuel during the monitoring period. It was opined that to verify the compliance proper methodology needs to be developed by CPCB along with SPCBs. A time averaged value for a full cycle of firing and non-firing periods is essential to arrive at a meaningful value of stack emissions. Further it was discussed that the assessment of the carrying capacity without considering the other sources of pollution and local environmental conditions is not rational and advisable. As the present carrying capacity assessment is based on the physical boundary with steady state (Box-model), it needs to be further assessed in detail by considering brick kiln operation in totality viz. fuel use, fugitive emission, local conditions, agricultural activities etc. Committee chairman agreed on the proposal that the compliance monitoring of all the brick kilns may take more than 1 or 1.5 months' time that shall be scheduled from March, 2022; in this regard for submission of the compliance monitoring report 2 to 3 months' time may be sought from Hon'ble Tribunal.

The minutes of meetings of all the 05 meetings are enclosed as **Annexure-IV.**

2.0 Site visit and monitoring

To ascertain the contribution of the brick kiln operation and other activities viz. mining, transportation etc in ambient pollutants viz. PM_{10}, $PM_{2.5;}$ the committee opined to carryout Ambient Air Quality (AAQ) monitoring in the upwind and downwind direction of brick kilns during their operational and non-operational period.

2.1 Ambient Air Quality monitoring: The Ambient Air Quality monitoring was carried out by Rajasthan State Pollution Control Board, Bikaner during 15th to 19th Dec 2021 (operational period) & during 26th January to 2nd February 2022 (non-operational period) in brick kiln area of Suratgarh & Anupgarh tehsils of Sriganganagar district.

Monitoring locations during operational period (15th to 19th Dec 2021)

1. Brick Kiln Units, near Gurudwara 7 Chak, Suratgarh (Upwind)
2. Brick Kiln Units, near 6 Chak, Suratgarh (Downwind)
3. Brick Kiln Units. Near 87 GB A, Anupgarh (Upwind)
4. Brick Kiln Units, Near 87 CB B, Anupgarh (Downwind)

S. No.	Location	Date of monitoring	24 hourly concentration of the pollutants in µg/m^3		Remarks
			PM_{10}	$PM_{2.5}$	
1.	Brick Kiln Units, near Gurudwara 7 Chak, Suratgarh (Upwind)	15.12.2021	206	169	About 70% brick kilns were operational. (About 200 brick kilns out of consented 286)
2.	Point no. 1 of the Brick Kiln Units, near 6 Chak, Suratgarh (Downwind)	15.12.2021	217	170	
3.	Brick Kiln Units. Near 87 GB A, Anupgarh (Upwind)	18.12.2021	173	137	
4.	Brick Kiln Units, Near 87 GB B, Anupgarh (Downwind)	18.12.2021	194	138	

Copy of the AAQM report of operational period is enclosed as **Annexure-V (a).**

AAQ Monitoring during non-operational period (23rd January to 2nd February 2022)

The brick kilns stopped their operations from the mid of January, 2022 due to the rainfall during 4th to 8th January 2022 and 19th to 22nd January that resulted in re-preparation of green bricks as all prepared bricks ready for firing were wet and became muddy. The heavy rainfall was observed on 5th January 2022 i.e. 24.8 mm/day. The meteorological data from 1.1.2022 to 26.1.2022 available on India Meteorological Department (IMD) website are as tabulated below:

S.NO.	Date	Ambient Temp (°C)	Rainfall (mm/day)	Wind Direction (Degree)	Wind Speed (m/s)
1.	1.1.2022	12	0.0	162	0.14
2.	2.1.2022	13	0.0	228	0.33
3.	3.1.2022	15	0.0	188	0.37
4.	4.1.2022	14	**0.1**	92	0.57
5.	5.1.2022	13	**24.8**	179	0.67
6.	6.1.2022	13	**5.4**	190	0.33
7.	7.1.2022	13	**9.1**	216	0.42
8.	8.1.2022	11	**2.6**	231	0.31
9.	9.1.2022	11	0.0	244	0.30
10.	10.1.2022	10	0.0	175	0.41
11.	11.1.2022	10	0.0	201	0.40

12.	12.1.2022	11	0.0	183	0.28
13.	13.1.2022	09	0.0	80	0.43
14.	14.1.2022	10	0.0	164	0.32
15.	15.1.2022	9	0.0	136	0.37
16.	16.1.2022	9	0.0	110	0.45
17.	17.1.2022	10	0.0	82	0.36
18.	18.1.2022	12	0.0	214	0.31
19.	19.1.2022	13	**0.9**	85	0.55
20.	20.1.2022	11	**0.3**	118	0.56
21.	21.1.2022	12	**0.7**	64	0.83
22.	22.1.2022	12	**0.6**	161	0.41
23.	23.1.2022	12	0.0	120	2.63
24.	24.1.2022	12	0.0	125	0.60
25.	25.1.2022	13	0.0	180	0.84
26.	26.1.2022	11	0.0	224	0.25

The rainfall was not observed after 23rd January 2022 and as per the committee opinion, this was the right time to assess the ambient air quality during the non-operational period of brick kilns. The monitoring locations and observed pollutants concentration during 27th Jan to 2nd Feb 2022 at Srivijaynagar are as tabulated below:

S. No.	Location	Date of monitoring	24 hourly concentration of the pollutants in µg/m^3		Remarks (field observation)
			PM_{10}	$PM_{2.5}$	
1.	Near Chugh bricks, vill. 36GB, Anupgarh road, Srivijaynagar (Upwind)	27.01.2022	134	76	Kilns were non-operative in whole district. Weather was clear except on 1st Feb, 2022 (Fog in morning was observed)
		29.01.2022	127	80	
		31.01.2022	136	84	
		02.02.2022	143	94	
2.	Near house of Sh Sukha Singh, Vill. 36 GB, Anupgarh rd, Srivijaynagar (Downwind)	27.01.2022	115	77	
		29.01.2022	114	79	
		31.01.2022	163	121	
		02.02.2022	121	103	

The PM_{10} & $PM_{2.5}$ during the non-operational period of the brick kilns reveals that the average concentration of PM_{10} & $PM_{2.5}$ ranges from 128µg/m^3 to 135µg/m^3 and 83.5 µg/m^3 to 95µg/m^3 respectively in upwind and downwind. The higher concentration of pollutant may be due to lifting of fine particles of crustal sand (being non-cohesive), vehicle movement, agricultural activities and

other domestic activities. Copy of the AAQM report of non-operational period is enclosed as **Annexure-V (b).**

To assess contribution of crop residue based FCBTK brick kilns in particulate matters viz. PM_{10} & $PM_{2.5,}$ it was opined to carry out particle size analysis of the particulate matter in flue gas. Randomly selected six source emission monitoring samples were analyzed at CSIR-Advanced Materials & Processes Research Institute (AMPRI), Bhopal for the particle size analysis. The analysis was done by Laser Scattering Particle Size Distribution Analyzer (Make: Horiba, Japan, Model: Partica, LA-950V2). The Particle Size Analysis report is enclosed as **Annexure-V (c).** The results are as tabulated below:

Sample Code	PM2.5 (%)	PM10 (%)	Ratio of PM2.5/PM10
H-101	40.85	100.00	0.41
H-102	16.97	61.15	0.28
H-103	20.23	75.19	0.27
H-104	48.18	98.57	0.49
H-51	5.48	56.75	0.10
H-77	11.86	98.89	0.12

The wide variation in fraction of PM2.5 & PM10 and their ratio doesn't provide much insight on the contribution of kilns in PM2.5/PM10 to conclude on emission factor w.r.t. PM2.5 or PM10.

2.2 Source emission monitoring

Central Pollution Control Board (CPCB), Regional Directorate, Bhopal vide its letter dated 17.12.2021 constituted the monitoring team for conducting source emission monitoring of 286 brick kilns units having valid consent to operate from Rajasthan State Pollution Control Board. RSPCB also constituted 05 teams to inspect and monitor brick kilns with CPCB. The copies of the letters are enclosed as **Annexure-VI.** The emission monitoring was scheduled from 3rd January 2022 to 23rd January 2022.

*It is pertinent to mention that the monitoring of 286 brick kilns was suspended in between from 8th January 2022 due to the spread of '**Omicron' COVID** variant in the monitoring team and the field conditions were also not feasible due to continuous rainfall as there was no electric earthing provision available on the kiln stack and the brick kilns were planning to shut their operation due to rainfall. The letter of brick kiln association in this regard is enclosed as **Annexure-VII.** Further the source emission monitoring shall be scheduled on normalization of the COVID situation and full load operation of the kilns; probably from last week of March 2022.*

However, 19 kilns were monitored on 6th to 7th January 2022 during this adverse situation. The details of these kilns are collected in specified formats and same are enclosed as ***Annexure-VIII (a).***

The list of brick kilns monitored is as tabulated below with monitored Particulate Matters (PM) concentration in mg/NM^3.

S.NO.	Name of the brick Kiln	Monitored conc. of PM in mg/NM^3
1.	M/s Jai Bharat Brick Industries, Suratgarh	665
2.	M/s Bagri Brick Products, Suratgarh	231
3.	M/s Bagri Bricks, Suratgarh	190
4.	M/s Maheshwari Brick Kiln Company, Suratgarh	279
5.	M/s Bagri Brick Kiln Company, Suratgarh	203
6.	M/s Bagri Bricks Kiln Industries, Suratgarh	410
7.	M/s Deepika Bricks Suppliers, Suratgarh	239
8.	M/s Bagri Kilns, Suratgarh	593
9.	M/s Bagri Int Udhyog, Suratgarh	661
10.	M/s Kothari Bricks Suppliers, Suratgarh	206
11.	M/s Bajrang Kiln Company, Suratgarh	421
12.	M/s Gumber Int Udhyog, Suratgarh	295
13.	M/s Bahlim Kiln Co, Suratgarh	621
14.	M/s Sharma Kiln Industries, Suratgarh	209
15.	M/s Sharma Int Udhyog, Suratgarh	460
16.	M/s Santosh Bricks Manufacturer, Suratgarh	210
17.	M/s Ram Shree Int Udhyog, Suratgarh	170
18.	M/s Tiger Int Udhyog, Suratgarh	655
19.	M/s Vinayak Brick Industries, Suratgarh	191

The analysis report of 19 brick kilns are enclosed as **Annexure-VIII (b).**

All the monitored 19 brick kilns were meeting the consented emission standard of 750mg/NM^3.

NOTE: *Emission monitoring of the 19 brick kilns, where concentration varied from 170mg/Nm^3 to 665 mg/Nm^3 in the crop-residue based FCBTK kilns may be due to varied fuel feeding quantity, moist fuel feeding, varied time duration between charging to non-charging and others.* Source emission monitoring at constant velocity in such non-continuous process of firing & non-firing where flue gas velocity varies significantly, is not rational to get the appropriate emission concentration.

During discussion with brick kiln representatives, following was brought into the knowledge:

The brick kilns established in 10 Tehsils of Sriganganagar district are mostly based on Fixed Chimney Bull's Trench Kiln (FCBTK) technology and uses mustard husk as fuel due to its sufficient availability in this area. The average fuel consumption is 300 kgs/1000 bricks. The fuel cost varied from Rs. 300-400/quintal based on the availability. On a 21-ghodi brick kiln i.e. arranging 21 bricks of 9 inches each in one row. Each row has 2100-2200 bricks. One row gets completed in about 3-4 hrs heating, i.e. 6 rows in a day operation. By this the average production is 12000-13000 bricks daily. These bricks cool down in about 8 days and removed after 8th day. One firing to non-firing period has average 30 mins gap. On an average 60 kgs fuel is used during each firing period i.e. 2kgs/min; about 3000kgs/day.

The field photographs taken during the field visit are enclosed as **Annexure-IX.**

Copy of the satellite images of brick kilns cluster of each tehsils of district Sriganganagar are enclosed as **Annexure-X.**

3.0 Estimation of the carrying capacity of the area

To estimate the carrying capacity of the Sriganganagar district w.r.t. brick kilns operation, methodology earlier adopted in **Hon'ble NGT (PB) Original Application No. 1016/2019 in the matter of Utkarsh Panwar Vs CPCB & Ors** was considered here too.

3.1 Estimation of Existing Pollution Load w.r.t $PM_{2.5}$

In Sriganganagar district all the 10 tehsils i.e. Srivijaynagar, Anupgarh, Gharsana, Sriganganagar, Suratgarh, Sadulsahar, Rawla, Srikaranpur, Padampur & Raisinghnagar have brick kiln manufacturing units.

- Total area **(a)** : **10930 km²** (Total area of the district as per the Rajasthan Govt. district website *https://sriganganagar.rajasthan.gov.in/*)

- Average atmospheric mixing height during a particular month in km **(b)** : The Mixing height of Rajasthan is as per the "Atlas of Hourly Mixing Height and Assimilative Capacity of Atmosphere in India", published in 2008 by India Meteorological Department, New Delhi. The Hourly mixing height is as tabulated below:

Mixing height of Rajasthan as per the "Atlas of Hourly Mixing Height and Assimilative Capacity of Atmosphere in India", published in 2008 by India Meteorological Department, New Delhi										
Day time (hour of the day)	Month & Season		March		Month & Season		Month & Season		Month & Season	
	Dec-Feb				April-June		July-Sept		Oct-Nov	
	winter		Intermediate month of winter & summer		Summer		Monsoon		Post Mansoon	
	Min	Max	Min	Max	Min	Max	Min	Max	Min	Max
7	20	40	60	75	100	110	70	85	40	60
8	30	60	85	105	140	150	110	145	80	140
9	80	110	165	205	250	300	275	340	300	380
10	180	220	365	410	550	600	525	590	500	580
11	370	420	635	735	900	1050	850	975	800	900
12	580	680	1015	1140	1450	1600	1265	1420	1080	1240
13	720	900	1210	1460	1700	2020	1540	1800	1380	1580
14	900	1020	1450	1660	2000	2300	1775	2040	1550	1780
15	950	1100	1525	1775	2100	2450	1850	2205	1600	1960
16	950	1120	1500	1760	2050	2400	1800	2150	1550	1900
17	900	940	1400	1660	1900	2380	1600	2015	1300	1650
18	600	700	1150	1450	1700	2200	1270	1610	840	1020
19	370	440	785	920	1200	1400	825	990	450	580
Average Mixing height (m)	512	596	873	1027	1234	1458	1058	1259	882	1059

The monthly available maximum mixing height in KMs is as tabulated below:

Month wise maximum mixing height in KMs	
Month	Mixing Height in KMs
January	0.596
February	0.596
March	1.027
April	1.458
May	1.458
June	1.458
July	1.259
August	1.259
September	1.259
October	1.059
November	1.059

December	0.596

- Total volume of Air in the district boundary in KM^3 **(C)** : **a x b**

- Average $PM_{2.5}$ concentration for a particular month in kg/km^3 **(d):**

M/s Suratgarh Thermal Power Plant, Suratgarh (Sriganganagar) GPS location 29.163621,74.024601 CAAQMS (Switch Yard) data of Year 2021			
Month	**PM10**	**PM2.5**	**Ratio of PM10/PM2.5**
Jan 2021	146	124	1.2
Feb 2021	124	100	1.4
Mar 2021	133	75	1.8
Apr 2021	140	80	1.9
May 2021	124	67	1.9
June 2021	197	101	1.9
July 2021	120	82	1.6
Aug 2021	96	50	1.9
Sep 2021	36	32	1.3
Oct 2021	85	48	1.8
Nov 2021	202	147	1.5
Dec 2021	160	121	1.4

The detailed CAAQMS monitoring data of M/s Suratgarh Thermal Power Plant with calibration certificate is enclosed as **Annexure-XI.**

Therefore, total estimated pollution load (in MT) of $PM_{2.5}$**(x) = c x d**

Month	**Total volume of Air in the District during a particular month in KM3 (C)**	**24 hourly Concentration of $PM_{2.5}$ in $\mu g/m^3$ (kg/km^3) (D)**	**PM2.5 pollution load in MT/day during 2021 ($X_{PM2.5}$) = C x D**
January	6514	124	805
February	6514	100	653
March	11225	75	845
April	15936	80	1275
May	15936	67	1075
June	15936	101	1609
July	13761	82	1131
August	13761	50	686
September	13761	32	437
October	11575	48	553
November	11575	147	1701
December	6514	121	790

3.2 Estimation of physical assimilative capacity w.r.t. PM_{10}

The formula for assessing the assimilative capacity is based on the physical boundaries that work on assumptions of steady-state conditions; i.e. it is supposed that the emissions, wind speed and characteristics of air available for dilution will not vary over time and that pollutants emitted to the atmosphere are uniformly mixed in a volume. Considering this, it is better to call it physical assimilative/atmospheric capacity.

Total volume of Air in the district Sriganganagar in a particular month in KM^3**(c)**

Particulate Matter (PM_{10}) concentration in ambient air as per NAAQ standard: 100µg/m^3 i.e. **100 Kg/Km^3** (Ref. Air Quality Index/NAAQ Standards, 2009)

Therefore, Assimilative capacity w.r.t. PM_{10} in ambient air of the area during a particular month (**y**): **c x 100 = y** Kgs

Month	Total volume of Air in the **Sriganganagar** District during a particular month in KM3 **(C)**	24 hourly Concentration of PM10 in µg/m^3 (kg/km^3) as per NAAQS,2009 **(D)**	Average Daily Permissible PM_{10} pollution load in MT/day during 2021 **(Y_{PM10}) = C x D**
January	6514	100	651
February	6514	100	651
March	11225	100	1123
April	15936	100	1594
May	15936	100	1594
June	15936	100	1594
July	13761	100	1376
August	13761	100	1376
September	13761	100	1376
October	11575	100	1157
November	11575	100	1157
December	6514	100	651

3.3 Estimation of physical supportive capacity based on PM_{10}

Supportive Capacity **(z)** = Assimilative Capacity **(y)** - Total Estimated Load (PM_{10}) **(X_{PM10})**

Month	Existing PM2.5 Pollution load (MT/day) during 2021 **($X_{PM2.5}$)**	Ratio of $PM_{10}/PM_{2.5}$	Existing PM10 Pollution load (MT/day) during 2021 **(X_{PM10})**	PM10 Emission Load (MT/day) [Permissible capacity] **(Y_{PM10})**	Available PM10 Emission Load (MT/day) [Available Physical capacity] **(Z) = (Y_{PM10}-X_{PM10})**
January	805	1.2	954	651	(-)302
February	653	1.4	892	651	(-)241
March	845	1.8	1562	1123	(-)439
April	1275	1.9	2362	1594	(-)768
May	1075	1.9	2022	1594	(-)428
June	1609	1.9	3089	1594	(-)1496
July	1131	1.6	1760	1376	(-)384
August	686	1.9	1306	1376	(+)70
September	437	1.3	563	1376	(+)813
October	553	1.8	1008	1157	(+)150
November	1701	1.5	2527	1157	(-)1369
December	790	1.4	1109	651	(-)458

NOTE:

1. *The numerical value with (-) symbol indicates that area has no available physical supportive capacity.*
2. *The numerical value with (+) symbol indicates that area has available physical supportive capacity.*

{The methodology earlier adopted in Hon'ble NGT (PB) Original Application No. 1016/2019 in the matter of Utkarsh Panwar Vs CPCB & Ors was considered for estimating the carrying capacity}

- It is pertinent to mention here that in the months (March to June) when dispersion is found significantly well, in those months also the physical supportive capacity is not available; this may be due to lifting of fine particles of crustal sand (being non-cohesive), vehicle movement, agricultural activities and other domestic activities. For rationalizing the supportive carrying capacity this factor needs to be incorporated to bring a holistic view on the available carrying capacity.

Cumulative & individual impact of brick kilns on Ambient Air quality:

An expert committee report was submitted in NGT O.A. 31 of 2021 (CZ) in order dated 3.6.2021 (Vijay Singh Vs State of Rajasthan & Ors) regarding the brick kilns operation in Rajakhera village of Dholpur (Rajasthan). There were 103 brick kilns established within 11kms radial distance from Rajakhera

block, only one brick kiln is based on Zig-Zag technology and rest all are of Fixed Chimney Bull's Trench Kiln (FCBTK) technology. The major fuel used is Husk (Agro-residue). The committee carried out the sensitivity analysis with available data. The dominant wind speed taken was 0.50-2.10 m/s. 24 hourly predicted PM concentrations levels in Rajakhera Village under 2 emission and 4 meteorological scenarios (as observed in isopleths). Further, for better understanding predicted PM levels (minimum, maximum and average values) at discrete receptor points of Rajakhera village are included. Depending upon the predominant wind direction, the brick kilns in the upwind direction of the village will have more impact on the air quality of the village. Maximum impact is predicted under the worst meteorological condition (wind from N-W direction) to be 24 µg/m3 for actual emission scenario and 36 µg/m3 for combustion corrected emission scenario. Further, impact of a single brick kiln is predicted under the similar situation/scenario. It is predicted that 24 hourly PM concentration from single brick would be about 2.32 µg/m3 and 3.62 µg/m3 for actual and corrected PM emissions scenario at a distance of 500 m from the brick kiln. The excerpt of the report is enclosed as **Annexure-XII.** Similar kind of analysis for Sriganganagar district may help in understanding the cumulative and individual impact of brick kilns and accordingly mitigation measure may be taken.

4.0 Environmental compensation

The environmental compensation was imposed on the brick kilns who were either operating without Consent to Operate (CTO) or with expired CTO. The assessment was based on the methodology developed by Central Pollution Control Board for industries based on the following factors:

Environmental Compensation (EC) = PI x N x R x S x LF

Where, EC is Environmental Compensation in (₹)

PI = Pollution Index of industrial sector

N = Number of days of violation took place

R = Factor in Rupees (₹) for deriving the EC, which may be a minimum of 100 and maximum of 500.

S = Factor for scale of operation which could be based on small/ medium/ large industry categorization

LF = Location factor

The mechanism "Mechanism for calculation, imposition & Recovery of Environmental Compensation" developed by RSPCB based on the CPCB methodology for EC assessment is enclosed as **Annexure-XIII.** Further the detailed calculation on the environmental compensation is enclosed as **Annexure-XIV.**

The brick kiln operation is categorized under Orange category. The compensation assessed by RSPCB as per the mechanism for non-compliant 165 brick kilns is as tabulated below:

S.No.	Name of the industry	Address	Total amount of EC imposed (Rs.)
1.	Nishant Int udyog	Chak-79 GB, Tehsil-Anupgarh, District- Sriganganagar	20,20,000
2.	Prince Bricks Co.	Chak- 73 GB, Tehsil-Anupgarh, District- Sriganganagar	18,40,000
3.	Star Bricks industries	Chak-59 GB, Tehsil-Anupgarh, District- Sriganganagar	18,40,000
4.	Ganesh Brick Kiln	Chak-5 K, Tehsil-Anupgarh, District- Sriganganagar	6,10,000
5.	Tata Bricks industries	Chak-77 GB, Tehsil-Anupgarh, District- Sriganganagar	18,40,000
6.	Gurmeet Kiln Company (old name - TUTU intudhyog, Shree KarniBricks Industries)	Chak- 68/2 G.B., Tehsil-Anupgarh, District-Sriganganagar	18,25,000
7.	Wahe Guru Int Udyog (Nanda Int Udyog)	Chak-87 G.B., Tehsil-Anupgarh, District-Sriganganagar	21,60,000
8.	Jai Bricks	Chak-68/2 G.B., Tehsil-Anupgarh, District-Sriganganagar	24,15,000
9.	Arshid Industries	Chak-68/2 G.B., Tehsil-Anupgarh, District-Sriganganagar	24,00,000
10.	Sonu Kiln Company	Chak-67 G.B., Tehsil-Anupgarh, District-Sriganganagar	18,25,000
11.	Kamra Kiln company	Chak 68/2 G.B., Tehsil-Anupgarh, District-Sriganganagar	9,05,000
12.	Bimla Kiln Company	Chak-72 G.B., Tehsil-Anupgarh, District-Sriganganagar	18,25,000

13.	Bika Bricks	Chak -65 G.B., Tehsil-Anupgarh, District-Sriganganagar	5,65,000
14.	Sri Balaji Industries (Old Name-Jai Baba Ri Bricks)	Chak-72 G.B., Tehsil-Anupgarh, District-Sriganganagar	24,60,000
15.	J.D. Bricks Industry	Chak-12ND Nahranwali, Tehsil-Anupgarh, District-Sriganganagar	24,70,000
16.	Laxmi Bricks udyog	Chak-5 JM, Tehsil-Anupgarh, District- Sriganganagar	21,60,000
17.	Kamal Int udyog (Old Name- Kishan Int Udyog)	Chak-4 NM, Naharwali, Tehsil-Anupgarh, District-Sriganganagar	24,70,000
18.	Chodhary Industries (Old Name- Vijay Int Udyog)	Chak 2NM, Tehsil-Anupgarh, District- Sriganganagar	24,70,000
19.	Tata Bricks	7APM, Tehsil-Anupgarh, District- Sriganganagar	18,25,000
20.	BVP Bricks	68/2 GB, Tehsil-Anupgarh, District- Sriganganagar	24,85,000
21.	Ashish Brick company	87GB, Tehsil-Anupgarh, District- Sriganganagar	24,85,000
22.	Chug Brick company	67 GB, Tehsil-Anupgarh, District- Sriganganagar	2,20,000
23.	Goyal Kiln Co.	78GB, Tehsil-Anupgarh, District- Sriganganagar	21,60,000
24.	Godara Int Udyog	73 GB, Tehsil-Anupgarh, District- Sriganganagar	3,05,000
25.	Karan Brick Industries	67 GB, Tehsil-Anupgarh, District- Sriganganagar	18,30,000
26.	Nirmal Int Udyog	87 GB, Tehsil-Anupgarh, District- Sriganganagar	24,85,000
27.	Godara Bricks	87 GB, Tehsil-Anupgarh, District- Sriganganagar	24,85,000
28.	Sekhon Int Udyog	M.No. 11, K.No. 18/0.202, 19, 20/0.161, 21/0.191, 22, 23/0.202, Chak 18 Z, Tehsil-Sriganganagar, District- Sriganganagar	1,10,000
29.	S M Bricks Suppliers,	M.No. 14, K.No. 21/0.139, 22, 23, 24, 25, Chak 2 HH II, Tehsil-Sriganganagar	24,70,000
30.	New Name- Sri Balaji Bricks Udyog, Old Name-Vishavkarma Int Udyog	M.No. 22, K.No. 1,2/0.506, 3/1/0.126,8/2/0.126, 9,10/0.506, 11/0.116, 12/0.116,13/1/0.055 Chak 11 Z, Tehsil-Sriganganagar	24,70,000

31.	Shivam Bricks Industries (Old Name- Lunga Int Udyog)	M.No. 63, K.No. 1, 2, 3, 8/0.228, 9, 10, Chak 5C Badi, Sujawalpur, Tehsil- Sriganganagar	9,05,000
32.	Ambey int udyog	M.No. 30, K.No.1/0.1768, 2/.228, 3/.228, 8/.253, 9, 10/.1963 Chak 13, LNP I, Tehsil-Sriganganagar	24,25,000
33.	Choudary Int Udyog	M.No. 18, K.No.1/0.027, 2/0.191, 3/0.253, 4, 7/0.121, 8/0.121 Chak 2 NH II, Tehsil- Sriganganagar	15,70,000
34.	Jagdamba Bricks (19220)	M.No.63, K.No.18, 19, 20, 21/.052, 22/.052, 23/.052 Chak 11, LNP , Tehsil- Sriganganagar	2,55,000
35.	Shyam Kiln company	M.No. 21, K.No.3/0.127, 4, 7, 8/0.0127 Chak 4 Y, Kalyan, Tehsil-Sriganganagar, District- Sriganganagar	3,05,000
36.	Shri Ramdev Bricks	M.No. 44, K.No. 2, 3, 4, 5/0.190, 7/0.063, 8/0.063 Chak 9 A, Chhoti, Tehsil- Sriganganagar, District- Sriganganagar	19,25,000
37.	Satya Narayan Shiv Kumar	M.No. 15, K.No. 16, 17, 18, 19, 20/0.127 Chak 4 Y, Kalia, Tehsil-Sriganganagar, District- Sriganganagar	2,40,000
38.	Saharan Int Udyog	Chak 5 MLD, Tehsil-Gharsana, District- Sriganganagar	24,70,000
39.	Ganpati Bricks	Chak 3 MLK A, Tehsil- Gharsana, District- Sriganganagar	18,30,000
40.	Choudhary Bricks Udhyog	Chak 1 MLK B, Tehsil- Gharsana, District- Sriganganagar	24,70,000
41.	Balaji Suppliers (Old Name - Brar Brick Kilan)	Chak 5 PSD A, Tehsil-Rawla, District- Sriganganagar	24,45,000
42.	Bhadu Kiln Udhyog	Chak 3 PSD B, Tehsil-Rawla, District- Sriganganagar	9,05,000
43.	Choudhary Bricks Industries	Chak 365 Head, 1 KYD, Tehsil- Rawla, District- Sriganganagar	24,45,000
44.	Shree Shyam Bricks (Old Name- Shree Ram Bricks)	Chak- 6 G.D. Sakhi Road, Tehsil-Gharsana, District- Sriganganagar	24,70,000
45.	Jai Balaji Bricks	Chak 4 DDB, Dabbar Road,	18,95,000

	Udyog	Tehsil-Gharsana, District-Sriganganagar	
46.	Murliwala Int Udyog	Chak 2 JSM, Kupli Road, Gharsana, Tehsil-Gharsana, District- Sriganganagar	24,70,000
47.	Jai Shree Krishna Ent Udhyog	Chak 5 GDA, Tehsil-Gharsana, District- Sriganganagar	24,45,000
48.	Shri Shiv Int udyog	Chak 2 GD(A), Tehsil-Gharsana, District-Sriganganagar	21,45,000
49.	Aggrawal Ent Udhyog	Chak- 4 MLD A 1st, Tehsil-Gharsana, District-Sriganganagar	24,60,000
50.	Khan Int Udyog	Chak- 4 MLD A, Tehsil-Gharsana, District-Sriganganagar	6,20,000
51.	Shyoran Bricks Industries	Chak- 8 MLD B, Tehsil-Gharsana, District-Sriganganagar	24,70,000
52.	Jyani Int Udyog	Chak 8 MLD-B, Tehsil-Gharsana, District-Sriganganagar	24,70,000
53.	Kamra Bricks	Chak 14 MD, New Mandi, Tehsil-Gharsana	24,85,000
54.	Shree Shyam Kilan Company (Old Name - Mohanlal Int Udyog)	Chak 3 KD B, Tehsil-Rawla, District- Sriganganagar	24,85,000
55.	Shri Ganesh Int Udhyog	Chak 30 AS B, Tehsil-Rawla, District- Sriganganagar	24,85,000
56.	Baba Ramdev Int Udyog	Chak- 52F, Murba No.-50, Jorawar Singh Pura, Tehsil-Srikaranpur, District-Sriganganagar	21,55,000
57.	Guru Ram Das Int Udyog	Chak- 52 F, Murba No.: 03, Kila No: 12,19,20,22, Tehsil-Srikaranpur, District-Sriganganagar	2,90,000
58.	Saran Int Udyog	Chak- 1 N, Murba No.: 29, Kila No.: 3-8, Jagtewala, Tehsil-Srikaranpur, District-Sriganganagar	9,00,000
59.	Sagar Bricks	Chak - 22 NP, Tehsil-Raisinghnagar, District-Sriganganagar	24,45,000
60.	Bhole Shankar Int Udyog	Chak 15 KRW, Tehsil-Sadulshahar, District-Sriganganagar	24,70,000
61.	Prince Bricks	Chak -18 KSD, Tehsil-	24,35,000

	Company (Old Name- Baba Ramdev Int Udyog)	Sadulshahar, District- Sriganganagar	
62.	Choudhary BrijlalBhadu Int Udyog	Chak 12 SDP, Tehsil- Sadulshahar, District- Sriganganagar	24,70,000
63.	Goswami Int Udyog	Chak- 16 BNW, Tehsil- Sadulshahar, District- Sriganganagar	21,55,000
64.	Brar Int Udyog	Chak- 6 BGS, Tehsil- Sadulshahar, District- Sriganganagar	24,25,000
65.	Shree Balaji Int Udyog	Chak- 8 SDP, Tehsil- Sadulshahar, District- Sriganganagar	24,35,000
66.	Satguru Int Udyog	Chak 11 BGS, Bhagsar, Tehsil- Sadulshahar, District- Sriganganagar	24,25,000
67.	Tajinder Pal Singh Baljeet Singh	Chak- 24 KSD Gaddar Khera, Tehsil-Sadulshahar, District- Sriganganagar	24,30,000
68.	Bedi Int Bhatta	ManaksarChouk, Tehsil- Suratgarh, District- Sriganganagar	24,85,000
69.	Mahadev Int Udyog	Chak- 7 SGM, Sardargarh Road, Tehsil-Suratgarh, District- Sriganganagar	18,45,000
70.	Pawan Bricks Company	Chak- 6 SGM (B), Tehsil- Suratgarh, District- Sriganganagar	21,55,000
71.	Shiv Int Udyog	Chak- 7 SGM, Tehsil- Suratgarh, District- Sriganganagar	1,85,000
72.	Satguru Int Udyog	Chak 6 DBN, Tehsil-Suratgarh, District- Sriganganagar	24,70,000
73.	Shiv Bricks Industries	Chak-7 SGM, Tehsil-Suratgarh, District- Sriganganagar	14,25,000
74.	Kisan Int Udyog (Duplicate Name- Kishan Bricks Company)	Chak-7 SGM, Tehsil-Suratgarh, District- Sriganganagar	18,40,000
75.	JagdambaIndusries (Old Name- Arora Int Udyog)	Chak 10 BLM (A), 200/420, Tehsil-Srivijaynagar, District- Sriganganagar	24,50,000
76.	Rishabh Traders (Old Name- SatnamTanu Int Udyog)	Chak-34 GB, 189/423, Tehsil- Srivijaynagar, District- Sriganganagar	24,85,000
77.	Baldev Kiln Company	Chak 26 GB, 182/407, Tehsil-	12,50,000

		Srivijaynagar, District-Sriganganagar	
78.	Gotam Kiln Company	Chak 26 GB, 182/407, Tehsil-Srivijaynagar, District-Sriganganagar	12,50,000
79.	Balana Int Udyog	Chak 33 GB, 186/420, Tehsil-Srivijaynagar, District-Sriganganagar	24,45,000
80.	Balaji Bricks Company	Chak 50 GB, 219/446, Tehsil-Srivijaynagar, District-Sriganganagar	24,85,000
81.	Shri Shyam Int Udyog	Chak 51 GB, 219/448, Tehsil-Srivijaynagar, District-Sriganganagar	6,40,000
82.	J.K. Bricks Industries	Chak 17 GB, 163/402, Tehsil-Srivijaynagar, District-Sriganganagar	3,10,000
83.	Mandeep Singh Ranjeet Singh (Old Name- Shri Ram Bricks)	Chak-15 GB, 150/398, Tehsil-Srivijaynagar, District-Sriganganagar	24,80,000
84.	Raj Int Udyog (Old-Jai Jhameshwar Int Udyog)	Chak-11 GB, 143/388, Tehsil-Srivijaynagar, District-Sriganganagar	6,20,000
85.	Malwa Int Udyog (Old name-Global Bricks Industry)	Chak-5 GB(A), 124/381, Tehsil-Srivijaynagar, District-Sriganganagar	24,70,000
86.	DhannaBhagat Int Udyog(Old Name-Vinayak Int Udyog, Parth Int Udyog)	Chak-5 GB(B), 124/383, Tehsil-Srivijaynagar, District-Sriganganagar	24,70,000
87.	Dhawan Int Udyog	Chak-5 GB(B), 130/383, Tehsil-Srivijaynagar, District-Sriganganagar	24,80,000
88.	Chhabra Bricks	Chak-5 GB(B), 139/383, Tehsil-Srivijaynagar, District-Sriganganagar	5,80,000
89.	K.K. Bricks	Chak 29 GB, 184/416, Tehsil-Srivijaynagar, District-Sriganganagar	10,85,000
90.	Thindintudyog	Chak-87 GB, Tehsil-Anupgarh, District- Sriganganagar	24,85,000
91.	Durga Bricks Industries	Chak-68/1 GB, Tehsil-Anupgarh, District-Sriganganagar	24,85,000
92.	Dhot Bricks	Chak-66 G.B., Tehsil-Anupgarh, District-Sriganganagar	24,85,000

93.	New Name- Saran Ent Udhyog (Old Name- Kalgidhar Bricks)	Chak-66 G.B., Tehsil-Anupgarh, District-Sriganganagar	24,85,000
94.	Kamra Kiln company (Old name- Vimla Kiln Co.)	Chak-73 GB, Tehsil-Anupgarh, District- Sriganganagar	24,85,000
95.	Chug Brick Industries	Chak 54 GB, Tehsil-Anupgarh, District- Sriganganagar	24,85,000
96.	Mohan Int Udyog	67 GB, Tehsil-Anupgarh, District- Sriganganagar	24,85,000
97.	KBI industries	Chak 66 GB, Tehsil-Anupgarh, District- Sriganganagar	24,85,000
98.	Siddhi vinayak bricks industries	Chak-87 GB, Tehsil-Anupgarh, District- Sriganganagar	24,85,000
99.	Suman Int Udyog	M.No. 3, K.No. 23, 24, 25/0.189, M.No. 17, K.No. 3, 4, 5/1(0.189) Chak 12 F Bada, Mirzewala, Tehsil-Sriganganagar, District-Sriganganagar	24,85,000
100.	Dev Raj Harmesh Pal (Other Name- Moyal Int Udyog)	Chak 4 ML,M.No. 4, 26, K.No. 13/0.114, 14, 15, 19/0.019, 17, 18, 19, 20/0.228, M.No. 27, K.No. 2/0.126, 3, 4, 5, 6, 7, 8, Tehsil-Sriganganagar, District-Sriganganagar	24,85,000
101.	Akal Int Udyog	M.No. 32 K.No. 1/0.151, 2 , 3, 4/1 (0.127), 8, 9, 10/0.151 Chak 7C Badi, Sujawalpur, Tehsil-Sriganganagar, District-Sriganganagar	24,85,000
102.	Namdhari Bricks Industries (44927)	M.No. 45, K.No. 1/0.216, 2, 3, 9, 10, Chak 23Z , Tehsil-Sriganganagar, District-Sriganganagar	18,85,000
103.	S.S. BRICKS (47625)(OLD NAME- balajiintudyog, ambey bricks industries, prince intudyog)	M.No. 50, K.No.10/.253, 11/.238, 12/0.253, 13/0.253 Chak 2 D Badi odki, Tehsil-Sriganganagar, District-Sriganganagar	17,30,000
104.	Hari intudyog Old Name- Maruti Int Udyog	M.No. 78, K.No. 14, 15, 16, 17, 18, 23/0.215, 24/0.215, 25/0.215 Chak 4 C, Badi odki, Tehsil-Sriganganagar, District-Sriganganagar	15,70,000
105.	Balaji bricks	M.No. 60, K.No. 12, 13, 14, 17, 18, 19 Chak 3 C Bari, Pakki, Tehsil-Sriganganagar, District-Sriganganagar	24,85,000

106.	Ganesh Brick Kiln	Chak 1 MLK C, Tehsil-Gharsana, District-Sriganganagar	24,85,000
107.	Poonia Int Udhyog	Chak 1 MLK C, Tehsil-Gharsana, District-Sriganganagar	24,85,000
108.	Aggarwal Int Udhyog	Chak 6 PSD A, Tehsil-Rawla, District- Sriganganagar	24,80,000
109.	Kooldiya Int Udyog Unit - I	Chak 9 KND, Tehsil-Rawla, District-Sriganganagar	24,85,000
110.	Kooldiya Int Udyog Unit - II	Chak 9 KND (19 KD), Tehsil-Rawla, District- Sriganganagar	24,85,000
111.	Shri Krishna Bricks (Old Name - Quadri Bricks)	Chak 9 KD A, Tehsil-Rawla, District- Sriganganagar	24,85,000
112.	Jyani Brick Udyog	Chak 7 DD, New Mandi, Tehsil-Gharsana, District-Sriganganagar	24,85,000
113.	(New Name- Angri Devi) (Old Name-S.P. Int Udyog)	Chak 2 GD(A), Tehsil-Gharsana, District-Sriganganagar	24,85,000
114.	Choudhary Int Udhyog (Old Name-Shri Ganesh Int Udyog)	Chak- 2 JSM, Kupli Road, Tehsil-Gharsana, District-Sriganganagar	24,85,000
115.	Bhullar Int udhyog	Chak- 9 GD(A), Sakhi Road, Tehsil-Gharsana, District-Sriganganagar	24,85,000
116.	New Prajapati Bricks Co	Chak- 19 MD, Tehsil-Gharsana, District-Sriganganagar	24,85,000
117.	Kuberint Udhyog(old name: M.M Bricks industries	Chak- 4 MLD B 1st, Tehsil-Gharsana, District-Sriganganagar	24,80,000
118.	Brar Int Udhyog(old name: Karni Maa int Udhyog	Chak- 2 MLD B, Tehsil-Gharsana, District-Sriganganagar	21,90,000
119.	Laxmi int udhyog	Chak- 2 MLD B, Tehsil-Gharsana, District-Sriganganagar	24,85,000
120.	Shyam Bricks Kiln	Chak- 8 MLD B, Tehsil-Gharsana, District-Sriganganagar	24,85,000
121.	Sri veer Tejaji Int Udhyog(old name Shri Int Udhyog	3 G.M, Tehsil-Gharsana, District- Sriganganagar	14,05,000
122.	Shiv Int Udyog	Chak 2 PSD, Tehsil-Gharsana, District- Sriganganagar	24,85,000

123.	Dhillon Bricks Industry	Chak- 42 F, Murba No.: 24, Kila No: 17,18,19, Tehsil-Srikaranpura, District-Sriganganagar	9,60,000
124.	Dipti Singh Int Udyog	Chak- 12 O, Murba No.: 38, Kila No: 16,17,20,22,23,24,25, Tehsil-Srikaranpura, District-Sriganganagar	24,85,000
125.	Tej Int Udyog, (Old Name- Gurusis Bricks Udyog)	Chak- 28 F, Gulabewala, Murba No.: 05, Kila No: 18/1, 19,20,21,22, Tehsil-Srikaranpura, District-Sriganganagar	24,85,000
126.	Jai Durga Int Udyog (16428)	Chak- 52 F, Murba No.: 50, Tehsil-Srikaranpura, District-Sriganganagar	24,85,000
127.	Pal Bricks Industries	Chak- 2 U, Murba No.: 60, Kila No.: 3-7, Kesari Singh Pura, Tehsil-Srikaranpura, District-Sriganganagar	6,40,000
128.	Anil Bricks Company, Old Name- Shri Ganesh Ent Udhyog (20240)	Chak- 6 W, Murba No.: 32, Kila No.: 1/1, 2/2, Tehsil-Srikaranpura, District-Sriganganagar	24,85,000
129.	Shri Balaji Int Udyog (20630)	Chak- 12 O Murba No.: 37, Kila No.: 16-18, 23-25, Tehsil-Srikaranpura, District-Sriganganagar	24,85,000
130.	S. B. Int Udyog (37781)	Chak- 12 FF, Murba No. 21, Kila No. 2,3,8,9,12,13, Tehsil-Srikaranpura, District-Sriganganagar	24,85,000
131.	Tushar Int Udyog, Old Name- Ganpati Bricks (16488)	Chak- 2 MM, Murba No. 32, Kila No. 1,2,3/1,9,10,11/2, Tehsil-Srikaranpura, District-Sriganganagar	24,85,000
132.	RidhiSidhi Int Udyog	Chak - 66 RB, Tehsil-Raisinghnagar, District-Sriganganagar	24,85,000
133.	Guru Kripa Int Udyog	Chak - 70 RB, Tehsil-Raisinghnagar, District-Sriganganagar	24,85,000
134.	Ganesh Int Udyog	Chak- 5 RM, Raghunathpura, Tehsil-Suratgarh, District-Sriganganagar	24,85,000
135.	(New Name- New LuxmiEntt Udhyog) (Old Name- Om NamhLaxmi Int	Chak-15 SGR, Suratgarh Road, Tehsil- Suratgarh, District-Sriganganagar	24,80,000

	Udyog)		
136.	Balaji Bricks Industries(Old Name- Sardar Bricks Industries)	Chak-1 DBN (B), Tehsil-Suratgarh, District-Sriganganagar	24,85,000
137.	Kothari Bricks Company	Chak-6 SGM, B, Tehsil-Suratgarh, District-Sriganganagar	24,85,000
138.	(New Name- Baba Kiln Company, Old Name- Baba Int Udyog)	Chak-34 GB, 186/422, Tehsil-Srivijaynagar, District-Sriganganagar	24,85,000
139.	Bika Int Udyog	Chak 35 GB, 192/423, Tehsil-Srivijaynagar, District-Sriganganagar	24,85,000
140.	Shri Karni Int Udyog (Old Name-Shree Int Udyog)	Chak-34 GB, 195/417, Tehsil-Srivijaynagar, District-Sriganganagar	24,85,000
141.	Khushi Int Udyog	Chak 26 GB, 183/407, Tehsil-Srivijaynagar, District-Sriganganagar	24,85,000
142.	(Baba Bricks Company) (Old- Sri Vijaynagar Kiln)	Chak 36 GB, 194/429, Tehsil-Srivijaynagar, District-Sriganganagar	24,80,000
143.	Baba Brick Kiln	Chak 36 GB, 194/429, Tehsil-Srivijaynagar, District-Sriganganagar	24,85,000
144.	Chugh Bricks Company	Chak 36 GB, 196/430, Tehsil-Srivijaynagar, District-Sriganganagar	24,80,000
145.	(New Name- Lal Chand Vatrana Bricks Industries)(Old Name-Dhot Bricks)	Chak 40 GB, 203/430, Tehsil-Srivijaynagar, District-Sriganganagar	15,60,000
146.	(New Name- Bika Int Udyog)(Old Name-Satvindra Singh & sons)	Chak 49 GB, 207/436, Tehsil-Srivijaynagar, District-Sriganganagar	24,80,000
147.	Ambika Int Udyog	Chak 46 GB, 218/445, Tehsil-Srivijaynagar, District-Sriganganagar	24,85,000
148.	Shree Gurunanak Bricks	Chak 29 GB, 186/412, Tehsil-Srivijaynagar, District-Sriganganagar	24,85,000
149.	KRC (Old Name-Salasar Int udyog)	Chak-7 JM, Tehsil-Anupgarh, District- Sriganganagar	14,05,000
150.	Tata Bricks	77 GB, Tehsil-Anupgarh, District- Sriganganagar	24,85,000

151.	Shree Mahadev Int Udyog	86 GB-B, Tehsil-Anupgarh, District- Sriganganagar	24,85,000
152.	Tata Bricks company(Old name-VIP intudyog)	66 GB, Tehsil-Anupgarh, District- Sriganganagar	15,60,000
153.	Arora Bricks	77 GB, Tehsil-Anupgarh, District- Sriganganagar	24,80,000
154.	A. K. Aunkar Int Udyog	M.No. 47, K.No. 4, 5/0.227, Chak 7C Badi, Sujawalpur, Tehsil-Sriganganagar, District-Sriganganagar	3,10,000
155.	MohanlalJakhar	Chak 5 MLD A,Tehsil-Gharsana, District-Sriganganagar	3,20,000
156.	Kooldiya Int Udyog	Chak 9 KD A, Tehsil-Rawla, District- Sriganganagar	3,05,000
157.	Panwar Int Udhyog	Chak 3 PM II, Tehsil-Rawla, District- Sriganganagar	24,85,000
158.	Tiranga Int Udhyog	2 MLD B,Tehsil-Gharsana, District- Sriganganagar	24,85,000
159.	K.G.N Int Udhyog	Chak 12 MLD-B, Tehsil-Gharsana, District-Sriganganagar	24,85,000
160.	H.R. Int Udhyog	Chak- Jeevan desarMuraba No.- 155, Tehsil-Padampur, District- Sriganganagar	4,80,000
161.	Shivam Int Udhyog (Other Name-Shiv Int Udhyog)	Chak 47 LLW Muraba 41, Tehsil-Padampur, District-Sriganganagar	3,15,000
162.	Vinayak Enterprises	6 SGM B, Tehsil-Suratgarh, District- Sriganganagar	24,85,000
163.	Dada Bricks	Chak 36 GB, 188/426,427, Tehsil- Srivijaynagar, District-Sriganganagar	15,60,000
164.	Surenderpal Int Udyog	Chak-5 GB (A), 125/380, Tehsil- Srivijaynagar, District-Sriganganagar	6,35,000
165.	Mahabali Int Udyog (Old name-Agarwal Int Udyog)	Chak-5 GB (B), 127/383, Tehsil- Srivijaynagar, District-Sriganganagar	3,05,000

The assessed environmental compensation amount may be recovered by RSPCB from the illegal units with due opportunity of hearing.

5.0 Guidelines for Abatement and Control of Pollution in Brick Kiln Industry

Rajasthan State Pollution Control Board has issued guideline for establishment of new brick kiln units and mandatory pollution control measures with new as well as existing brick kiln units on 17.2.2022. Copy of the guideline is enclosed as **Annexure-XV.**

The guideline stated as below for the siting/establishment of the brick kilns:

- Brick Kiln units may be established on a piece of land duly converted, for the purpose of establishment of brick kiln units under relevant provisions of Rajasthan land revenue (Conversion of agricultural land for non-agricultural purposes in rural area) rules 2007 and subsequent amendment rules 2016 or on a piece of land allotted by competent authority of state government for establishment of brick kiln units.
- Brick kiln units may also be established on Khatedari land for which conversion is not required under rule 6 of Rajasthan land revenue (Conversion of agricultural land for non-agricultural purposes in rural area) rules 2017 and subsequent amendment
- In case where capacity of existing brick kiln is proposed to be enhanced by installing additional plant and machinery or otherwise accept replacement it will be treated as the case for establishment of new units.
- If competent authority for land conversion, on the basis of distance or any other issue cancels land conversion and intimates to the Board about cancellation of land conversion then consent to establish or operate is the case may be, shall be revoked and/or refused by the state board and the competent authority for land conversion shall be solely responsible to take necessary action for removal of the brick kiln units from this site.
- Restrictions vide Taj Trapezium: as per honorable Supreme Court directions issued on 10th May 1996 in the case of MC Mehta versus union of India and others, no brick kiln shall be allowed to be established or operated within 20 kilometer radial distance of the Taj

Mahal and other significant monuments in the Taj Trapezium Zone and Bharatpur bird sanctuary

- Brick Kiln units located in the NCR region of the State shall comply with the order passed by Hon'ble NGT viz.
    1. O.A. No. 1016/2019 Utkarsh Panwar Vs CPCB regarding conversion of brick kiln to zing-zag structure.
    2. O.A. No. 21/2014, Vardhman Kaushik Vs Union of India regarding use of cleaner fuel such as natural gas (PNG/CNG), LPG, Bio-gas etc in compliance of CPCB letter dated 27.11.2020

The latest notification G.S.R. 143(E) issued on 22.02.2022 by Ministry of Environemt, Forest & Climate Change (MoEFCC) prescribed the new standards of 250mg/NM^3 for brick kilns and prescribed following siting criteria:

- Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/ Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
- Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.

In compliance of the recent notification dated 22.02.2022, RSPCB has kept this guideline on hold vide office order dated 7.3.2022 and further withdrawn vide order dated 1.4.2022. Copy of the order is enclosed as **Annexure-XVI.**

6.0 Status of compliance of consented brick kilns

The consented 286 brick kilns situated in the entire 10 Tehsils of Sriganganagar district were scheduled to monitor for consented emission standard of 750mg/NM^3 by CPCB & RSPCB during 29th March to 8th April 2022. Out of 286 brick kilns, following 04 were not monitored as the kilns were non-operational due to issue related to raw material and labour.

1. M/s Guru Kripa Int Udhyog, Srivijaynagar
2. M/s A and A Bricks Udhyog, Sriganganagar
3. M/s Amar Int Udhyog, Anupgarh
4. M/s Kalptaru Bricks, Padampur

All the 282 kilns were found complying as per the consented emission standard i.e. 750mg/NM^3. Copy of the analysis report is enclosed as **Annexure-XVII.**

The emission ranges and number of brick kilns observed emitting in those ranges are as tabulated below:

S.No.	Emission ranges in mg/NM^3	No. of brick kilns emission observed in range
1.	<250	198
2.	250-500	61
3.	500-750	23
4.	>750	0

Note: These monitoring data are not normalized with 4% CO_2 as the consent issued by RSPCB (issued before the MoEF notification dated 22.02.2022) prescribed the emission standard of 750mg/NM^3. RSPCB may revise the consent order w.r.t. revised emission standard and may verify the compliance accordingly.

Specific field observations:

i. All the 286 brick kilns have provided monitoring facility.
ii. The clustering of brick kilns majorly found in Suratgarh, Jaitsar, Srivijaynagar, Raisinghnagar and Anupgarh tehsils.
iii. The internal road of the entire brick kiln premise is kaccha.
iv. The crop residue stored openly, however in few kilns of Padampur Tehsil, the crop residue is compacted and stored in conical shape, this minimize the fire incidence, spread of residue on wind blow. The conical shape called 'KOOP'.
v. At few kilns, the un-fired bricks (Kacchi) are kept above the surface and covered with tarpaulin to avoid loss of molded bricks during rain.
vi. The fuel feeding rate is not uniform and during shift change (4 times in 6 hours shift) excess amount of fuel feeding is practiced, that creates poor combustion and results in blackish emission. The automated funnel feeding system may optimize the combustion process and result in fuel saving.
vii. Majorly the brick kilns operate for 5 to 8 months. To restrict the production as per the consented quantity, the operation period need to be restricted for maximum 6 months. The operation may be allowed from January to June.

7.0 Summary

There are total 573 brick kilns spread in all the 10 Tehsils of the Sriganganagar district. The district has sandy soil and presence of sand dunes. The FCBTK technology based kiln on natural draft runs majorly on crop residue (mustard) that is available in plenty in this area. The average stack height is 30mtrs. On an average 6T daily crop residue is consumed by individual kiln of 20000-30000 bricks/day capacity. Other than the source emission, vehicle transportation, fuel handling, leakages, kaccha road and nearby agricultural activities along with the natural condition (sandy soil & sand dunes) are also contributing in increased level of particulate matters in Ambient Air even when none of the kiln was operational.

The ambient air quality monitored during operational days of bricks revealed that the change in PM2.5 is negligible in downwind. The particle size distribution of few source emission sample shown a wide variation in fraction of PM2.5 & PM10 and their ratio doesn't provide much insight on the contribution of kilns in PM2.5/PM10 to conclude on emission factor w.r.t. PM2.5 or PM10.

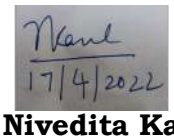
Further, in the months (March to June) when dispersion found significantly well, in those months also the physical supportive capacity is not available; this may be due to lifting of fine particles of crustal sand (being non-cohesive), vehicle movement, agricultural activities and other domestic activities. Further, the assessment of the carrying capacity without considering the other source of pollution and environmental condition is not rationalized and advisable. As the present carrying capacity assessment is based on the physical boundary with steady state (Box-model), it needs to be further assessed in detail by considering brick kiln operation in totality viz. fuel use, fugitive emission, local conditions, agricultural activities etc.

The crop residue used in loose form, that contribute in ambient pollution and also the thermal heat is not utilized properly. Briquetting/pelleting of such residue will help in increasing the thermal heat and reduce particulate pollution too. Funnel feeding system for continuous feeding of fuel at constant rate may result in effective combustion.

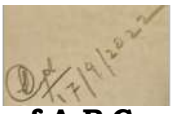
The operation of brick kilns in major clusters viz. Suratgarh, Jaitsar, Srivijaynagar, Raisinghnagar and Anupgarh tehsils needs to be regulated by restricting consented production or duration of operation. Majorly the brick kilns operate for 5 to 8 months. To restrict the production as per the consented quantity, the operation period need to be restricted for maximum 6 months. The operation may be allowed from January to June.

8.0 Recommendations:

1. Rajasthan State Pollution Control Board may impose & recover the environmental compensation with due process of law from 165 brick kilns operated without CTO or valid CTO.
2. Rajasthan State Pollution Control Board may implement the provisions of the notification 22.2.2022 w.r.t. emission standard, technology conversion and siting criteria. The operation of brick kilns in major clusters viz. Suratgarh, Jaitsar, Srivijaynagar, Raisinghnagar and Anupgarh tehsils needs to be regulated by restricting consented production or duration of operation.
3. The operation of brick kilns may be allowed from January to June (extended to next 15 days) to restrict the production as per the consented quantity.
4. An in-depth study on brick kiln process optimization, assessment of region-specific assimilative/supportive and carrying capacity is required to suggest and prepare environmentally sustainable functioning of brick kilns in each tehsil of Sriganganagar district. Such kind of detailed study may be conducted by a consortium of the reputed institutes (like NEERI/ CBRI/NIT, Jaipur etc.) with financial support from brick kiln association and RSPCB.
5. Brick Manufacturer's Association may conduct a study on use of crop residue briquette/pelleting for higher thermal input and reduction of pollution.
6. Brick Manufacturer's Association should ensure that the fuel is stored properly and provide pucca road in operation area to control fugitive emission. The best practices to tap the flue gas leakages need to be adopted by all the brick manufacturers.



(Dr Nivedita Kaul)
Dept of Civil Engg,
MNIT, Jaipur



(Prof A B Gupta)
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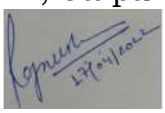
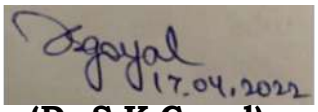
(Mahesh Dutt Puhorit)
Sc-C, MoEF&CC
IRO, Jaipur

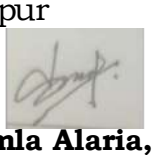


(Rajneesh Jain)
SEE, MS-SEAC,
Jaipur

(R K Bora)
SEE, Group I/c (MUID)
RSPCB, Jaipur

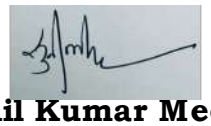


(Dr S K Goyal)
Chief Scientist & Head
CSIR-NEERI, Delhi

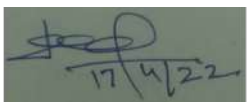


(Kamla Alaria, RAS)
ADM, Suratgarh

(Om Prakash Chaudhary)
DSP, Sriganganagar



(Sunil Kumar Meena)
Sc-D, CPCB, Bhopal



(P Jagan)
Regional Director& Committee Chairman
CPCB, Bhopal

Item No. 07 (Court No. 1)

BEFORE THE NATIONAL GREEN TRIBUNAL

(By Video Conferencing)

Original Application No. 262/2020
(Earlier O. A. No. 37/2019 (CZ))
(I.A. No. 65/2019)

(With report dated 30.10.2021)

Hakam Singh & Anr. Applicant(s)

Versus

State of Rajasthan & Ors. Respondent(s)

Date of hearing: 10.11.2021

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

Applicant(s): Mr. Pushpinder Singh, Advocate

Respondent(s): Mr. Sundaram Singh, Advocate for R-6 to 9

ORDER

1. Question for consideration is compliance of environmental norms by the brick kilns in Sri Ganganagar District in Rajasthan. Particular grievance is absence of requisite consents under the Air and the Water Acts and siting criteria, resulting in violation of law and air pollution to the detriment of public health and the environment. The matter was considered earlier by the Central Zonal Bench, Bhopal vide order dated 15.10.2020. In view of pendency of O.A. No. 1016/2019, *Utkarsh Panwar v. Central Pollution Control Board & Ors.* before the Principal Bench, this matter was referred to the Principal Bench for consideration alongwith the pending matter. Extract from the order is as follows:

"1. The issue raised in this application is ***emission of huge quantity of toxic elements form brick kilns, causing serious health hazards. The brick kilns emit toxic fumes containing suspended particulate matters rich in carbon particles and high concentration of carbon monoxides and oxides of sulphur (SOx) that are harmful to eye, lungs and throat. These air pollutants stunt the mental and physical growth of children. According to the data, the primary source of SOx in these areas are by brick manufacturing industry. And the primary source of NOx (nitrogen oxides) pollutants is also from brick manufacturing industry. Also, nearly 25 to 26 per cent of the country's wood production are used for burning bricks every year, causing deforestation. The bricks are made for building. But the country's brick kilns are churning' out the basic ingredients for construction in a way that is doing more harm than good. It is not only crops that are being affected by the tons of smoke coming out of the chimneys. Experts now say that brick kilns are emitting harmful particulate matters (pm) into the air, which are responsible for the alarming rise of respiratory ailments. According to available statistics, thousands of brick kilns are operating in and around the District Ganganagar. The alarming figure suggests that inhabitants of surrounding areas are breathing more sulphur than oxygen. But the DoE seemed to be happy focusing their attention on bricks. There also seems to be a lack of proper monitoring of whether the brick kiln owners are obeying the Brick Kiln Control (amended) Act (2001), which prohibits the establishment of brick kilns within a three-kilometre radius of human inhabitation as well as fruit garden.***

2. It is further alleged that guidelines issued by the Rajasthan State Pollution Control Board, Jaipur have not been complied with and there is no state policy with regard to the control of pollution by the brick kiln industries.

3. It is further submitted that the zig-zag policy or zig-zag technology should be adopted. ***The similar matter is pending with Principal Bench of this Tribunal in Original Application No. 1016/2019 and we are of the view that the policy with regard to adoption of zig-zag technology or any other technology which is beneficial and comparatively less harmful should be adopted but the policy should be taken to be adopted throughout the county."***

2. The matter was last considered by this Tribunal on 11.02.2021. Since O.A. No. 1016/2019 is related to brick kilns in NCR, present

matter was dealt with separately. It was found that as per stand of the State PCB, 225 brick kilns were operating without consent. The Tribunal held that in respect of such brick kilns which were operating without consent, there was no need of any show cause notice as their operation was *per se* illegal. The said brick kilns were to be closed till compliance of law and be made accountable for past illegal operation also by way of compensation on polluter pays principle. The Tribunal constituted a joint Committee of CPCB, State PCB and District Magistrate, Ganga Nagar for remedial action and filing a factual and action taken report. It was observed that notice by the Tribunal to individual brick kiln was not necessary as the State PCB could exercise its statutory powers under the Air (Prevention and Control of Pollution) Act, 1981 and other statutes.

3. Operative part of the said order is reproduced below:-

> *"2. We are of the view that since O.A. No. 1016/2019 primarily relates to operation of brick kilns in NCR in the light of the assimilative capacity of air in NCR, the present matter can be considered separately.*
>
> *3. The stand of the State PCB is inter-alia as follows:-*
>
> > *"However, it is submitted that* ***State Board has identified 594 brick kiln units in Sriganganagar District. Out of the identified units 55 brick kilns are closed; 234 brick kiln are operating with valid consent to operate from the State Board; application of 80 brick kiln are under process with the State Board and out the remaining 225 brick kiln, the State Board has issued show cause notice for intended closure to 217 brick kiln and closure directions to 08 brick kiln."***
>
> *4. Learned counsel for the applicant submits that when 225 brick kilns are operating without any consent to operate, which is a matter of record,* ***there is no need for show cause notice and on that pretext not closing such kilns amounts to permitting illegality. In any case, the said reply was filed by the PCB more than one year back i.e. on 30.01.2020 and show cause notices were reportedly issued in the year 2019, still the kilns are being allowed to operate illegally.***

5. In view of the above, we are of the opinion that further ***follow up action needs to be taken to prevent illegal operation of brick kilns and recovery of environmental compensation for the period of illegal operation, following due process of law. For those not having consents, closure can be immediately, particularly when show cause notice has already been given. For those having consents, it is necessary to verify whether they are meeting the prescribed pollution norms and the siting norms. A joint Committee of CPCB, State PCB and District Magistrate, Ganga Nagar may look into these aspects and furnish a factual report within three months. The State PCB and District Magistrate may take remedial action against kilns operating without consent forthwith and for assessment and recovery of compensation, after following due process. Similarly, action be taken, in accordance with law, against those found non-compliant, and action taken report filed. Notice is not being issued to individual kilns, as the statutory authorities will follow due process while taking action, in exercise of their statutory powers, for which hearing by this Tribunal is not required.*** *The reports may be filed by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."*

4. In pursuance of above, report dated 30.10.2021 has been filed by the State PCB. It is stated that inspections were carried out during 21.09.2021 to 24.09.2021. Out of 573 brick kilns, only seven were operational at that time. 231 brick kilns did not have requisite infrastructure but had land conversion/allotment. There was no siting criteria or guideline followed by the Board. Six brick kilns were directed to be closed. In respect of 96 brick kilns, consent applications were pending and 77 of the brick kilns whose consents have expired, had not applied for further consent. Show cause notice were issued to 59 out of them. The operative part of the report is reproduced below:

"The officials from CPCB, RSPCB and Distt- Administration have carried out inspections of Brick Kilns during 21.09.2021 to 23.09.2021 located in Srivijaynagar Tchsil and remaining brick kilns located in entire Sriganganagar District were inspected by the district administration and RSPCB officials during 21.09.2021 to 24.09.2021.

During inspections, total no. of ***573 brick kilns have been identified and collected the information's about stack height, gravity settling chamber, plantation, infrastructure facility for***

monitoring and land conversion (i.e. siting criteria). Out of 573 brick kilns only 7 were found operational which were located in tehsils Sriganganagar, Srikaranpur, Sadulsahar, Padampur, Raisinghnagar (Annexure-1). However, monitoring of those brick kilns could not be done due to un-availability of safe infrastructure facility for monitoring 1.e. monitoring platform, ladder, porthole, etc.

On the basis of observations and in light of above said directions of Hon'ble NGT, the total no. of 573 brick kilns have been bifurcated as under:

(i) ***Brick Kilns with pending consent application with RSPCB and gap/no gap in consent period validity i.e. period of operation without valid consent of RSPCB*** *:- 96 no. of brick kilns are having pending consent application with the RSPCB. Out of which, 91 no. of brick kilns have gap in period of filing of renewal of consent to operate (CTO) application after expiry of last CTO application i.e. period of operation without valid consent of the RSPCB (Anncxure-2). In the rest of the 05 no. of brick kilns, no gap has been observed (Annexure-3).*

(ii) ***Brick kilns with expired consents or have not applied for/obtained consents from RSPCB*** *:-There are 77 no. of brick kilns which have either expired consents or have not applied for/obtained consents from RSPCB (Annexue-4). Out of 77 brick kilns, show cause notices had already been issued to 59 brick kilns. However, show cause notices to be issued to rest of 18 brick kilns.*

(iii) ***Brick kilns with valid consents of RSPCB****:-286 no. of brick kilns are with valid consents of the RSPCB. Out of which, 55 no. of brick kilns are having pollution control measures like plantation, stack height, with gravity settling chamber, infrastructure facility for monitoring and with land conversion/allotment from the competent authority (i.e. siting criteria). Rest of the 231 brick kilns have provided stack and gravity settling chamber but they are deficient w.r.t plantation and/or adequate infrastructure facility for monitoring. However, all of these 231 brick kilns are having land conversion/allotment from the competent authority (Annexure-5). In respect to siting criteria, it is submitted that no siting criteria or guidelines have been issued by RSPCB. However, in Sriganganagar District consents have been granted by RSPCB on the basis of land conversion/allotment by the revenue authority. The revenue authority converts the land on the basis of certain decided criteria like distance of kiln from aabadi, highway, etc. Hence, Land conversion/allotment has been considered as document for fulfilling siting criteria.*

(iv) ***Direction for closure already issued****:-Direction for closure had already_been issued to 06 no. of Brick Kilns in past(Annexure-6).*

(v) ***Closed/dismantled/under construction etc. Brick kilns****:- 108 no. of brick kilns arc either closed by their own or*

dismantled by their own or under construction etc. (Annexure-7).

Inspection reports of the individual brick kiln in prescribed format arc attached herewith at(Annexure-8).

Recommendations in view of above observations:

1. ***Brick Kilns with pending consent applications with RSPCB and gap/no gap in consent period validity i.e. period of operation without valid consent of RSPCB**:- Decision on imposition of Environmental Compensation on 91 Brick Kilns in light of prevailing rules/guidelines may be taken by RSPCB, accordingly. For the rest 05 brick kilns where there is no operation without consent, decision on disposal of applications may be taken by RSPCB after checking all norms.*

2. ***Brick kilns with expired consents or have not applied for/obtained consents from RSPCB** :As show cause notices had already been issued to 59 brick kilns, therefore, environmental compensation may be imposed and closure directions may be issued to them by RSPCB. However, show cause notices may be issued to rest of 18 brick kilns as no show cause notices have been issued to them, so far.*

3. ***Brick kilns with valid consents of RSPCB**:- Show cause notices may be issued by the RSPCB to the 231 brick kilns which have not provided adequate plantation and/or infrastructure facility for monitoring.*

4. ***Closed/Dismantled/under construction etc. Brick Kilns or already Closure Direction issued Brick Kilns**: Distt. Administration shall ensure that no brick kiln shall commence production until they fulfil revenue criteria/rules and obtaining prior consent from the RSPCB and RSPCB shall ensure compliance of pollution norms before granting consent to those brick kilns."*

5. We have heard learned Counsel for the applicant. None appears for any other party except respondent nos. 6 to 9 which are four brick kilns claiming to have consents. Though learned Counsel for the applicant disputes the stand of the said respondents that they have valid consents, at this stage, we leave out for consideration cases of the said four brick kilns.

6. We find merit in the following submissions advanced on behalf of the applicant which are also substantiated from the record:-

i. Order of this Tribunal was passed on 11.02.2021 but the inspection was conducted more than seven months after the said order when only seven brick kilns were operating and thus adverse impact of operation of illegally operating unit has not been ascertained.

ii. Stand of the State PCB that it has no siting criteria or guidelines is against record. The OA clearly mentions that there are guidelines issued by State PCB laying down distance criteria which has been filed on record as Annexure- A-1. In any case, it is the statutory obligation of the State PCB to lay down norms for control of air pollution to prevent damage to public health by ensuring inter se distance of brick kilns and also distance from habitation and sensitive establishments. State PCB cannot plead its own failure as a justification for the continuing air pollution.

iii. Inspite of clear direction of this Tribunal in the last order dated 11.02.2021, illegally operating brick kilns have not been closed nor made accountable for past violations. If consents had expired or had not been taken, there was no requirement of any show cause notice. Observation in the report that monitoring of brick kilns could not be done due to non-availability of safe infrastructure facility is also failure to perform statutory obligation as it is for the State PCB to ensure availability of such infrastructure. If infrastructure is to be provided by the brick kilns, closure order should have been passed for not providing the same. “Precautionary” principle of Environmental Law requires preemptive action against pollution potential.

iv. Failure of the State PCB to take action against illegally operating brick kilns without consent or in violation of consent conditions gives rise to inference of collusion of the PCB, rendering the office bearers of PCB to be dealt with for such violations and failure of statutory obligations. There is failure of public trust doctrine. The District Administration has also failed in the matter of protecting public health by its inaction against Polluting brick kilns for offences *inter-alia* under Section 268 to 270 IPC. Operation of brick kilns without safeguards amounts to public nuisance, results in infection of diseases dangerous to life, known to the operators of the brick kilns.

7. In view of above, to uphold the environmental rule of law under section 15 of the NGT Act, conduct of the PCB and District Administration will require scrutiny. Nominee of CPCB should also have been careful in signing an absurd report which is against record and against law. Inaction of PCB and District Administration is resulting in damage to public health and violation of rule of law. There is also failure to comply with the orders of this Tribunal. Mr. Amit Soni, Regional Officer, RSPCB, Hanumangarh and Ummed Singh Ratnu, District Nodal Officer, SDM-Sriganganagar are liable to be dealt with for filing misleading and erroneous report to this Tribunal.

8. Accordingly, we direct Chief Secretary, Rajasthan and Rajasthan State PCB to look into the conduct of the concerned officers at their level in accordance with law and give an action taken report.

9. We find the State PCB to be utter failure in enforcing their statutory obligation under the Air Act, 1981 showing their collusion with the illegally operating brick kilns. Accordingly, before taking adverse

action in the matter, we direct the Chairman and Member Secretary, State PCB to forthwith take remedial action to enforce the environmental rule of law and remain present in person on the next date with their action taken report.

10. To ascertain the factual position about the compliance status, we constitute a fresh eight member joint Committee to be headed by nominee of Chairman, CPCB with another nominee of CPCB as member and representatives from MoEF&CC, State PCB, SEIAA, Rajasthan, Malaviya Engineering College, Jaipur, District Magistrate and SSP, Ganga Nagar. None of the nominees who earlier participated in giving the report will be associated with the present exercise. The Chairman of the Committee with the assistance of State PCB will be the nodal agency for compliance and coordination. The Committee will be free to co-opt any other Expert/Institution. The Committee may meet within two weeks, undertake site visit and interact with the stakeholders. The Committee may *inter-alia* undertake carrying capacity study of the air quality of the area to sustain pollution load of the brick kilns, on the pattern of such studies earlier (including in the case of Utkarsh Panwar, supra) as well as desirable siting criteria (including *inter-se* distance). The Committee may give its report within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List for further consideration on 15.03.2022.

A copy of this order be forwarded to Chief Secretary, Rajasthan, RSPCB, CPCB, MoEF&CC, SEIAA, Rajasthan, Malaviya Engineering College, Jaipur, District Magistrate and SSP, Ganga Nagar by e-mail for compliance.

I.A. No. 65/2019 for exemption from translation of documents is of formal nature which has been pending for the last more than two years. The same will be treated to have been disposed of for purposes of record.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

Dr. Nagin Nanda, EM

November 10, 2021
Original Application No. 262/2020
(Earlier O. A. No. 37/2019 (CZ))
(I.A. No. 65/2019)
SN

Annexure-II

क्षेत्रीय निदेशालय (मध्य), भोपाल
Regional Directorate (Central), Bhopal
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(Ministry of Environment, Forests & Climate Change, Government of India)

RD/BPL/OA262_2020 (PB)/2021-22/191-195 Date: 1st December 2021

OFFICE ORDER

Subject: Constitution of 08 member joint committee in compliance of Hon'ble NGT order dated 10.11.2021 in O.A. No. 262 of 2020 (PB); Hakam Singh & Anr. Vs State of Rajasthan & Ors; - reg.

The Hon'ble NGT (PB) vide its order dated 10.11.2021, in the matter of O.A. No. 262 of 2020 (PB) ; Hakam Singh & Anr. Vs State of Rajasthan & Ors, directed as follow:

"To ascertain the factual position about the compliance status, we constitute a fresh eight member joint Committee to be headed by nominee of Chairman, CPCB with another nominee of CPCB as member and representatives from MoEF&CC, State PCB, SEIAA, Rajasthan, Malaviya Engineering College, Jaipur, District Magistrate and SSP, Ganga Nagar. None of the nominees who earlier participated in giving the report will be associated with the present exercise. The Chairman of the Committee with the assistance of State PCB will be the nodal agency for compliance and coordination. The Committee will be free to co-opt any other Expert/Institution. The Committee may meet within two weeks, undertake site visit and interact with the stakeholders. The Committee may inter-alia undertake carrying capacity study of the air quality of the area to sustain pollution load of the brick kilns, on the pattern of such studies earlier (including in the case of Utkarsh Panwar, supra) as well as desirable siting criteria (including inter-se distance). The Committee may give its report within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."

In order to comply the above directions, a 8 members joint committee comprising of the following members is hereby constituted :

1. Sh P Jagan, Regional Director, CPCB (Nominee of Chairman, CPCB) - Chairman
2. Sh Sunil Kumar Meena, Sc-D, Nominee of CPCB - Member
3. Sh Mahesh Dutt Purohit, Sc-C, IRO, MoEFCC, Jaipur - Member
4. Sh R K Bora, SEE, Group Incharge (MUID), RSPCB, Jaipur - Member
5. Sh Rajneesh Jain, SEE, MS-SEAC - (Rep. of SEIAA, Rajasthan) - Member
6. Prof A B Gupta, Dept of Civil Engg, NIT, Jaipur
   Prof Dr Nivedita Kaul, Dept of Civil Engg, NIT, Jaipur - Member
7. Smt Kamla Alaria, ADM, Suratgarh (Rep. of District Magistrate) - Member
8. Sh Om Prakash Chaudhary, DSP, Sriganganagar (Rep. of SP) - Member

क्षेत्रीय निदेशालय (मध्य) केन्द्रीय प्रदूषण नियंत्रण बोर्ड 'परिवेश भवन' पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल 462016 (म.प्र.)
फैक्स : 0755-2775587, ईपीएबीएक्स : 2775385, 2775386, Website : www.cpcb.nic.in, E-mail : cpcb.bhopal@gmail.com
Head Office : Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032
Tel.: (011) 43102030, Fax : 011-22304948, 22307078, 22307079, Website : www.cpcb.nic.in

The Chairman of the Committee with the assistance of State PCB will be the nodal agency for compliance and coordination.

Terms of Reference (TOR) of the Joint Committee:

1. The joint committee shall meet, undertake site visit & interact with stakeholders.
2. The joint committee shall verify the compliance status and assess the environmental compensation as per the norms.
3. The joint committee shall undertake carrying capacity study as well as desirable siting criteria.
4. The committee shall finalise the report within the stipulated time frame.
5. The payment for TA/DA and sitting fee shall be made/reimbursed against the receipt of claim in accordance with the Hon'ble NGT order dated 20.4.2017 in O.A. No. 24 of 2011. The expenditure in this regard will be met from the Budget head "NGT 25%" at CPCB.
6. The committee shall co-opt expert institution as and when required with prior approval of MS, CPCB.

This issues with approval of Competent Authority.

(P Jagan)
Regional Director

To

1. Committee members : *for the compliance of the Hon'ble NGT order, please.*

Copy to:

1. PS to MS, CPCB, Delhi - For kind information of MS, Please

2. MS, RSPCB, Rajasthan
3. AD & DH, IPC-V, CPCB, Delhi
4. DH-Law, CPCB, Delhi
5. DH, F&A, CPCB, RD, Bhopal
6. RO, RSPCB, Sri Ganganagar

For kind information, please.

Regional Director

Re: Engagement of Dr S K Goyal, Chief Scientist, CSIR-NEERI, New Delhi as an external expert member in NGT matter reg.

From : DIRECTOR NEERI <director@neeri.res.in> Mon, Dec 20, 2021 01:19 PM

Subject : Re: Engagement of Dr S K Goyal, Chief Scientist, CSIR-NEERI, New Delhi as an external expert member in NGT matter reg.

To : Sunil Kr Meena <sunil.cpcb@gov.in>

Cc : Sanjeev Goyal <sk_goyal@neeri.res.in>, S.K. Gupta <skg.cpcb@gov.in>

Dear Shri. Meena,
Nomination of D. S.K. Goyal, Chief Scientist and Head, Delhi Zonal Center, CSIR-NEERI is acceptable. Dr. S.K. Goyal may complete necessary formalities.
With best regards,
A.N.Vaidya
Director
CSIR-NEERI
Nagpuraidya

From: "Sunil Kr Meena" <sunil.cpcb@gov.in>
To: "DIRECTOR NEERI" <director@neeri.res.in>
Cc: "Sanjeev Goyal" <sk_goyal@neeri.res.in>, "S.K. Gupta" <skg.cpcb@gov.in>
Sent: Thursday, December 16, 2021 6:27:44 PM
Subject: Engagement of Dr S K Goyal, Chief Scientist, CSIR-NEERI, New Delhi as an external expert member in NGT matter reg.

Respected Sir,

The Hon'ble National Green Tribunal (NGT) Principal Bench vide its order dated 10.11.2021, in the matter of O.A. No. 262 of 2020 (PB) ; Hakam Singh & Anr. Vs State of Rajasthan & Ors, directed to undertake carrying capacity study of the air quality of the Sri Ganganagar (Rajasthan) area to sustain pollution load of the brick kilns.

There are more than 500 brick kilns established in Sriganganagar district. The source emission monitoring and Ambient Air Quality of the area shall be carried out by CPCB & SPCB. The committee is willing to take technical guidance of National repute institute viz. NEERI for undertaking carrying capacity study. In this regard, Dr S K Goyal, Chief Scientist, CSIR-NEERI, New Delhi was contacted to extend his technical expert guidance as an external expert member. Dr Goyal informally gave his acceptance. However, formal acceptance and financial proposal (if any) is required to obtain the approval of competent authority.

Currently, CPCB is engaging experts as per the terms of reference (ToR) stipulated in Hon'ble NGT order dated 20.4.2017 in O.A. 24 of 2011. The payment for TA/DA and sitting fee (Rs. 2500/-) shall be made/reimbursed against the receipt of claim.

In this regard, you are kindly requested to provide the formal acceptance & financial proposal (if any) other than the above applicable terms of references to this office on **cpcb.bhopal@gov.in**.

Regards

Sunil Kumar Meena, Sc-D
CPCB, RD, Bhopal
Mob. 9617007250

Minutes of Meeting held virtually on 3.12.2021 11:00AM in Hon'ble NGT O.A. No. 262 of 2020 (PB); Hakam Singh & Anr. Vs State of Rajasthan & Ors

In compliance of Hon'ble NGT order dated 10.11.2021 in OA No. 262 of 2020 (PB), a 08 members joint committee was constituted by the nodal agency i.e. CPCB, Regional Directorate, Bhopal. The committee was headed by the Regional Director, CPCB, Bhopal as a nominee of Chairman, CPCB, Delhi.

The first meeting held virtually on 03.12.2021 was attended by the following members:

1. Sh P Jagan, RD, CPCB, Bhopal (Nominee of Chairman, CPCB) - Chairman
2. Sh Sunil Kr Meena, Sc-D, CPCB-RD, Bhopal (Nominee of CPCB) - Member
3. Sh Mahesh Dutt Purohit, Sc-C, IRO, MoEFCC, Jaipur - Member
4. Sh R K Bora, SEE, Group Incharge (MUID), RSPCB, Jaipur - Member
5. Sh Rajneesh Jain, SEE, MS-SEAC - (Rep. of SEIAA, Rajasthan) - Member
6. Prof A B Gupta, Dept of Civil Engg, NIT, Jaipur
   Prof Dr Nivedita Kaul, Dept of Civil Engg, NIT, Jaipur - Member
7. Sh Om Prakash Chaudhary, DSP, Sriganganagar (Rep. of SP) - Member

Smt Kamla Alaria, ADM, Suratgarh (Rep. of District Magistrate) was unable to attend the meeting due to engagement in Panchayat elections. Dr S K Goyal, Chief Scientist, CSIR-NEERI, New Delhi, expert in carrying capacity study was invited as an expert member.

The Chairman of the committee welcomed all the members and briefed the terms of reference of the committee w.r.t. the NGT order i.e. factual position of compliance, carrying capacity & siting criteria. This was followed by a detailed presentation by Sh Sunil Kr Meena, Sc-D, CPCB on the status of brick kiln operation (as on Sept 2021), methodology of environmental compensation, siting criteria adopted in other states and the carrying capacity approach adopted under another matter of NGT i.e. Utkarsh Panwar Vs CPCB (O.A. No.1016/2019).

The point-wise discussion on the agenda points is as given below:

1. **Verification of the compliance status**

   Sh Meena, Sc-D informed that in earlier order dated 11.02.2021 of Tribunal, the number of the brick kilns reported were 594, whereas in present order it is stated as 573. This needs to be verified from RSPCB. Similarly, a re-verification of all the brick kilns w.r.t. Consent to Operate (statutory requirement) needs to be carried out to impose Environmental compensation on illegal operation.
   Based on the above verification, RSPCB needs to issue closure directions to units operating without valid consent. The district administration & police dept. needs to ensure the compliance of closure direction issued to Brick kilns.

   (Action By: Immediate action by RSPCB, District Administration & Police Dept.)

2. Assessment of the Environmental Compensation

The methodology adopted by CPCB for imposing environmental compensation (Sept, 2019) was discussed with members. The 05 factors viz. pollution index, No. of days of non-compliance, Scale of operation, location factor and factor of rupees was elaborated. Sh Meena, Sc-D informed that as per industrial categorization, 2016; CPCB has categorized brick kilns under Orange category based on the Pollution Index (falls in 41-59 Score). Sh Meena asked RSPCB official Sh Bora, SEE to provide details on the category (Red/Orange) of brick kilns in Rajasthan, individual details of each kilns w.r.t. days of non-compliance (based on CTO or monitoring reports or directions), scale of operation (Small/Medium/Large). District administration was requested to provide the current population of Sriganganagar district (tehsil-wise).

(Action By: RSPCB and District Administration within 15days)

3. Siting Criteria

Sh Meena, Sc-D briefed the applicable siting criteria in Assam, Uttar Pradesh states and discussed the draft siting criteria of Rajasthan. On the finalization of the siting criteria in Rajasthan, it was informed by Sh Bora, SEE, RSPCB that a committee has already been constituted to finalize the siting criteria and it may be finalized within next 15 days. RSPCB was asked to update to the committee on the finalization of the siting criteria after 15 days.

Further during discussion, SEAC(Representative of SEIAA), Rajasthan was asked to submit the information on the policy/procedure adopted for brick kilns Environmental Clearance in the case of mining permission issued to kilns by the mining dept. District administration was asked to furnish details on the applicable royalty cost for clay (mined or excavated for brick manufacturing).

(Action By: RSPCB, SEAC & District Administration (Mine Dept))

4. Carrying Capacity Study

The methodology adopted for carrying capacity assessment in another matter of NGT O.A. No.1016/2019 was discussed, where pollution load assessment based on PM_{10} & assimilation capacity was calculated referring the satisfactory air quality at 100 microgram/m^3.

Sh Meena, Sc-D informed to the committee members that in another NGT matter (O.A. No. 31/2021) related to brick kilns in Dholpur, carrying capacity was assessed too. The irrational exit flue gas velocity in natural draft and the source emission monitoring in non-continuous process are the major issues that needs to be addressed more scientifically to ascertain the actual emissions from individual brick kiln.

Prof A B Gupta informed that to ascertain the carrying capacity of any region, the $PM_{2.5}$ needs to be considered in place of PM_{10} as

combustion processes emits more fine particles. And Rajasthan state already has high background concentration of PM_{10} due to sandy soil. He emphasized that to make study more rational, the background concentration of particulate matters needs to be given consideration. The local seasonal variation in meteorological condition and mixing height needs to be given due consideration.

Special invitee Dr S K Goyal, Chief Scientist, CSIR-NEERI, Delhi agreed with the opinion of Prof Gupta. He also emphasized on the complete emission inventory in studying the carrying capacity of the area. He also favored the idea of Agro-waste use as fuel that too in briquette form to get more heat value, however, it needs detailed analysis/holistic feasibility study including environmental consideration.

Dr Nivedita Kaul, Associate Prof stated that brick kilns flue gas chemical characterization may provide good information on the pollutants that emits from the stack.

Sh Meena, Sc-D informed that CPCB has monitored many brick kilns at Aligarh (U.P.) in June 2021; the monitoring data are under scrutiny at Head office. He said that he will share the important reports related to brick kilns related to FCBTK Vs Zig-Zag, carrying capacity along with the meteorological data and Aerosol Optical Density data of Sriganganagar area.
RSPCB was requested to share following relevant information:

1. Prominent emission sources of Sriganganagar viz. industry, Brick kiln etc.
2. Earlier AAQ and source emission monitoring reports of brick kilns and brick kiln area of Sriganganagar.

(Action By: CPCB and RSPCB within 15days)

5. Co-opting an expert

Chairman of the committee suggested that Dr S K Goyal, Chief Scientist, CSIR-NEERI, Delhi has carried out many carrying capacity studies in last few years and has expertise on this matter. The committee may be benefitted if we co-opt him as an expert to assess the carrying capacity for the said area of nearly 573 brick kilns spread in all the 10 Tehsils of Sriganganagar in about 103 KMs radius considering the earlier adopted methodology and other approaches viz. sensitivity analysis, dispersion modeling etc. Such kind of study will also provide insights on siting criteria of the brick kilns. All the members welcomed the suggestion. Chairman of the committee asked Dr.Goyal to send proposal so that timely approval of competent authority may be obtained.

(Action By: Dr S K Goyal & CPCB)

6. Monitoring (Ambient Air Quality & Source emission)

Sh Meena, Sc-D informed that to verify the compliance of the brick kilns operational on valid CTO, source emission monitoring w.r.t. the

prescribed emission standard of 750 mg/Nm^3 needs to be carried out. RSPCB was asked to ensure that all brick kilns make provisions for emission monitoring with proper platform. It was also informed that small generator set will be required for emission monitoring as most of the kilns don't have the electricity connections. Along with the emission monitoring, ambient air quality also to be monitored in sufficient number in up wind and down wind.

The monitoring shall be jointly carried out with CPCB & RSPCB. RSPCB was asked to share the details of the available monitoring facility. The monitoring shall be tentatively carried out from 1st week of January 2022.

(Action By: RSPCB & CPCB)

7. Site visit, Interaction with stakeholders

Chairman of the committee proposed site visit and interaction with stakeholders viz. brick kiln association, mining department, RSPCB, Revenue Dept and others in the start of January 2022. Committee members agreed the proposal.

(Action By: CPCB & RSPCB)

The meeting ended with vote of thanks to the Chair.

The minutes of meeting issued on 6.12.2021 after due consideration of the inputs of the members.

(P Jagan)
Regional Director, CPCB, Bhopal
Chairman of the committee

Minutes of Meeting held virtually on 23.12.2021 4:00PM in the matter of Hon'ble NGT O.A. No. 262 of 2020 (PB); Hakam Singh & Anr. Vs State of Rajasthan & Ors

The committee constituted under Hon'ble NGT order dated 10.11.2021 in OA 262 of 2020 (PB), held its 2nd virtual meeting to discuss the methodology of monitoring, available AOD, meteorological data of the study area.

The meeting was attended by following concern members to discuss the technical aspects:

1. Sh P Jagan, RD, CPCB, Bhopal (Nominee of Chairman, CPCB) - Chairman
2. Sh Sunil Kr Meena,Sc-D, CPCB-RD,Bhopal (Nominee of CPCB) - Member
3. Sh R K Bora, SEE, Group Incharge (MUID), RSPCB, Jaipur - Member
4. Sh Rajneesh Jain, SEE, MS-SEAC - (Rep. of SEIAA, Rajasthan) - Member
5. Prof A B Gupta, Dept of Civil Engg, NIT, Jaipur - Member

Dr S K Goyal, Chief Scientist, CSIR-NEERI, New Delhi, and Sh Vikram Parihar, CSO, SPCB, Dr Y K Saxena, Sc-C, CPCB also joined the meeting.

The Chairman of the committee welcomed all the members and asked Sh Meena, Sc-D to explain the available information & monitoring plan. Following was informed by Sh Meena, Sc-D:

1. Environmental monitoring data:

The monthly Aerosol Optical Density (AOD) data w.r.t. $PM_{2.5}$ from 2015 to 2020 provided by IIT, Delhi for 05 locations of the Sriganganagar district revealed that the average $PM_{2.5}$ concentration of 2015-2020 ranges from 73.9 to 84.39µg/NM^3. However, for the month May to June and December to February shows maximum concentration upto 134µg/NM^3. Similar, seasonal trend was observed in CAAQM data of nearby Suratgarh Thermal Power Plant. The wind rose diagram of year 2005 to 2006 of said area also revealed that the predominant wind directions are North-West and South-East. Dr (Prof) A B Gupta suggested to consider such seasonal variation in wind direction, particulate matter concentration during sensitivity analysis to bring more rationalized approach. Sh Meena, Sc-D informed that the wind rose diagram shall be prepared with the new data set of recent years to ascertain current situations.

Dr (Prof) A B Gupta also suggested to conduct particle distribution study of the ambient pollution as well as brick kiln flue gas w..r.t. Organic & Elemental carbon, loss on ignition to understand the contribution of kilns in ambient air pollution.

Dr S K Goyal, Chief Scientist discussed the seasonal variation in mixing height of the study area that plays a critical role in dispersion. He emphasis on collecting current meteorological data set too to give more accuracy to the dispersion modelling. Sh Meena, Sc-D assured for the same.

(Action by: CPCB)

2. Brick kiln monitoring

Sh Meena, Sc-D informed that as per the RSPCB submission there are 286 brick kilns having valid Consent to Operate (CTO). And in compliance of the earlier order dt. 11.2.2021 of Hon'ble NGT all the kilns having valid CTO needs to be verified for prescribed pollution norms. In this regard, RSPCB was requested to form 05 teams with required materials to monitor all the kilns (valid CTO) of the said area. The teams of RSPCB & CPCB jointly carry out the source emission and AAQ monitoring. Few kilns (about 10) shall be monitored for flue gas composition viz. CO_2, CO, O_2. Sh Meena, Sc-D explained that the flue gas velocity shall be monitored during the kiln monitoring period to study the variation in velocity w.r.t. charging and non-charging period at two distant monitoring porthole. The committee members accepted the methodology, as this will provide more clarity on the exit flue gas velocity in natural draft kilns.

The monitoring is scheduled during 3rd January to 23rd January 2022. RSPCB was requested to provide the details of the team on priority.

(Action by: CPCB & RSPCB)

3. Engagement of the expert

During previous meeting committee members accepted the proposal of co-opting Dr S K Goyal, Chief Scientist, NEERI, Delhi as an expert. In this regard, CPCB obtained the approval from Director, NEERI, Nagpur too for engaging Dr Goyal. Further, Mr Meena, Sc-D informed the committee that the required field monitoring data viz. emission monitoring, AAQ, meteorological data shall be compiled by CPCB for the carrying capacity study. The payment of TA/DA and sitting fee to the expert member shall be done as per the prevailing norms.

Expert member is kindly requested to provide financial proposal (if any) so that timely approval may be sought from the competent authority of CPCB.

(Action by: Dr S K Goyal, Chief Scientist)

4. Field visit of the committee members & meeting with stakeholder

Regarding the field visit of the committee and meeting with stakeholders, it was informed by chairman, committee to schedule after 20th January 2022.

The meeting ended with vote of thanks.

The minutes of meeting issued on 24.12.2021 after due consideration of the inputs of the members.

(P Jagan)
Regional Director, CPCB, Bhopal
Chairman of the committee

Minutes of Meeting held with stakeholders on 6.1.2022 3:00PM in Hon'ble NGT O.A. No. 262 of 2020 (PB); Hakam Singh & Anr. Vs State of Rajasthan & Ors

In compliance of Hon'ble NGT order dated 10.11.2021 in OA 262 of 2020 (PB), a meeting with the representatives of all the brick kiln associations of Sriganganagar district was held on 6.1.2022 at Suratgarh to discuss on the various issues related to operation of the brick kilns and pollution control measures.

Due to the spread of Omicron variant of COVID19 virus, the committee members attended the meeting through virtual mode, whereas following committee members attended meeting physically.

1. Sh Sunil Kr Meena, Sc-D, CPCB-RD,Bhopal (Nominee of CPCB)
2. Sh Om Prakash Chaudhary, DSP, Sriganganagar (Rep. of SP)

The attendance of the attendees is enclosed as Annexure-I.
Sh P Jagan, Chairman Committee welcomed all the members and attendees and asked Sh Sunil Kumar Meena, Sc-D to start the point-wise discussion.

Point-wise discussion on the agenda points is as below:

1. **Feasibility of conversion from FCBTK to Zig-Zag technology**
   On the issue of conversion of brick kilns to zig-zag technology, Sh Gokaran Garg, representative of Brick kiln association informed that all the kilns operational in Sriganganagar district are using crop residue as fuel and no coal is being utilized. Conversion to zig-zag technology requires skilled labour and such labour are not available, secondly the conversion cost is around 30-35 Lacs that will not financially viable for brick manufacturer in current scenario after COVID19. Further the zig-zag technology majorly used for kilns where coal is being used. The easy availability of agro-waste is more financial viable and less polluting.
   Prof A B Gupta, committee member suggested to explore the use of crop residue briquettes to get more thermal heat and less pollution. The animal dung's briquette can also be used as they provide calorific value of about 3000 Kcal/kg.
   Sh P Jagan, Chairman Committee asked for exploring the cleaner fuel viz. LPG/PNG as an alternative. In reply to this Sh Gokaran informed that as PNG is costlier and no pipeline is available presently, its use is not possible in current years. He also informed that is kilns start using coal or other fuels than the issue of crop residue burning may raised in this area too.
   Sh S K Gupta, Sc-E, CPCB, New Delhi inquired for induced draft kilns operation in the area. It was informed that none of the kiln operated on induced draft whereas all are having approx. stack of 30m height and natural draft disperse the emission. Majorly, all the brick manufacturer has provided porthole and staircase at 15-20ft height from ground for emission monitoring.

2. Sitting criteria for kilns and land conversion

Sh Prabhu, one of the representative of brick kiln manufacturer informed that the land conversion & use of Khatedari land for the sitting of brick kilns are in-line of the Rajasthan Land Revenue (Conversion of Agricultural land for Non-agricultural purposes in Rural Areas) Rules, 2007 wherein under Rule 4 "Land for which conversion not to be permitted" that stated as:

"Land falling within the radius of 1.5Kms of outer limits of abadi of a village for the purpose of an industrial unit or lime kiln or a crusher unit or an industrial area. **This restriction shall not apply where the conversion is sought for the brick kiln** or non-polluting industry, small or cottage industry"

Similarly under Rule 6 "Use of Khatedari land for establishment of small scale industries & Kjawa" – Notwithstanding anything contained in these rules, no permission for conversion shall be required where a Khatedar tenant establish a small scale industrial unit on his own Khatedari land upto an area not exceeding 2500 SQ meters. The area so used shall continue to be in his Khatedari."

Sh R K Bora, SEE, Group Incharge (MUID), RSPCB, Jaipur informed that a guideline document on the pollution control and sitting criteria is under preparation and shall soon be issued. Regarding the discussion on the life of kiln and the mining of sand, it was informed by Brick Kiln representative Sh Gokaran that there is no such retirement age for kiln as any work related to repair of damages in kiln and structure is periodically done and many kilns are operating since very long (>30-40 years) without any major issue of retirement due to damage related to civil structure. As informed the mining of sand is allowed/practiced upto depth of 2m. Further, it was informed that for the brick kiln with 30Lacs brick/annum production capacity, approx. 1ha land with 1m depth mine is required. It was informed by Sh Meena, Sc-D that there are few kilns situated within 100m distance from other, this creates clustering of kilns and increases pollution in that area.

3. Possibilities of Brick kiln operation during Monsoon month in place of winter season.

Dr S K Goel, Chief Scientist, NEERI discussed the possibilities of kilns operation during rainy season viz. under the shed. Sh Gokaran informed that district Sriganganagar observe very high temperature (about 50^0C) during summer that results in good dispersion of pollutants. Further, during rainy season all the raw material and the green bricks mixed with rainwater and become sluggish; this makes it unable to use in manufacturing during rainy season. The construction of shed in about 2Ha to 4Ha of brick kiln is costlier that's why it shall be not financially viable for brick kiln owners to operate during rainy season. Further, here in district Sriganganagar the kilns operate for 6 months during November to April. The average

daily brick production from each unit is about 19000-25000. The tractor and truck used for transporting the bricks carries 3000 & 12 to 15 thousands brick respectively.

4. Ash disposal practices

The ash generated on burning of the fuel i.e. crop residue is majorly used in covering the firing hole and used during construction of houses. Further, the mines from where raw material is excavated is being reclaimed or levelled by sand after its life.

Sh P Jagan, Committee chairman thanked all the committee members and brick kiln representatives to join the discussion and raising their issues.

(P Jagan)
Regional Director, CPCB, Bhopal
Chairman of the committee

Minutes of Meeting held virtually on 4.3.2022 on 4:00 PM in the matter of Hon'ble NGT O.A. No. 262 of 2020 (PB); Hakam Singh & Anr. Vs State of Rajasthan & Ors

The committee constituted under Hon'ble NGT order dated 10.11.2021 in OA 262 of 2020 (PB), held its 3rd virtual meeting to have discussion on the draft report w.r.t. carrying capacity, compensation calculation, siting criteria, compliance verification etc.

The meeting was attended by all the committee members along with expert member Dr S K Goyal and Sh Vikram Singh Parihar, CSO, RSPCB.

The Chairman of the committee welcomed all the members and asked Sh S K Meena, Sc-D to start the point-wise discussion on the inputs of the members on the draft report.

1. Prof A B Gupta suggested exploring the particle size analysis of the flue gas sample to ascertain the contribution of the brick kilns in PM2.5 & PM10, as the AAQM results have not shown significant change in the PM2.5 values in downwind when compared with upwind direction which reflects that finer particle contribution is not from the kilns. To get more clarity on this Sh Meena, Sc-D suggested that for the particle size analysis, CSIR Regional Research Laboratory and other laboratory where such characterization may be conducted were contacted and this analysis shall be performed, however this may take time. Secondly, It was requested to Prof Gupta to please inform if there is facility available at MNIT, Jaipur for the same.

   (Action by: CPCB, RSPCB by 7th March 2022)

2. Sh Rajneesh Jain, SEE, MS-SEAC, Rajasthan expressed his view that the statistical analysis of the Aerosol Optical Density (AOD) data of the available area needs to be done to understand the standard deviation, confidence level etc.
   In this regard Sh Meena Scientist D CPCB informed that the nearest city to Sriganganagar, where CAAQMS station is operation is Sirsa; the data may be compared with the AOD data of the same place. For this IIT, Delhi may be contacted to provide the data of the AOD. Also the Suratgarh Thermal Power Plant is situated nearest to the study area and operational at Suratgarh and the CAAQMS data of the same may be used after validating the quality of the data. Sh Meena, Sc-D ensured that the CAAQMS data of Sirsa and Suratgarh along with the AOD data shall be collected from the sources and same shall be furnished to Dr S K Goyal, Chief Scientist for further statistical analysis.

   (Action by: CPCB & NEERI, Delhi by 7th March 2022)

3. The environmental compensation was assessed by the RSPCB for the 167 brick kilns operated without consent or has gap in renewal. It was asked by the Chairman, Committee from Sh R K Bora, SEE, RSPCB to furnish further information on the compensation calculation viz. Pollution index, considered duration of violation for each brick kiln, factor of rupees taken with scale of operation and location factor along with the reasoning of EC imposed. Further, if notices issued regarding the EC shall be provided to make it a part of the report.

(Action by: Sh R K Bora, SEE, RSPCB by 7th March 2022)

4. Sh R K Bora, SEE, RSPCB informed that the guideline issued recently by RSPCB for the brick kilns were kept on hold due to the MOEF&CC notification dated 22.2.2022 for the brick kilns. Accordingly the guideline shall be modified. In this regard, he was requested to provide the copy of the letter in this regard.

(Action By: Sh R K Bora, SEE, RSPCB by 7th March 2022)

5. Sh R K Bora, SEE, RSPCB further asked to provide a note on the compensation on the kilns w.r.t. operation without consent, reason for delay in renewal of consent (COVID or other reason). Also asked to provide the details of the action taken by RSPCB on controlling the pollution from the brick kilns.

(Action By: SH R K Bora, SEE, RSPCB by 7th March 2022)

6. Dr S K Goyal Chief Scientist asked on the exit flue gas velocity in the tapered stack as at porthole where diameter is about 3m, the velocity is 3m/s; in line of this at top where diameter is around 1m, the exit flue gas velocity comes around 27m/s that seems not possible in the natural draft. To verify this it was opined to monitor the velocity and SPM concentration at top of the stack (about 3-4 m below the top). Sh Vikram singh Parihar, CSO, RSPCB informed that they will try to execute the monitoring but such monitoring with the help of crane in absence of any monitoring platform at that height is very risky. Chairman of the committee asked him to take all due care and arrange to monitor as such monitoring will help us and all the scientific community to come on right conclusion.

(Action By: Sh R K Bora, SEE and Sh Vikram Singh Parihar, CSO, RSPCB by 8th March 2022 to conduct monitoring of brick kilns at porthole and at top during full cycle of charging and non-charging at full load)

7. Dr S K Goyal Chief Scientist asked to assess cluster-wise carrying capacity to ascertain available supportive capacity at tehsil level. He also suggested to include the night time mixing height too (if available).

(Action By: CPCB by 8th March 2022)

Sh P Jagan, SC-E, Chairman Committee asked to again meet on 9th March 2022 to finalize the report so that before 12th March 2022 the report may be submitted to Hon'ble NGT. Further informed that emission monitoring of the brick kilns for compliance verification was not completed earlier in all the kilns due to COVID (Omicron spread) and weather condition; the same shall be scheduled during March & April 2022.

The meeting ended with vote of thanks.

The minutes of meeting issued on 6th March 2022 after due consideration of the inputs of all the members.

-Sd-
(P Jagan)
Regional Director, CPCB, Bhopal
Chairman of the committee

Minutes of Meeting held virtually on 10.3.2022 on 10:00 AM in the matter of Hon'ble NGT O.A. No. 262 of 2020 (PB); Hakam Singh & Anr. Vs State of Rajasthan & Ors

The committee constituted under Hon'ble NGT order dated 10.11.2021 in OA No. 262 of 2020 (PB), held its 4th virtual meeting to have discussion on the particle size analysis, exit flue gas velocity, carrying capacity, environmental compensation etc.

The meeting was attended by the following committee members:

1. Sh P Jagan, Regional Director, CPCB, Bhopal (Nominee of Chairman, CPCB)
2. Sh R K Bora, SEE, Group Incharge (MUID), RSPCB, Jaipur
3. Prof A B Gupta, Dept of Civil Engg, NIT, Jaipur
4. Prof Dr Nivedita Kaul, Dept of Civil Engg, NIT, Jaipur
5. Sh Om Prakash Chaudhary, DSP, Sriganganagar (Rep. of SP)
6. Dr S K Goyal, Chief Scientist, CSIR-NEERI, New Delhi
7. Sh Sunil Kumar Meena, Sc-D, Nominee of CPCB, Bhopal

The Chairman of the committee welcomed all the members and requested Sh Sunil Kr Meena, Sc-D to start the point-wise discussion on the inputs of the members on the draft report.

1. Sh Sunil Kr Meena, Scientist-D informed to the committee that the 24 hourly Ambient Air Quality Data along with calibration certificate for the year 2021 has been received from newly installed CAAQMS of M/s Suratgarh Thermal Power Plant. He also showed the comparison of $PM_{2.5}$ values monitored by CAAQMS with Aerosol Optical Density (AOD) data of 2021 received from IIT Delhi. The $PM_{2.5}$ CAAQMS to AOD Annual average ratio was **1.12**. Prof A B Gupta observed that the PM_{10} to $PM_{2.5}$ ratio of CAAQMS data shows higher values in the month of March to June and August & October than the annual average i.e. 1.6. This signifies that the Cristal particles blow with wind and contribute in higher values of PM_{10} than $PM_{2.5}$ during these months. The sandy soil and sand dunes are the possible reason of this. Further, The AAQ data of M/s Suratgarh TPP is showing linearity with AOD data, therefore it is decided to use available CAAQMS data in place of AOD for more authenticity.

2. To develop an understanding on the contribution of the PM_{10} & $PM_{2.5}$ from brick kilns; the CSIR-Advanced Materials and Processes Research Institute (AMPRI) was identified to analyze the samples for the particle size distribution. The samples of few (06 no.) of the monitored brick kilns were collected from RSPCB, Jaipur on 10.3.2022 and submitted to AMPRI, Bhopal for analysis. This analysis may take time of week or two.

3. SH R K Bora, SEE, RSPCB was requested to furnish the required information on the Environmental Compensation assessed by RSPCB for the violating brick kilns with copies of show cause notices and other. Information on the guidelines was furnished by Sh Bora, SEE. **(Action By: Sh R K Bora, SEE by 10.3.2022)**

4. To monitor the exit flue gas velocity at top of the one of kiln, options were explored by the field officials of the RSPCB at Sriganganagar. It was informed that carrying out monitoring at about 27-30 mtrs height with the help of HYDRA machine is not safe and such monitoring may be conducted by providing suitable porthole and monitoring platform at that height. Considering the safety issue, it was decided by the members of the committee that keeping safety at first place such monitoring may be avoided this time. However, such monitoring w.r.t. exit flue gas velocity will provide clarity on the theoretically calculated velocity which is on much higher side in case of natural draft. This monitoring may be planned later on with the remaining brick kilns compliance monitoring.

   The issue of source emission monitoring at constant velocity in such un-continuous process of firing & non-firing where velocity varies is not advisable. As this gives false reading, the same was observed during monitoring of the 19 brick kilns where concentration varied from 170mg/Nm^3 to 665 mg/Nm^3 in the FCBTK kilns. This variation may be due to monitoring at non-isokinetic velocity or due to improper feeding of fuel during the monitoring period. It was opined that to verify the compliance proper methodology needs to be developed by CPCB along with SPCBs.

   Further it was discussed that the assessment of the carrying capacity without considering the other source of pollution and environmental condition is not rationalized and advisable. As the present carrying capacity assessment is based on the physical boundary with steady state (Box-model), it needs to be further assessed in detail by keeping brick kiln operation in totality viz. fuel use, fugitive emission, local conditions, agricultural activities etc.

   Committee chairman agreed on the proposal that the compliance monitoring of all the brick kilns may take more than 1 or 1.5 months time that shall be scheduled during end of March 2022 to April 2022; therefore 2 to 3 months time may be sought from Hon'ble Tribunal for submission of the compliance monitoring report.

The meeting ended with vote of thanks.

The minutes of meeting issued on 10th March 2022 after due consideration of the inputs of all the members.

-Sd-
(P Jagan)
Regional Director, CPCB, Bhopal
Chairman of the committee

0151-2250006

REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD
Plot No. SPL-33, Phase-II, Bichwal Industrial Area,
Bikaner – 334001

E-Mail- ro.bikaner@gmail.com www.rpcb.rajasthan.gov.in

No.:- RPCB/RO/BKN/ 1866-1868 Date: 03/01/2022

Regional Officer (RO),

Rajasthan Pollution Control Board,

Hanumangarh.

Sub.: Analysis reports of Ambient Air Quality Monitoring of Brick Kiln Clusters situated at Suratgarh and Anupgarh Tehsil of Sri Ganganagar District.

Ref.: 1. HO, RPCB, Jaipur letter no. F14/Tech/Gen-149/RPCB/MUID/1695 dated 03/12/2021 and

2. RO, Hanumangarh email dated 08/12/2021.

Sir,

In reference to above, Ambient Air Quality Monitoring of aforesaid cluster's have been carried out by Board's Official from 15/12/2021 to 19/12/2021. The Analysis reports of Ambient Air Quality Monitoring of Brick Kiln Clusters are enclosed herewith for further necessary action.

Yours Faithfully

Enclosed: As above

(Dr. B. K. Soni)
Lab Incharge

Copy to : 1. C.S.O, RPCB, Jaipur for information.
2. Group Incharge (MUID), RPCB, Jaipur for information.

(Lab I/c)

Visit Report

In compliance of HO, RSPCB, Jaipur letter no F14/Tech/Gen-149/RPCB/MUID/1695 dated 03/12/2021 and RO, Hanumangarh email dated 08/12/2021 undersigned official of the RO, RSPCB, Bikaner visited the Brick Kiln clusters of Suratgarh and Anupgarh Tehsil of Sri Ganganagar District from 15.12.2021 to 19.12.2021 and carried out monitoring of the respective Upwind and Downwind points of these clusters at different locations as mentioned below.

1. **Suratgarh Brick Kiln Cluster-**

a. Ambient Air Quality Monitoring at point 1 of the Brick Kiln Units, near 6 Chak, Tehsil-Suratgarh (Downwind) on 15.12.2021.
b. Ambient Air Quality Monitoring at the Brick Kiln Units, near Gurudwara, 7 Chak Tehsil-Suratgarh (Upwind) on 15.12.2021.
c. Ambient Air Quality Monitoring at point 1 of the Brick Kiln Units, near 6 chak, Tehsil-Suratgarh (Downwind) on 16.12.2021.
d. Ambient Air Quality Monitoring at point 2 of the Brick Kiln Units, Near Shahuwala Halt Road, 7 Chak, Tehsil-Suratgarh (Downwind) on 16.12.2021.

Approximately 75% brick kiln units were operational during the visit.

2. **Anupgarh Brick Kiln Cluster-**

a. Ambient Air Quality Monitoring at point of the Brick Kiln Units, Near 87 GB A Village,Tehsil-Anupgarh (Upwind) on 18.12.2021.
b. Ambient Air Quality Monitoring at point of the Brick Kiln Units, Near 87 GB B Village,Tehsil-Anupgarh (Downwind) on 18.12.2021.

Approximately 70% brick kiln units were operational during the visit.

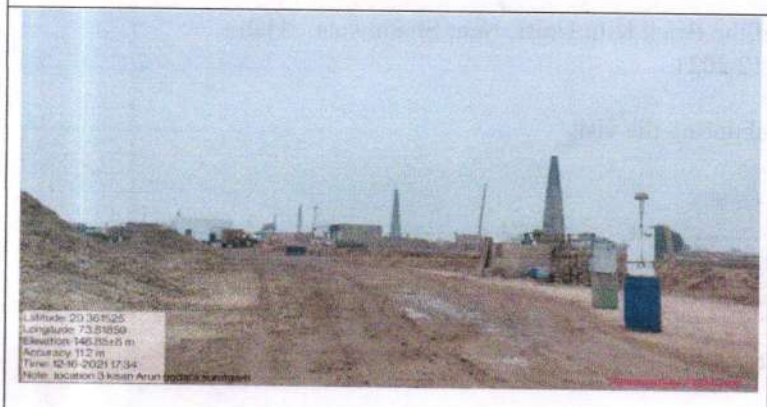
Photographs with Latitude and Longitude of the above points are attached below for ready reference-

AAQM (and PM2.5 sampler) at point 1 of the Brick Kiln Units, near 6 Chak, Tehsil-Suratgarh (Downwind)

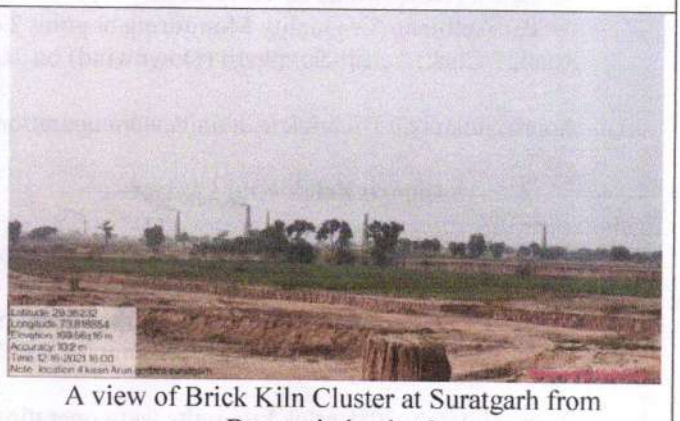
A view of Brick Kiln Cluster at Suratgarh from Downwind point 1

AAQM (and PM2.5 sampler) at Brick Kiln Units, Near Gurudwara, near 7 Chak, Tehsil-Suratgarh (Upwind)

A view of Brick Kiln Cluster at Suratgarh from Upwind point

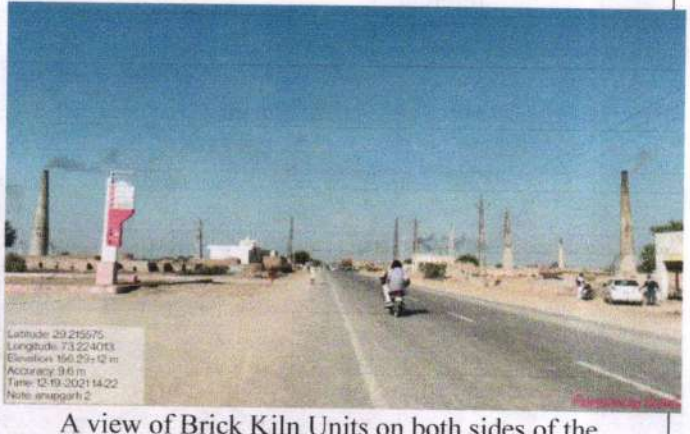


AAQM near Brick Kiln Units at Suratgarh (Upwind)



A view of Brick Kiln Cluster at Suratgarh from Downwind point 2

AAQM near Brick Kiln Units at Anupgarh (Upwind)



A view of Brick Kiln Units on both sides of the Anupgarh- Raisingh Nagar Highway at Anupgarh

AAQM near Brick Kiln Units at Anupgarh (Downwind)

A view of Brick Kiln Units on downwind side of the Anupgarh- Raisingh Nagar Highway at Anupgarh

I/R Submitted for information and necessary action please.

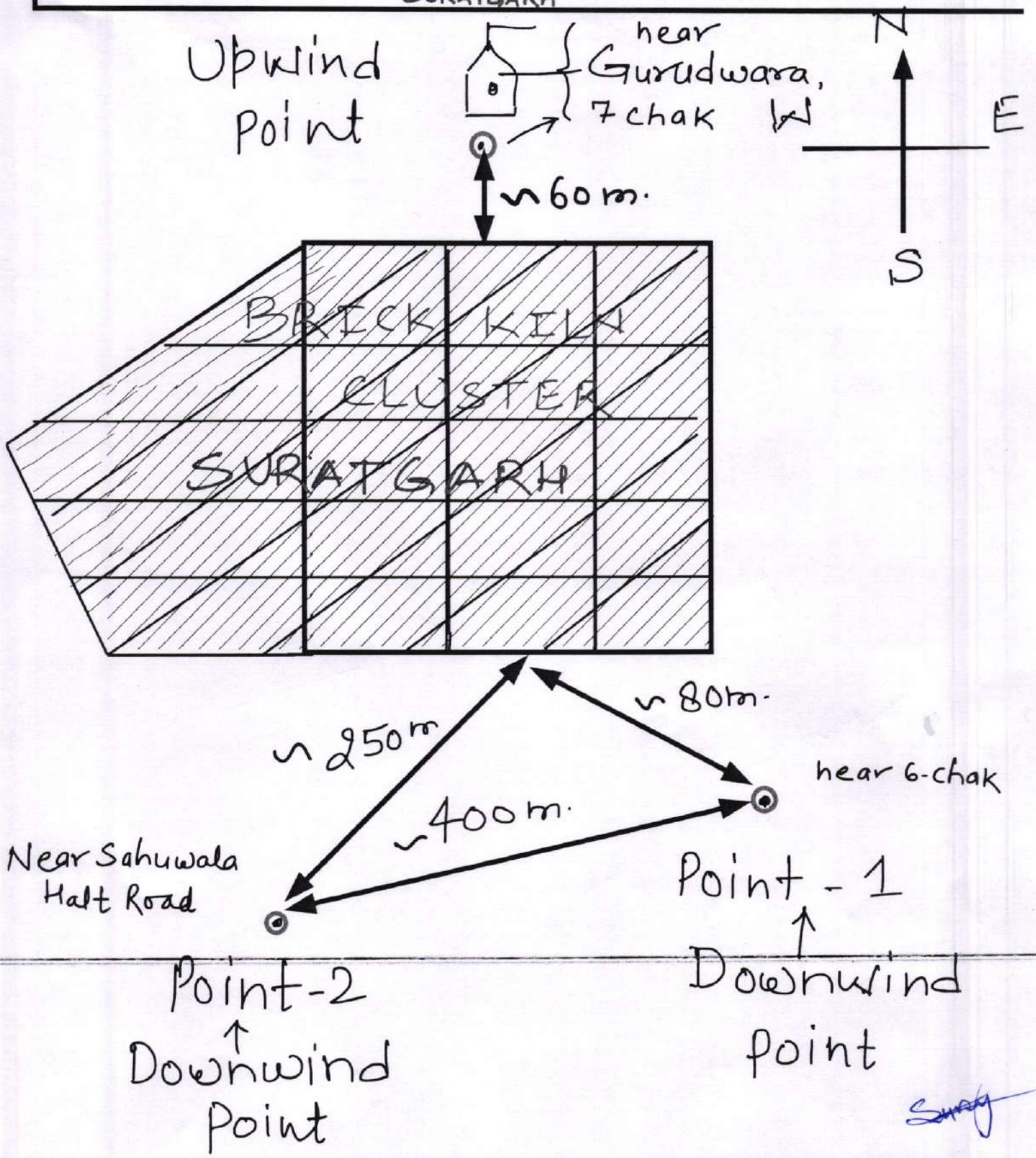
C/S

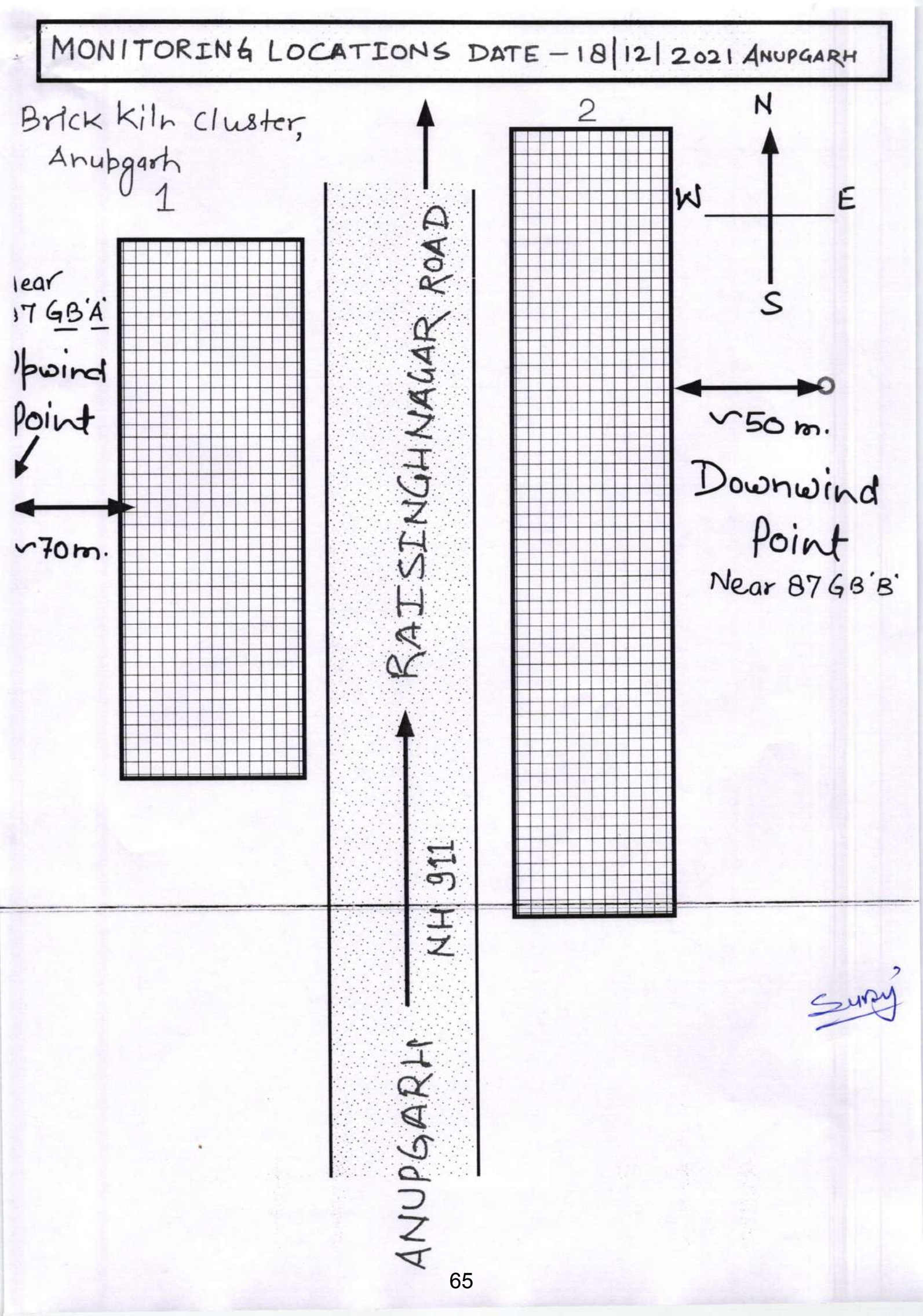
(Suraj Mal Meena)
JSO
RSPCB, Bikaner

(Dr. B.K. Soni)
Scientific Officer
Lab I/c

MONITORING LOCATIONS-15/16-12-21

SURATGARH




MONITORING LOCATIONS DATE – 18/12/2021 ANUPGARH
Brick Kiln Cluster, Anubgarh
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87 GB'A'
Upwind Point
~70m.
~50m.
Downwind Point
Near 87 GB'B'
RAISINGHNAGAR ROAD
NH 911
ANUPGARH
Suraj

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **701**
Report On : **24/12/2021**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **20/12/2021** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Ambient Air Quality** of **near 6 chak , Tehsil-Suratgarh, Sriganganagar , Suratgarh** Collected from **Ambient Air Quality Monitoring at point 1 of the Brick Kiln Units, near 6 chak,Tehsil-Suratgarh (Downwind)** Collected on **15/12/2021**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **24/12/2021** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Nitrogen Dioxide as NO2 µg/M3	22.1
2	Particulate Matter (PM10) µg/m3	217
3	PM 2.5 ug/m3	170
4	Sulphur Dioxide as SO2 ug/m3	9.1

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **24/12/2021**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **702**
Report On : **24/12/2021**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **20/12/2021** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Ambient Air Quality** of **near 6 chak , Tehsil-Suratgarh, Sriganganagar , Suratgarh** Collected from **Ambient Air Quality Monitoring at point 1 of the Brick Kiln Units, near 6 chak,Tehsil-Suratgarh (Downwind)** Collected on **16/12/2021**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **24/12/2021** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Nitrogen Dioxide as NO2 µg/M3	21.5
2	Particulate Matter (PM10) µg/m3	240
3	PM 2.5 ug/m3	132
4	Sulphur Dioxide as SO2 ug/m3	9.2

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **24/12/2021**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **703**
Report On : **24/12/2021**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **20/12/2021** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Ambient Air Quality** of **near 7 chak , Tehsil-Suratgarh, Sriganganagar , Suratgarh** Collected from **Ambient Air Quality Monitoring at the Brick Kiln Units, near Gurudwara, 7 chak,Tehsil-Suratgarh (upwind)** Collected on **15/12/2021**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **24/12/2021** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Nitrogen Dioxide as NO2 µg/M3	21.8
2	Particulate Matter (PM10) µg/m3	206
3	PM 2.5 ug/m3	169
4	Sulphur Dioxide as SO2 ug/m3	8.83

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **24/12/2021**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **704**
Report On : **24/12/2021**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **20/12/2021** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Ambient Air Quality** of **Near Shahuwala Halt Road , 7 Chak Suratgarh Sri Ganganagar , Suratgarh** Collected from **Ambient Air Quality Monitoring at point 2 of the Brick Kiln Units, Near Shahuwala Halt Road,7 chak,Tehsil-Suratgarh (Downwind)** Collected on **16/12/2021**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **24/12/2021** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Nitrogen Dioxide as NO2 µg/M3	29.1
2	Particulate Matter (PM10) µg/m3	261
3	PM 2.5 ug/m3	172
4	Sulphur Dioxide as SO2 ug/m3	10.2

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **24/12/2021**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **705**
Report On : **24/12/2021**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **20/12/2021** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Ambient Air Quality** of **Near 87 GB A Village , Anupgarh Sri Ganganagar , Anupgarh** Collected from **Ambient Air Quality Monitoring at point of the Brick Kiln Units, Near 87 GB A Village,Tehsil-Anupgarh (upwind)** Collected on **18/12/2021**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **24/12/2021** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Nitrogen Dioxide as NO2 µg/M3	19.2
2	Particulate Matter (PM10) µg/m3	173
3	PM 2.5 ug/m3	137
4	Sulphur Dioxide as SO2 ug/m3	11.0

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **24/12/2021**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **706**
Report On : **24/12/2021**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **20/12/2021** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Ambient Air Quality** of **Near 87 GB B Village , Anupgarh Sri Ganganagar , Anupgarh** Collected from **Ambient Air Quality Monitoring at point of the Brick Kiln Units, Near 87 GB B Village,Tehsil-Anupgarh (Downwind)** Collected on **18/12/2021**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **24/12/2021** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Nitrogen Dioxide as NO2 µg/M3	22.4
2	Particulate Matter (PM10) µg/m3	194
3	PM 2.5 ug/m3	138
4	Sulphur Dioxide as SO2 ug/m3	8.4

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **24/12/2021**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

Annexure-Vb

RAJASTHAN STATE POLLUTION CONTROL BOARD, BIKANER

AAQM RESULT -DATA-SHEET GANGA NAGAR

State Name	Name of Station	Station Code	Sampling date	Area Class	4- Hr. Value of SO2	4- Hr. Value of SO2	4- Hr. Value of SO2	4- Hr. Value of SO2	4- Hr. Value of SO2	4- Hr. Value of SO2	Daily Avg.	4- Hr. Value of NO2	4- Hr. Value of NO2	4- Hr. Value of NO2	4- Hr. Value of NO2	4- Hr. Value of NO2	4- Hr. Value of NO2	Daily Avg.	8- Hr. Value of PM10	8- Hr. Value of PM10	8- Hr. Value of PM10	Daily Avg.	8- Hr. Value of PM2.5	8- Hr. Value of PM2.5	8- Hr. Value of PM2.5	Daily Avg.
					A1	A2	B1	B2	C1	C2		A1	A2	B1	B2	C1	C2		A	B	C		A	B	C	
Rajasthan	7 Chak Near Balaji bricks, suratgarh	4743	26.01.22	U/s	6.02	5.92	6.13	7.02	0.00	0.00	6.27	23.07	24.07	26.41	27.42	0.00	0.00	25.24	112	150	0	131	71	81	136	96
	7 Chak suratgarh	4744	26.01.22	D/s	6.35	6.69	6.35	6.00	6.35	6.20	6.32	25.74	26.41	23.74	25.08	20.73	18.72	23.40	126	89	138	118	74	58	100	77
	Near Chugh bricks, Village 36 GB, Anupgarh road, Srivijay	4803	27.01.22	U/s	6.02	5.72	6.53	7.02	6.35	5.68	6.22	22.74	24.07	29.76	25.74	25.41	23.07	25.13	190	93	118	134	71	76	81	76
	Near house of sukha singh, Village 36 GB, Anupgarh road, Srivijay	4804	27.01.22	D/s	5.68	6.02	6.69	6.35	7.02	7.36	6.52	19.39	20.40	26.75	26.80	23.40	20.73	22.30	90	131	123	115	60	84	86	77
	Near Chugh bricks, Village 36 GB, Anupgarh road, Srivijay	4803	29.01.22	U/s	7.36	7.15	5.72	8.02	6.35	6.69	6.88	25.74	28.09	30.09	29.42	30.43	26.08	28.31	90	155	135	127	46	101	94	80
	Near house of sukha singh, Village 36 GB, Anupgarh road, Srivijay	4804	29.01.22	D/s	7.02	7.69	5.68	6.69	5.35	5.47	6.32	24.07	23.74	27.42	25.08	26.08	22.61	24.83	89	134	119	114	51	93	93	79
	Near Chugh bricks, Village 36 GB, Anupgarh road, Srivijay	4803	31.01.22	U/s	6.02	6.33	7.96	7.36	6.35	5.35	6.56	24.74	27.42	28.75	25.74	22.40	23.40	25.49	102	146	161	136	56	106	90	84
	Near house of sukha singh, Village 36 GB, Anupgarh road, Srivijay	4804	31.01.22	D/s	7.29	5.68	7.02	7.09	7.22	7.02	6.89	21.73	22.74	24.07	23.40	25.74	21.88	23.26	225	125	139	163	191	83	90	121
	Near Chugh bricks, Village 36 GB, Anupgarh road, Srivijay	4803	02.02.22	U/s	6.35	6.53	7.76	10.03	6.37	5.68	7.12	25.41	27.08	31.09	31.43	28.42	24.07	27.92	138	136	156	143	93	86	103	94
	Near house of sukha singh, Village 36 GB, Anupgarh road, Srivijay	4804	02.02.22	D/s	6.02	6.15	6.69	8.02	6.05	7.15	6.68	23.07	24.74	27.42	27.75	28.09	22.98	25.68	103	80	181	121	83	63	164	103
		Average total									6.6							25.2				130				89

प्रगत पदार्थ तथा प्रक्रम अनुसंधान संस्थान (एम्प्री)
ADVANCED MATERIALS AND PROCESSES RESEARCH INSTITUTE (AMPRI)
Formerly: Regional Research Laboratory / पूर्व में : क्षेत्रीय अनुसंधान प्रयोगशाला
(वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद)
(Council of Scientific and Industrial Research)
होशंगाबाद रोड, हबीबगंज नाका के पास, भोपाल–462026 (म.प्र.), भारत
Hoshangabad Road, Near Habibganj Naka, Bhopal- 462026 (M.P.), INDIA
ईपीएबीएक्स/EPABX : 2467609, 2467615, 2457105 टेलीफैक्स/TeleFax : 0755-2485085
CSIR-AMPRI

क्रमांक/Ref.No.

दिनांक/Date 23rd March 2022

Sub: Results of the particle size analyses of 06 Thimble samples.

Ref. : Kshe.Ni.Bho./NGT OA-262/2020(PB)/1785-1786 dated 14.03.2022

Instrument : Laser Scattering Particle Size Distribution Analyzer

Make : M/s. Horiba, Japan

Model : Partica, LA-950V2

Sample	$PM_{2.5}$ (%)	PM_{10} (%)
H-101	40.85	100.0
H-102	16.97	61.15
H-103	20.23	75.19
H-104	48.18	98.57
H-51	5.48	56.75
H-77	11.86	98.89

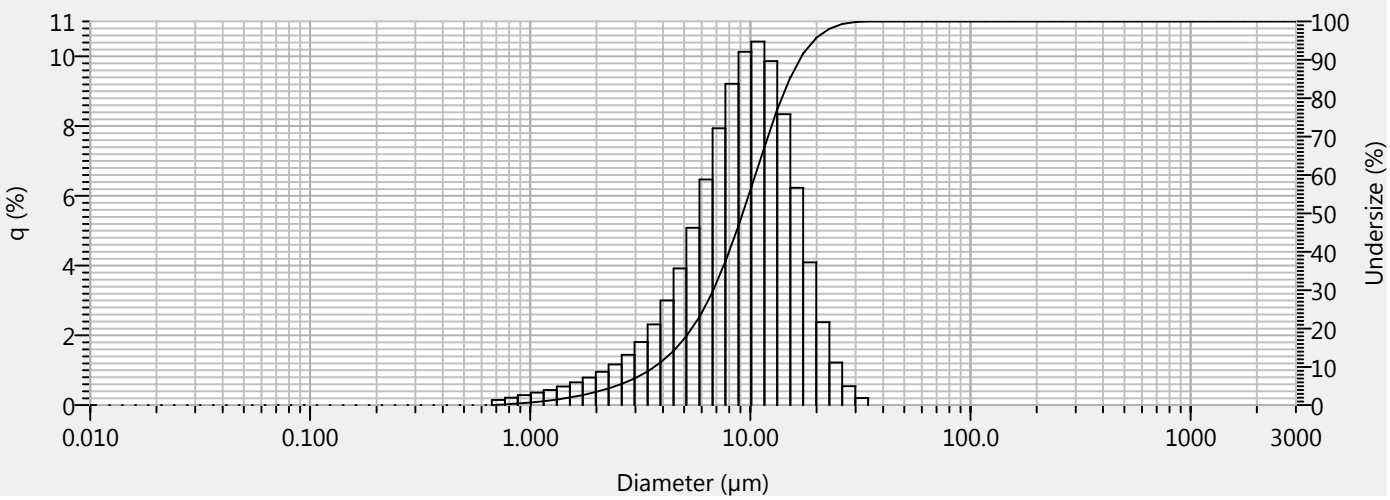
Dr. D.P. Mondal

Chief Scientist & Head
ACCM Division
CSIR-AMPRI, Bhopal

HORIBA Laser Scattering Particle Size Distribution Analyzer LA-950

Sample name	: H51_CPCB	Lot number	
ID#	: 202203211519029	Test or assay name	
Data name	: H51-03_CPCB		
Transmittance (R)	: 95.2 (%)		
Transmittance (B)	: 95.1 (%)		
Circulation speed	: 5		
Agitation speed	: 5		
Ultrasound	: 02:00 (6)		
Iteration mode	: Auto		
Distribution base	: Volume		
Refractive index (R)	: Carbon [carbon(1.920 - 0.522i),isopropanol(1.378)]		
Refractive index (B)	: Carbon [carbon(1.920 - 0.522i),isopropanol(1.378)]		
Material	: C		
Source	: ECF		

Median size	:	9.22329 (μm)
Mean size	:	9.87197 (μm)
St. Dev.	:	5.1942 (μm)
Geo. mean size	:	8.3828 (μm)
Geo. St. Dev.	:	1.8681 (μm)
Mode size	:	10.7876 (μm)
Span	:	Off
Diameter on cumulative %	:	(2)10.00 (%)- 3.6763 (μm)
	:	(9)90.00 (%)- 16.7839 (μm)

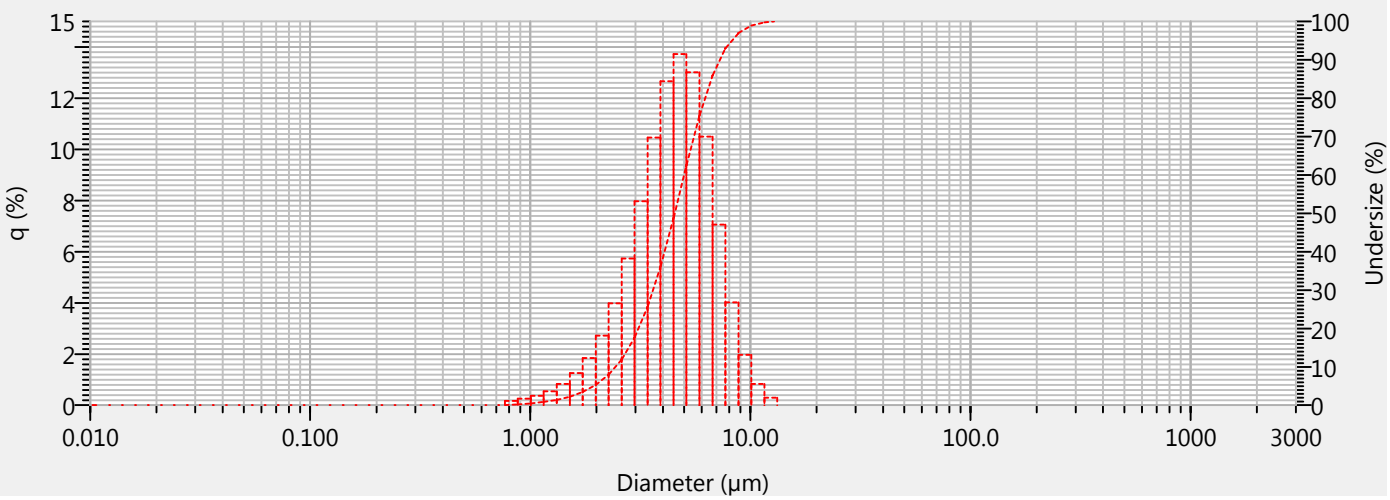


No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)
1	0.011	0.000	0.000	25	0.296	0.000	0.000	49	7.697	7.935	37.421	73	200.000	0.000	100.000
2	0.013	0.000	0.000	26	0.339	0.000	0.000	50	8.816	9.206	46.627	74	229.075	0.000	100.000
3	0.015	0.000	0.000	27	0.389	0.000	0.000	51	10.097	10.125	56.752	75	262.376	0.000	100.000
4	0.017	0.000	0.000	28	0.445	0.000	0.000	52	11.565	10.422	67.174	76	300.518	0.000	100.000
5	0.020	0.000	0.000	29	0.510	0.000	0.000	53	13.246	9.862	77.036	77	344.206	0.000	100.000
6	0.022	0.000	0.000	30	0.584	0.000	0.000	54	15.172	8.335	85.371	78	394.244	0.000	100.000
7	0.026	0.000	0.000	31	0.669	0.000	0.000	55	17.377	6.222	91.593	79	451.556	0.000	100.000
8	0.029	0.000	0.000	32	0.766	0.140	0.140	56	19.904	4.087	95.680	80	517.200	0.000	100.000
9	0.034	0.000	0.000	33	0.877	0.208	0.348	57	22.797	2.369	98.049	81	592.387	0.000	100.000
10	0.039	0.000	0.000	34	1.005	0.284	0.632	58	26.111	1.212	99.260	82	678.504	0.000	100.000
11	0.044	0.000	0.000	35	1.151	0.350	0.982	59	29.907	0.539	99.799	83	777.141	0.000	100.000
12	0.051	0.000	0.000	36	1.318	0.427	1.409	60	34.255	0.201	100.000	84	890.116	0.000	100.000
13	0.058	0.000	0.000	37	1.510	0.525	1.934	61	39.234	0.000	100.000	85	1019.515	0.000	100.000
14	0.067	0.000	0.000	38	1.729	0.651	2.585	62	44.938	0.000	100.000	86	1167.725	0.000	100.000
15	0.076	0.000	0.000	39	1.981	0.788	3.373	63	51.471	0.000	100.000	87	1337.481	0.000	100.000
16	0.087	0.000	0.000	40	2.269	0.951	4.323	64	58.953	0.000	100.000	88	1531.914	0.000	100.000
17	0.100	0.000	0.000	41	2.599	1.158	5.481	65	67.523	0.000	100.000	89	1754.613	0.000	100.000
18	0.115	0.000	0.000	42	2.976	1.432	6.913	66	77.339	0.000	100.000	90	2009.687	0.000	100.000
19	0.131	0.000	0.000	43	3.409	1.803	8.715	67	88.583	0.000	100.000	91	2301.841	0.000	100.000
20	0.150	0.000	0.000	44	3.905	2.310	11.025	68	101.460	0.000	100.000	92	2636.467	0.000	100.000
21	0.172	0.000	0.000	45	4.472	2.999	14.023	69	116.210	0.000	100.000	93	3000.000	0.000	100.000
22	0.197	0.000	0.000	46	5.122	3.914	17.937	70	133.103	0.000	100.000				
23	0.226	0.000	0.000	47	5.867	5.081	23.019	71	152.453	0.000	100.000				
24	0.259	0.000	0.000	48	6.720	6.468	29.486	72	174.616	0.000	100.000				

HORIBA Laser Scattering Particle Size Distribution Analyzer LA-950

Sample name	: H51_CPCB	Lot number	
ID#	: 202203221159048	Test or assay name	
Data name	: H77-03_CPCB		
Transmittance (R)	: 96.5 (%)		
Transmittance (B)	: 93.4 (%)		
Circulation speed	: 5		
Agitation speed	: 5		
Ultrasound	: 00:03 (6)		
Iteration mode	: Auto		
Distribution base	: Volume		
Refractive index (R)	: Carbon [carbon(1.920 - 0.522i),isopropanol(1.378)]		
Refractive index (B)	: Carbon [carbon(1.920 - 0.522i),isopropanol(1.378)]		
Material	: C		
Source	: ECF		

Median size	:	4.53236 (µm)
Mean size	:	4.73141 (µm)
St. Dev.	:	1.9100 (µm)
Geo. mean size	:	4.3357 (µm)
Geo. St. Dev.	:	1.5460 (µm)
Mode size	:	4.7945 (µm)
Span	:	Off
Diameter on cumulative %	:	(2)10.00 (%)- 2.4386 (µm)
	:	(9)90.00 (%)- 7.2764 (µm)

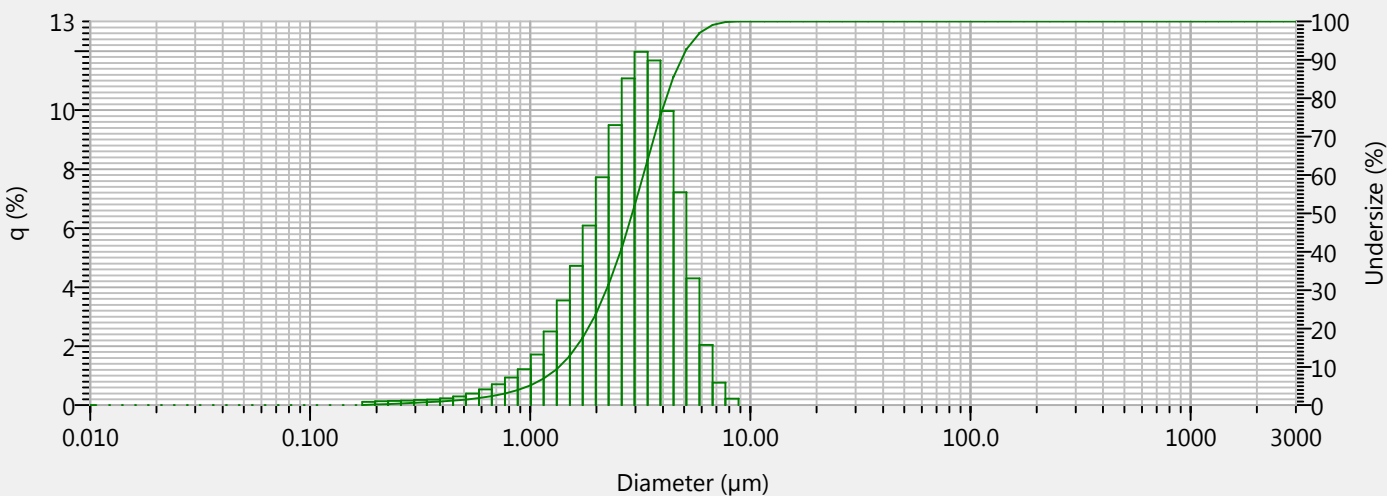


No.	Diameter (µm)	q (%)	Undersize (%)	No.	Diameter (µm)	q (%)	Undersize (%)	No.	Diameter (µm)	q (%)	Undersize (%)	No.	Diameter (µm)	q (%)	Undersize (%)
1	0.011	0.000	0.000	25	0.296	0.000	0.000	49	7.697	7.055	92.919	73	200.000	0.000	100.000
2	0.013	0.000	0.000	26	0.339	0.000	0.000	50	8.816	4.011	96.929	74	229.075	0.000	100.000
3	0.015	0.000	0.000	27	0.389	0.000	0.000	51	10.097	1.963	98.893	75	262.376	0.000	100.000
4	0.017	0.000	0.000	28	0.445	0.000	0.000	52	11.565	0.824	99.717	76	300.518	0.000	100.000
5	0.020	0.000	0.000	29	0.510	0.000	0.000	53	13.246	0.283	100.000	77	344.206	0.000	100.000
6	0.022	0.000	0.000	30	0.584	0.000	0.000	54	15.172	0.000	100.000	78	394.244	0.000	100.000
7	0.026	0.000	0.000	31	0.669	0.000	0.000	55	17.377	0.000	100.000	79	451.556	0.000	100.000
8	0.029	0.000	0.000	32	0.766	0.000	0.000	56	19.904	0.000	100.000	80	517.200	0.000	100.000
9	0.034	0.000	0.000	33	0.877	0.163	0.163	57	22.797	0.000	100.000	81	592.387	0.000	100.000
10	0.039	0.000	0.000	34	1.005	0.242	0.405	58	26.111	0.000	100.000	82	678.504	0.000	100.000
11	0.044	0.000	0.000	35	1.151	0.354	0.759	59	29.907	0.000	100.000	83	777.141	0.000	100.000
12	0.051	0.000	0.000	36	1.318	0.532	1.291	60	34.255	0.000	100.000	84	890.116	0.000	100.000
13	0.058	0.000	0.000	37	1.510	0.817	2.108	61	39.234	0.000	100.000	85	1019.515	0.000	100.000
14	0.067	0.000	0.000	38	1.729	1.241	3.348	62	44.938	0.000	100.000	86	1167.725	0.000	100.000
15	0.076	0.000	0.000	39	1.981	1.834	5.183	63	51.471	0.000	100.000	87	1337.481	0.000	100.000
16	0.087	0.000	0.000	40	2.269	2.706	7.888	64	58.953	0.000	100.000	88	1531.914	0.000	100.000
17	0.100	0.000	0.000	41	2.599	3.969	11.858	65	67.523	0.000	100.000	89	1754.613	0.000	100.000
18	0.115	0.000	0.000	42	2.976	5.721	17.579	66	77.339	0.000	100.000	90	2009.687	0.000	100.000
19	0.131	0.000	0.000	43	3.409	7.961	25.540	67	88.583	0.000	100.000	91	2301.841	0.000	100.000
20	0.150	0.000	0.000	44	3.905	10.458	35.998	68	101.460	0.000	100.000	92	2636.467	0.000	100.000
21	0.172	0.000	0.000	45	4.472	12.650	48.648	69	116.210	0.000	100.000	93	3000.000	0.000	100.000
22	0.197	0.000	0.000	46	5.122	13.723	62.371	70	133.103	0.000	100.000				
23	0.226	0.000	0.000	47	5.867	13.002	75.372	71	152.453	0.000	100.000				
24	0.259	0.000	0.000	48	6.720	10.492	85.864	72	174.616	0.000	100.000				

HORIBA Laser Scattering Particle Size Distribution Analyzer LA-950

Sample name	: H51_CPCB	Lot number	
ID#	: 202203211713036	Test or assay name	
Data name	: H101-02_CPCB		
Transmittance (R)	: 91.3 (%)		
Transmittance (B)	: 89.8 (%)		
Circulation speed	: 5		
Agitation speed	: 5		
Ultrasound	: 03:00 (6)		
Iteration mode	: Auto		
Distribution base	: Volume		
Refractive index (R)	: Carbon [carbon(1.920 - 0.522i),isopropanol(1.378)]		
Refractive index (B)	: Carbon [carbon(1.920 - 0.522i),isopropanol(1.378)]		
Material	: C		
Source	: ECF		

Median size	:	2.90713 (μm)
Mean size	:	3.02535 (μm)
St. Dev.	:	1.3692 (μm)
Geo. mean size	:	2.6728 (μm)
Geo. St. Dev.	:	1.7244 (μm)
Mode size	:	3.1962 (μm)
Span	:	Off
Diameter on cumulative %	:	(2)10.00 (%)- 1.3527 (μm)
	:	(9)90.00 (%)- 4.8670 (μm)

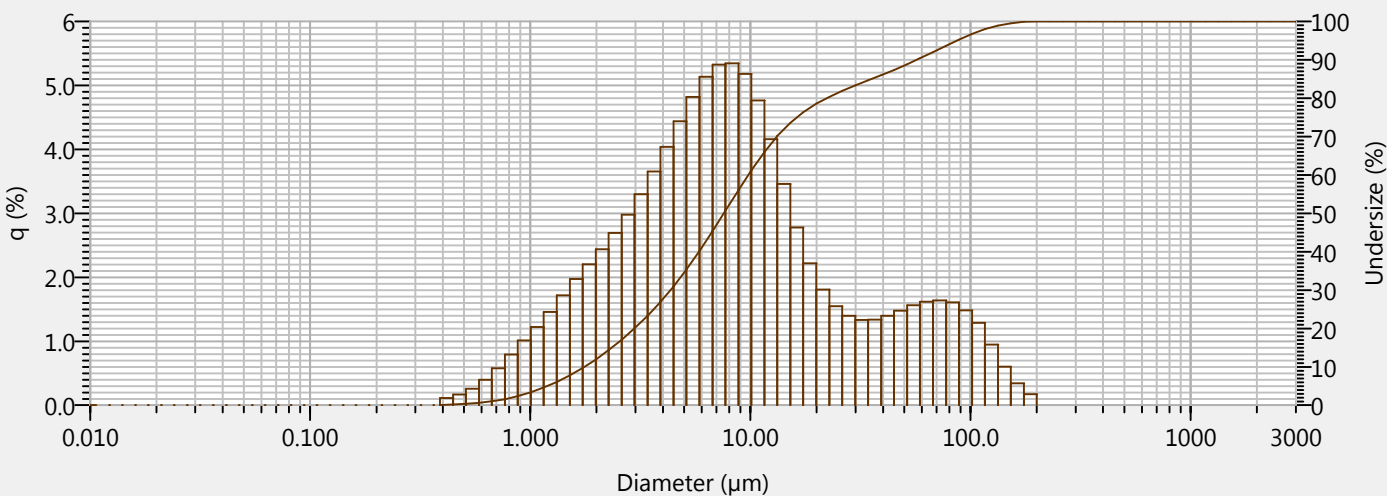


No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)
1	0.011	0.000	0.000	25	0.296	0.149	0.515	49	7.697	0.754	99.785	73	200.000	0.000	100.000
2	0.013	0.000	0.000	26	0.339	0.163	0.679	50	8.816	0.215	100.000	74	229.075	0.000	100.000
3	0.015	0.000	0.000	27	0.389	0.184	0.863	51	10.097	0.000	100.000	75	262.376	0.000	100.000
4	0.017	0.000	0.000	28	0.445	0.226	1.089	52	11.565	0.000	100.000	76	300.518	0.000	100.000
5	0.020	0.000	0.000	29	0.510	0.292	1.381	53	13.246	0.000	100.000	77	344.206	0.000	100.000
6	0.022	0.000	0.000	30	0.584	0.389	1.770	54	15.172	0.000	100.000	78	394.244	0.000	100.000
7	0.026	0.000	0.000	31	0.669	0.525	2.295	55	17.377	0.000	100.000	79	451.556	0.000	100.000
8	0.029	0.000	0.000	32	0.766	0.702	2.997	56	19.904	0.000	100.000	80	517.200	0.000	100.000
9	0.034	0.000	0.000	33	0.877	0.923	3.920	57	22.797	0.000	100.000	81	592.387	0.000	100.000
10	0.039	0.000	0.000	34	1.005	1.211	5.131	58	26.111	0.000	100.000	82	678.504	0.000	100.000
11	0.044	0.000	0.000	35	1.151	1.712	6.842	59	29.907	0.000	100.000	83	777.141	0.000	100.000
12	0.051	0.000	0.000	36	1.318	2.484	9.327	60	34.255	0.000	100.000	84	890.116	0.000	100.000
13	0.058	0.000	0.000	37	1.510	3.540	12.866	61	39.234	0.000	100.000	85	1019.515	0.000	100.000
14	0.067	0.000	0.000	38	1.729	4.712	17.578	62	44.938	0.000	100.000	86	1167.725	0.000	100.000
15	0.076	0.000	0.000	39	1.981	6.080	23.658	63	51.471	0.000	100.000	87	1337.481	0.000	100.000
16	0.087	0.000	0.000	40	2.269	7.714	31.372	64	58.953	0.000	100.000	88	1531.914	0.000	100.000
17	0.100	0.000	0.000	41	2.599	9.481	40.852	65	67.523	0.000	100.000	89	1754.613	0.000	100.000
18	0.115	0.000	0.000	42	2.976	11.064	51.916	66	77.339	0.000	100.000	90	2009.687	0.000	100.000
19	0.131	0.000	0.000	43	3.409	11.967	63.883	67	88.583	0.000	100.000	91	2301.841	0.000	100.000
20	0.150	0.000	0.000	44	3.905	11.670	75.552	68	101.460	0.000	100.000	92	2636.467	0.000	100.000
21	0.172	0.000	0.000	45	4.472	9.957	85.509	69	116.210	0.000	100.000	93	3000.000	0.000	100.000
22	0.197	0.108	0.108	46	5.122	7.203	92.713	70	133.103	0.000	100.000				
23	0.226	0.122	0.231	47	5.867	4.284	96.996	71	152.453	0.000	100.000				
24	0.259	0.136	0.366	48	6.720	2.035	99.031	72	174.616	0.000	100.000				

HORIBA Laser Scattering Particle Size Distribution Analyzer LA-950

Sample name	: H51_CPCB	Lot number	
ID#	: 202203211655033	Test or assay name	
Data name	: H102-03_CPCB		
Transmittance (R)	: 91.3 (%)		
Transmittance (B)	: 90.5 (%)		
Circulation speed	: 6		
Agitation speed	: 6		
Ultrasound	: 01:00 (6)		
Iteration mode	: Auto		
Distribution base	: Volume		
Refractive index (R)	: Carbon [carbon(1.920 - 0.522i),isopropanol(1.378)]		
Refractive index (B)	: Carbon [carbon(1.920 - 0.522i),isopropanol(1.378)]		
Material	: C		
Source	: ECF		

Median size	: 7.57452 (μm)
Mean size	: 18.67596 (μm)
St. Dev.	: 28.7622 (μm)
Geo. mean size	: 8.3544 (μm)
Geo. St. Dev.	: 3.4484 (μm)
Mode size	: 8.2220 (μm)
Span	: Off
Diameter on cumulative %	: (2)10.00 (%)- 1.7678 (μm)
	: (9)90.00 (%)- 57.2344 (μm)

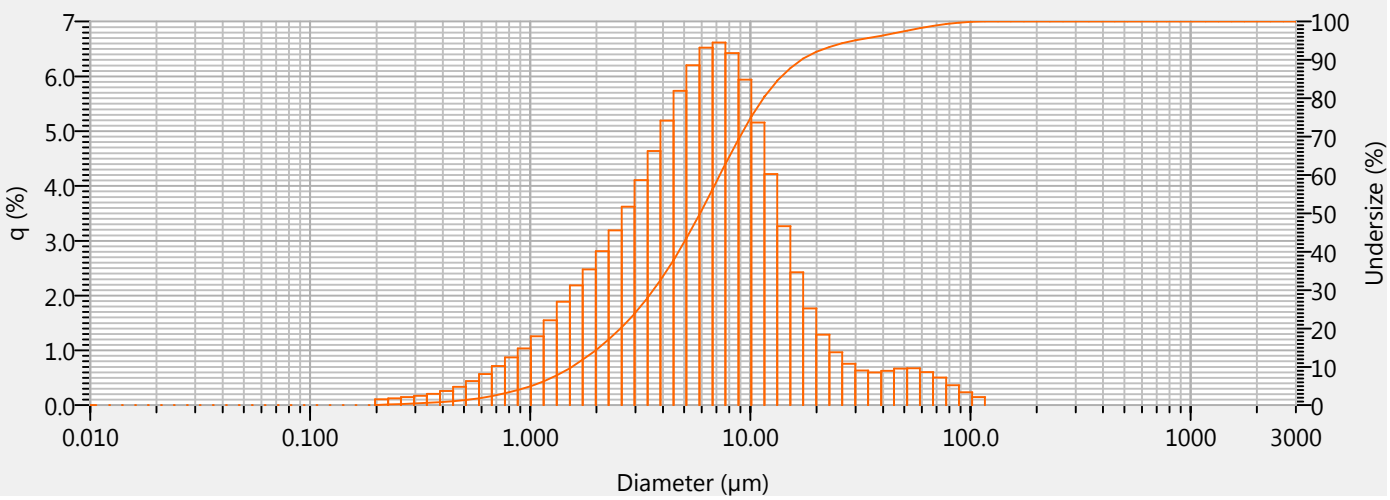


No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)
1	0.011	0.000	0.000	25	0.296	0.000	0.000	49	7.697	5.323	50.627	73	200.000	0.165	100.000
2	0.013	0.000	0.000	26	0.339	0.000	0.000	50	8.816	5.344	55.971	74	229.075	0.000	100.000
3	0.015	0.000	0.000	27	0.389	0.000	0.000	51	10.097	5.178	61.150	75	262.376	0.000	100.000
4	0.017	0.000	0.000	28	0.445	0.108	0.108	52	11.565	4.762	65.912	76	300.518	0.000	100.000
5	0.020	0.000	0.000	29	0.510	0.164	0.272	53	13.246	4.155	70.066	77	344.206	0.000	100.000
6	0.022	0.000	0.000	30	0.584	0.255	0.527	54	15.172	3.455	73.521	78	394.244	0.000	100.000
7	0.026	0.000	0.000	31	0.669	0.391	0.918	55	17.377	2.777	76.298	79	451.556	0.000	100.000
8	0.029	0.000	0.000	32	0.766	0.573	1.491	56	19.904	2.213	78.511	80	517.200	0.000	100.000
9	0.034	0.000	0.000	33	0.877	0.789	2.280	57	22.797	1.804	80.315	81	592.387	0.000	100.000
10	0.039	0.000	0.000	34	1.005	1.010	3.290	58	26.111	1.541	81.856	82	678.504	0.000	100.000
11	0.044	0.000	0.000	35	1.151	1.221	4.510	59	29.907	1.395	83.251	83	777.141	0.000	100.000
12	0.051	0.000	0.000	36	1.318	1.453	5.963	60	34.255	1.330	84.581	84	890.116	0.000	100.000
13	0.058	0.000	0.000	37	1.510	1.712	7.675	61	39.234	1.333	85.914	85	1019.515	0.000	100.000
14	0.067	0.000	0.000	38	1.729	1.969	9.644	62	44.938	1.393	87.307	86	1167.725	0.000	100.000
15	0.076	0.000	0.000	39	1.981	2.198	11.842	63	51.471	1.475	88.782	87	1337.481	0.000	100.000
16	0.087	0.000	0.000	40	2.269	2.435	14.276	64	58.953	1.558	90.340	88	1531.914	0.000	100.000
17	0.100	0.000	0.000	41	2.599	2.691	16.967	65	67.523	1.612	91.951	89	1754.613	0.000	100.000
18	0.115	0.000	0.000	42	2.976	2.976	19.943	66	77.339	1.636	93.588	90	2009.687	0.000	100.000
19	0.131	0.000	0.000	43	3.409	3.295	23.238	67	88.583	1.606	95.193	91	2301.841	0.000	100.000
20	0.150	0.000	0.000	44	3.905	3.650	26.888	68	101.460	1.481	96.674	92	2636.467	0.000	100.000
21	0.172	0.000	0.000	45	4.472	4.036	30.924	69	116.210	1.282	97.956	93	3000.000	0.000	100.000
22	0.197	0.000	0.000	46	5.122	4.435	35.359	70	133.103	0.943	98.899				
23	0.226	0.000	0.000	47	5.867	4.815	40.174	71	152.453	0.597	99.496				
24	0.259	0.000	0.000	48	6.720	5.130	45.304	72	174.616	0.339	99.835				

HORIBA Laser Scattering Particle Size Distribution Analyzer LA-950

Sample name	: H51_CPCB	Lot number	
ID#	: 202203221011039	Test or assay name	
Data name	: H103-02_CPCB		
Transmittance (R)	: 95.0 (%)		
Transmittance (B)	: 94.2 (%)		
Circulation speed	: 5		
Agitation speed	: 5		
Ultrasound	: 03:51 (6)		
Iteration mode	: Auto		
Distribution base	: Volume		
Refractive index (R)	: Carbon [carbon(1.920 - 0.522i),isopropanol(1.378)]		
Refractive index (B)	: Carbon [carbon(1.920 - 0.522i),isopropanol(1.378)]		
Material	: C		
Source	: ECF		

Median size	:	5.90297 (μm)
Mean size	:	9.26785 (μm)
St. Dev.	:	12.5564 (μm)
Geo. mean size	:	5.5934 (μm)
Geo. St. Dev.	:	2.7035 (μm)
Mode size	:	7.1846 (μm)
Span	:	Off
Diameter on cumulative %	:	(2)10.00 (%)- 1.5490 (μm)
	:	(9)90.00 (%)- 17.1416 (μm)

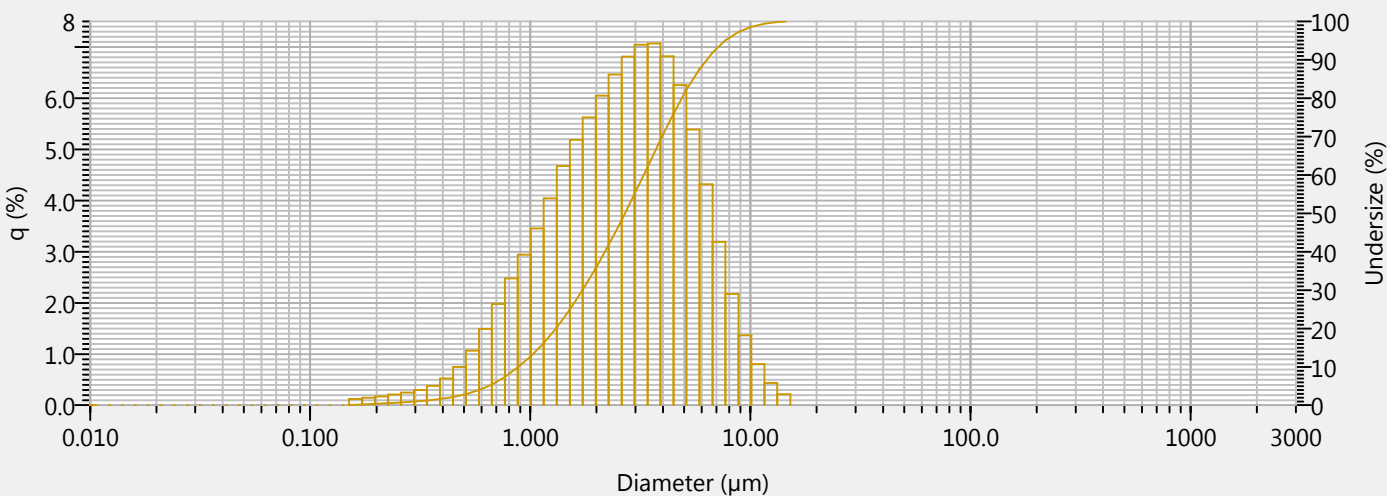


No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)
1	0.011	0.000	0.000	25	0.296	0.142	0.365	49	7.697	6.612	62.835	73	200.000	0.000	100.000
2	0.013	0.000	0.000	26	0.339	0.167	0.532	50	8.816	6.422	69.257	74	229.075	0.000	100.000
3	0.015	0.000	0.000	27	0.389	0.200	0.732	51	10.097	5.933	75.191	75	262.376	0.000	100.000
4	0.017	0.000	0.000	28	0.445	0.253	0.985	52	11.565	5.154	80.344	76	300.518	0.000	100.000
5	0.020	0.000	0.000	29	0.510	0.330	1.315	53	13.246	4.214	84.559	77	344.206	0.000	100.000
6	0.022	0.000	0.000	30	0.584	0.433	1.748	54	15.172	3.263	87.821	78	394.244	0.000	100.000
7	0.026	0.000	0.000	31	0.669	0.562	2.309	55	17.377	2.422	90.244	79	451.556	0.000	100.000
8	0.029	0.000	0.000	32	0.766	0.709	3.018	56	19.904	1.761	92.005	80	517.200	0.000	100.000
9	0.034	0.000	0.000	33	0.877	0.865	3.883	57	22.797	1.284	93.288	81	592.387	0.000	100.000
10	0.039	0.000	0.000	34	1.005	1.028	4.911	58	26.111	0.960	94.249	82	678.504	0.000	100.000
11	0.044	0.000	0.000	35	1.151	1.254	6.165	59	29.907	0.752	95.000	83	777.141	0.000	100.000
12	0.051	0.000	0.000	36	1.318	1.545	7.709	60	34.255	0.630	95.630	84	890.116	0.000	100.000
13	0.058	0.000	0.000	37	1.510	1.880	9.589	61	39.234	0.590	96.220	85	1019.515	0.000	100.000
14	0.067	0.000	0.000	38	1.729	2.183	11.772	62	44.938	0.621	96.841	86	1167.725	0.000	100.000
15	0.076	0.000	0.000	39	1.981	2.473	14.245	63	51.471	0.663	97.504	87	1337.481	0.000	100.000
16	0.087	0.000	0.000	40	2.269	2.805	17.050	64	58.953	0.666	98.169	88	1531.914	0.000	100.000
17	0.100	0.000	0.000	41	2.599	3.185	20.234	65	67.523	0.600	98.769	89	1754.613	0.000	100.000
18	0.115	0.000	0.000	42	2.976	3.618	23.852	66	77.339	0.498	99.267	90	2009.687	0.000	100.000
19	0.131	0.000	0.000	43	3.409	4.104	27.956	67	88.583	0.358	99.625	91	2301.841	0.000	100.000
20	0.150	0.000	0.000	44	3.905	4.634	32.591	68	101.460	0.230	99.854	92	2636.467	0.000	100.000
21	0.172	0.000	0.000	45	4.472	5.189	37.779	69	116.210	0.146	100.000	93	3000.000	0.000	100.000
22	0.197	0.000	0.000	46	5.122	5.729	43.508	70	133.103	0.000	100.000				
23	0.226	0.102	0.102	47	5.867	6.198	49.706	71	152.453	0.000	100.000				
24	0.259	0.121	0.223	48	6.720	6.518	56.224	72	174.616	0.000	100.000				

HORIBA Laser Scattering Particle Size Distribution Analyzer LA-950

Sample name	: H51_CPCB	Lot number	
ID#	: 202203221033042	Test or assay number	
Data name	: H104-02_CPCB		
Transmittance (R)	: 93.4 (%)		
Transmittance (B)	: 91.9 (%)		
Circulation speed	: 5		
Agitation speed	: 5		
Ultrasound	: 04:36 (6)		
Iteration mode	: Auto		
Distribution base	: Volume		
Refractive index (R)	: Carbon [carbon(1.920 - 0.522i),isopropanol(1.378)]		
Refractive index (B)	: Carbon [carbon(1.920 - 0.522i),isopropanol(1.378)]		
Material	: C		
Source	: ECF		

Median size	:	2.69476 (μm)
Mean size	:	3.23813 (μm)
St. Dev.	:	2.2820 (μm)
Geo. mean size	:	2.4977 (μm)
Geo. St. Dev.	:	2.1526 (μm)
Mode size	:	3.6407 (μm)
Span	:	Off
Diameter on cumulative %	:	(2)10.00 (%)- 0.8863 (μm)
	:	(9)90.00 (%)- 6.3391 (μm)



No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)	No.	Diameter (μm)	q (%)	Undersize (%)
1	0.011	0.000	0.000	25	0.296	0.240	0.864	49	7.697	3.189	95.042	73	200.000	0.000	100.000
2	0.013	0.000	0.000	26	0.339	0.292	1.157	50	8.816	2.166	97.208	74	229.075	0.000	100.000
3	0.015	0.000	0.000	27	0.389	0.372	1.529	51	10.097	1.361	98.569	75	262.376	0.000	100.000
4	0.017	0.000	0.000	28	0.445	0.515	2.043	52	11.565	0.798	99.367	76	300.518	0.000	100.000
5	0.020	0.000	0.000	29	0.510	0.738	2.782	53	13.246	0.426	99.792	77	344.206	0.000	100.000
6	0.022	0.000	0.000	30	0.584	1.063	3.844	54	15.172	0.208	100.000	78	394.244	0.000	100.000
7	0.026	0.000	0.000	31	0.669	1.487	5.331	55	17.377	0.000	100.000	79	451.556	0.000	100.000
8	0.029	0.000	0.000	32	0.766	1.976	7.307	56	19.904	0.000	100.000	80	517.200	0.000	100.000
9	0.034	0.000	0.000	33	0.877	2.473	9.781	57	22.797	0.000	100.000	81	592.387	0.000	100.000
10	0.039	0.000	0.000	34	1.005	2.938	12.718	58	26.111	0.000	100.000	82	678.504	0.000	100.000
11	0.044	0.000	0.000	35	1.151	3.450	16.169	59	29.907	0.000	100.000	83	777.141	0.000	100.000
12	0.051	0.000	0.000	36	1.318	4.036	20.205	60	34.255	0.000	100.000	84	890.116	0.000	100.000
13	0.058	0.000	0.000	37	1.510	4.667	24.871	61	39.234	0.000	100.000	85	1019.515	0.000	100.000
14	0.067	0.000	0.000	38	1.729	5.183	30.054	62	44.938	0.000	100.000	86	1167.725	0.000	100.000
15	0.076	0.000	0.000	39	1.981	5.618	35.672	63	51.471	0.000	100.000	87	1337.481	0.000	100.000
16	0.087	0.000	0.000	40	2.269	6.047	41.719	64	58.953	0.000	100.000	88	1531.914	0.000	100.000
17	0.100	0.000	0.000	41	2.599	6.457	48.176	65	67.523	0.000	100.000	89	1754.613	0.000	100.000
18	0.115	0.000	0.000	42	2.976	6.808	54.984	66	77.339	0.000	100.000	90	2009.687	0.000	100.000
19	0.131	0.000	0.000	43	3.409	7.037	62.021	67	88.583	0.000	100.000	91	2301.841	0.000	100.000
20	0.150	0.000	0.000	44	3.905	7.066	69.087	68	101.460	0.000	100.000	92	2636.467	0.000	100.000
21	0.172	0.115	0.115	45	4.472	6.818	75.905	69	116.210	0.000	100.000	93	3000.000	0.000	100.000
22	0.197	0.140	0.255	46	5.122	6.251	82.156	70	133.103	0.000	100.000				
23	0.226	0.168	0.423	47	5.867	5.384	87.540	71	152.453	0.000	100.000				
24	0.259	0.201	0.624	48	6.720	4.313	91.853	72	174.616	0.000	100.000				

क्षेत्रीय निदेशालय (मध्य), भोपाल
Regional Directorate (Central), Bhopal
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(Ministry of Environment, Forests & Climate Change, Government of India)

RD/BPL/OA262_2020 (PB)/2021-22/ 201 Dated: 17.12.2021

To

Member Secretary
Rajasthan State Pollution Control Board
A-4, Institutional Area Jhalana Doongri
Jaipur-302004
Rajasthan

Subject: Joint monitoring of CPCB & RSPCB in NGT O.A. 262 of 2020 reg.
Ref. : 1. NGT order dated 10.11.2021 in NGT O.A. 262 of 2020
2. Minutes of Meeting of committee meeting dated 3.12.2021

Respected Sir,

In compliance of Hon'ble NGT order dated 10.11.2021 in OA No. 262 of 2020 (PB), a 08 members joint committee was constituted by the nodal agency i.e. CPCB, Regional Directorate, Bhopal. The committee held its first virtual meeting on 03.12.2021. The Minutes of Meeting (MoM) are enclosed. Under point no. 6 of the MoM, the issue of compliance verification of consented brick kilns w.r.t. prevailing standards was discussed and decided that the joint team of CPCB & RSPCB will carry out source emission monitoring of all the consented brick kilns along with the Ambient Air Quality monitoring (at 4 locations) in upwind & downwind. As per the earlier report (Sept 2021) submitted to Hon'ble NGT, following is the status of operation of brick kilns w.r.t. consent:

Valid CTO	Pending for CTO renewal	Expired CTO	Closed/ dismantled/Under construction	Closure Direction Issued
286	96	77	108	06

For compliance verification of the consented kilns atleast 286 kilns are to be monitored for their emission; this number may be on higher side if the renewal of CTO also executed.

For such large scale monitoring, atleast **5 teams** (each consisting CPCB & RSPCB officials) needs to be constituted. The monitoring shall be scheduled from 3rd January 2022 to next 20 days. The details of available monitoring supports and the required support from RSPCB is as tabulated below:

S. No	Monitoring instruments for	Availability at CPCB	Requirement from RSPCB
1.	Ambient Air Quality monitoring	RDS (with gaseous support) - **2 Nos.** PM2.5 instrument - **1 No.**	RDS (with gaseous support) - **3 Nos.** PM2.5 instrument - 4 **Nos.**
2.	Source emission monitoring	Stack monitoring kit -**02 Nos.**	Stack monitoring kit **05 Nos.**
3.	Flue gas analyzer (Testo)	NIL	Flue gas analyzer - 02 **Nos.**
4.	Diesel Genset (Potable)	NIL	DG Set - **02 Nos.**
5.	Absorbing media for SOx & NOx	NIL	Required volume for 26 days continuous seasonal monitoring
6.	Filter paper & thimbles	Filter paper - EPM- (PM10) - **100 nos.** PM2.5 - **10 nos.** Thimble - **150 nos.** (Cellulose)	Filter paper - EPM (PM10) - **100 nos** PM2.5 - **10 nos.** Thimble - **250 nos.** (Cellulose)
7.	Lab facility	-	Filter weighing machine Desiccator & others

Therefore it is kindly requested to direct concern officials to constitute atleast 05 teams and arrange all the monitoring materials/instruments/facilities as stipulated above. The monitoring shall be conducted during 3rd January 2022 to 23rd January 2022. This may be extended for 1 more week depending on the work load.

(P Jagan)
Regional Director

Copy to:
1. PS to MS, CPCB, Delhi - For kind information of MS, Please
2. Sh S K Gupta, AD & DH, IPC-V, CPCB, Delhi - For kind information, please.
3. Sh R K Bora, SEE, Group Incharge (MUID), RSPCB, Jaipur - For necessary action, please.

(Regional Director)

Minutes of Meeting held virtually on 3.12.2021 11:00AM in Hon'ble NGT O.A. No. 262 of 2020 (PB); Hakam Singh & Anr. Vs State of Rajasthan & Ors

In compliance of Hon'ble NGT order dated 10.11.2021 in OA No. 262 of 2020 (PB), a 08 members joint committee was constituted by the nodal agency i.e. CPCB, Regional Directorate, Bhopal. The committee was headed by the Regional Director, CPCB, Bhopal as a nominee of Chairman, CPCB, Delhi.

The first meeting held virtually on 03.12.2021 was attended by the following members:

1. Sh P Jagan, RD, CPCB, Bhopal (Nominee of Chairman, CPCB) - Chairman
2. Sh Sunil Kr Meena, Sc-D, CPCB-RD, Bhopal (Nominee of CPCB) - Member
3. Sh Mahesh Dutt Purohit, Sc-C, IRO, MoEFCC, Jaipur - Member
4. Sh R K Bora, SEE, Group Incharge (MUID), RSPCB, Jaipur - Member
5. Sh Rajneesh Jain, SEE, MS-SEAC - (Rep. of SEIAA, Rajasthan) - Member
6. Prof A B Gupta, Dept of Civil Engg, NIT, Jaipur
   Prof Dr Nivedita Kaul, Dept of Civil Engg, NIT, Jaipur - Member
7. Sh Om Prakash Chaudhary, DSP, Sriganganagar (Rep. of SP) - Member

Smt Kamla Alaria, ADM, Suratgarh (Rep. of District Magistrate) was unable to attend the meeting due to engagement in Panchayat elections. Dr S K Goyal, Chief Scientist, CSIR-NEERI, New Delhi, expert in carrying capacity study was invited as an expert member.

The Chairman of the committee welcomed all the members and briefed the terms of reference of the committee w.r.t. the NGT order i.e. factual position of compliance, carrying capacity & siting criteria. This was followed by a detailed presentation by Sh Sunil Kr Meena, Sc-D, CPCB on the status of brick kiln operation (as on Sept 2021), methodology of environmental compensation, siting criteria adopted in other states and the carrying capacity approach adopted under another matter of NGT i.e. Utkarsh Panwar Vs CPCB (O.A. No.1016/2019).

The point-wise discussion on the agenda points is as given below:

1. **Verification of the compliance status**

   Sh Meena, Sc-D informed that in earlier order dated 11.02.2021 of Tribunal, the number of the brick kilns reported were 594, whereas in present order it is stated as 573. This needs to be verified from RSPCB. Similarly, a re-verification of all the brick kilns w.r.t. Consent to Operate (statutory requirement) needs to be carried out to impose Environmental compensation on illegal operation.
   Based on the above verification, RSPCB needs to issue closure directions to units operating without valid consent. The district administration & police dept. needs to ensure the compliance of closure direction issued to Brick kilns.

   (Action By: Immediate action by RSPCB, District Administration & Police Dept.)

2. **Assessment of the Environmental Compensation**

The methodology adopted by CPCB for imposing environmental compensation (Sept, 2019) was discussed with members. The 05 factors viz. pollution index, No. of days of non-compliance, Scale of operation, location factor and factor of rupees was elaborated. Sh Meena, Sc-D informed that as per industrial categorization, 2016; CPCB has categorized brick kilns under Orange category based on the Pollution Index (falls in 41-59 Score). Sh Meena asked RSPCB official Sh Bora, SEE to provide details on the category (Red/Orange) of brick kilns in Rajasthan, individual details of each kilns w.r.t. days of non-compliance (based on CTO or monitoring reports or directions), scale of operation (Small/Medium/Large). District administration was requested to provide the current population of Sriganganagar district (tehsil-wise).

(Action By: RSPCB and District Administration within 15days)

3. **Siting Criteria**

Sh Meena, Sc-D briefed the applicable siting criteria in Assam, Uttar Pradesh states and discussed the draft siting criteria of Rajasthan. On the finalization of the siting criteria in Rajasthan, it was informed by Sh Bora, SEE, RSPCB that a committee has already been constituted to finalize the siting criteria and it may be finalized within next 15 days. RSPCB was asked to update to the committee on the finalization of the siting criteria after 15 days.

Further during discussion, SEAC(Representative of SEIAA), Rajasthan was asked to submit the information on the policy/procedure adopted for brick kilns Environmental Clearance in the case of mining permission issued to kilns by the mining dept. District administration was asked to furnish details on the applicable royalty cost for clay (mined or excavated for brick manufacturing).

(Action By: RSPCB, SEAC & District Administration (Mine Dept))

4. **Carrying Capacity Study**

The methodology adopted for carrying capacity assessment in another matter of NGT O.A. No.1016/2019 was discussed, where pollution load assessment based on PM_{10} & assimilation capacity was calculated referring the satisfactory air quality at 100 microgram/m^3.

Sh Meena, Sc-D informed to the committee members that in another NGT matter (O.A. No. 31/2021) related to brick kilns in Dholpur, carrying capacity was assessed too. The irrational exit flue gas velocity in natural draft and the source emission monitoring in non-continuous process are the major issues that needs to be addressed more scientifically to ascertain the actual emissions from individual brick kiln.

Prof A B Gupta informed that to ascertain the carrying capacity of any region, the $PM_{2.5}$ needs to be considered in place of PM_{10} as

combustion processes emits more fine particles. And Rajasthan state already has high background concentration of PM_{10} due to sandy soil. He emphasized that to make study more rational, the background concentration of particulate matters needs to be given consideration. The local seasonal variation in meteorological condition and mixing height needs to be given due consideration.

Special invitee Dr S K Goyal, Chief Scientist, CSIR-NEERI, Delhi agreed with the opinion of Prof Gupta. He also emphasized on the complete emission inventory in studying the carrying capacity of the area. He also favored the idea of Agro-waste use as fuel that too in briquette form to get more heat value, however, it needs detailed analysis/holistic feasibility study including environmental consideration.

Dr Nivedita Kaul, Associate Prof stated that brick kilns flue gas chemical characterization may provide good information on the pollutants that emits from the stack.

Sh Meena, Sc-D informed that CPCB has monitored many brick kilns at Aligarh (U.P.) in June 2021; the monitoring data are under scrutiny at Head office. He said that he will share the important reports related to brick kilns related to FCBTK Vs Zig-Zag, carrying capacity along with the meteorological data and Aerosol Optical Density data of Sriganganagar area.

RSPCB was requested to share following relevant information:

1. Prominent emission sources of Sriganganagar viz. industry, Brick kiln etc.
2. Earlier AAQ and source emission monitoring reports of brick kilns and brick kiln area of Sriganganagar.

(Action By: CPCB and RSPCB within 15days)

5. Co-opting an expert

Chairman of the committee suggested that Dr S K Goyal, Chief Scientist, CSIR-NEERI, Delhi has carried out many carrying capacity studies in last few years and has expertise on this matter. The committee may be benefitted if we co-opt him as an expert to assess the carrying capacity for the said area of nearly 573 brick kilns spread in all the 10 Tehsils of Sriganganagar in about 103 KMs radius considering the earlier adopted methodology and other approaches viz. sensitivity analysis, dispersion modeling etc. Such kind of study will also provide insights on siting criteria of the brick kilns. All the members welcomed the suggestion. Chairman of the committee asked Dr.Goyal to send proposal so that timely approval of competent authority may be obtained.

(Action By: Dr S K Goyal & CPCB)

6. Monitoring (Ambient Air Quality & Source emission)

Sh Meena, Sc-D informed that to verify the compliance of the brick kilns operational on valid CTO, source emission monitoring w.r.t. the

prescribed emission standard of 750 mg/Nm^3 needs to be carried out. RSPCB was asked to ensure that all brick kilns make provisions for emission monitoring with proper platform. It was also informed that small generator set will be required for emission monitoring as most of the kilns don't have the electricity connections. Along with the emission monitoring, ambient air quality also to be monitored in sufficient number in up wind and down wind.

The monitoring shall be jointly carried out with CPCB & RSPCB. RSPCB was asked to share the details of the available monitoring facility. The monitoring shall be tentatively carried out from 1st week of January 2022.

(Action By: RSPCB & CPCB)

7. Site visit, Interaction with stakeholders

Chairman of the committee proposed site visit and interaction with stakeholders viz. brick kiln association, mining department, RSPCB, Revenue Dept and others in the start of January 2022. Committee members agreed the proposal.

(Action By: CPCB & RSPCB)

The meeting ended with vote of thanks to the Chair.

The minutes of meeting issued on 6.12.2021 after due consideration of the inputs of the members.

(P Jagan)
Regional Director, CPCB, Bhopal
Chairman of the committee

F.14/Tech/Gen (149)RPCB/MUID Date:

Office Order

In compliance to directions issued by the Hon'ble NGT in the matter of OA 262/2020 "Hakam Singh & Anr Vs State of Rajasthan & Ors, and CPCB Letter no. RD/BPL/OA262_2020(PB)/2021-22/201 dated 17.12.2021, following 05 teams of Board Officials are hereby constituted to carry out inspection and monitoring of Brick Kilns:

Teams	Name & designation of the Officer	Logistics and Instruments to be carried
Team 1	Sh Shyam Singh, SO, RO, Jodhpur Sh Kunal Khatri, JEE, RO Jodhpur	01 RDS with Gaseous attachment, 01 PM2.5 sampler along with accessories, 01 Stack Monitoring Kit, 01 Flue Gas Analyser
Team 2	Sh Anil Bairwa, SO, RO, Bhiwadi Sh Rohit Balai, JEE, RO, Bhilwara	01 RDS with Gaseous attachment, 01 PM2.5 sampler along with accessories, 01 Stack Monitoring Kit, 01 Flue Gas Analyser
Team 3	Sh Hitesh Tanwar, SO, RO, Kishangarh Sh Tej Raj Gaur, JEE, RO, Nagaur	01 RDS with Gaseous attachment 01 PM2.5 sampler along with accessories, 01 Stack Monitoring Kit 01 Generator
Team 4	Sh Suraj Meena, JSO, RO, Bikaner Sh Gayassudin, JEE, RO, Pali	01 Stack Monitoring Kit, 01 Generator
Team 5	Dr. Surendra Verma, SO, Regional Office, Sikar Sh Pawan Kumar, JEE, RO, Jaisalmer	01 RDS with Gaseous attachment, 01 PM2.5 sampler along with accessories, 01 Stack Monitoring Kit 01 Flue Gas Analyser

Sh. Hitesh Upadhyay, SO, Regional Office, Bhilwara and Sh. Gopal Gurjar, JEE, RO Jaipur (South) shall be in reserve teams as required. All the concerned RO's are directed to depute above persons for inspection and monitoring along with Logistics/ required instruments/Chemicals/Solutions as mentioned above. All teams will report to Regional Office, Hanumangarh by 03.01.2022 and start working on 04.01.2022 onwards till completion of work. Above mentioned teams shall not leave the Headquarter (RO Hanumangarh) without permission of undersigned.

Regional Officer, RSPCB, Hanumangarh/Bikaner and Laboratory In-charge Bikaner are directed to make necessary arrangements (i.e. electricity, solutions, fourth class, etc.) for the teams.

Dr. Narain Bhoot, SO, Central Laboratory, Sh. Bhupendra Soni, SO, RO Bikaner and Sh. Jagdish Chaudhary, AEE, MUID will co-ordinate the inspecting/monitoring teams as per the requirement.

This bears approval of competent authority.

(Anand Mohan)
Member Secretary

ईन्ट भट्टा एसोसियेशन

जिला श्री गंगानगर (राज.)

धर्मेन्द्र छाबड़ा
जिलाध्यक्ष
80946-03111
98292-77846

ऑफिस :-
काका ईन्ट उद्योग
अर्शित इण्डस्ट्रीज
68/2 जी.बी., अनूपगढ़
निवास :-
वार्ड नं. 14, नजदीक गांधी पार्क
श्री विजयनगर (राज.)

क्रमांक :-

दिनांक 11-01-2022

The Commissioner,
Central Pollution control Board
New delhi

Subject :- Monitoring of 286 Brick klins in Sri Ganganag

Sir,

Due to heavy rain on 5-01-2022 to 8-01-2022 in Sri ganganagar district, raw bricks [clay bricks] became of no use of and work will take about 35-40 days to restart after rain stops
The fired klins will be operated for 7-10 day maximum

Thank you,
Regards,
Dharmendr Chhabra.
President of Brick klin association.

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	06.01.2022
ii	Name & address of the Unitmonitored	M/s Bagri Brick Kiln Co. Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Santosh Bagri 9929924299
iv	Geographical Location	Latitude: 29.368767 Longitude:73.823711
v	Year of Commissioning	2006
vi	Status of Operation	Operational
vii	Production Capacity Per day as perConsent to Operate	30000 /day
viii	Actual Production	25000/ day
ix	Initial date of firing/ operation	01.12.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Dia.- 12 Ft (Outer), 10 Ft. (Inner) At Porthole at 25 Ft from ground At Bottom: Stack dia- 17 Ft.(Outer), 12 Ft. (Inner)
xv	Number of Workers	40
xvi	Number of Vehicle	02 truck per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	5 km, damar road
xviii	Valid source of raw material	6 SGMB
xix	Meter number of electricity supply	310353021864
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.06.2030

ii	Category of Project as per EIANotification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	4.048 Ht.
vi	Capacity of mining Lease (TPA)	
vii	Valedictory Period of mining lease	01.12.2027
viii	Maximum depth of mining:Permitted Actual	1.5 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil:Permitted Actual	-
xi	Reclamation of excavated area:Permitted Actual	-
xii	Water source & Consumption &Permission of CGWA, if, use of Ground Water	Bore well, no meter No CGWA permission (Applied for the same)
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	35 mt.
iii	Location of Porthole	25 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	3 Ft. (at top)
v	Platform Provided	Yes
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	10 Ft.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Depth- 8 Ft. Of Brick and RCC
4	**Details of Fuel Used**	
i	Fuel Used	Mustard Husk
ii	Type & quantity of all types of fuels used per day	2880 kg/day
iii	Calorific Value	3600 – 3800
iv	Consumption Per day	2880 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	60kg. approximate
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	
vi	Size	
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha
iii	Green belt area Permitted Actual	30 Trees approx
11	**Compliance of Siting Criteria**	100 Mtr.
12	**Observations made during monitoring along with photograph**	-
i	Fugitive dust emission sources	Kachcha Road
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Bagri Brick Kiln Co.
Location of kiln (village)		Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	25000 per day
	Tons/24 hr day	70000 kg. per day
Coal consumption	Tons/24 hrs	Nil
	Kg/hr	-
No of firing mouths across width of kiln	nos	14
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	-
Gross Calorific value of coal	Kcal/kg	-
Additional fuel, if any used	Biomass/ rice husk	2880 kg. per day
Qty of additional fuel used	Tons/24 hrs	-
Weight of Green brick	Kg/brick	-
Weight of product brick	Kg/brick	2.8 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	07.01.2022
ii	Name & address of the Unit monitored	M/s Bagri Brick Kiln Industries Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Neetu Bagri 9166133333
iv	Geographical Location	Latitude: 29.343701 Longitude:73.812315
v	Year of Commissioning	2006
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	30000 /day
viii	Actual Production	25000/ day
ix	Initial date of firing/ operation	01.12.2021
x	Shape of the Kiln	
xi	Length of the Kiln	
xii	Width of Kiln	
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	At Porthole at 25 Ft from ground: Dia.- 12 Ft (Outer), 10 Ft. (Inner) At Bottom: Stack dia- 17 Ft.(Outer), 12 Ft. (Inner) At top: 03 Feet
xv	Number of Workers	35
xvi	Number of Vehicle	01 truck per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	6 km, damar road
xviii	Valid source of raw material	6 SGMB
xix	Meter number of electricity supply	31035301549390
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.06.2030

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	4.023 Ht.
vi	Capacity of mining Lease (TPA)	12180 TPA
vii	Valedictory Period of mining lease	09.02.2023
viii	Maximum depth of mining: Permitted Actual	2.0 mt. 1.5 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	
xi	Reclamation of excavated area: Permitted Actual	
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, no meter No CGWA permission (Applied for the same)
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	40 mt.
iii	Location of Porthole	25 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	3 Ft. (at top)
v	Platform Provided	Yes
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	10 Ft.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Depth- 8 Ft. Of Brick and RCC
4	**Details of Fuel Used**	
i	Fuel Used	Mustard Husk
ii	Type & quantity of all types of fuels used per day	2880 kg/day
iii	Calorific Value	3600 – 3800
iv	Consumption Per day	2880 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	60 kg. per 30 min. approximate
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	
ii	Oxygen during monitoring	
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural
iii	Position of damper in case of natural draft	
7	**Green Brick Manufacturing**	
i	Composition	
ii	Mixing: Mechanical or Manual	
iii	Moulding: Mechanical or Manual	
iv	Drying Process	

v	Average weight of Green Bricks	
vi	Size	
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha
iii	Green belt area Permitted Actual	20 Trees approx
11	**Compliance of Siting Criteria**	100 Mtr.
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Not observed
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	
	Any other, if any	
	Name and Signature of the official	

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Bagri Brick Kiln Industries
Location of kiln (village)		Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	25000 per day
	Tons/24 hr day	70000 kg. per day
Coal consumption	Tons/24 hrs	Nil
	Kg/hr	
No of firing mouths across width of kiln	nos	15
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	
Gross Calorific value of coal	Kcal/kg	
Additional fuel, if any used	Biomass/ rice husk	2880 kg. per day
Qty of additional fuel used	Tons/24 hrs	
Weight of Green brick	Kg/brick	
Weight of product brick	Kg/brick	2.8 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	07.01.2022
ii	Name & address of the Unit monitored	M/s Bagri Brick Product Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Sangeeta Bagri 9929924299
iv	Geographical Location	Latitude: 29.362774 Longitude:73.819707
v	Year of Commissioning	2006
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	30000 /day
viii	Actual Production	25000/ day
ix	Initial date of firing/ operation	01.12.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	At Porthole at 25 Ft from ground: Dia.- 12 Ft (Outer), 10 Ft. (Inner) At Bottom: Stack dia- 17 Ft.(Outer), 12 Ft. (Inner) At top: 03 Feet
xv	Number of Workers	35
xvi	Number of Vehicle	01 truck per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	6 km, damar road
xviii	Valid source of raw material	6 SGMB
xix	Meter number of electricity supply	31035301549101
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 31.12.2029

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	4.048 Ht.
vi	Capacity of mining Lease (TPA)	12180 TPA
vii	Valedictory Period of mining lease	09.02.2023
viii	Maximum depth of mining: Permitted Actual	2.0 mt. 1.5 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, no meter No CGWA permission (Applied for the same)
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	40 mt.
iii	Location of Porthole	25 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	3 Ft. (at top)
v	Platform Provided	Yes
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	10 Ft.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Depth- 8 Ft. Of Brick and RCC
4	**Details of Fuel Used**	
i	Fuel Used	Mustard Husk
ii	Type & quantity of all types of fuels used per day	2880 kg/day
iii	Calorific Value	3600 – 3800
iv	Consumption Per day	2880 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	60 kg. per 30 min. approximate
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha
iii	Green belt area Permitted Actual	20 Trees approx
11	**Compliance of Siting Criteria**	100 Mtr.
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Not observed
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Bagri Brick Product
Location of kiln (village)		Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	25000 per day
	Tons/24 hr day	70000 kg. per day
Coal consumption	Tons/24 hrs	Nil
	Kg/hr	-
No of firing mouths across width of kiln	nos	15
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	-
Gross Calorific value of coal	Kcal/kg	-
Additional fuel, if any used	Biomass/ rice husk	2880 kg. per day
Qty of additional fuel used	Tons/24 hrs	-
Weight of Green brick	Kg/brick	-
Weight of product brick	Kg/brick	2.8 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	06-01-2022
ii	Name & address of the Unit monitored	M/s Bagdi Brick Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Vinesh Kumar Bagdi 9166133333
iv	Geographical Location	Latitude: 29.364219 Longitude:73.824836
v	Year of Commissioning	1993
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	30000 /day
viii	Actual Production	25000/ day
ix	Initial date of firing/ operation	01.12.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Dia.- 12 Ft (Outer), 10 Ft. (Inner) At Porthole at 25 Ft from ground At Bottom: Stack dia- 17 Ft.(Outer), 12 Ft. (Inner) At top- 03 Ft.
xv	Number of Workers	35
xvi	Number of Vehicle	01 truck per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	5.5 km, damar road
xviii	Valid source of raw material	6 SGMB
xix	Meter number of electricity supply	31035301549090
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.06.2030

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	1.265 Ht.
vi	Capacity of mining Lease (TPA)	11340 TPA (27 ghodi)
vii	Valedictory Period of mining lease	15.12.2022
viii	Maximum depth of mining: Permitted Actual	 02 mt. 1.5 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, no meter No CGWA permission (Applied for the same)
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	35 mt.
iii	Location of Porthole	25 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	3 Ft. (at top)
v	Platform Provided	Yes
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	10 Ft.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Depth- 8 Ft. Of Brick and RCC
4	**Details of Fuel Used**	
i	Fuel Used	Mustard Husk
ii	Type & quantity of all types of fuels used per day	2880 kg/day
iii	Calorific Value	3600 – 3800
iv	Consumption Per day	2880 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	60kg. approximate
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	-
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha
iii	Green belt area Permitted Actual	30 Trees approx
11	**Compliance of Siting Criteria**	100 Mtr.
12	**Observations made during monitoring along with photograph**	-
i	Fugitive dust emission sources	Kachcha Road
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Bagdi Bricks.
Location of kiln (village)		Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	25000 per day
	Tons/24 hr day	70000 kg. per day
Coal consumption	Tons/24 hrs	Nil
	Kg/hr	
No of firing mouths across width of kiln	nos	14
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	-
Gross Calorific value of coal	Kcal/kg	-
Additional fuel, if any used	Biomass/ rice husk	2880 kg. per day
Qty of additional fuel used	Tons/24 hrs	-
Weight of Green brick	Kg/brick	-
Weight of product brick	Kg/brick	2.8 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	06-01-2022
ii	Name & address of the Unit monitored	M/s Bagdi Int Udyog Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Dinesh Kumar Bagdi 9929924299
iv	Geographical Location	Latitude: 29.368796 Longitude:73.825794
v	Year of Commissioning	1995
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	30000 /day
viii	Actual Production	30000/ day
ix	Initial date of firing/ operation	01.12.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Dia.- 12 Ft (Outer), 10 Ft. (Inner) At Porthole at 25 Ft from ground At Bottom: Stack dia- 17 Ft.(Outer), 12 Ft. (Inner) At top- 03 Ft.
xv	Number of Workers	40
xvi	Number of Vehicle	02 truck per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	5 km, damar road
xviii	Valid source of raw material	6 SGMB
xix	Meter number of electricity supply	31035301549086
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.06.2030

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	3.338 Ht.
vi	Capacity of mining Lease (TPA)	27 ghodi
vii	Valedictory Period of mining lease	11.01.2023
viii	Maximum depth of mining: Permitted Actual	1.5 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, no meter No CGWA permission (Applied for the same)
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	35 mt.
iii	Location of Porthole	25 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	3 Ft. (at top)
v	Platform Provided	Yes
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	10 Ft.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Depth- 8 Ft. Of Brick and RCC
4	**Details of Fuel Used**	
i	Fuel Used	Mustard Husk
ii	Type & quantity of all types of fuels used per day	2880 kg/day
iii	Calorific Value	3600 – 3800
iv	Consumption Per day	2880 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	60kg. approximate
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha
iii	Green belt area Permitted Actual	40 Trees approx
11	**Compliance of Siting Criteria**	100 Mtr. From Bagri Brick Kiln
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kachcha Road
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Bagdi Int Udyog
Location of kiln (village)		Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	30000 per day
	Tons/24 hr day	-
Coal consumption	Tons/24 hrs	Nil
	Kg/hr	-
No of firing mouths across width of kiln	nos	14
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	-
Gross Calorific value of coal	Kcal/kg	-
Additional fuel, if any used	Biomass/ rice husk	2880 kg. per day
Qty of additional fuel used	Tons/24 hrs	-
Weight of Green brick	Kg/brick	-
Weight of product brick	Kg/brick	2.8 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	06-01-2022
ii	Name & address of the Unit monitored	M/s Bagdi Kilns Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Vinesh Kumar Bagdi 9166133333
iv	Geographical Location	Latitude: Longitude:
v	Year of Commissioning	2006
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	30000 /day
viii	Actual Production	25000/ day
ix	Initial date of firing/ operation	01.12.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Dia.- 12 Ft (Outer), 10 Ft. (Inner) At Porthole at 25 Ft from ground At Bottom: Stack dia- 17 Ft.(Outer), 12 Ft. (Inner) At top- 03 Ft.
xv	Number of Workers	35
xvi	Number of Vehicle	01 truck per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	5 km, damar road
xviii	Valid source of raw material	6 SGMB
xix	Meter number of electricity supply	31035301444955
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.06.2030

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	4.048 Ht.
vi	Capacity of mining Lease (TPA)	27 ghodi i.e. 150 days x 2.8 kg x 27 ghodi
vii	Valedictory Period of mining lease	14.12.2022
viii	Maximum depth of mining: Permitted Actual	1.5 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, no meter No CGWA permission (Applied for the same)
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	35 mt.
iii	Location of Porthole	25 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	3 Ft. (at top)
v	Platform Provided	Yes
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	10 Ft.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Depth- 8 Ft. Of Brick and RCC
4	**Details of Fuel Used**	
i	Fuel Used	Mustard Husk
ii	Type & quantity of all types of fuels used per day	2880 kg/day
iii	Calorific Value	3600 – 3800
iv	Consumption Per day	2880 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	60kg. approximate
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha
iii	Green belt area Permitted Actual	30 Trees approx
11	**Compliance of Siting Criteria**	100 Mtr.
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kachcha Road
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Bagdi Kilns
Location of kiln (village)		Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	25000 per day
	Tons/24 hr day	70000 kg/day
Coal consumption	Tons/24 hrs	Nil
	Kg/hr	-
No of firing mouths across width of kiln	nos	14
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	-
Gross Calorific value of coal	Kcal/kg	-
Additional fuel, if any used	Biomass/ rice husk	2880 kg. per day
Qty of additional fuel used	Tons/24 hrs	-
Weight of Green brick	Kg/brick	-
Weight of product brick	Kg/brick	2.8 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	06.01.2022
ii	Name & address of the Unit monitored	Bahlim Kiln Co. Chak 8 SGM, (Khasra No. 77-76/363 & 77/364) Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Arif Behlim 9828292073
iv	Geographical Location	Latitude: 29.3703 Longitude:73.7824
v	Year of Commissioning	2014
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	25000 /day
viii	Actual Production	20000-25000/ day
ix	Initial date of firing/ operation	05.12.2021
x	Shape of the Kiln	Ovular
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet from ground level
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	At Porthole at 6.3 mt. from ground: Stack Dia.- 2.8114 mt. At Bottom Stack dia- 3.79 mt. At top Stack dia: 0.86 mt.
xv	Number of Workers	25
xvi	Number of Vehicle	2 tractor per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	Kachcha road (Apprx. 15 mt. from main road)
xviii	Valid source of raw material	Chak 8 SGM, Stone No. 77/363 (0.735 Hec.)
xix	Meter number of electricity supply	K. No. 310353022154
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.11.2027

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	0.735 Ht.
vi	Capacity of mining Lease (TPA)	23 ghodi
vii	Valedictory Period of mining lease	15.12.2022
viii	Maximum depth of mining: Permitted Actual	 2.0 mt. 1.0 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Tube well No docs provided
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Circular/Conical
ii	Stack Height	33.5 mt. (110 Ft.)
iii	Location of Porthole	21 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	0.86 mt. at top 2.8114 mt. at porthole 3.70 mt. at bottom
v	Platform Provided	Yes, provided
vi	MOC of Stack	Brick and plaster
vii	Stack Dimension/Diameter at monitoring point (Porthole)	9.22 ft. at porthole inside dia.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	GSC, made of bricks (around 10 Ft deep)
4	**Details of Fuel Used**	
i	Fuel Used	Agro based (Fuel)
ii	Type & quantity of all types of fuels used per day	2400 kg/day
iii	Calorific Value	-
iv	Consumption Per day	2400 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	Manual feeding 2400 kg/day
vi	Fuel feeding method	Manual feeding
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Fix Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural draft
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	3 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open storage
ii	Pavements of the approached road	Kachcha road
iii	Green belt area Permitted Actual	150 Trees approx
11	**Compliance of Siting Criteria**	3 Km. near to Deepika Brick Suppliers Landmark alongside 9 SGM village
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kachcha Road
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	50 Kg/15 mouth 2 times in 1 hour
	Any other, if any	-
	Name and Signature of the official	Suraj Kumar Meena Gayasuddin Mansoori

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		Bahlim Kiln Co.
Location of kiln (village)		Chak 8 SGM, (Khasra No. 77-76/363 & 77/364) Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	25000 per day
	Tons/24 hr day	7.5 ton per day
Coal consumption	Tons/24 hrs	2.4 ton per day
	Kg/hr	100 kg/hr
No of firing mouths across width of kiln	nos	12
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	0.096 kg/hour
Gross Calorific value of coal	Kcal/kg	-
Additional fuel, if any used	Biomass/ rice husk	-
Qty of additional fuel used	Tons/24 hrs	-
Weight of Green brick	Kg/brick	-
Weight of product brick	Kg/brick	3 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	06.01.2022
ii	Name & address of the Unit monitored	M/s Bajrang Kiln Company Chak 1 SGM, K. No. 45/361 Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Varun Gumber 9521600000
iv	Geographical Location	Latitude: 29.37541 Longitude:73.864513
v	Year of Commissioning	2016
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	25000 Bricks/day
viii	Actual Production	24000 Bricks/day
ix	Initial date of firing/ operation	17.11.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Dia. At Top- 4 Ft. (at 105 Ft.) Porthole- 10 Ft. (at 25 Ft.) Bottom- 12 Ft.
xv	Number of Workers	-
xvi	Number of Vehicle	01 truck, 2-3 trolley per week
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	At road, Kachcha road
xviii	Valid source of raw material	STP permit Chak No. 1, SGM, 45/362
xix	Meter number of electricity supply	7431154
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.04.2028
ii	Category of Project as per EIA Notification, 2006	NA

iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	2.024 Ht.
vi	Capacity of mining Lease (TPA)	28 Ghodi
vii	Valedictory Period of mining lease	29.10.2023
viii	Maximum depth of mining: Permitted Actual	-
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, No flow meter, No CGWA docs
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Rectangular
ii	Stack Height	33 mt.
iii	Location of Porthole	Apprx. 25 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	4 Ft., at top
v	Platform Provided	Yes
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	10 Ft.
viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Depth- 08 Ft. Brick and RCC

4	**Details of Fuel Used**	
i	Fuel Used	Biomass waste
ii	Type & quantity of all types of fuels used per day	100-110 Kg/hour 2500 Kg/day apprx.
iii	Calorific Value	-
iv	Consumption Per day	2500 Kg/day apprx.
v	Fuel feeding measurement in Kg/day during monitoring time	Manual
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural draft
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-
v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	

i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha road
iii	Green belt area Permitted Actual	70-80 Tress
11	**Compliance of Siting Criteria**	98.9 mt. M/s Gumber Ent Udhyog
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kachcha Road
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	Kunal Khatri, JEE Shyam Singh, SO RSPCB RO Jodhpur

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Bajrang Kiln Company
Location of kiln (village)		Chak 1 SGM, K. No. 45/361 Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	25000 per day
	Tons/24 hr day	2.5 ton/day
Coal consumption	Tons/24 hrs	-
	Kg/hr	-
No of firing mouths across width of kiln	nos	15
Approx. time gap between firings of coal	minutes	60-30 min.
Specific coal consumption	Kg/brick	-
Gross Calorific value of coal	Kcal/kg	-
Additional fuel, if any used	Biomass/ rice husk	biomass
Qty of additional fuel used	Tons/24 hrs	-
Weight of Green brick	Kg/brick	-
Weight of product brick	Kg/brick	2.8 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	06.01.2022
ii	Name & address of the Unit monitored	M/s Bhagwansar Ent Udhyog Chak 6 SGMB, Khasra No. 43/360 Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Sahab Ram 9914095282
iv	Geographical Location	Latitude: 29.37611 Longitude:73.868907
v	Year of Commissioning	1984
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	30 lakhs per annum
viii	Actual Production	25000/ day
ix	Initial date of firing/ operation	01.12.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	09 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Porthole not provided. At Bottom: Stack dia- 10 Ft. x 10 Ft. (Square)
xv	Number of Workers	50
xvi	Number of Vehicle	04 truck per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	Damar road
xviii	Valid source of raw material	6 SGMB
xix	Meter number of electricity supply	82558 K. No. 310352015620
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 31.01.2029

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	2.594 Ht.
vi	Capacity of mining Lease (TPA)	29 Ghodi
vii	Valedictory Period of mining lease	12.11.2022
viii	Maximum depth of mining: Permitted Actual	1.0 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, IGNP No Flow meter provided 10-12 KL/day
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Square
ii	Stack Height	100 Ft.
iii	Location of Porthole	Not provided
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Bottom: Apprx. 10 Ft. No porthole and stack monitoring facility provided
v	Platform Provided	Not provided
vi	MOC of Stack	Brick with mortar
vii	Stack Dimension/Diameter at monitoring point (Porthole)	-

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Settling chamber provided Depth- 9 Ft.
4	**Details of Fuel Used**	
i	Fuel Used	Ago Waste (Rice Husk)
ii	Type & quantity of all types of fuels used per day	2880 kg/day
iii	Calorific Value	–
iv	Consumption Per day	2880 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	60 kg. per 30 min. approximate in one line
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	Nil
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha road inside
iii	Green belt area Permitted Actual	30 Trees approx
11	**Compliance of Siting Criteria**	300 Mtr. (S. No. 213) From ..... ENt Udhyog
12	**Observations made during monitoring along with photograph**	-
i	Fugitive dust emission sources	Unpaved road in premises Raw material handling
ii	Fuel feeding Processes	Manual feeding and open storage
iii	Fuel handling	Yes
iv	Loading, unloading point of bricks	Yes
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	Tejraj Gaur Pawan Chouhan

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Bhagwansar Ent Udhyog
Location of kiln (village)		Chak 6 SGMB, Khasra No. 43/360 Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	25000 per day
	Tons/24 hr day	-
Coal consumption	Tons/24 hrs	Nil
	Kg/hr	-
No of firing mouths across width of kiln	nos	14
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	-
Gross Calorific value of coal	Kcal/kg	-
Additional fuel, if any used	Biomass/ rice husk	120 kg/hour
Qty of additional fuel used	Tons/24 hrs	-
Weight of Green brick	Kg/brick	-
Weight of product brick	Kg/brick	2.8 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	06.01.2022
ii	Name & address of the Unit monitored	M/s Deepika Bricks Suppliers Chak 8 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Shyam Sundar Kothari 9414092425
iv	Geographical Location	Latitude: 29.3690 Longitude:73.8055
v	Year of Commissioning	2004
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	50 Lakh /Annum
viii	Actual Production	30 Lakh/Annum
ix	Initial date of firing/ operation	01.12.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	At Porthole 25 Ft from ground: Dia.- 12 Ft (Outer), 10 Ft. (Inner) At Bottom: Stack dia- 17 Ft.(Outer), 12 Ft. (Inner) At top: dia- 3 Feet
xv	Number of Workers	40
xvi	Number of Vehicle	01 truck per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	5.5 km, damar road
xviii	Valid source of raw material	8 SGMB
xix	Meter number of electricity supply	31035301549537
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 31.07.2027

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	2.783 Ht.
vi	Capacity of mining Lease (TPA)	11760 TPA (28 ghodi)
vii	Valedictory Period of mining lease	23.12.2023
viii	Maximum depth of mining: Permitted Actual	 2.0 mt. 2.0 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, no meter No CGWA permission (Applied for the same)
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	35 mt.
iii	Location of Porthole	25 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	3 Ft. (at top)
v	Platform Provided	Yes
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	10 Ft.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Depth- 8 Ft. Of Brick and RCC
4	**Details of Fuel Used**	
i	Fuel Used	Mustard Husk
ii	Type & quantity of all types of fuels used per day	2880 kg/day
iii	Calorific Value	3600 – 3800
iv	Consumption Per day	2880 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	60kg./day approximate
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha
iii	Green belt area Permitted Actual	20 Trees approx
11	**Compliance of Siting Criteria**	150 Mtr.
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kachcha Road
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Deepika Bricks Suppliers
Location of kiln (village)		Chak 8 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	50 lakh per day
	Tons/24 hr day	-
Coal consumption	Tons/24 hrs	Nil
	Kg/hr	-
No of firing mouths across width of kiln	nos	15
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	-
Gross Calorific value of coal	Kcal/kg	-
Additional fuel, if any used	Biomass/ rice husk	2880 kg. per day (Mustard Husk)
Qty of additional fuel used	Tons/24 hrs	-
Weight of Green brick	Kg/brick	-
Weight of product brick	Kg/brick	2.8 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	06.01.2022
ii	Name & address of the Unit monitored	M/s Gumber Int Udhyog Chak 1 SGM, Bhagwansar Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Varun Gumber 9521600000
iv	Geographical Location	Latitude: 29.375122 Longitude:73.863309
v	Year of Commissioning	-
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	25000 Bricks/day
viii	Actual Production	23000 Bricks/day
ix	Initial date of firing/ operation	-
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Dia. At Top- 3-4 Ft. (at 100 Ft.) Porthole- 10 Ft. (at 25 Ft.) Bottom- 12 Ft.
xv	Number of Workers	-
xvi	Number of Vehicle	2-3 trucks per week
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	Kachcha road
xviii	Valid source of raw material	Chak No. 1, SGM, 45/361
xix	Meter number of electricity supply	-
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.04.2028
ii	Category of Project as per EIA Notification, 2006	NA

iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	-
vi	Capacity of mining Lease (TPA)	-
vii	Valedictory Period of mining lease	
viii	Maximum depth of mining: Permitted Actual	-
ix	Land under cultivation/agricultural/barren	-
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, No flow meter, No CGWA docs
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	33 mt.
iii	Location of Porthole	Apprx. 27 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	3 Ft., at top
v	Platform Provided	Yes
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	10 Ft.
viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	-

4	**Details of Fuel Used**	
i	Fuel Used	Agro based (Biomass)
ii	Type & quantity of all types of fuels used per day	2500 Kg/day apprx.
iii	Calorific Value	-
iv	Consumption Per day	2500 Kg/day apprx.
v	Fuel feeding measurement in Kg/day during monitoring time	50-55 Kg/30 min.
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural draft
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-
v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	

i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha road
iii	Green belt area Permitted Actual	60 Tress
11	**Compliance of Siting Criteria**	98.9 mt. M/s Bajrang Kiln Co.
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kachcha Road
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	Kunal Khatri, JEE Shyam Singh, SO RSPCB RO Jodhpur

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Gumber Int Udhyog
Location of kiln (village)		Chak 1 SGM, Bhagwansar Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	23000- 25000 per day
	Tons/24 hr day	
Coal consumption	Tons/24 hrs	2.5 ton/day
	Kg/hr	
No of firing mouths across width of kiln	nos	15
Approx. time gap between firings of coal	minutes	60-80 Mnt.
Specific coal consumption	Kg/brick	
Gross Calorific value of coal	Kcal/kg	
Additional fuel, if any used	Biomass/ rice husk	biomass
Qty of additional fuel used	Tons/24 hrs	
Weight of Green brick	Kg/brick	
Weight of product brick	Kg/brick	2.8 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	07-01-2022
ii	Name & address of the Unit monitored	M/s Jai Bharat Bricks Industries Chak 7 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Rajkumar Dhanuka
iv	Geographical Location	Latitude: 29.3693 Longitude: 73.8071
v	Year of Commissioning	-
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	40 lakh per annum
viii	Actual Production	30 lakh per annum
ix	Initial date of firing/ operation	01.12.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Dia.- 12 Ft (Outer), 10 Ft. (Inner) At Porthole at 25 Ft from ground At Bottom: Stack dia- 17 Ft.(Outer), 12 Ft. (Inner) At top- 03 Ft.
xv	Number of Workers	40
xvi	Number of Vehicle	01 truck per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	On road
xviii	Valid source of raw material	7 SGMB
xix	Meter number of electricity supply	31035301549153
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 31.03.2022

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	2.974 Ht.
vi	Capacity of mining Lease (TPA)	23 Ghodi i.e. 9660 TPA
vii	Valedictory Period of mining lease	15.12.2022
viii	Maximum depth of mining: Permitted Actual	 2.0 mt. 1.5 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, no meter No CGWA permission (Applied for the same)
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	33 mt.
iii	Location of Porthole	25 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	3 Ft. (at top)
v	Platform Provided	Yes
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	10 Ft.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Depth- 8 Ft. Of Brick and RCC
4	**Details of Fuel Used**	
i	Fuel Used	Mustard Husk
ii	Type & quantity of all types of fuels used per day	2880 kg/day
iii	Calorific Value	3600 – 3800
iv	Consumption Per day	2400 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	50 kg. per 30 min. approximate
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha
iii	Green belt area Permitted Actual	20 Trees approx
11	**Compliance of Siting Criteria**	150 Mtr.
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Not observed
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Jai Bharat Bricks Industries
Location of kiln (village)		Chak 7 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	30 laks /year
	Tons/24 hr day	
Coal consumption	Tons/24 hrs	Nil
	Kg/hr	
No of firing mouths across width of kiln	nos	11
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	
Gross Calorific value of coal	Kcal/kg	
Additional fuel, if any used	Biomass/ rice husk	100 kg. per hour mustard husk
Qty of additional fuel used	Tons/24 hrs	
Weight of Green brick	Kg/brick	
Weight of product brick	Kg/brick	2.8 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	07.01.2022
ii	Name & address of the Unit monitored	M/s Kothari Brick Supplier Chak 6 SGMB, K. No. 62/369 Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Pawan Kothari 9414092141
iv	Geographical Location	Latitude: 29.356047 Longitude:73.819403
v	Year of Commissioning	2011
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	60 Lakh /day
viii	Actual Production	28000- 30000 Bricks/day
ix	Initial date of firing/ operation	01.12.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Top- 110 Ft., dia= 4 Ft. Porthole 25 Ft., dia= 10 Ft. Bottom Dia= 12 Ft.
xv	Number of Workers	35
xvi	Number of Vehicle	02 trucks and 02 trolley per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	Kachcha Road
xviii	Valid source of raw material	Chak No. 6, SGMB, K. No. 62/369 Murba No.35
xix	Meter number of electricity supply	310353022134
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 29.02.2028
ii	Category of Project as per EIA Notification, 2006	NA

iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	1.771 Ht.
vi	Capacity of mining Lease (TPA)	28 Ghodi
vii	Valedictory Period of mining lease	27.11.2023
viii	Maximum depth of mining: Permitted Actual	-
ix	Land under cultivation/agricultural/barren	-
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well No flow meter provided at borewell No CGWA documents
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	107 Ft.
iii	Location of Porthole	Apprx. 25 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	-
v	Platform Provided	Yes
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	10 Ft.
viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Depth- 08 Ft. Brick and RCC

4	**Details of Fuel Used**	
i	Fuel Used	Biomass waste
ii	Type & quantity of all types of fuels used per day	Apprx. 2500 kg/day
iii	Calorific Value	-
iv	Consumption Per day	2500 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	60 Kg as reported
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural draft
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-
v	Average weight of Green Bricks	-
vi	Size	-

8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha Road
iii	Green belt area Permitted Actual	50 Trees
11	**Compliance of Siting Criteria**	152 mt. from M/s Pawan Brick Company
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kachcha road
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	Kunal Khatri, JEE Shyam Singh, SO RSPCB RO Jodhpur

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Santosh Brick Manufacturer
Location of kiln (village)		Chak 7 SGMB, K. No. 67/363 Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	28000- 30000 per day
	Tons/24 hr day	
Coal consumption	Tons/24 hrs	
	Kg/hr	Agro Waste- 4000 Kg/day
No of firing mouths across width of kiln	nos	15
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	
Gross Calorific value of coal	Kcal/kg	
Additional fuel, if any used	Biomass/ rice husk	
Qty of additional fuel used	Tons/24 hrs	
Weight of Green brick	Kg/brick	
Weight of product brick	Kg/brick	3 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	06.01.2022
ii	Name & address of the Unit monitored	M/s Maheshwari Brick Kiln Co. Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Vimal Kumar Bagri 9667174458
iv	Geographical Location	Latitude: 29.3663 Longitude:73.8244
v	Year of Commissioning	1995
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	30000 /day
viii	Actual Production	25000/ day
ix	Initial date of firing/ operation	01.12.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Dia.- 12 Ft (Outer), 10 Ft. (Inner) At Porthole at 25 Ft from ground At Bottom: Stack dia- 17 Ft.(Outer), 12 Ft. (Inner)
xv	Number of Workers	40
xvi	Number of Vehicle	02 truck per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	5 km, damar road
xviii	Valid source of raw material	6 SGMB
xix	Meter number of electricity supply	31035301549089
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.06.2030

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	2.783 Ht.
vi	Capacity of mining Lease (TPA)	10920 TPA (26 ghodi)
vii	Valedictory Period of mining lease	18.01.2023
viii	Maximum depth of mining: Permitted Actual	1.5 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, no meter No CGWA permission (Applied for the same)
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	35 mt.
iii	Location of Porthole	25 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	3 Ft. (at top)
v	Platform Provided	Yes
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	10 Ft.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Depth- 8 Ft. Of Brick and RCC
4	**Details of Fuel Used**	
i	Fuel Used	Mustard Husk
ii	Type & quantity of all types of fuels used per day	2880 kg/day
iii	Calorific Value	3600 – 3800
iv	Consumption Per day	2880 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	60kg. approximate
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	Kachcha
iii	Green belt area Permitted Actual	20 Trees approx
11	**Compliance of Siting Criteria**	100 Mtr.
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kachcha Road
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Maheshwari Brick Kiln Co.
Location of kiln (village)		Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	25000 per day
	Tons/24 hr day	70000 kg. per day
Coal consumption	Tons/24 hrs	Nil
	Kg/hr	
No of firing mouths across width of kiln	nos	14
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	
Gross Calorific value of coal	Kcal/kg	
Additional fuel, if any used	Biomass/ rice husk	2880 kg. per day
Qty of additional fuel used	Tons/24 hrs	
Weight of Green brick	Kg/brick	
Weight of product brick	Kg/brick	2.8 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	07.01.2022
ii	Name & address of the Unit monitored	M/s Ram Shree Int Udhyog Chak 7 SGMB, Khasra No. 65/364) Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Surendra Kumar Mohan 9664052360
iv	Geographical Location	Latitude: 29.36731 Longitude:73.812717
v	Year of Commissioning	2010
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	30 Lakh /Annum
viii	Actual Production	25000/ day
ix	Initial date of firing/ operation	20.12.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	At Porthole: 15′ Ft X 15′ Ft., Inner- 9.5′ X 9.5′ At Bottom: 16.5′ X 16.5′, Inner- 9.5′ X 9.5′
xv	Number of Workers	30
xvi	Number of Vehicle	03 truck per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	Kachcha road, Apprx.- 500 mt.
xviii	Valid source of raw material	Chak 7 SGMB, P. No. 65/364
xix	Meter number of electricity supply	-
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.11.2027

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual mining
v	Area of Mining Lease (Hectare)	3.078 Ht.
vi	Capacity of mining Lease (TPA)	28 Ghodi
vii	Valedictory Period of mining lease	12.02.2023
viii	Maximum depth of mining: Permitted Actual	 1.0 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, no meter No CGWA permission (Applied for the same)
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Square
ii	Stack Height	Apprx 105 Feet mt.
iii	Location of Porthole	17 Ft. from ground level
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	At porthole: Inner- 9′ X 9′
v	Platform Provided	Provided
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	9 Ft. X 9 Ft.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Brick and concrete
4	**Details of Fuel Used**	
i	Fuel Used	Agro Waste
ii	Type & quantity of all types of fuels used per day	2.4 ton /day
iii	Calorific Value	-
iv	Consumption Per day	2.4 ton/day
v	Fuel feeding measurement in Kg/day during monitoring time	50 kg. /firing
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural draft
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	2.8 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open storage
ii	Pavements of the approached road	Kachcha road
iii	Green belt area Permitted Actual	50 Trees approx
11	**Compliance of Siting Criteria**	Shri Sharma Ent Udhyog 172 mt.
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kachcha road inside plant
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	open
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Ram Shree Int Udhyog
Location of kiln (village)		Chak 7 SGMB, Khasra No. 65/364) Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	25000 per day
	Tons/24 hr day	
Coal consumption	Tons/24 hrs	Nil
	Kg/hr	
No of firing mouths across width of kiln	nos	15
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	
Gross Calorific value of coal	Kcal/kg	
Additional fuel, if any used	Biomass/ rice husk	Biomass 2.4 ton per day
Qty of additional fuel used	Tons/24 hrs	
Weight of Green brick	Kg/brick	
Weight of product brick	Kg/brick	

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	07.01.2022
ii	Name & address of the Unit monitored	M/s Santosh Brick Manufacturer Chak 7 SGMB, K. No. 67/363 Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Rajesh Kumar Kothari 9414092103
iv	Geographical Location	Latitude: 29.369296 Longitude:73.807126
v	Year of Commissioning	2004
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	30 Lakh /day
viii	Actual Production	28000- 30000 Bricks/day
ix	Initial date of firing/ operation	07.12.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	09 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Top- 3 Ft. Bottom- 10 Ft.
xv	Number of Workers	40
xvi	Number of Vehicle	04 tractor per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	Bitumin Road
xviii	Valid source of raw material	Chak No. 7, SGMB
xix	Meter number of electricity supply	7431154
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.09.2030
ii	Category of Project as per EIA Notification, 2006	NA

iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	2.801 Ht.
vi	Capacity of mining Lease (TPA)	28 Ghodi
vii	Valedictory Period of mining lease	29.11.2022
viii	Maximum depth of mining: Permitted Actual	1.0 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, Nahar & Tanker No flow meter provided
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	107 Ft.
iii	Location of Porthole	Apprx. 25 Ft. from ground level
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	At port hole- 8 Ft. At Bottom- 10 Ft.
v	Platform Provided	Provided
vi	MOC of Stack	Brick and mortar
vii	Stack Dimension/Diameter at monitoring point (Porthole)	Monitoring point, porthole- 4″
viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Provided Settling Chamber- 09 Ft. deep

4	**Details of Fuel Used**	
i	Fuel Used	Agro based
ii	Type & quantity of all types of fuels used per day	Agro fuel- 4000 kg/day
iii	Calorific Value	-
iv	Consumption Per day	Agro waste- 4000 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	Manual Agro fuel- 2880 kg/day Coal- 450 Kg/day
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural draft
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-
v	Average weight of Green Bricks	-
vi	Size	-

8	**Final Product**	
i	Average Size	9x4.5x3 Inches
ii	Average Weight	3 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	50 mt. away from Gate
iii	Green belt area Permitted Actual	Trees planted
11	**Compliance of Siting Criteria**	Nearest Brick Kiln 90 away M/s Jai Bharat Brick Industries
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	No, due to rain dust suppressed in Raw material handling and pavement wetted
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Yes, open storage
iv	Loading, unloading point of bricks	-
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	Telraj Gaur Pawan Chouhan

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Santosh Brick Manufacturer
Location of kiln (village)		Chak 7 SGMB, K. No. 67/363 Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	28000- 30000 per day
	Tons/24 hr day	
Coal consumption	Tons/24 hrs	
	Kg/hr	Agro Waste- 4000 Kg/day
No of firing mouths across width of kiln	nos	15
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	
Gross Calorific value of coal	Kcal/kg	
Additional fuel, if any used	Biomass/ rice husk	
Qty of additional fuel used	Tons/24 hrs	
Weight of Green brick	Kg/brick	
Weight of product brick	Kg/brick	3 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	07.01.2022
ii	Name & address of the Unit monitored	M/s Sharan Ent Udyog Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Hari Singh Bhambu (Partner) 7073469003 Sharan Pal (Owner) 9413080000
iv	Geographical Location	Latitude: 29.3687 Longitude:73.8220
v	Year of Commissioning	2004
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	40 lakh /annum
viii	Actual Production	30000/ day
ix	Initial date of firing/ operation	15.11.2021
x	Shape of the Kiln	Ovular
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Feet from ground
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	At Porthole at 25.26 Ft from ground: Dia.- 2.3114 mt. At Bottom: Stack dia- 2.859 mt. At top: 1.066 mt.
xv	Number of Workers	40
xvi	Number of Vehicle	4 tractor per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	Kachcha road (Apprx. 50 mt. from main road)
xviii	Valid source of raw material	-
xix	Meter number of electricity supply	K. No. 310353021837
2	**Details of NOC & Permissions**	

i	Consent Status	Air Consent valid upto 31.12.2028
ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual method
v	Area of Mining Lease (Hectare)	1.265 Ht.
vi	Capacity of mining Lease (TPA)	29 ghodi
vii	Valedictory Period of mining lease	23.10.2023
viii	Maximum depth of mining: Permitted Actual	 2.0 mt. 1.5 mt.
ix	Land under cultivation/agricultural/barren	Agricultural
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well. No docs/NOC provided.
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Circular/Conical
ii	Stack Height	32 mt. (105 Ft.)
iii	Location of Porthole	8.9 mt or 26.6 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	3.5 Ft. at top 7.5 Ft. at porthole 8.95 Ft. at bottom
v	Platform Provided	Yes, but infrastructure was inadequate. (small porthole)
vi	MOC of Stack	Brick and concrete plaster

vii	Stack Dimension/Diameter at monitoring point (Porthole)	-
viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	GSS provided 8 Ft. depth (Brick RCC)
4	**Details of Fuel Used**	
i	Fuel Used	Agro based (waste) mustard husk
ii	Type & quantity of all types of fuels used per day	Mustard husk, cotton sticks waste (2880 kg/day)
iii	Calorific Value	-
iv	Consumption Per day	2880 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	Manual 2880 kg/day
vi	Fuel feeding method	Manual feeding
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural draft
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-

iv	Drying Process	-
v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	3 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open storage
ii	Pavements of the approached road	Kachcha road
iii	Green belt area Permitted Actual	60 Trees approx
11	**Compliance of Siting Criteria**	Saini Ent Udhyog Nearby 100 mt. distance
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kachcha Road movement
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual in open
iv	Loading, unloading point of bricks	Open storage
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	50 Kg-60 Kg /charge 2 times in 1 hour
	Any other, if any	-
	Name and Signature of the official	Suraj Kumar Meena, JSO Gayasuddin Mansoori, JEE

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Sharan Ent Udyog
Location of kiln (village)		Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	30000 per day
	Tons/24 hr day	90 ton per day
Coal consumption	Tons/24 hrs	2.8 ton per day
	Kg/hr	120 kg/hr
No of firing mouths across width of kiln	nos	17 mouth
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	0.096 kg/hour
Gross Calorific value of coal	Kcal/kg	
Additional fuel, if any used	Biomass/ rice husk	
Qty of additional fuel used	Tons/24 hrs	
Weight of Green brick	Kg/brick	
Weight of product brick	Kg/brick	3 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	06.01.2022
ii	Name & address of the Unit monitored	M/s Sharma Ent Udhyog Chak 7 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Girdhari Sharma 9929989909
iv	Geographical Location	Latitude: 29.330991 Longitude:73.812315
v	Year of Commissioning	2007
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	50 lakh /day
viii	Actual Production	30000/ day
ix	Initial date of firing/ operation	30.12.2021
x	Shape of the Kiln	Ovular
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	8 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	At Porthole at 26.7 Ft from ground: Dia.- 3.35 mt. At Bottom: Stack dia- 3.58 mt. At top: 2.43 mt.
xv	Number of Workers	40
xvi	Number of Vehicle	9 tractor per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	Kachcha road
xviii	Valid source of raw material	7 SGMB, P. No. 65/364
xix	Meter number of electricity supply	K. No. 310353022064
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.06.2030

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	1.139 Ht.
vi	Capacity of mining Lease (TPA)	29 ghodi
vii	Valedictory Period of mining lease	28.02.2023
viii	Maximum depth of mining: Permitted Actual	 2.0 mt. 1.5 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Tube well, no meter No CGWA permission
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Rectangular (Conical)
ii	Stack Height	36.5 mt. (120 Ft.)
iii	Location of Porthole	26.7 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	2.43 mt. at top 3.35 mt. at porthole 3.58 mt. at bottom
v	Platform Provided	Yes, provided
vi	MOC of Stack	Brick and sand plaster
vii	Stack Dimension/Diameter at monitoring point (Porthole)	3.35 mt. at porthole inside dia.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Provided Brick & RCC
4	**Details of Fuel Used**	
i	Fuel Used	Agro based (Fuel)
ii	Type & quantity of all types of fuels used per day	2400 kg/day
iii	Calorific Value	-
iv	Consumption Per day	2400 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	50 kg. per 30 min. approximate
vi	Fuel feeding method	Manual feeding
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural draft
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	3 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open storage
ii	Pavements of the approached road	Kachcha road
iii	Green belt area Permitted Actual	35 Trees approx
11	**Compliance of Siting Criteria**	100 Mtr. near to Sharma Kiln Industries
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kachcha Road
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	50 Kg/charge 2 times in 1 hour
	Any other, if any	
	Name and Signature of the official	Suraj Kumar Meena Gayasuddin Mansoori

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Sharma Ent Udhyog
Location of kiln (village)		Chak 7 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	30000 per day
	Tons/24 hr day	9 ton per day
Coal consumption	Tons/24 hrs	24 ton per day
	Kg/hr	100 kg/hr
No of firing mouths across width of kiln	nos	15
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	0.08 kg/hour
Gross Calorific value of coal	Kcal/kg	
Additional fuel, if any used	Biomass/ rice husk	
Qty of additional fuel used	Tons/24 hrs	
Weight of Green brick	Kg/brick	
Weight of product brick	Kg/brick	3 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	06.01.2022
ii	Name & address of the Unit monitored	M/s Sharma Kiln Industries Chak 7 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Nandlal Sharma 9950541404
iv	Geographical Location	Latitude: 29.3686 Longitude:73.8119
v	Year of Commissioning	2012
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	40 lakh /annum
viii	Actual Production	28000/ day
ix	Initial date of firing/ operation	10.12.2021
x	Shape of the Kiln	Ovular
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	8 Feet from ground
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	At Porthole at 25.26 Ft from ground: Dia.- 2.639 mt. At Bottom: Stack dia- 2.868 mt. At top: 1.725 mt.
xv	Number of Workers	40
xvi	Number of Vehicle	2 truck per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	Kachcha road (Apprx. 500 mt. from main road)
xviii	Valid source of raw material	7 SGMB, Store No. 65/364
xix	Meter number of electricity supply	K. No. 310353022064
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 31.03.2027

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	1.139 Ht.
vi	Capacity of mining Lease (TPA)	29 ghodi
vii	Valedictory Period of mining lease	28.02.2023
viii	Maximum depth of mining: Permitted Actual	 2.0 mt. 1.5 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Tube well, no meter No CGWA permission
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Rectangular +Conical
ii	Stack Height	42.6 mt. (140 Ft.)
iii	Location of Porthole	26.7 Ft. from bottom
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	1.725 mt. at top 2.639 mt. at porthole 2.868 mt. at bottom
v	Platform Provided	Yes, provided
vi	MOC of Stack	Brick and plaster
vii	Stack Dimension/Diameter at monitoring point (Porthole)	2.639 mt. at porthole inside dia.

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	GSS, made of bricks (around 10 Ft deep)
4	**Details of Fuel Used**	
i	Fuel Used	Agro based (Fuel)
ii	Type & quantity of all types of fuels used per day	2400 kg/day
iii	Calorific Value	-
iv	Consumption Per day	2400 kg/day
v	Fuel feeding measurement in Kg/day during monitoring time	Manual feeding 2400 kg/day
vi	Fuel feeding method	Manual feeding
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Fix Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural draft
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	3 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open storage
ii	Pavements of the approached road	Kachcha road
iii	Green belt area Permitted Actual	40 Trees approx
11	**Compliance of Siting Criteria**	100 Mtr. near to Sharma Ent Udhyog
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kachcha Road
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	No
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	50 Kg/15 mouth 2 times in 1 hour
	Any other, if any	-
	Name and Signature of the official	Suraj Kumar Meena Gayasuddin Mansoori

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Sharma Ent Udhyog
Location of kiln (village)		Chak 7 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	28000 per day
	Tons/24 hr day	80 ton per day
Coal consumption	Tons/24 hrs	2.4 ton per day
	Kg/hr	100 kg/hr
No of firing mouths across width of kiln	nos	15
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	0.085 kg/hour
Gross Calorific value of coal	Kcal/kg	-
Additional fuel, if any used	Biomass/ rice husk	-
Qty of additional fuel used	Tons/24 hrs	-
Weight of Green brick	Kg/brick	-
Weight of product brick	Kg/brick	3 kg. per brick

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	07/01/2022
ii	Name & address of the Unit monitored	M/s. Tiger Int Udhyog Chak 7 SGM, Suratgarh District-Shri Ganga Nagar
iii	Details of Contact Person	Shri Hanif Mohd. 8890124255
iv	Geographical Location	Latitude: 29.369322 Longitude: 73.818677
v	Year of Commissioning	2012
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	40 Lakh Per Annum
viii	Actual Production	25000 per day
ix	Initial date of firing/ operation	27/11/2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	10 Ft.
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Top – 3 Ft. (Inner) Porthole – 10 Ft. (Inner), 12 Ft. (Outer) Bottom – 12 Ft. (Inner), 15 Ft. (Outer)
xv	Number of Workers	36
xvi	Number of Vehicle	02 Trucks per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	Meldled Road in front and exit gate
xviii	Valid source of raw material	Chak -7, SGM P.N. 63/363
xix	Meter number of electricity supply	Solar system installed
2	**Details of NOC & Permissions**	
i	Consent Status	CTO valid upto 28.02.2029
ii	Category of Project as per EIA Notification, 2006	NA

iii	Type of mining	Open cast mining
iv	Mining method Mechanical or Manual	Manual mining
v	Area of Mining Lease (Hectare)	1.518 Hectare
vi	Capacity of mining Lease (TPA)	24 Ghodi
vii	Valedictory Period of mining lease	19.11.2022
viii	Maximum depth of mining: Permitted Actual	1.5 mt.
ix	Land under cultivation/agricultural/barren	Agricultural land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	One bore well and one hand pump (No metering arrangement)
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical Shape
ii	Stack Height	Apprx. 110 Feet
iii	Location of Porthole	Apprx. 30 Feet frm Ground
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	Provided
v	Platform Provided	Brick & Concrete
vi	MOC of Stack	Dia- 10 Feet (Inner)
vii	Stack Dimension/Diameter at monitoring point (Porthole)	Provided Brick and concrete
viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	-

4	**Details of Fuel Used**	
i	Fuel Used	Agro waste
ii	Type & quantity of all types of fuels used per day	2.4 tonne/day
iii	Calorific Value	-
iv	Consumption Per day	2.4 tonne/day
v	Fuel feeding measurement in Kg/day during monitoring time	Manual
vi	Fuel feeding method	-
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural Draft
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-
v	Average weight of Green Bricks	-
vi	Size	-

8	**Final Product**	
i	Average Size	9′ X 4′ X 3′
ii	Average Weight	2.8 Kg
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open Storage
ii	Pavements of the approached road	Kachcha provided, Pakka in front of gate
iii	Green belt area Permitted Actual	 35 Plant
11	**Compliance of Siting Criteria**	M/s Santosh Int Udhyog (200 mt.) New Name: Kanasiya Int Udhyog
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Kaccha Road inside the plant.
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Manual
iv	Loading, unloading point of bricks	Open
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	Rohitash Balai Tejraj Gaur

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s. Tiger Int Udhyog
Location of kiln (village)		Chak 7 SGM, Suratgarh District-Shri Ganga Nagar
Bricks production rate	Nos/day	25000 per day
	Tons/24 hr day	-
Coal consumption	Tons/24 hrs	Nil
	Kg/hr	-
No of firing mouths across width of kiln	nos	13
Approx. time gap between firings of coal	minutes	30 minutes
Specific coal consumption	Kg/brick	-
Gross Calorific value of coal	Kcal/kg	-
Additional fuel, if any used	Biomass/ rice husk	Biomass/agro waste
Qty of additional fuel used	Tons/24 hrs	24 tons/24 hour
Weight of Green brick	Kg/brick	-
Weight of product brick	Kg/brick	-

Proforma for Data collection during Brick Kiln Monitoring

1	**General Information**	
i	Date of monitoring/visit	07.01.2022
ii	Name & address of the Unit monitored	M/s Vinayak Brick Industries Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
iii	Details of Contact Person	Hiresh Sahu 9783383258
iv	Geographical Location	Latitude: 29.364451 Longitude:73.828811
v	Year of Commissioning	2009
vi	Status of Operation	Operational
vii	Production Capacity Per day as per Consent to Operate	30 Lakh /day
viii	Actual Production	30000/ day
ix	Initial date of firing/ operation	23.11.2021
x	Shape of the Kiln	-
xi	Length of the Kiln	-
xii	Width of Kiln	-
xiii	Miyana Height from ground level	Apprx. 09 Feet
xiv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	At Porthole: Dia.- 9 Ft. (Inner) At Bottom: Stack dia- 15 Ft.(Outer), 10 Ft. (Inner)
xv	Number of Workers	40
xvi	Number of Vehicle	01 truck per day 01 tractor per day
xvii	Type & Length of road from BK exit gate to mettled Main road with photograph	Apprx. 500 mt.
xviii	Valid source of raw material	6 SGMB
xix	Meter number of electricity supply	K. No. 310353021868 MC No. 2041/0044
2	**Details of NOC & Permissions**	
i	Consent Status	Air Consent valid upto 30.04.2027

ii	Category of Project as per EIA Notification, 2006	NA
iii	Type of mining	Open Cast mining
iv	Mining method Mechanical or Manual	Manual
v	Area of Mining Lease (Hectare)	3.036 Ht.
vi	Capacity of mining Lease (TPA)	29 Ghodi
vii	Valedictory Period of mining lease	24.11.2022
viii	Maximum depth of mining: Permitted Actual	1.0 mt.
ix	Land under cultivation/agricultural/barren	Agricultural Land
x	Preservation of Top Soil: Permitted Actual	-
xi	Reclamation of excavated area: Permitted Actual	-
xii	Water source & Consumption & Permission of CGWA, if, use of Ground Water	Bore well, no meter provided
3	**Details of Stack and Port Hole and Platform**	
i	Stack Shape	Conical
ii	Stack Height	Apprx. 100 Ft.
iii	Location of Porthole	Apprx. 25 Ft. from ground level
iv	Stack Inside Diameter at the top/at Porthole(also mention height from bottom) and at the bottom	At port hole- 9 Ft. At Bottom- 10 Ft.
v	Platform Provided	Provided
vi	MOC of Stack	Brick with concrete
vii	Stack Dimension/Diameter at monitoring point (Porthole)	At porthole- 9 Ft. Porthole- 4″

viii	Details of settling chamber (dimensions, MOC, flow rate, efficiency etc.)	Provided Depth- 9 Ft. Of Brick and concrete
4	**Details of Fuel Used**	
i	Fuel Used	Agro fuel and coal
ii	Type & quantity of all types of fuels used per day	Agro fuel- 2880 kg/day
iii	Calorific Value	-
iv	Consumption Per day	-
v	Fuel feeding measurement in Kg/day during monitoring time	Manual Agro fuel- 2880 kg/day
vi	Fuel feeding method	Manual
vii	Any other fuel used, if used-NOC for the same and method of feeding, APCD installed	-
5	**Flue Gas Monitoring w.r.t. O_2**	
i	Oxygen at the time of monitoring start	-
ii	Oxygen during monitoring	-
6	**Firing Technology**	
i	Brick Pattern for firing Straight or Zig-Zag	Straight
ii	Natural Draft/ Induced Draft Capacity of ID fan Power rating	Natural draft
iii	Position of damper in case of natural draft	-
7	**Green Brick Manufacturing**	
i	Composition	-
ii	Mixing: Mechanical or Manual	-
iii	Moulding: Mechanical or Manual	-
iv	Drying Process	-

v	Average weight of Green Bricks	-
vi	Size	-
8	**Final Product**	
i	Average Size	9x4x3 Inches
ii	Average Weight	3 kg. per Int
9	**Detail of APCD**	
i	Gravity Settling Chamber	Provided
10	**Compliance of conditions of Consent to Operate w.r.t. Dust Control process**	
i	Fuel Storage	Open
ii	Pavements of the approached road	500 mt. away, dammar road
iii	Green belt area Permitted Actual	70 Trees approx (Neem, Tali, Kikar)
11	**Compliance of Siting Criteria**	290 mtr. away from M/s Bagri Bricks
12	**Observations made during monitoring along with photograph**	
i	Fugitive dust emission sources	Raw material handling, open storage of raw material
ii	Fuel feeding Processes	Manual
iii	Fuel handling	Yes (Manual)
iv	Loading, unloading point of bricks	Yes (Open)
v	Quantity of coal charge per fire mouth in single charge and it's frequency say per hour	-
	Any other, if any	-
	Name and Signature of the official	Telraj Gaur Pawan Chouhan

Brick Kiln Format -2

Parameter	Unit	
Type of kiln (fix, zig zag)	-	Fix
Name of kiln unit		M/s Vinayak Brick Industries
Location of kiln (village)		Chak 6 SGMB, Suratgarh, Dist. Shri Ganganagar
Bricks production rate	Nos/day	30000 per day
	Tons/24 hr day	-
Coal consumption	Tons/24 hrs	-
	Kg/hr	Agro- 2880 kg/day
No of firing mouths across width of kiln	nos	15
Approx. time gap between firings of coal	minutes	30 Mnt.
Specific coal consumption	Kg/brick	-
Gross Calorific value of coal	Kcal/kg	-
Additional fuel, if any used	Biomass/ rice husk	Agro- 2880 kg/day
Qty of additional fuel used	Tons/24 hrs	-
Weight of Green brick	Kg/brick	-
Weight of product brick	Kg/brick	3 kg. per brick

CENTRAL LABORATORY
RAJASTHAN STATE POLLUTION CONTROL BOARD
4, Paryavaran Marg, Institutional Area, Jhalana Doongri, Jaipur (Rajasthan)
Phone No. 0141 – 5159607, 5159648, 5159665
Fax No. 0141 – 5159665

F11 (42) RPCB/Lab Air /2021-22/ 4098 Date: 20/01/2022

Regional Officer,
Regional Office, Hanumangarh
Rajasthan State Pollution Control Board,
Hanumangarh

Sub.:- Analysis reports of air sample bearing report No. **7622-7640**.

Sir,

Kindly find enclosed the analysis reports of air sample bearing report No. **7622-7640** collected by Board / CPCB Officials for information and necessary action.

Encl.:- As above (19 Analysis Report)

Yours Sincerely,

Chief Scientific Officer

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7622**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **Sunil Kolhatkar** a sample of **Source Emission (Stack)** of **M/S Jai Bharat Brick Inudstries , Plant - , , Tehsil-Suratgarh , District- Shri Ganganagar** Collected from **Stack Of Brick Kiln unit.** Collected on **07/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	665

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7623**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **Sunil Kolhatkar** a sample of **Source Emission (Stack)** of **M/S Bagri Brick Products , Plant - , , Tehsil-Suratgarh , District- Shri Ganganagar** Collected from **Stack Of Brick Kiln unit.** Collected on **07/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	231

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7624**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **Sunil Kolhatkar** a sample of **Source Emission (Stack)** of **M/S Bagri Bricks , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack Of Brick Kiln unit.** Collected on **06/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	190

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7625**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **Sunil Kalhatkar** a sample of **Source Emission (Stack)** of **M/S Maheswari Brick Kiln Company , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack Of Brick Kiln unit.** Collected on **06/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	279

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7626**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **Sunil Kalhatkar** a sample of **Source Emission (Stack)** of **M/S Bagri Brick Kiln Company , Plant - , , Tehsil-Suratgarh , District- Shri Ganganagar** Collected from **Stack Of Brick Kiln unit.** Collected on **06/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	203

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7627**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **R. Bandewar** a sample of **Source Emission (Stack)** of **M/S Bagri Bricks Kiln Inudstries , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **07/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	410

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7628**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **R. Bandewar** a sample of **Source Emission (Stack)** of **M/S Deepika Bricks Suppliers , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **06/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	239

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7629**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **R. Bandewar** a sample of **Source Emission (Stack)** of **M/S Bagri Kilns , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **06/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	593

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7630**
Report On : **28/01/2022**

I hereby certify that **I V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **R. Bandewar** a sample of **Source Emission (Stack)** of **M/S Bagri Int Udyog , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **06/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	661

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7631**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **25/01/2022** from **Mr Shyam Singh, JSO, Jodhpur ,RSPCB Jodhpur** a sample of **Source Emission (Stack)** of **M/S Kothari Bricks Suppliers , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **07/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	206

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **28/01/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7632**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **Mr Shyam Singh, JSO, Jodhpur ,RSPCB Jodhpur** a sample of **Source Emission (Stack)** of **M/S Bajrang Kiln Com. , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **06/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	421

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7633**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **Mr Shyam Singh, JSO, Jodhpur ,RSPCB Jodhpur** a sample of **Source Emission (Stack)** of **M/S Gumber Int Udyog , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **06/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	295

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7634**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Bahlim Kilan Co. , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **07/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	621

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7635**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Sharma Kiln Industries , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **06/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	209

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **28/01/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7636**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Sharma Int Udyog , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **06/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	460

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7637**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **Mr Hitesh Kumar Upadhyay, JSO, Bhilwara ,RSPCB Bhilwara** a sample of **Source Emission (Stack)** of **M/S Santosh Bricks Manufacturer , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **07/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	210

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7638**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **Shri Hitesh Tanwar, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Source Emission (Stack)** of **M/S Ram Shree Int Udyog , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **07/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	170

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7639**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **Shri Hitesh Tanwar, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Source Emission (Stack)** of **M/S Tiger Int Udyog , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **07/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	655

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **28/01/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **7640**
Report On : **28/01/2022**

I hereby certify that I **V S Parihar**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/01/2022** from **Shri Hitesh Tanwar, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Source Emission (Stack)** of **M/S Vinayak Brick Industries , Plant - , , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Stack of Brick Kiln.** Collected on **07/01/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **28/01/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	191

The condition of the seals, fastening and container on receipt was as follows : **Intact**

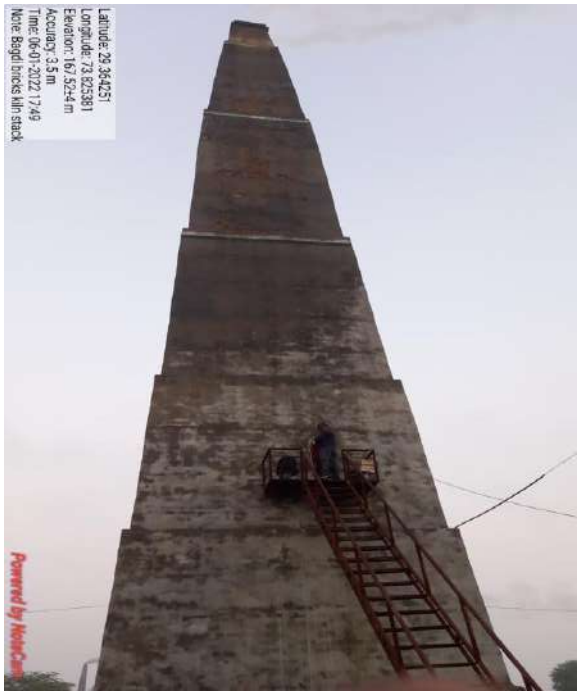
Signed This On **28/01/2022**

BOARD ANALYST

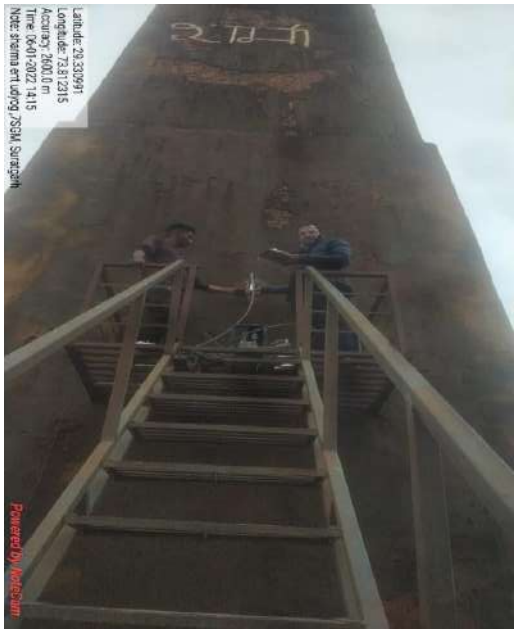
Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

Image taken during Stack Monitoring at Shriganganagar, Rajasthan

Stack monitoring of Brick Kilns M/s Bagri Brick Kiln Co., Suratgarh monitored on 06.01.2022



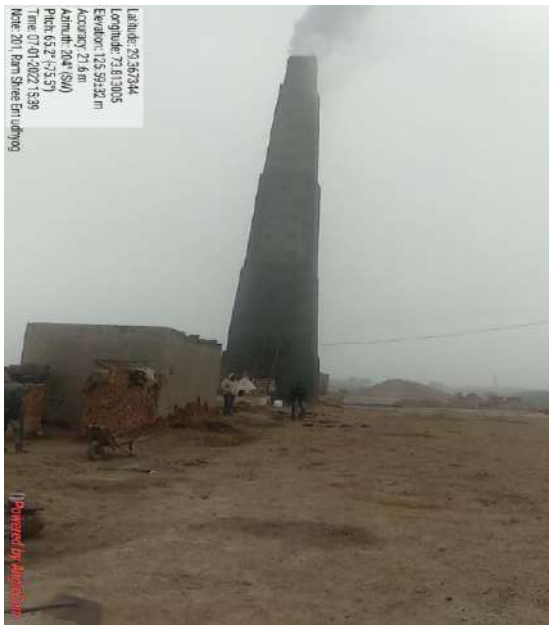
Stack monitoring of Brick Kilns M/s Bagdi bricks, Suratgarh monitored on 06.01.2022



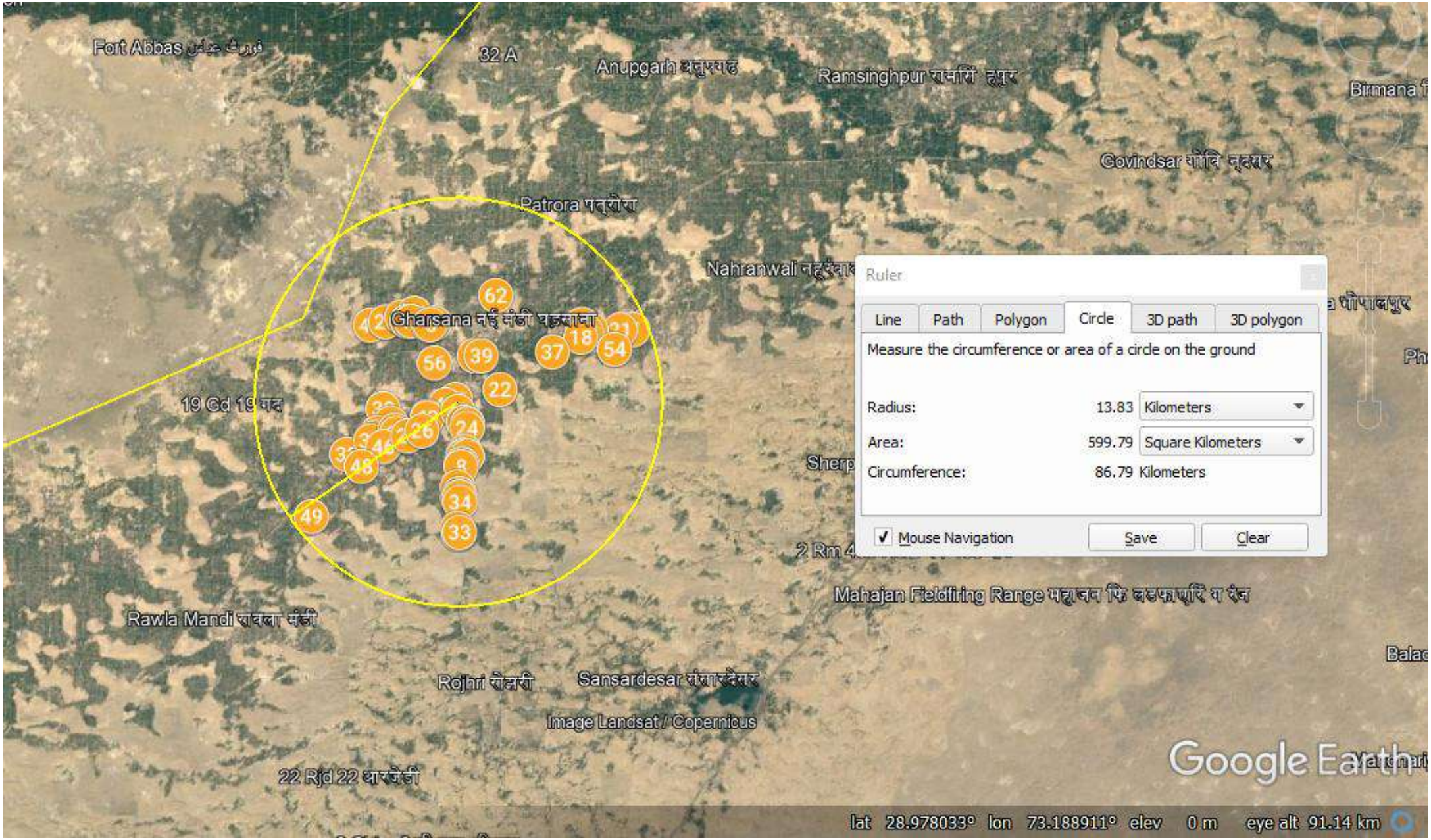
Stack monitoring of Brick Kilns M/s Sharma Ent udyog, Suratgarh monitored on 06.01.2022

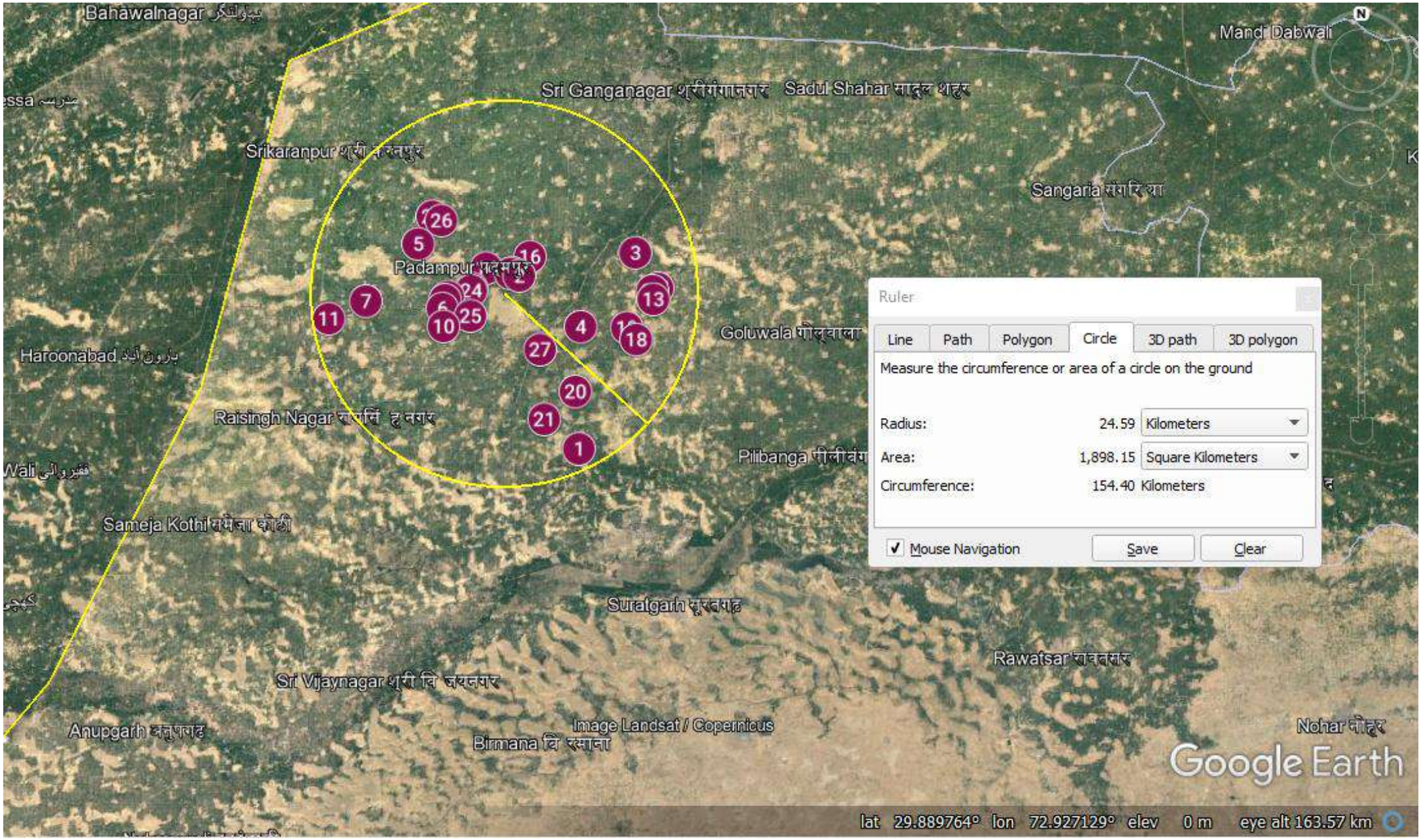
Stack monitoring of Brick Kilns M/s Bagri Brick Product, Suratgarh monitored on 07.01.2022

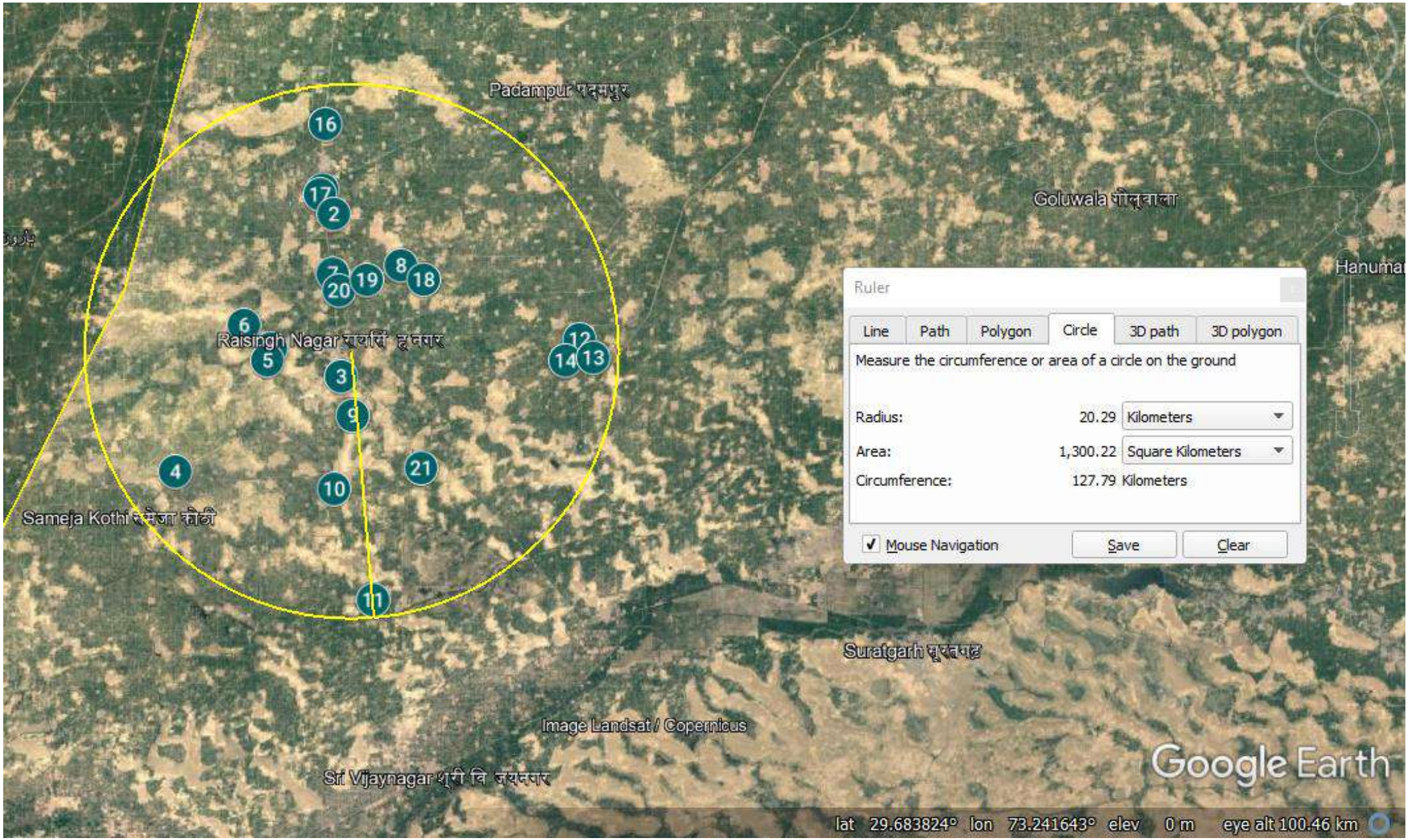
Stack monitoring of Brick Kilns M/s Santosh Brick Manufacturers, Suratgarh monitored on 07.01.2022

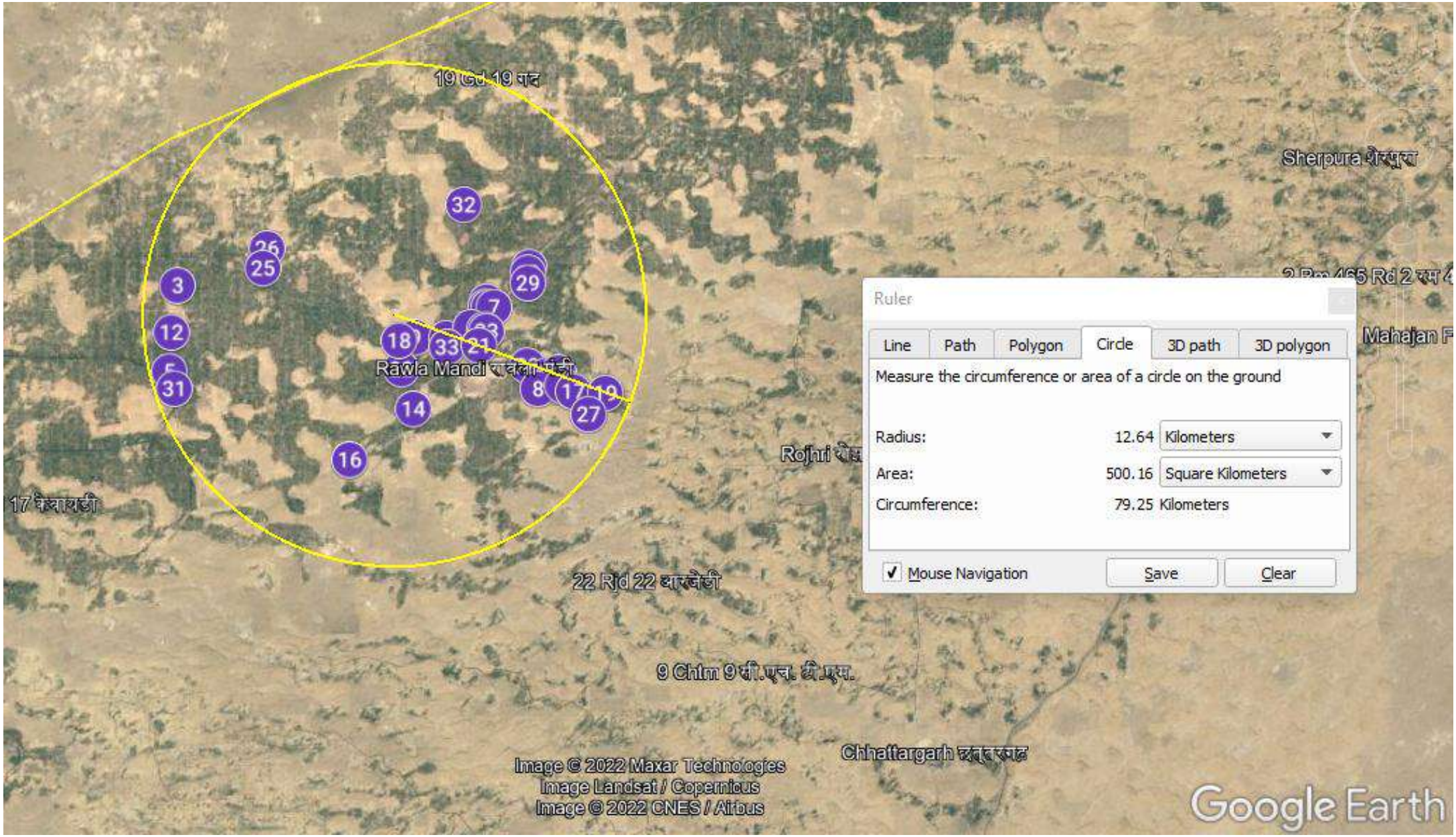


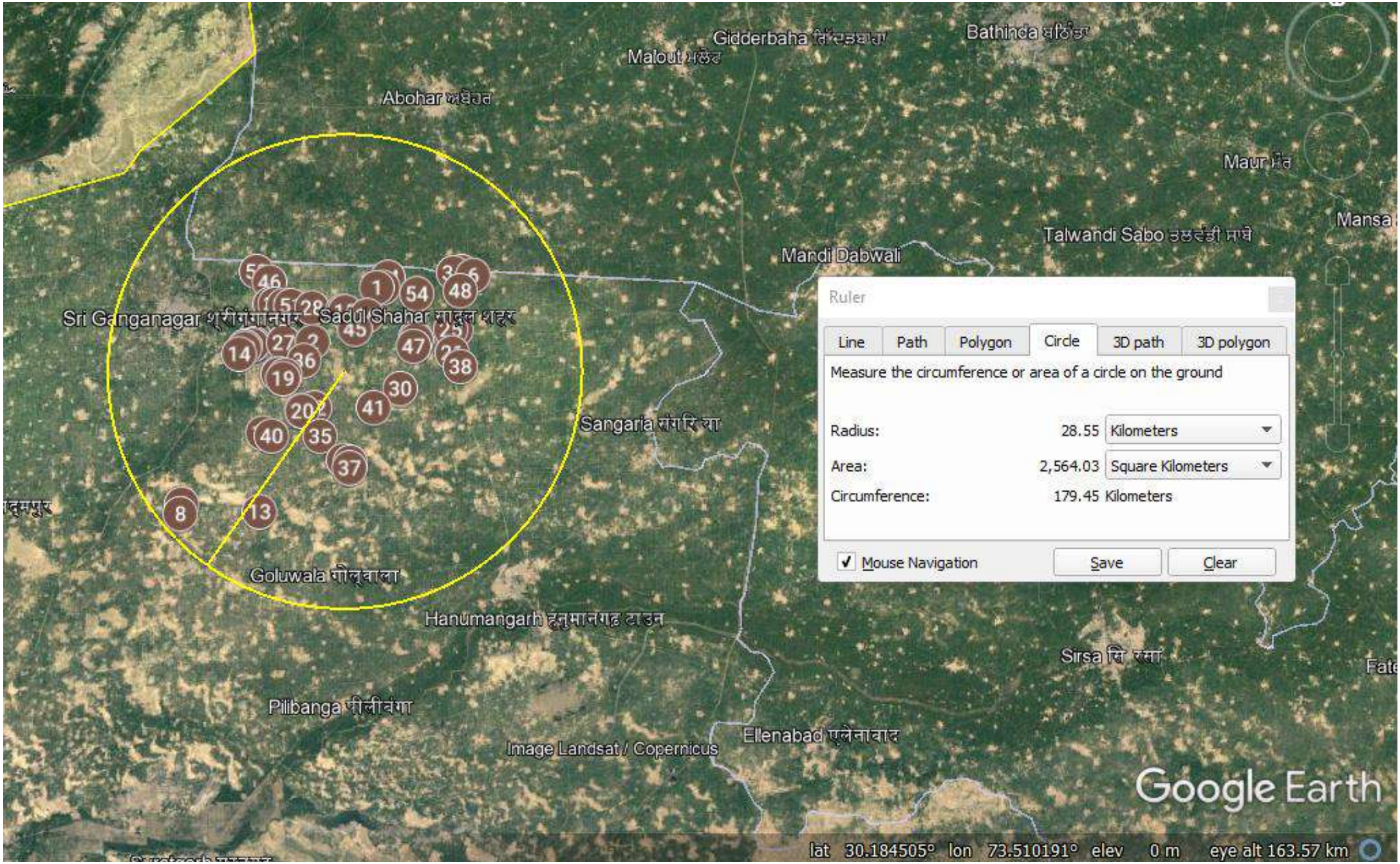
Stack monitoring of Brick Kilns M/s Shree ram ent udyog, Suratgarh monitored on 07.01.2022

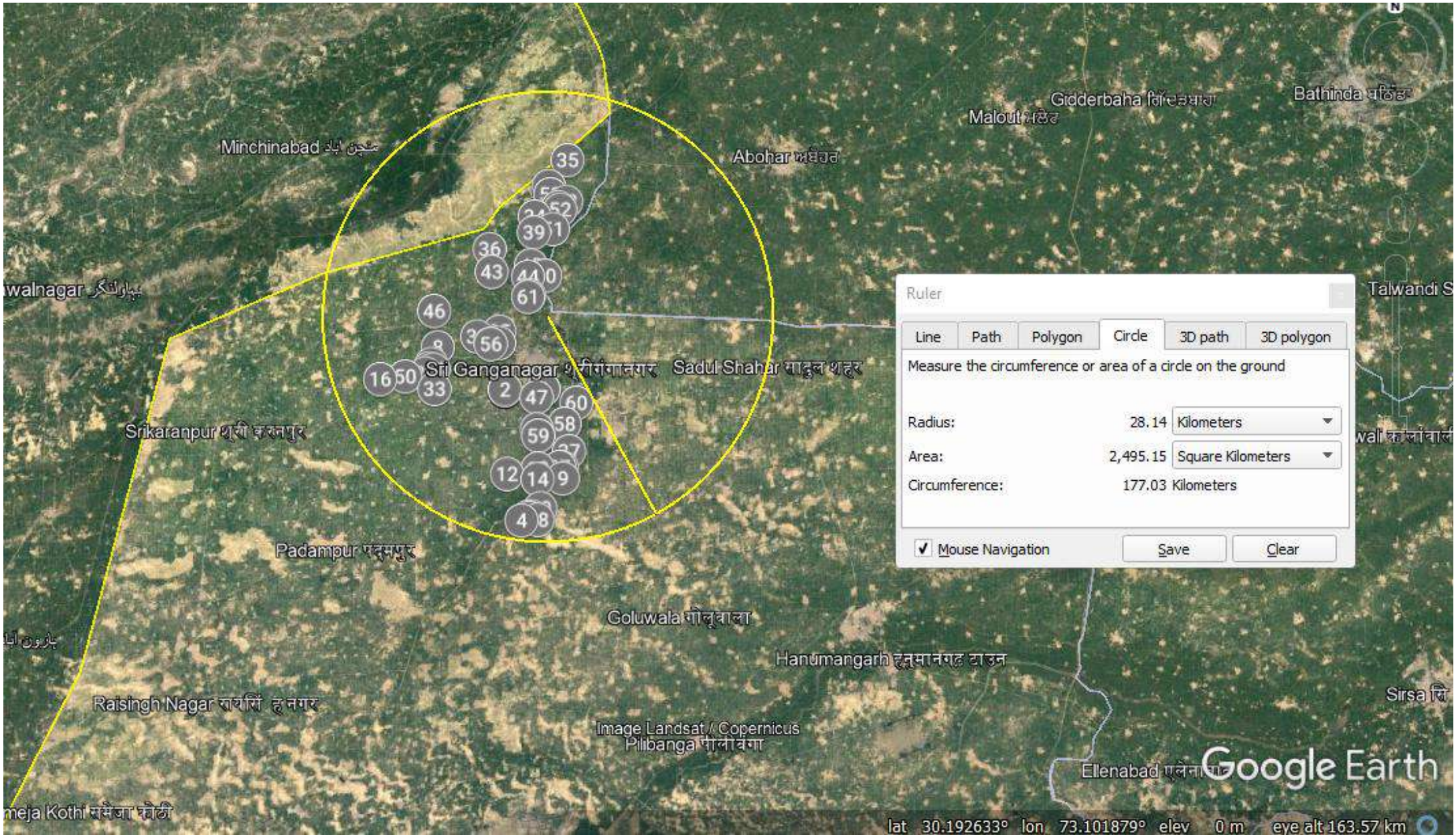

Fort Abbas
32 A
Anupgarh
Ramsinghpur
Birmana
Govindsar
Patrora
Nahranwali
Gharsana
19 Gd 19
Sherp
2 Rm 4
Mahajan Fieldfiring Range
Rawla Mandi
Rojhri
Sansardesar
Image Landsat / Copernicus
22 Rjd 22
Google Earth
Ruler
Line
Path
Polygon
Circle
3D path
3D polygon
Measure the circumference or area of a circle on the ground
Radius: 13.83 Kilometers
Area: 599.79 Square Kilometers
Circumference: 86.79 Kilometers
Mouse Navigation
Save
Clear
lat 28.978033° lon 73.188911° elev 0 m eye alt 91.14 km

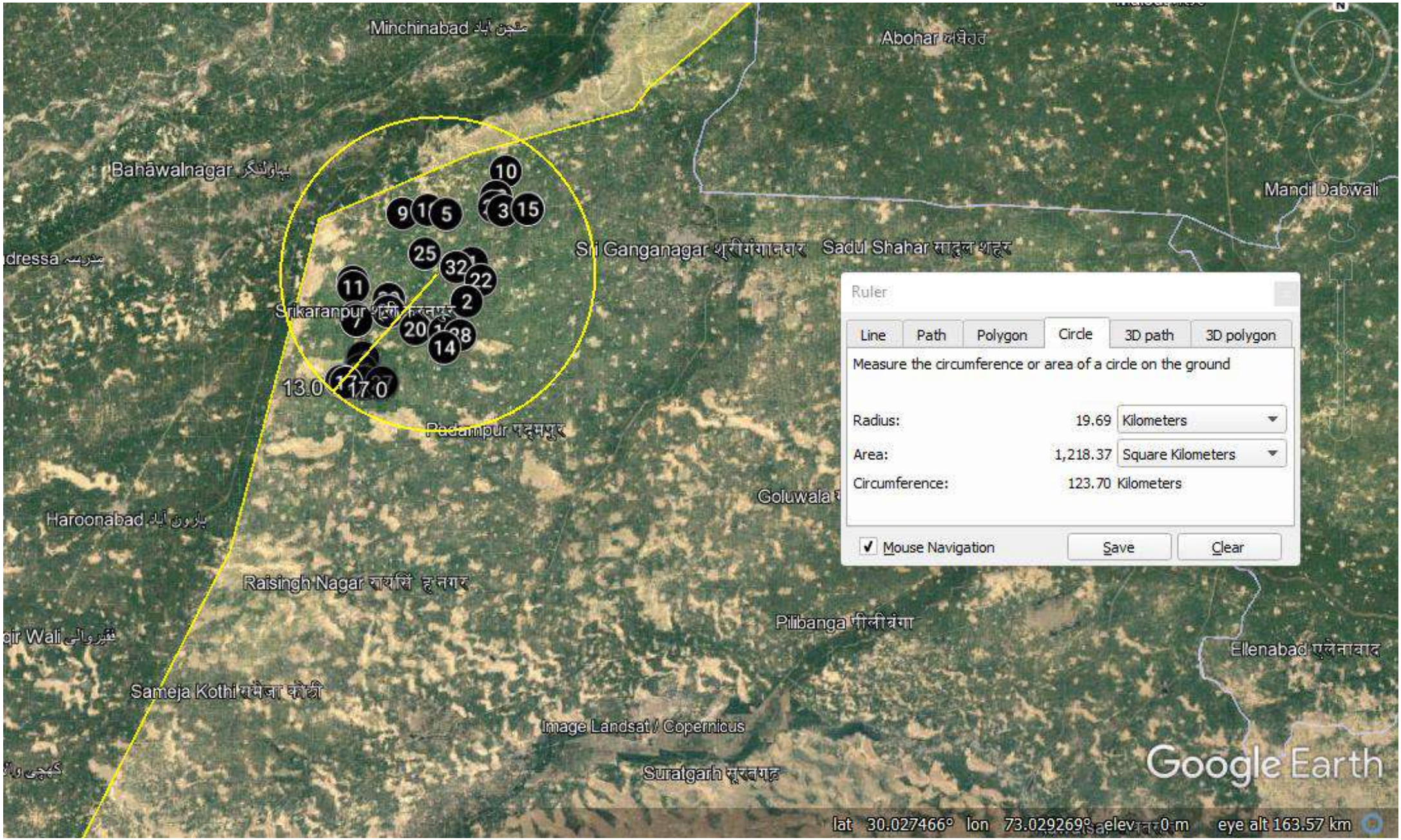

Bahawalnagar
Mandi Dabwali
Sri Ganganagar
Sadul Shahar
Srikaranpur
Sangaria
Padampur
Goluwala
Haroonabad
Raisingh Nagar
Pilibanga
Sameja Kothi
Suratgarh
Rawatsar
Sri Vijaynagar
Anupgarh
Birmana
Nohar
Image Landsat / Copernicus
Google Earth
Ruler
Line
Path
Polygon
Circle
3D path
3D polygon
Measure the circumference or area of a circle on the ground
Radius: 24.59 Kilometers
Area: 1,898.15 Square Kilometers
Circumference: 154.40 Kilometers
Mouse Navigation
Save
Clear
lat 29.889764° lon 72.927129° elev 0 m eye alt 163.57 km

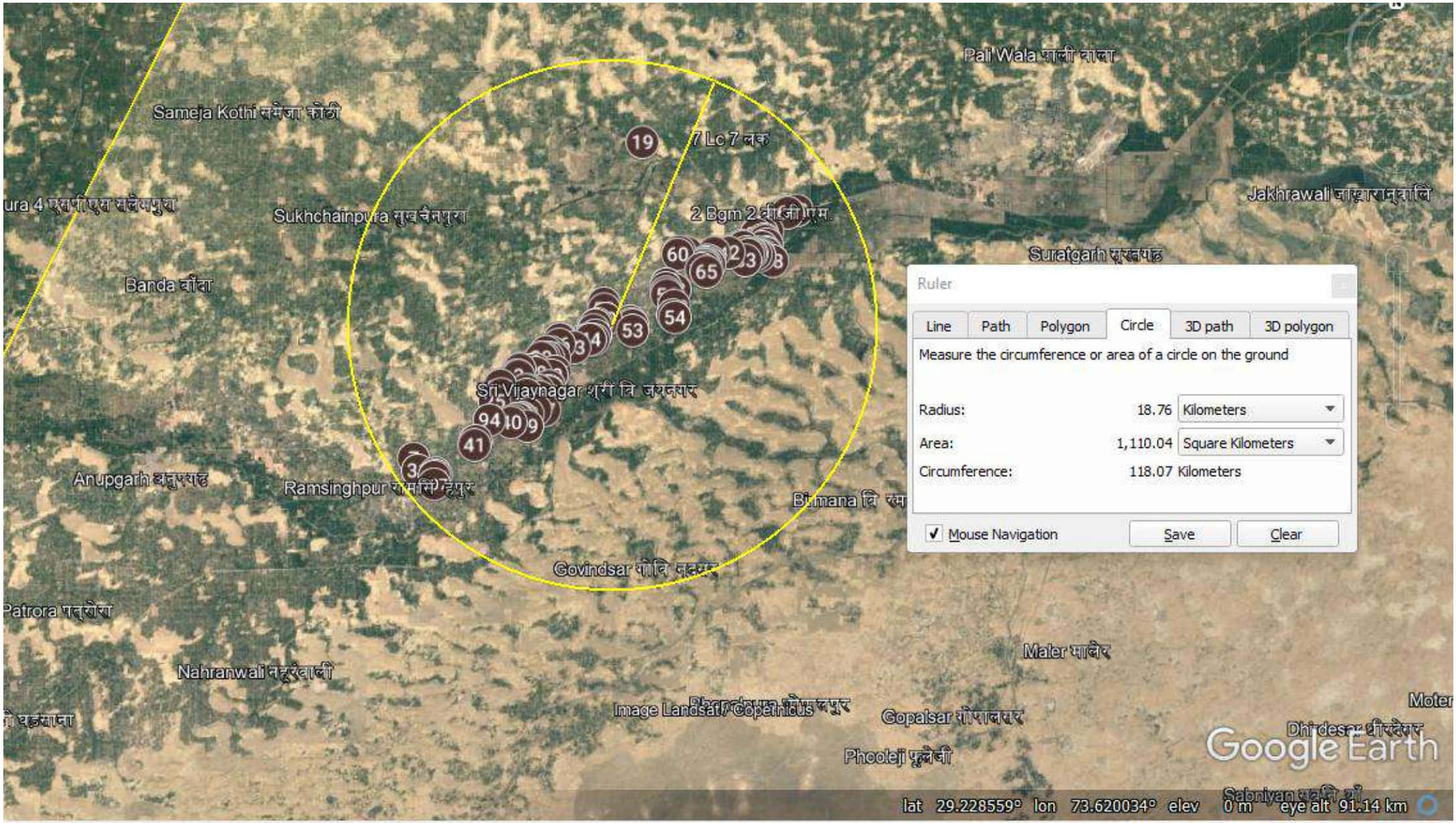

Padampur पदमपुर
Goluwala गोलूवाला
Raisingh Nagar रायसिंह नगर
Sameja Kothi समेजा कोठी
Suratgarh सूरतगढ़
Sri Vijaynagar श्री वि जयनगर
Image Landsat / Copernicus
Google Earth
Ruler
Line
Path
Polygon
Circle
3D path
3D polygon
Measure the circumference or area of a circle on the ground
Radius: 20.29 Kilometers
Area: 1,300.22 Square Kilometers
Circumference: 127.79 Kilometers
Mouse Navigation
Save
Clear
lat 29.683824° lon 73.241643° elev 0 m eye alt 100.46 km

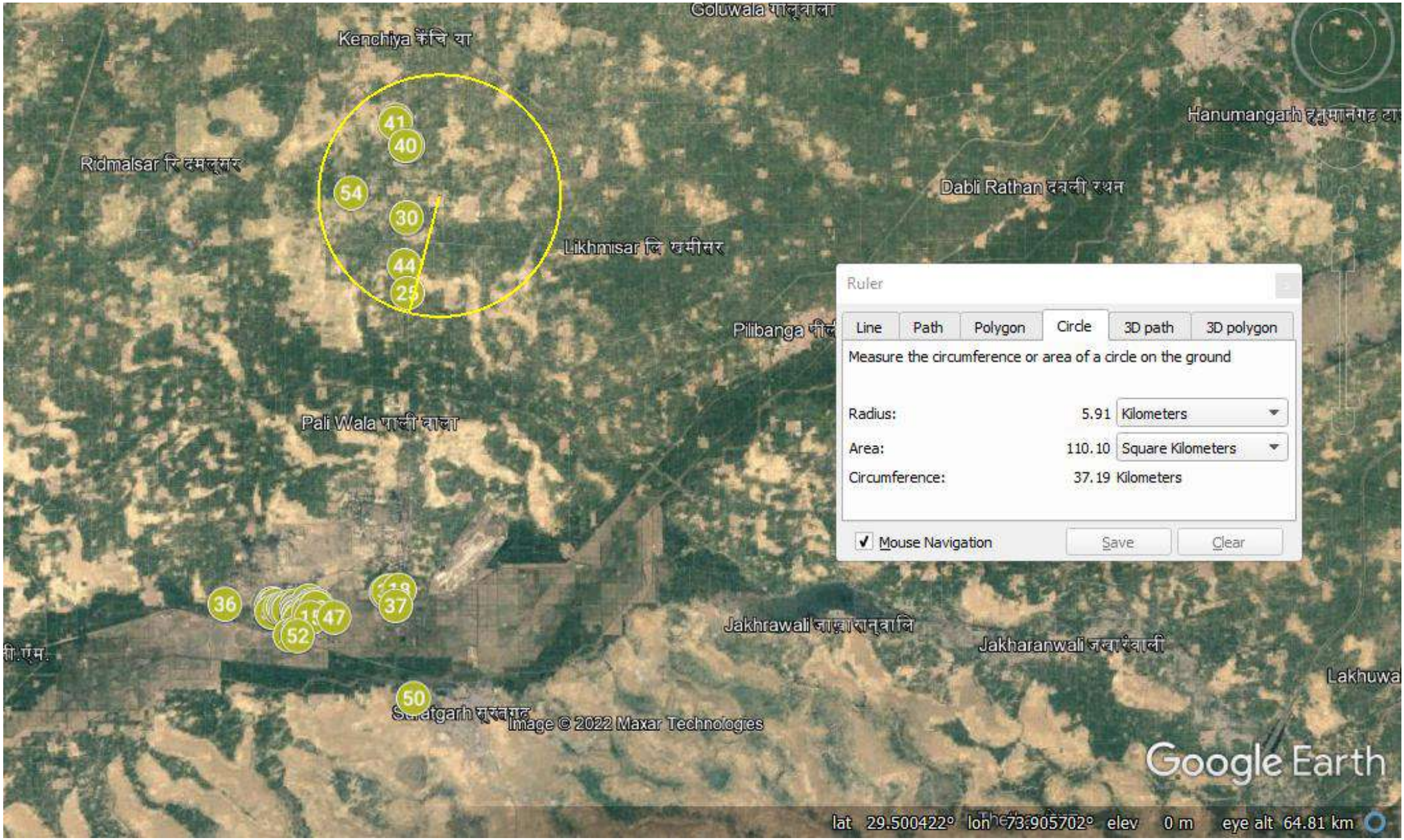

Ruler
Line
Path
Polygon
Circle
3D path
3D polygon
Measure the circumference or area of a circle on the ground
Radius: 12.64 Kilometers
Area: 500.16 Square Kilometers
Circumference: 79.25 Kilometers
Mouse Navigation
Save
Clear
Rawla Mandi
Sherpura
Rojhri
22 Rjd 22
9 Chtm 9
Chhattargarh
Image © 2022 Maxar Technologies
Image Landsat / Copernicus
Image © 2022 CNES / Airbus
Google Earth

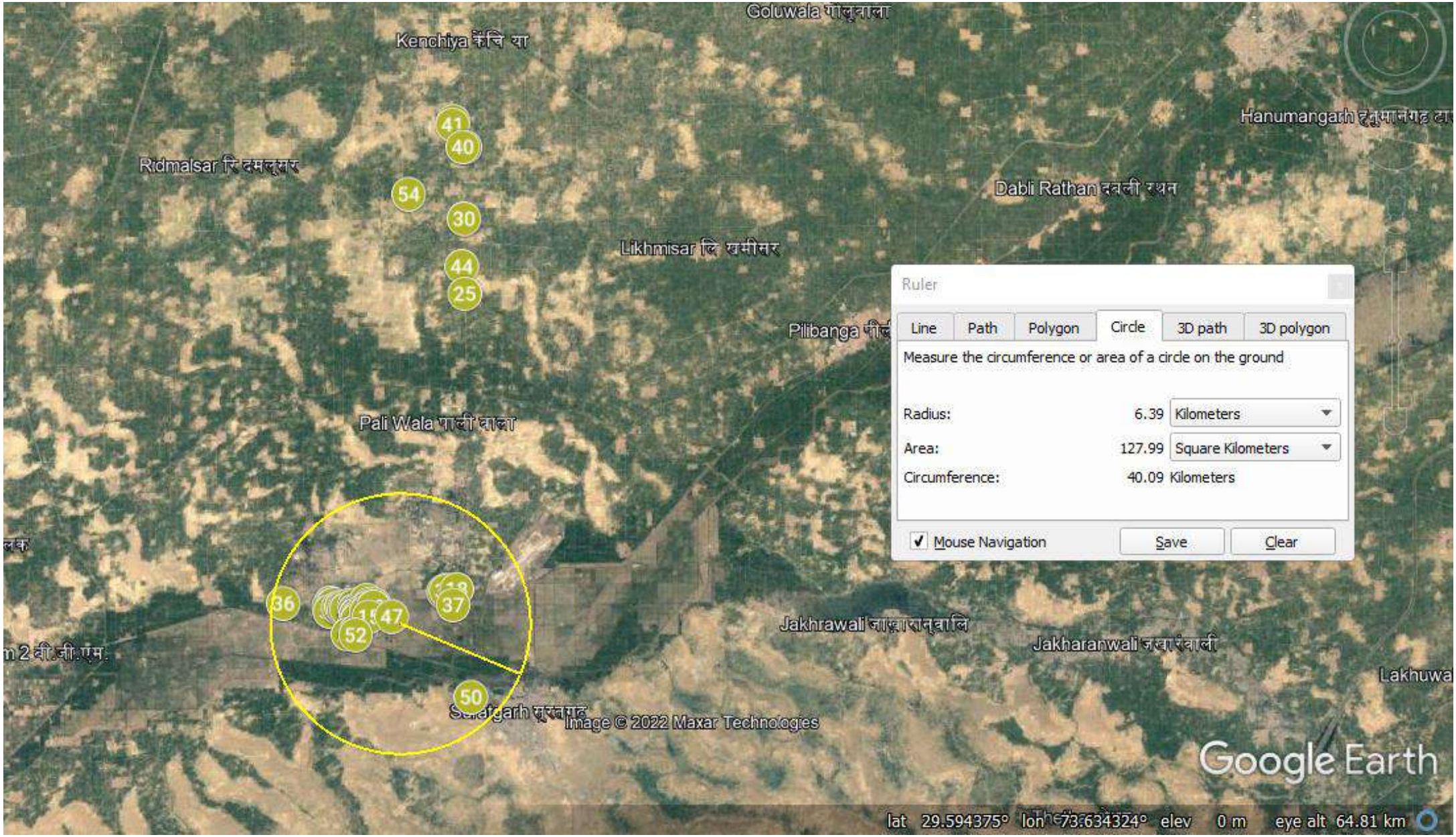

Gidderbaha
Bathinda
Malout
Abohar
Maur
Mansa
Talwandi Sabo
Mandi Dabwali
Sri Ganganagar
Sadul Shahar
Sangaria
Goluwala
Hanumangarh
Sirsa
Pilibanga
Ellenabad
Image Landsat / Copernicus
Google Earth
Ruler
Line
Path
Polygon
Circle
3D path
3D polygon
Measure the circumference or area of a circle on the ground
Radius: 28.55 Kilometers
Area: 2,564.03 Square Kilometers
Circumference: 179.45 Kilometers
Mouse Navigation
Save
Clear
lat 30.184505° lon 73.510191° elev 0 m eye alt 163.57 km

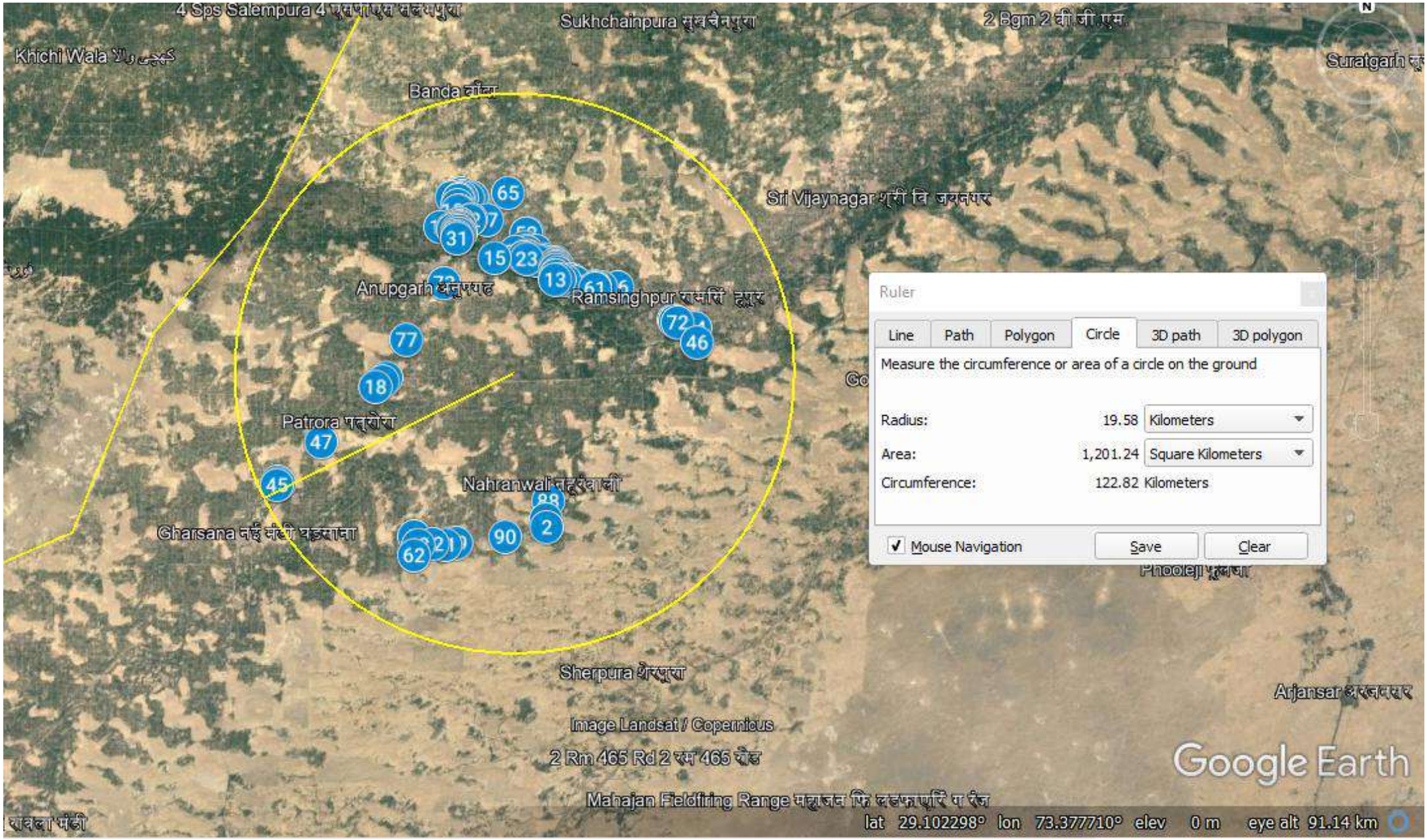

Minchinabad
Abohar
Malout
Gidderbaha
Bathinda
Sri Ganganagar
Sadul Shahar
Srikaranpur
Padampur
Goluwala
Hanumangarh
Raisingh Nagar
Pilibanga
Ellenabad
Sirsa
Talwandi
Ruler
Line
Path
Polygon
Circle
3D path
3D polygon
Measure the circumference or area of a circle on the ground
Radius: 28.14 Kilometers
Area: 2,495.15 Square Kilometers
Circumference: 177.03 Kilometers
Mouse Navigation
Save
Clear
Image Landsat / Copernicus
Google Earth
lat 30.192633° lon 73.101879° elev 0 m eye alt 163.57 km

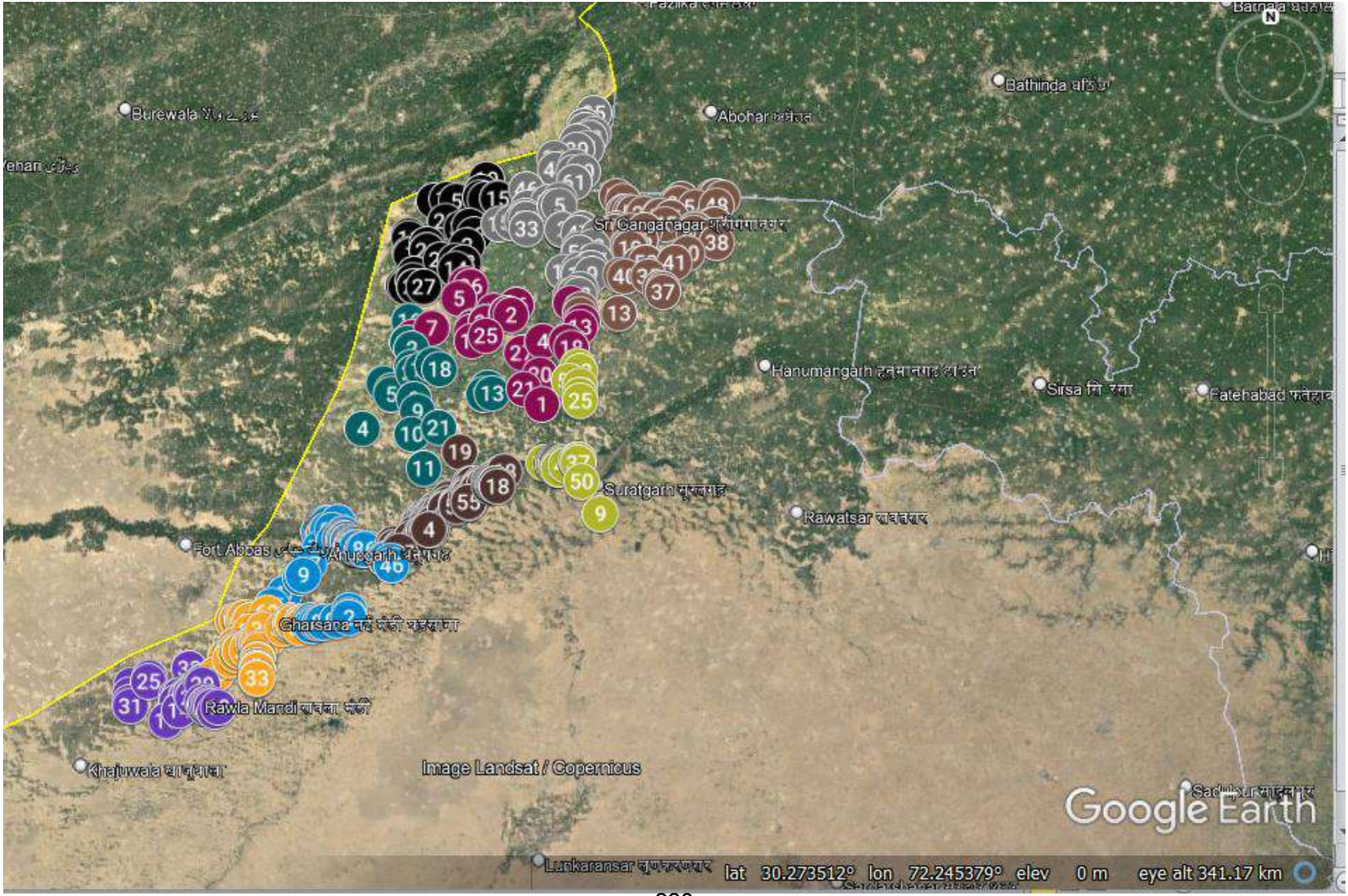

Minchinabad
Abohar
Bahawalnagar
Mandi Dabwali
Sri Ganganagar
Sadul Shahar
Srikaranpur
Padampur
Goluwala
Haroonabad
Raisingh Nagar
Pilibanga
Ellenabad
Sameja Kothi
Suratgarh
Ruler
Line
Path
Polygon
Circle
3D path
3D polygon
Measure the circumference or area of a circle on the ground
Radius: 19.69 Kilometers
Area: 1,218.37 Square Kilometers
Circumference: 123.70 Kilometers
Mouse Navigation
Save
Clear
Image Landsat / Copernicus
Google Earth
lat 30.027466° lon 73.029269° elev 0 m eye alt 163.57 km


Pali Wala पाली वाला
Sameja Kothi समेजा कोठी
7 Lc 7 लक
Jakhrawali जाखरावाली
Sukhchainpura सुखचैनपुरा
2 Bgm 2 बी.जी.एम.
Suratgarh सूरतगढ़
Banda बांदा
Ruler
Line
Path
Polygon
Circle
3D path
3D polygon
Measure the circumference or area of a circle on the ground
Radius: 18.76 Kilometers
Area: 1,110.04 Square Kilometers
Circumference: 118.07 Kilometers
Mouse Navigation
Save
Clear
Sri Vijaynagar श्री वि जयनगर
Anupgarh अनूपगढ़
Ramsinghpur रामसिंहपुर
Bimana वि रम
Govindsar गोविंदसर
Patrora पत्रोरा
Maler मालेर
Nahranwali नहरांवाली
Image Landsat / Copernicus
Gopalsar गोपालसर
Phooleji फूलेजी
Google Earth
lat 29.228559° lon 73.620034° elev 0 m eye alt 91.14 km


Goluwala गोलूवाला
Kenchiya केंचिया
Hanumangarh हनुमानगढ़ टा
Ridmalsar रिदमलसर
Dabli Rathan दबली रथन
Likhmisar लिखमीसर
Pilibanga पीलीबंगा
Ruler
Line
Path
Polygon
Circle
3D path
3D polygon
Measure the circumference or area of a circle on the ground
Radius: 5.91 Kilometers
Area: 110.10 Square Kilometers
Circumference: 37.19 Kilometers
Mouse Navigation
Save
Clear
Pali Wala पाली वाला
Jakhrawali जाखरांवाली
Jakharanwali जखरांवाली
Lakhuwa
Suratgarh सूरतगढ़
Image © 2022 Maxar Technologies
Google Earth
lat 29.500422° lon 73.905702° elev 0 m eye alt 64.81 km


Goluwala गोलूवाला
Kenchiya केंचि या
Hanumangarh हनुमानगढ़ टा
Ridmalsar रि दमलूसर
Dabli Rathan दबली रथन
Likhmisar लि खमीसर
Pilibanga पीलि
Pali Wala पली वाला
Jakhrawali जाखरानवाली
Jakharanwali जखरंवाली
Lakhuwa
Sujatgarh सुरजगढ़
Image © 2022 Maxar Technologies
Google Earth
Ruler
Line
Path
Polygon
Circle
3D path
3D polygon
Measure the circumference or area of a circle on the ground
Radius: 6.39 Kilometers
Area: 127.99 Square Kilometers
Circumference: 40.09 Kilometers
Mouse Navigation
Save
Clear
lat 29.594375° lon 73.634324° elev 0 m eye alt 64.81 km


4 Sps Salempura 4 एसपीएस सलमपुरा
Sukhchainpura सुखचैनपुरा
2 Bgm 2 बी जी एम
Khichi Wala
Suratgarh
Banda बांदा
Sri Vijaynagar श्री वि जयनगर
Anupgarh अनूपगढ़
Ramsinghpur रामसिंह पुर
Patrora पतरोरा
Nahranwali नहरवाली
Gharsana नई मंडी घड़साना
Sherpura शेरपुरा
Arjansar अरजनसर
Phoolji फूलजी
Image Landsat / Copernicus
2 Rm 465 Rd 2 रम 465 रोड
Mahajan Fieldfiring Range महाजन फि लडफाएरिं ग रेंज
Google Earth
lat 29.102298° lon 73.377710° elev 0 m eye alt 91.14 km
Ruler
Line
Path
Polygon
Circle
3D path
3D polygon
Measure the circumference or area of a circle on the ground
Radius: 19.58 Kilometers
Area: 1,201.24 Square Kilometers
Circumference: 122.82 Kilometers
Mouse Navigation
Save
Clear


Burewala
Abohar
Bathinda
Sri Ganganagar
Hanumargarh
Sirsa
Fatehabad
Suratgarh
Rawatsar
Fort Abbas
Anupgarh
Gharsana
Rawla Mandi
Khajuwala
Lunkaransar
Image Landsat / Copernicus
Google Earth
lat 30.273512° lon 72.245379° elev 0 m eye alt 341.17 km

SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot. No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081 Telangana, India

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1621 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : PM-10 Analyzer (0-1000 $\mu g/m^3$)
Make : TOA-DKK, Japan
Model No. : FPM - 222
Serial No. : 868347

Station Number : AQMS#1
Date of Calibration : 13.03.2021
Due Date : 12.09.2021

Calibration Details:

Parameter	Span Calibration		
	Standard Value	Measured Value	% of Deviation
Film Value	1.45 mg/m^3	1.46 mg/m^3	+0.68

Accepted Tolerance: ± 5 %

Calibrated by

Arun Sharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरुण कुमार शर्मा / ARUN KUMAR SHARMA
परियोजना सहायक – प्रथम
PROJECT INCHARGE-I
Hyderabad, Telangana-500081

SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot. No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081 Telangana, India

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1622 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : PM-2.5 Analyzer (0-1000 µg/m^3)
Make : TOA-DKK, Japan
Model No. : FPM - 222
Serial No. : 868344

Station Number : AQMS#1
Date of Calibration : 13.03.2021
Due Date : 12.09.2021

Calibration Details:

Parameter	Span Calibration		
	Standard Value	Measured Value	% of Deviation
Film Value	1.50 mg/m^3	1.52 mg/m^3	+1.33

Accepted Tolerance: ± 5 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरूण कुमार शर्मा / ARUN KUMAR SHARMA
परियोजना सहायक – प्रथम
PROJECT INCHARGE-I
एस.डब्ल्यू.ए. एन्वायरो. प्रा.लि. हैदराबाद-500081
Hyderabad, Telangana-500081

SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot. No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081 Telangana, India

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1623 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : SO2 Analyzer (0 – 1 ppm)
Make : Horiba, Japan
Model No. : APSA-370
Serial No. : P3BDDPF8

Station Number : AQMS#1
Date of Calibration : 13.03.2021
Due Date : 12.09.2021

Calibration Gas Details

SO2 Gas : 45 ppm SO2, Balance N2
Serial No : CSL-50945
Ratio : 1: 150

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0020
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
SO2	0.0 ppm	0.0 ppm	0.3000 ppm	0.3011 ppm	+0.36

Accepted Tolerance: ± 2 %

Calibrated by

ArunSharma 05/04/21

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरूण कुमार शर्मा/ARUN KUMAR SHARMA
परियोजना सहायक – प्रथम
PROJECT INCHARGE-I
एस.डब्लू.ए.एन. हैदराबाद, तेलंगाना–500081
SWAN Hyderabad, Telangana-500081

SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot. No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081 Telangana, India

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1624 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : NOx Analyzer (0 – 2 ppm)
Make : Horiba, Japan
Model No. : APNA-370
Serial No. : VPL990Y9N

Station Number : AQMS#1
Date of Calibration : 13.03.2021
Due Date : 12.09.2021

Calibration Gas Details

NOx Gas : 45 ppm NO, Balance N2
Serial No : CSL-50936
Ratio : 1: 90

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0020
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
NOx	0.0 ppm	0.0 ppm	0.5000 ppm	0.4956 ppm	-0.88

Accepted Tolerance: ± 2 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरूण कुमार शर्मा/ARUN KUMAR SHARMA
परियोजना सहायक – प्रथम
PROJECT INCHARGE-I
एस.डब्लु.ए.एन. हैदराबाद, तेलंगाना-500081
SWAN Hyderabad, Telangana-500081

SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot. No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081 Telangana, India

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1625 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : CO Analyzer (0 –50 ppm)
Make : Horiba, Japan
Model No. : APMA-370
Serial No. : TGTBRV0K

Station Number : AQMS#1
Date of Calibration : 13.03.2021
Due Date : 12.09.2021

Calibration Gas Details

CO Gas : 95 ppm CO, Balance N2
Serial No : CSL-50925
Ratio : 1: 1

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0020
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
CO	0.0 ppm	0.0 ppm	95.0 ppm	95.86 ppm	+0.90

Accepted Tolerance: ± 2 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरूण कुमार शर्मा/ARUN KUMAR SHARMA
परियोजना सहायक – प्रथम
PROJECT INCHARGE-I
एस.डब्लु.ए.एन. हैदराबाद, तेलंगाना-500081
SWAN Hyderabad, Telangana-500081

SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot. No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081 Telangana, India

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1626 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : CO2 Analyzer (0 –100 ppm)
Make : Horiba, Japan
Model No. : APCA-370
Serial No. : EN5G92AJ

Station Number : AQMS#1
Date of Calibration : 13.03.2021
Due Date : 12.09.2021

Calibration Gas Details

CO2 Gas : 921 ppm CO2, Balance N2
Serial No : CSL-50939
Ratio : 1: 1

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0020
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
CO2	0.0 ppm	0.0 ppm	921.0 ppm	908.0 ppm	-1.41

Accepted Tolerance: ± 2 %

Calibrated by

Arun Sharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरूण कुमार शर्मा/ARUN KUMAR SHARMA
परियोजना सहायक – प्रथम
PROJECT INCHARGE-I
एस.डब्लू.ए.एन. हैदराबाद, तेलंगाना–500081
SWAN Hyderabad, Telangana-500081

SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot. No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081, Telangana, India.

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1627 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : PM-10 Analyzer (0-1000 $\mu g/m^3$)
Make : TOA-DKK, Japan
Model No. : FPM - 222
Serial No. : 868341

Station Number : AQMS#2
Date of Calibration : 13.03.2021
Due Date : 12.09.2021

Calibration Details:

Parameter	Span Calibration		
	Standard Value	Measured Value	% of Deviation
Film Value	1.50 mg/m^3	1.53 mg/m^3	+2.00

Accepted Tolerance: ± 5 %

Calibrated by

Arun Kumar Sharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरूण कुमार शर्मा / ARUN KUMAR SHARMA
परियोजना सहायक – प्रथम
PROJECT INCHARGE-I
एस.डब्लू.ए.एन. हैदराबाद, तेलंगाना–500081
SWAN Hyderabad, Telangana-500081

SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot. No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081, Telangana, India.

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1628 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : PM-2.5 Analyzer (0-1000 $\mu g/m^3$)
Make : TOA-DKK, Japan
Model No. : FPM - 222
Serial No. : 866258

Station Number : AQMS#2
Date of Calibration : 13.03.2021
Due Date : 12.09.2021

Calibration Details:

Parameter	Span Calibration		
	Standard Value	Measured Value	% of Deviation
Film Value	1.50 mg/m^3	1.54 mg/m^3	+2.66

Accepted Tolerance: ± 5 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरूण कुमार शर्मा/ARUN KUMAR SHARMA
परियोजना सहायक – प्रथम
PROJECT INCHARGE-I
एस.डब्लु.ए.एन. हैदराबाद, तेलंगाना–500081
SWAN Hyderabad, Telangana-500081

SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot. No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081 Telangana, India

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1629 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : SO2 Analyzer (0 – 1 ppm)
Make : Horiba, Japan
Model No. : APSA-370
Serial No. : TRX9F8X8

Station Number : AQMS#2
Date of Calibration : 13.03.2021
Due Date : 12.09.2021

Calibration Gas Details

SO2 Gas : 45 ppm SO2, Balance N2
Serial No : CSL-50945
Ratio : 1: 113

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0009
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
SO2	0.0 ppm	0.0 ppm	0.4000 ppm	0.3989 ppm	-0.27

Accepted Tolerance: ± 2 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

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परियोजना सहायक – प्रथम
PROJECT INCHARGE-I
एस.डब्लू.ए.एन. हैदराबाद, तेलंगाना–500081
SWAN Hyderabad, Telangana-500081

SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

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Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1631 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : CO Analyzer (0 –50 ppm)
Make : Horiba, Japan
Model No. : APMA-370
Serial No. : YXU1PGRV

Station Number : AQMS#2
Date of Calibration : 13.03.2021
Due Date : 12.09.2021

Calibration Gas Details

CO Gas : 95 ppm CO, Balance N2
Serial No : CSL-50925
Ratio : 1: 1

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0009
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
CO	0.0 ppm	0.0 ppm	95.0 ppm	96.20 ppm	+1.26

Accepted Tolerance: ± 2 %

Calibrated by

Arun Sharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1633 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : PM-10 Analyzer (0-1000 $\mu g/m^3$)
Make : TOA-DKK, Japan
Model No. : FPM - 222
Serial No. : 868349

Station Number : AQMS#3
Date of Calibration : 15.03.2021
Due Date : 14.09.2021

Calibration Details:

Parameter	Span Calibration		
	Standard Value	Measured Value	% of Deviation
Film Value	1.49 mg/m^3	1.53 mg/m^3	+2.68

Accepted Tolerance: ± 5 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1634 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : PM-2.5 Analyzer (0-1000 $\mu g/m^3$)
Make : TOA-DKK, Japan
Model No. : FPM - 222
Serial No. : 868340

Station Number : AQMS#3
Date of Calibration : 15.03.2021
Due Date : 14.09.2021

Calibration Details:

Parameter	Span Calibration		
	Standard Value	Measured Value	% of Deviation
Film Value	1.61 mg/m^3	1.65 mg/m^3	+2.48

Accepted Tolerance: ± 5 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1635 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : SO2 Analyzer (0 – 1 ppm)
Make : Horiba, Japan
Model No. : APSA-370
Serial No. : TJMNPWSR

Station Number : AQMS#3
Date of Calibration : 15.03.2021
Due Date : 14.09.2021

Calibration Gas Details

SO2 Gas : 45 ppm SO2, Balance N2
Serial No : CSL-50945
Ratio : 1: 90

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0006
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
SO2	0.0 ppm	0.0 ppm	0.5000 ppm	0.4991 ppm	-0.18

Accepted Tolerance: ± 2 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1636 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : NOx Analyzer (0 – 2 ppm)
Make : Horiba, Japan
Model No. : APNA-370
Serial No. : 92JV0576

Station Number : AQMS#3
Date of Calibration : 15.03.2021
Due Date : 14.09.2021

Calibration Gas Details

NOx Gas : 45 ppm NO, Balance N2
Serial No : CSL-50936
Ratio : 1: 113

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0006
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
NOx	0.0 ppm	0.0 ppm	0.4000 ppm	0.3923 ppm	-1.92

Accepted Tolerance: ± 2 %

Calibrated by

Asundarma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1637 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : CO Analyzer (0 –50 ppm)
Make : Horiba, Japan
Model No. : APMA-370
Serial No. : WB8KR7LD

Station Number : AQMS#3
Date of Calibration : 15.03.2021
Due Date : 14.09.2021

Calibration Gas Details

CO Gas : 95 ppm CO, Balance N2
Serial No : CSL-50925
Ratio : 1: 1

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0006
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
CO	0.0 ppm	0.0 ppm	95.0 ppm	94.41 ppm	-0.62

Accepted Tolerance: ± 2 %

Calibrated by

Arun Sharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1638 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : CO2 Analyzer (0 –100 ppm)
Make : Horiba, Japan
Model No. : APCA-370
Serial No. : V0PW70N2

Station Number : AQMS#3
Date of Calibration : 15.03.2021
Due Date : 14.09.2021

Calibration Gas Details

CO2 Gas : 921 ppm CO2, Balance N2
Serial No : CSL-50939
Ratio : 1: 1

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0006
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
CO2	0.0 ppm	0.0 ppm	921.0 ppm	918.0 ppm	-0.32

Accepted Tolerance: ± 2 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1639 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument	: PM-10 Analyzer (0-1000 $\mu g/m^3$)	**Station Number**	: AQMS#4
Make	: TOA-DKK, Japan	**Date of Calibration**	: 15.03.2021
Model No.	: FPM - 222	**Due Date**	: 14.09.2021
Serial No.	: 868343		

Calibration Details:

Parameter	Span Calibration		
	Standard Value	Measured Value	% of Deviation
Film Value	1.49 mg/m^3	1.52 mg/m^3	+2.01

Accepted Tolerance: ± 5 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

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अरुण कुमार शर्मा / ARUN KUMAR SHARMA
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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1640 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : PM-2.5 Analyzer (0-1000 $\mu g/m^3$)
Make : TOA-DKK, Japan
Model No. : FPM - 222
Serial No. : 868348

Station Number : AQMS#4
Date of Calibration : 15.03.2021
Due Date : 14.09.2021

Calibration Details:

Parameter	Span Calibration		
	Standard Value	Measured Value	% of Deviation
Film Value	1.52 mg/m^3	1.57 mg/m^3	+3.28

Accepted Tolerance: ± 5 %

Calibrated by

Arunsharma 15/04/2021

Arun Kumar Sharma
Project Incharge - I

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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1641 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : SO2 Analyzer (0 – 1 ppm)
Make : Horiba, Japan
Model No. : APSA-370
Serial No. : WRJ1J23C

Station Number : AQMS#4
Date of Calibration : 15.03.2021
Due Date : 14.09.2021

Calibration Gas Details

SO2 Gas : 45 ppm SO2, Balance N2
Serial No : CSL-50945
Ratio : 1: 113

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0022
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
SO2	0.0 ppm	0.0 ppm	0.4000 ppm	0.3998 ppm	-0.05

Accepted Tolerance: ± 2 %

Calibrated by

Asunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1642 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : NOx Analyzer (0 – 2 ppm)
Make : Horiba, Japan
Model No. : APNA-370
Serial No. : S97BU1F5

Station Number : AQMS#4
Date of Calibration : 15.03.2021
Due Date : 14.09.2021

Calibration Gas Details

NOx Gas : 45 ppm NO, Balance N2
Serial No : CSL-50936
Ratio : 1: 90

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0022
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
NOx	0.0 ppm	0.0 ppm	0.5000 ppm	0.4910 ppm	-1.80

Accepted Tolerance: ± 2 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1643 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : CO Analyzer (0 –50 ppm)
Make : Horiba, Japan
Model No. : APMA-370
Serial No. : XG9A0P0M

Station Number : AQMS#4
Date of Calibration : 15.03.2021
Due Date : 14.09.2021

Calibration Gas Details

CO Gas : 95 ppm CO, Balance N2
Serial No : CSL-50925
Ratio : 1: 1

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0022
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
CO	0.0 ppm	0.0 ppm	95.0 ppm	95.0 ppm	+0.0

Accepted Tolerance: ± 2 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

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Certificate No.: SWAN/AAQMS/2020-21/1644 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : CO2 Analyzer (0 –100 ppm)
Make : Horiba, Japan
Model No. : APCA-370
Serial No. : 8FDAUHYW

Station Number : AQMS#4
Date of Calibration : 15.03.2021
Due Date : 14.09.2021

Calibration Gas Details

CO2 Gas : 921 ppm CO2, Balance N2
Serial No : CSL-50939
Ratio : 1: 1

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0022
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
CO2	0.0 ppm	0.0 ppm	921.0 ppm	906.0 ppm	-1.62

Accepted Tolerance: ± 2 %

Calibrated by

Asharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1645 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : PM-10 Analyzer (0-1000 $\mu g/m^3$)
Make : TOA-DKK, Japan
Model No. : FPM - 222
Serial No. : 868346

Station Number : AQMS#5
Date of Calibration : 12.03.2021
Due Date : 11.09.2021

Calibration Details:

Parameter	Span Calibration		
	Standard Value	Measured Value	% of Deviation
Film Value	1.40 mg/m^3	1.42 mg/m^3	+1.42

Accepted Tolerance: ± 5 %

Calibrated by

Arun Sharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1645 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : PM-10 Analyzer (0-1000 $\mu g/m^3$)
Make : TOA-DKK, Japan
Model No. : FPM - 222
Serial No. : 868346

Station Number : AQMS#5
Date of Calibration : 12.03.2021
Due Date : 11.09.2021

Calibration Details:

Parameter	Span Calibration		
	Standard Value	Measured Value	% of Deviation
Film Value	1.40 mg/m^3	1.42 mg/m^3	+1.42

Accepted Tolerance: ± 5 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरूण कुमार शर्मा/ARUN KUMAR SHARMA
परियोजना सहायक – प्रथम
PROJECT INCHARGE-I
एस.डब्लू.ए.एन. हैदराबाद, तेलंगाना–500081
SWAN Hyderabad, Telangana-500081

SWAN ENVIRONMENTAL PVT. LTD.,

(ISO 9001 : 2015 CERTIFIED)

Plot. No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur, Hyderabad - 500 081 Telangana, India

Phone: +91-40-40216184/85, Fax: +91-40-40216183.

Email : info@swanenviron.com Website : www.swanenviron.com

CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1646 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : PM-2.5 Analyzer (0-1000 $\mu g/m^3$)
Make : TOA-DKK, Japan
Model No. : FPM - 222
Serial No. : 868342

Station Number : AQMS#5
Date of Calibration : 12.03.2021
Due Date : 11.09.2021

Calibration Details:

Parameter	Span Calibration		
	Standard Value	Measured Value	% of Deviation
Film Value	1.51 mg/m^3	1.54 mg/m^3	+1.98

Accepted Tolerance: ± 5 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरूण कुमार शर्मा/ARUN KUMAR SHARMA
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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1648 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : NOx Analyzer (0 – 2 ppm)
Make : Horiba, Japan
Model No. : APNA-370
Serial No. : F97MTL9C

Station Number : AQMS#5
Date of Calibration : 12.03.2021
Due Date : 11.09.2021

Calibration Gas Details

NOx Gas : 45 ppm NO, Balance N2
Serial No : CSL-50936
Ratio : 1: 90

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0008
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
NOx	0.0 ppm	0.0 ppm	0.5000 ppm	0.5040 ppm	+0.80

Accepted Tolerance: ± 2 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरुण कुमार शर्मा/ARUN KUMAR SHARMA
परियोजना सहायक – प्रथम
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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1650 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : CO2 Analyzer (0 –100 ppm)
Make : Horiba, Japan
Model No. : APCA-370
Serial No. : P672C435

Station Number : AQMS#5
Date of Calibration : 12.03.2021
Due Date : 11.09.2021

Calibration Gas Details

CO2 Gas : 921 ppm CO2, Balance N2
Serial No : CSL-50939
Ratio : 1: 1

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0008
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
CO2	0.0 ppm	0.0 ppm	921.0 ppm	917.3 ppm	-0.40

Accepted Tolerance: ± 2 %

Calibrated by

Arun Sharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरूण कुमार शर्मा / ARUN KUMAR SHARMA
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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1651 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : TSP Analyzer (0-1000 $\mu g/m^3$)
Make : TOA-DKK, Japan
Model No. : FPM - 222
Serial No. : 866257

Station Number : AQMS#6
Date of Calibration : 12.03.2021
Due Date : 11.09.2021

Calibration Details:

Parameter	Span Calibration		
	Standard Value	Measured Value	% of Deviation
Film Value	1.37 mg/m^3	1.39 mg/cm^2	+1.45

Accepted Tolerance: ± 5 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

अरूण कुमार शर्मा/ARUN KUMAR SHARMA
परियोजना सहायक – प्रथम
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CALIBRATION CERTIFICATE

Certificate No.: SWAN/AAQMS/2020-21/1653 **Date of Issue** : 05.04.2021

Customer : **Rajasthan Rajya Vidyut Utpadan Nigam Limited, Suratgarh Sri-Ganganagar, Rajasthan (SSC-TPP).**

Instrument Details

Instrument : NOx Analyzer (0 – 2 ppm)
Make : Horiba, Japan
Model No. : APNA-370
Serial No. : PWU4P0BC

Station Number : AQMS#6
Date of Calibration : 12.03.2021
Due Date : 11.09.2021

Calibration Gas Details

NOx Gas : 45 ppm NO, Balance N2
Serial No : CSL-50936
Ratio : 1: 45

Calibration Equipment Details

Model No. : AM-5800
Serial No. : YYDZ0008
Make : SWAN

Calibration Details

Parameter	Zero Calibration		Span Calibration		
	Standard Gas Concentration	Measured Value	Standard Gas Concentration	Measured Value	% of Deviation
NOx	0.0 ppm	0.0 ppm	1.000 ppm	1.015 ppm	+1.50

Accepted Tolerance: ± 2 %

Calibrated by

Arunsharma 05/04/2021

Arun Kumar Sharma
Project Incharge - I

Rubber Stamp

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SWAN Hyderabad, Telangana-500081

Jan-21	PM10	PM2.5	PM10/PM2.5 Ratio
1	168	145	1.16
2	251	235	1.07
3	287	271	1.06
4	178	158	1.13
5	58	46	1.25
6	66	58	1.13
7	49	45	1.10
8	111	93	1.20
9	80	60	1.33
10	101	75	1.36
11	95	109	0.87
12	144	111	1.29
13	108	84	1.29
14	147	126	1.17
15	166	141	1.18
16	104	80	1.29
17	111	97	1.13
18	273	249	1.09
19	124	96	1.29
20	107	88	1.21
21	96	83	1.16
22	135	122	1.11
23	268	210	1.28
24	215	155	1.39
25	192	123	1.57
26	173	115	1.51
27	168	110	1.52
28	182	134	1.36
29	154	134	1.15
30	105	137	0.77
31	120	137	0.88
Average Ratio of PM10/PM2.5			**1.20**

Feb	PM10	PM2.5	Ratio PM10/PM2.5
2021-02-01 01	97	164	0.59
2021-02-01 02	95	146	0.65
2021-02-01 03	106	132	0.80
2021-02-01 04	118	140	0.84
2021-02-01 05	102	112	0.91
2021-02-01 06	122	99	1.23
2021-02-01 07	122	85	1.43
2021-02-01 08	95	110	0.86
2021-02-01 09	230	226	1.02
2021-02-01 10	135	202	0.67
2021-02-01 11	129	109	1.18
2021-02-01 14	72	42	1.71
2021-02-01 15	55	20	2.82
2021-02-01 16	69	41	1.68
2021-02-01 17	126	83	1.51
2021-02-01 18	153	113	1.36
2021-02-01 19	179	154	1.16
2021-02-01 20	161	135	1.20
2021-02-01 21	176	154	1.14
2021-02-01 22	172	155	1.11
2021-02-01 23	170	180	0.95
2021-02-02 00	186	169	1.10
2021-02-02 01	199	190	1.04
2021-02-02 02	199	201	0.99
2021-02-02 03	200	199	1.00
2021-02-02 04	197	196	1.01
2021-02-02 05	206	214	0.96
2021-02-02 06	195	186	1.05
2021-02-02 07	206	181	1.14
2021-02-02 08	201	175	1.15
2021-02-02 09	193	185	1.05
2021-02-02 10	193	173	1.12
2021-02-02 11	128	123	1.04
2021-02-02 12	104	68	1.51
2021-02-02 13	94	62	1.52
2021-02-02 14	106	70	1.51
2021-02-02 15	107	71	1.51
2021-02-02 16	112	94	1.19
2021-02-02 17	132	107	1.23
2021-02-02 18	151	137	1.10

2021-02-02 19	151	142	1.06
2021-02-02 20	160	137	1.16
2021-02-02 21	189	170	1.11
2021-02-02 22	206	167	1.23
2021-02-02 23	218	187	1.17
2021-02-03 00	196	175	1.12
2021-02-03 01	179	169	1.06
2021-02-03 02	162	157	1.03
2021-02-03 03	142	130	1.09
2021-02-03 04	128	139	0.92
2021-02-03 05	152	133	1.14
2021-02-03 06	167	144	1.15
2021-02-03 07	179	160	1.12
2021-02-03 08	182	145	1.25
2021-02-03 09	213	171	1.24
2021-02-03 10	200	193	1.04
2021-02-03 11	181	161	1.13
2021-02-03 12	216	186	1.16
2021-02-03 13	206	163	1.27
2021-02-03 14	195	150	1.30
2021-02-03 15	184	153	1.20
2021-02-03 16	191	153	1.25
2021-02-03 17	189	174	1.08
2021-02-03 18	190	196	0.97
2021-02-03 19	237	233	1.02
2021-02-03 20	267	254	1.05
2021-02-03 21	255	253	1.01
2021-02-03 22	254	265	0.96
2021-02-03 23	250	223	1.12
2021-02-04 00	262	235	1.12
2021-02-04 01	286	267	1.07
2021-02-04 02	280	274	1.02
2021-02-04 03	273	327	0.84
2021-02-04 04	267	284	0.94
2021-02-04 05	264	249	1.06
2021-02-04 06	241	230	1.04
2021-02-04 07	219	203	1.08
2021-02-04 08	192	193	0.99
2021-02-04 09	179	162	1.11
2021-02-04 10	140	138	1.02
2021-02-04 11	165	160	1.03
2021-02-04 12	133	117	1.13
2021-02-04 13	149	136	1.09
2021-02-04 14	162	136	1.19

2021-02-04 15	140	106	1.32
2021-02-04 16	110	69	1.59
2021-02-04 17	77	60	1.28
2021-02-04 18	66	54	1.22
2021-02-04 19	70	62	1.13
2021-02-04 20	86	75	1.15
2021-02-04 21	99	72	1.37
2021-02-04 22	99	77	1.29
2021-02-04 23	86	73	1.18
2021-02-05 00	96	67	1.42
2021-02-05 01	87	88	0.99
2021-02-05 02	76	83	0.92
2021-02-05 03	49	56	0.88
2021-02-05 04	58	50	1.15
2021-02-05 05	48	63	0.77
2021-02-05 06	55	53	1.03
2021-02-05 07	42	50	0.85
2021-02-05 08	46	42	1.09
2021-02-05 09	40	34	1.17
2021-02-05 10	59	60	0.97
2021-02-05 11	45	50	0.90
2021-02-05 12	60	43	1.40
2021-02-05 13	47	27	1.73
2021-02-05 14	47	24	1.95
2021-02-05 15	52	31	1.68
2021-02-05 16	71	37	1.91
2021-02-05 17	54	31	1.75
2021-02-05 18	69	44	1.57
2021-02-05 19	79	47	1.68
2021-02-05 20	107	69	1.55
2021-02-05 21	117	71	1.65
2021-02-05 22	111	76	1.47
2021-02-05 23	114	78	1.46
2021-02-06 00	85	79	1.07
2021-02-06 01	120	105	1.14
2021-02-06 02	117	110	1.07
2021-02-06 03	101	103	0.98
2021-02-06 04	102	82	1.25
2021-02-06 05	97	78	1.24
2021-02-06 06	56	54	1.05
2021-02-06 07	59	51	1.15
2021-02-06 08	43	47	0.92
2021-02-06 09	64	52	1.24
2021-02-06 10	105	100	1.05

2021-02-06 11	66	54	1.22
2021-02-06 12	63	40	1.56
2021-02-06 13	39	29	1.32
2021-02-06 14	48	32	1.50
2021-02-06 15	76	48	1.60
2021-02-06 16	84	33	2.51
2021-02-06 17	83	50	1.67
2021-02-06 18	80	59	1.37
2021-02-06 19	91	67	1.36
2021-02-06 20	105	67	1.56
2021-02-06 21	83	70	1.18
2021-02-06 22	80	59	1.35
2021-02-06 23	114	79	1.44
2021-02-07 00	128	77	1.66
2021-02-07 01	98	76	1.29
2021-02-07 02	106	97	1.09
2021-02-07 03	95	79	1.20
2021-02-07 04	97	93	1.04
2021-02-07 05	92	81	1.13
2021-02-07 06	78	75	1.04
2021-02-07 07	90	62	1.44
2021-02-07 08	77	69	1.12
2021-02-07 09	86	72	1.19
2021-02-07 10	77	71	1.09
2021-02-07 11	68	50	1.38
2021-02-07 12	64	50	1.28
2021-02-07 13	57	42	1.35
2021-02-07 14	78	30	2.59
2021-02-07 15	72	38	1.91
2021-02-07 16	85	41	2.07
2021-02-07 17	111	49	2.28
2021-02-07 18	77	46	1.67
2021-02-07 19	110	75	1.46
2021-02-07 20	97	88	1.11
2021-02-07 21	95	77	1.23
2021-02-07 22	123	103	1.19
2021-02-07 23	108	75	1.45
2021-02-08 00	109	90	1.22
2021-02-08 01	112	91	1.23
2021-02-08 02	118	102	1.16
2021-02-08 03	112	104	1.08
2021-02-08 04	108	100	1.08
2021-02-08 05	89	92	0.96
2021-02-08 06	104	93	1.11

2021-02-08 07	100	92	1.09
2021-02-08 08	108	97	1.11
2021-02-08 09	105	74	1.43
2021-02-08 10	120	107	1.12
2021-02-08 11	74	71	1.05
2021-02-08 12	63	46	1.39
2021-02-08 13	60	35	1.70
2021-02-08 14	52	43	1.22
2021-02-08 15	74	42	1.77
2021-02-08 16	75	27	2.74
2021-02-08 17	77	33	2.34
2021-02-08 18	80	51	1.58
2021-02-08 19	96	65	1.48
2021-02-08 20	127	81	1.58
2021-02-08 21	87	66	1.31
2021-02-08 22	102	83	1.23
2021-02-08 23	126	79	1.60
2021-02-09 00	157	128	1.23
2021-02-09 01	123	107	1.15
2021-02-09 02	123	98	1.25
2021-02-09 03	127	113	1.13
2021-02-09 04	113	97	1.16
2021-02-09 05	123	94	1.30
2021-02-09 06	116	102	1.14
2021-02-09 07	121	89	1.35
2021-02-09 08	192	167	1.15
2021-02-09 09	134	127	1.05
2021-02-09 10	124	96	1.30
2021-02-09 11	83	54	1.54
2021-02-09 12	74	46	1.63
2021-02-09 13	75	35	2.11
2021-02-09 14	58	39	1.50
2021-02-09 15	69	28	2.43
2021-02-09 16	73	34	2.17
2021-02-09 17	79	45	1.74
2021-02-09 18	93	43	2.15
2021-02-09 19	80	57	1.40
2021-02-09 20	110	56	1.97
2021-02-09 21	147	79	1.87
2021-02-09 22	127	74	1.71
2021-02-09 23	101	75	1.35
2021-02-10 00	104	77	1.35
2021-02-10 01	115	92	1.25
2021-02-10 02	115	101	1.14

2021-02-10 03	149	108	1.38
2021-02-10 04	199	134	1.48
2021-02-10 05	174	130	1.33
2021-02-10 06	154	106	1.45
2021-02-10 07	212	125	1.71
2021-02-10 08	154	121	1.27
2021-02-10 09	151	122	1.24
2021-02-10 10	226	177	1.28
2021-02-10 11	154	144	1.07
2021-02-10 12	147	132	1.11
2021-02-10 13	130	103	1.26
2021-02-10 14	124	91	1.36
2021-02-10 15	101	77	1.30
2021-02-10 16	95	91	1.05
2021-02-10 17	100	91	1.10
2021-02-10 18	116	103	1.13
2021-02-10 19	179	130	1.38
2021-02-10 20	177	132	1.34
2021-02-10 21	139	104	1.34
2021-02-10 22	301	158	1.91
2021-02-10 23	173	131	1.33
2021-02-11 00	190	176	1.08
2021-02-11 01	182	167	1.09
2021-02-11 02	165	140	1.18
2021-02-11 03	147	147	1.00
2021-02-11 04	114	111	1.03
2021-02-11 05	108	86	1.26
2021-02-11 06	73	60	1.21
2021-02-11 07	68	67	1.02
2021-02-11 08	67	74	0.91
2021-02-11 09	121	121	1.00
2021-02-11 10	96	117	0.82
2021-02-11 11	149	168	0.89
2021-02-11 12	135	129	1.05
2021-02-11 13	144	134	1.07
2021-02-11 14	117	92	1.27
2021-02-11 15	111	73	1.51
2021-02-11 16	96	82	1.18
2021-02-11 17	120	103	1.16
2021-02-11 18	110	108	1.02
2021-02-11 19	123	121	1.02
2021-02-11 20	133	124	1.07
2021-02-11 21	227	176	1.29
2021-02-11 22	174	144	1.21

2021-02-11 23	149	137	1.08
2021-02-12 00	153	141	1.09
2021-02-12 01	175	171	1.02
2021-02-12 02	162	157	1.03
2021-02-12 03	147	146	1.00
2021-02-12 04	149	133	1.12
2021-02-12 05	167	160	1.04
2021-02-12 06	181	163	1.11
2021-02-12 07	184	164	1.12
2021-02-12 08	173	149	1.16
2021-02-12 09	189	181	1.04
2021-02-12 10	197	214	0.92
2021-02-12 11	154	154	1.00
2021-02-12 12	133	128	1.04
2021-02-12 13	114	104	1.10
2021-02-12 14	78	61	1.27
2021-02-12 15	67	53	1.26
2021-02-12 16	65	52	1.25
2021-02-12 17	112	102	1.10
2021-02-12 18	112	101	1.11
2021-02-12 19	119	112	1.06
2021-02-12 20	152	131	1.17
2021-02-12 21	142	131	1.09
2021-02-12 22	142	142	1.00
2021-02-12 23	161	146	1.11
2021-02-13 00	168	168	1.00
2021-02-13 01	185	186	0.99
2021-02-13 02	179	189	0.95
2021-02-13 03	178	183	0.98
2021-02-13 04	170	190	0.89
2021-02-13 05	176	165	1.07
2021-02-13 06	177	189	0.94
2021-02-13 07	174	180	0.97
2021-02-13 08	171	159	1.07
2021-02-13 09	166	184	0.90
2021-02-13 10	141	149	0.95
2021-02-13 11	132	127	1.04
2021-02-13 12	96	105	0.92
2021-02-13 13	86	58	1.48
2021-02-13 14	55	51	1.08
2021-02-13 15	59	33	1.77
2021-02-13 17	89	90	0.99
2021-02-13 18	104	98	1.07
2021-02-13 19	123	140	0.88

2021-02-13 20	120	117	1.03
2021-02-13 21	104	100	1.04
2021-02-13 22	112	106	1.06
2021-02-13 23	120	114	1.06
2021-02-14 00	127	117	1.08
2021-02-14 01	120	127	0.95
2021-02-14 02	137	138	0.99
2021-02-14 03	135	131	1.03
2021-02-14 04	144	138	1.05
2021-02-14 05	154	145	1.06
2021-02-14 06	165	153	1.08
2021-02-14 07	185	168	1.10
2021-02-14 08	212	192	1.11
2021-02-14 09	203	220	0.93
2021-02-14 10	192	216	0.89
2021-02-14 11	140	151	0.93
2021-02-14 12	109	106	1.02
2021-02-14 13	95	76	1.25
2021-02-14 14	83	50	1.64
2021-02-14 15	75	61	1.24
2021-02-14 16	93	73	1.28
2021-02-14 17	86	78	1.11
2021-02-14 18	93	87	1.07
2021-02-14 19	113	96	1.18
2021-02-14 20	126	119	1.06
2021-02-14 21	147	128	1.15
2021-02-14 22	152	130	1.17
2021-02-14 23	139	139	1.01
2021-02-15 00	150	142	1.06
2021-02-15 01	176	165	1.07
2021-02-15 02	166	171	0.97
2021-02-15 03	157	158	1.00
2021-02-15 04	179	176	1.02
2021-02-15 05	169	170	0.99
2021-02-15 06	178	161	1.10
2021-02-15 07	162	152	1.07
2021-02-15 08	168	151	1.11
2021-02-15 09	179	165	1.08
2021-02-15 10	168	167	1.01
2021-02-15 11	139	144	0.97
2021-02-15 12	113	110	1.03
2021-02-15 13	96	91	1.06
2021-02-15 14	84	58	1.46
2021-02-15 15	77	42	1.85

2021-02-15 16	73	45	1.63
2021-02-15 17	101	50	2.03
2021-02-15 18	108	60	1.78
2021-02-15 19	128	75	1.69
2021-02-15 20	119	59	2.00
2021-02-15 21	111	85	1.31
2021-02-15 22	134	115	1.17
2021-02-15 23	125	121	1.04
2021-02-16 00	145	122	1.18
2021-02-16 01	153	135	1.13
2021-02-16 02	166	152	1.09
2021-02-16 03	169	163	1.04
2021-02-16 04	179	167	1.07
2021-02-16 05	193	174	1.11
2021-02-16 06	182	178	1.02
2021-02-16 07	127	125	1.02
2021-02-16 08	79	87	0.91
2021-02-16 09	85	78	1.08
2021-02-16 10	92	96	0.96
2021-02-16 11	105	109	0.96
2021-02-16 12	97	96	1.01
2021-02-16 13	81	77	1.06
2021-02-16 14	79	58	1.37
2021-02-16 15	87	72	1.21
2021-02-16 16	90	74	1.22
2021-02-16 17	86	76	1.13
2021-02-16 18	128	97	1.31
2021-02-16 19	162	127	1.27
2021-02-16 20	164	128	1.28
2021-02-16 21	165	122	1.35
2021-02-16 22	177	156	1.13
2021-02-16 23	184	165	1.12
2021-02-17 00	200	195	1.02
2021-02-17 01	214	207	1.03
2021-02-17 02	199	189	1.05
2021-02-17 03	175	162	1.08
2021-02-17 04	112	105	1.06
2021-02-17 05	77	78	0.99
2021-02-17 06	79	69	1.14
2021-02-17 07	63	72	0.88
2021-02-17 08	65	65	1.00
2021-02-17 09	56	63	0.89
2021-02-17 10	56	52	1.07
2021-02-17 11	71	80	0.88

2021-02-17 12	116	102	1.13
2021-02-17 13	134	123	1.08
2021-02-17 14	127	114	1.11
2021-02-17 15	107	114	0.94
2021-02-17 16	135	119	1.13
2021-02-17 17	141	138	1.02
2021-02-17 18	172	160	1.07
2021-02-17 19	194	172	1.13
2021-02-17 20	217	203	1.07
2021-02-17 21	221	211	1.05
2021-02-17 22	229	207	1.11
2021-02-17 23	198	193	1.02
2021-02-18 00	183	181	1.01
2021-02-18 01	172	164	1.05
2021-02-18 02	121	97	1.25
2021-02-18 03	95	95	1.00
2021-02-18 04	78	71	1.11
2021-02-18 05	78	78	1.00
2021-02-18 06	92	68	1.34
2021-02-18 07	87	60	1.45
2021-02-18 08	80	49	1.65
2021-02-18 09	66	51	1.30
2021-02-18 10	76	58	1.31
2021-02-18 11	87	91	0.95
2021-02-18 12	94	94	1.00
2021-02-18 13	106	91	1.16
2021-02-18 14	86	72	1.18
2021-02-18 15	67	45	1.51
2021-02-18 16	80	76	1.05
2021-02-18 17	85	66	1.28
2021-02-18 18	112	101	1.11
2021-02-18 19	155	121	1.29
2021-02-18 20	172	143	1.20
2021-02-18 21	192	162	1.19
2021-02-18 22	192	174	1.10
2021-02-18 23	171	160	1.06
2021-02-19 00	144	136	1.06
2021-02-19 01	81	80	1.00
2021-02-19 02	76	75	1.01
2021-02-19 03	81	69	1.17
2021-02-19 04	66	73	0.91
2021-02-19 05	74	70	1.05
2021-02-19 06	85	71	1.19
2021-02-19 07	81	72	1.13

2021-02-19 08	76	69	1.10
2021-02-19 09	59	74	0.80
2021-02-19 10	87	79	1.11
2021-02-19 11	88	101	0.87
2021-02-19 12	101	99	1.02
2021-02-19 13	86	74	1.17
2021-02-19 14	73	55	1.32
2021-02-19 15	52	45	1.14
2021-02-19 16	50	39	1.28
2021-02-19 17	99	94	1.06
2021-02-19 18	142	141	1.01
2021-02-19 19	132	112	1.18
2021-02-19 20	144	126	1.14
2021-02-19 21	145	134	1.08
2021-02-19 22	152	152	1.00
2021-02-19 23	145	154	0.94
2021-02-20 00	162	156	1.04
2021-02-20 01	160	157	1.02
2021-02-20 02	160	153	1.05
2021-02-20 03	114	101	1.13
2021-02-20 04	88	64	1.37
2021-02-20 05	59	59	0.99
2021-02-20 06	61	71	0.86
2021-02-20 07	65	48	1.36
2021-02-20 08	52	61	0.86
2021-02-20 09	88	64	1.38
2021-02-20 10	87	96	0.90
2021-02-20 11	92	93	0.99
2021-02-20 12	74	68	1.10
2021-02-20 13	67	37	1.83
2021-02-20 14	58	47	1.25
2021-02-20 15	74	40	1.83
2021-02-20 16	67	43	1.57
2021-02-20 17	60	46	1.31
2021-02-20 18	99	66	1.49
2021-02-20 19	141	86	1.65
2021-02-20 20	150	92	1.63
2021-02-20 21	137	108	1.28
2021-02-20 22	126	98	1.29
2021-02-20 23	120	118	1.02
2021-02-21 00	118	104	1.14
2021-02-21 01	123	135	0.91
2021-02-21 02	137	108	1.27
2021-02-21 03	138	115	1.20

2021-02-21 04	127	121	1.05
2021-02-21 05	108	108	1.00
2021-02-21 06	113	114	0.99
2021-02-21 07	104	110	0.95
2021-02-21 08	97	91	1.07
2021-02-21 09	95	114	0.84
2021-02-21 10	112	94	1.19
2021-02-21 11	91	76	1.18
2021-02-21 12	77	56	1.39
2021-02-21 13	65	50	1.30
2021-02-21 14	54	43	1.26
2021-02-21 15	55	40	1.37
2021-02-21 16	77	31	2.48
2021-02-21 17	83	37	2.25
2021-02-21 18	99	61	1.61
2021-02-21 19	169	63	2.68
2021-02-21 20	119	73	1.64
2021-02-21 21	114	84	1.36
2021-02-21 22	142	100	1.43
2021-02-21 23	133	106	1.26
2021-02-22 00	117	98	1.19
2021-02-22 01	124	101	1.23
2021-02-22 02	116	112	1.04
2021-02-22 03	115	88	1.31
2021-02-22 04	102	100	1.03
2021-02-22 05	121	85	1.42
2021-02-22 06	94	93	1.01
2021-02-22 07	83	81	1.02
2021-02-22 08	91	93	0.98
2021-02-22 09	88	74	1.20
2021-02-22 10	108	79	1.38
2021-02-22 11	89	52	1.69
2021-02-22 12	62	51	1.21
2021-02-22 13	62	22	2.85
2021-02-22 14	61	26	2.36
2021-02-22 15	81	29	2.82
2021-02-22 17	82	31	2.63
2021-02-22 18	82	36	2.28
2021-02-22 19	108	48	2.27
2021-02-22 20	96	62	1.55
2021-02-22 21	108	63	1.71
2021-02-22 22	105	72	1.46
2021-02-22 23	113	74	1.53
2021-02-23 00	115	80	1.44

2021-02-23 01	97	80	1.22
2021-02-23 02	93	67	1.40
2021-02-23 03	95	74	1.29
2021-02-23 04	86	71	1.21
2021-02-23 05	79	76	1.04
2021-02-23 06	71	58	1.23
2021-02-23 07	55	40	1.38
2021-02-23 08	84	62	1.35
2021-02-23 09	74	34	2.20
2021-02-23 10	75	47	1.61
2021-02-23 12	102	49	2.11
2021-02-23 13	100	43	2.32
2021-02-23 14	92	46	2.01
2021-02-23 15	159	62	2.59
2021-02-23 19	111	52	2.14
2021-02-23 20	100	55	1.83
2021-02-23 21	186	83	2.25
2021-02-23 22	215	101	2.14
2021-02-23 23	137	76	1.80
2021-02-24 00	104	60	1.72
2021-02-24 01	122	85	1.42
2021-02-24 02	147	91	1.62
2021-02-24 03	152	82	1.85
2021-02-24 04	120	92	1.30
2021-02-24 05	130	88	1.47
2021-02-24 06	132	91	1.45
2021-02-24 07	122	99	1.24
2021-02-24 08	125	93	1.34
2021-02-24 09	172	125	1.37
2021-02-24 10	135	64	2.09
2021-02-24 11	105	51	2.04
2021-02-24 12	110	51	2.15
2021-02-24 13	96	41	2.34
2021-02-24 14	106	38	2.78
2021-02-24 15	85	41	2.07
2021-02-24 16	76	28	2.69
2021-02-24 17	76	39	1.95
2021-02-24 18	135	57	2.40
2021-02-24 19	154	77	2.00
2021-02-24 20	162	78	2.07
2021-02-24 21	137	76	1.80
2021-02-24 22	144	90	1.59
2021-02-24 23	145	92	1.58
2021-02-25 00	114	110	1.03

2021-02-25 01	120	108	1.11
2021-02-25 02	140	118	1.19
2021-02-25 03	126	102	1.24
2021-02-25 04	137	109	1.26
2021-02-25 05	127	119	1.07
2021-02-25 06	129	98	1.32
2021-02-25 07	115	99	1.17
2021-02-25 08	107	103	1.04
2021-02-25 09	126	108	1.17
2021-02-25 10	77	50	1.54
2021-02-25 11	72	41	1.75
2021-02-25 12	80	33	2.40
2021-02-25 13	96	51	1.89
2021-02-25 14	95	43	2.20
2021-02-25 15	70	37	1.87
2021-02-25 16	67	40	1.68
2021-02-25 17	67	31	2.20
2021-02-25 18	110	51	2.16
2021-02-25 19	112	48	2.32
2021-02-25 20	81	43	1.87
2021-02-25 21	95	53	1.77
2021-02-25 22	93	59	1.58
2021-02-25 23	121	66	1.85
2021-02-26 00	122	69	1.77
2021-02-26 01	116	60	1.95
2021-02-26 02	119	59	2.02
2021-02-26 03	110	73	1.50
2021-02-26 04	107	60	1.79
2021-02-26 05	96	59	1.63
2021-02-26 06	101	69	1.45
2021-02-26 07	104	53	1.96
2021-02-26 08	134	93	1.44
2021-02-26 09	140	99	1.41
2021-02-26 10	104	69	1.51
2021-02-26 11	103	54	1.92
2021-02-26 12	113	51	2.21
2021-02-26 13	139	62	2.23
2021-02-26 20	151	69	2.20
2021-02-26 21	138	60	2.32
2021-02-26 22	142	76	1.86
2021-02-26 23	127	80	1.60
2021-02-27 00	190	71	2.66
2021-02-27 01	157	70	2.24
2021-02-27 02	156	80	1.94

2021-02-27 03	172	92	1.86
2021-02-27 04	189	88	2.14
2021-02-27 05	297	104	2.87
2021-02-27 06	267	90	2.97
2021-02-27 07	254	93	2.74
2021-02-27 08	231	95	2.43
2021-02-27 09	232	100	2.33
2021-02-27 10	218	91	2.39
2021-02-27 15	160	58	2.75
2021-02-27 19	137	55	2.51
2021-02-27 20	166	64	2.62
2021-02-27 21	180	64	2.81
2021-02-27 22	179	82	2.18
2021-02-27 23	161	64	2.52
2021-02-28 00	164	78	2.10
2021-02-28 01	177	86	2.06
2021-02-28 02	156	84	1.85
2021-02-28 03	172	107	1.61
2021-02-28 04	163	87	1.87
2021-02-28 05	151	77	1.95
2021-02-28 06	156	87	1.80
2021-02-28 07	169	89	1.90
2021-02-28 08	142	88	1.61
2021-02-28 09	182	120	1.51
2021-02-28 10	140	75	1.88
2021-02-28 11	123	49	2.51
2021-02-28 12	118	42	2.79
2021-02-28 13	80	40	2.00
2021-02-28 14	73	37	1.97
2021-02-28 15	84	35	2.39
2021-02-28 16	78	36	2.17
2021-02-28 17	102	50	2.04
2021-02-28 18	121	41	2.98
2021-02-28 19	133	61	2.18
2021-02-28 20	121	55	2.19
2021-02-28 21	126	55	2.29
2021-02-28 22	127	65	1.97
2021-02-28 23	102	59	1.72
2021-03-01 00	98	60	1.64

Average Ratio of PM10/2.5 1.4

Mar-21	PM10	PM2.5	Ratio PM10/PM2.5
2021-03-01 01	99	58	1.7
2021-03-01 02	103	61	1.7
2021-03-01 03	102	68	1.5
2021-03-01 04	101	67	1.5
2021-03-01 05	92	68	1.4
2021-03-01 06	124	69	1.8
2021-03-01 07	82	67	1.2
2021-03-01 08	84	51	1.7
2021-03-01 09	92	86	1.1
2021-03-01 10	106	86	1.2
2021-03-01 11	108	70	1.5
2021-03-01 12	71	43	1.6
2021-03-01 13	58	39	1.5
2021-03-01 14	78	44	1.8
2021-03-01 15	63	36	1.7
2021-03-01 16	77	37	2.1
2021-03-01 17	71	37	1.9
2021-03-01 18	74	39	1.9
2021-03-01 20	85	40	2.2
2021-03-01 21	83	38	2.2
2021-03-01 22	104	57	1.8
2021-03-01 23	128	68	1.9
2021-03-02 00	217	76	2.9
2021-03-02 01	162	80	2.0
2021-03-02 02	149	82	1.8
2021-03-02 03	130	71	1.8
2021-03-02 04	124	74	1.7
2021-03-02 05	125	63	2.0
2021-03-02 06	144	64	2.2
2021-03-02 07	98	49	2.0
2021-03-02 08	101	67	1.5
2021-03-02 09	153	87	1.8
2021-03-02 10	163	106	1.5
2021-03-02 11	92	46	2.0
2021-03-02 12	56	30	1.9
2021-03-02 16	91	32	2.8
2021-03-02 17	88	32	2.8
2021-03-02 18	85	34	2.5
2021-03-02 19	67	43	1.6
2021-03-02 20	135	48	2.8

2021-03-02 21	92	38	2.5
2021-03-02 22	96	49	1.9
2021-03-02 23	86	43	2.0
2021-03-03 00	149	96	1.6
2021-03-03 01	106	67	1.6
2021-03-03 02	73	41	1.8
2021-03-03 03	78	44	1.8
2021-03-03 04	79	38	2.1
2021-03-03 05	90	46	2.0
2021-03-03 06	101	50	2.0
2021-03-03 07	95	55	1.7
2021-03-03 08	145	75	1.9
2021-03-03 09	170	75	2.3
2021-03-03 10	66	31	2.1
2021-03-03 11	73	31	2.4
2021-03-03 17	76	32	2.4
2021-03-03 18	73	33	2.2
2021-03-03 19	98	39	2.5
2021-03-03 20	96	38	2.5
2021-03-03 21	84	33	2.5
2021-03-03 22	91	48	1.9
2021-03-03 23	139	56	2.5
2021-03-04 00	96	51	1.9
2021-03-04 01	91	60	1.5
2021-03-04 02	144	74	1.9
2021-03-04 03	117	78	1.5
2021-03-04 04	122	65	1.9
2021-03-04 05	116	85	1.4
2021-03-04 06	118	97	1.2
2021-03-04 07	134	107	1.3
2021-03-04 08	150	112	1.3
2021-03-04 09	151	120	1.3
2021-03-04 10	174	106	1.6
2021-03-04 11	120	77	1.6
2021-03-04 12	83	36	2.3
2021-03-04 13	71	33	2.2
2021-03-04 14	69	23	3.0
2021-03-04 15	71	29	2.5
2021-03-04 17	98	44	2.2
2021-03-04 18	112	43	2.6
2021-03-04 19	125	77	1.6
2021-03-04 20	139	91	1.5
2021-03-04 21	131	73	1.8
2021-03-04 22	168	102	1.6

2021-03-04 23	150	113	1.3
2021-03-05 00	170	100	1.7
2021-03-05 01	155	108	1.4
2021-03-05 02	165	110	1.5
2021-03-05 03	222	92	2.4
2021-03-05 04	172	95	1.8
2021-03-05 05	153	115	1.3
2021-03-05 06	143	91	1.6
2021-03-05 07	131	93	1.4
2021-03-05 08	146	86	1.7
2021-03-05 09	147	104	1.4
2021-03-05 10	135	88	1.5
2021-03-05 11	115	72	1.6
2021-03-05 12	99	68	1.5
2021-03-05 13	90	51	1.8
2021-03-05 14	102	61	1.7
2021-03-05 15	100	49	2.1
2021-03-05 16	89	45	2.0
2021-03-05 17	82	38	2.2
2021-03-05 18	77	39	2.0
2021-03-05 19	85	42	2.0
2021-03-05 20	82	50	1.6
2021-03-05 21	149	69	2.2
2021-03-05 22	130	66	2.0
2021-03-05 23	149	64	2.3
2021-03-06 00	134	58	2.3
2021-03-06 01	97	51	1.9
2021-03-06 02	122	66	1.9
2021-03-06 03	116	59	2.0
2021-03-06 04	128	69	1.9
2021-03-06 05	107	69	1.6
2021-03-06 06	107	65	1.6
2021-03-06 07	111	65	1.7
2021-03-06 08	95	70	1.4
2021-03-06 09	82	47	1.8
2021-03-06 10	82	51	1.6
2021-03-06 11	67	30	2.3
2021-03-06 12	62	30	2.1
2021-03-06 14	51	31	1.6
2021-03-06 15	58	35	1.7
2021-03-06 16	71	30	2.4
2021-03-06 17	93	53	1.8
2021-03-06 18	87	30	2.9
2021-03-06 19	75	32	2.4

2021-03-06 20	91	35	2.6
2021-03-06 22	97	50	1.9
2021-03-06 23	89	38	2.4
2021-03-07 00	91	55	1.7
2021-03-07 01	98	67	1.5
2021-03-07 02	98	75	1.3
2021-03-07 03	76	56	1.4
2021-03-07 04	85	81	1.1
2021-03-07 05	88	83	1.1
2021-03-07 06	93	64	1.4
2021-03-07 07	102	81	1.2
2021-03-07 08	111	90	1.2
2021-03-07 09	118	88	1.3
2021-03-07 10	104	71	1.5
2021-03-07 11	87	34	2.6
2021-03-07 12	70	34	2.0
2021-03-07 14	90	35	2.6
2021-03-07 18	213	132	1.6
2021-03-07 19	159	80	2.0
2021-03-07 20	132	100	1.3
2021-03-07 21	140	96	1.4
2021-03-07 22	146	103	1.4
2021-03-07 23	153	96	1.6
2021-03-08 00	159	108	1.5
2021-03-08 01	155	107	1.4
2021-03-08 02	133	109	1.2
2021-03-08 03	125	109	1.1
2021-03-08 04	118	100	1.2
2021-03-08 05	105	65	1.6
2021-03-08 06	90	57	1.6
2021-03-08 07	98	59	1.7
2021-03-08 08	100	61	1.6
2021-03-08 09	93	66	1.4
2021-03-08 10	133	77	1.7
2021-03-08 11	119	89	1.3
2021-03-08 12	132	89	1.5
2021-03-08 13	135	81	1.7
2021-03-08 14	126	70	1.8
2021-03-08 15	121	78	1.6
2021-03-08 16	146	70	2.1
2021-03-08 17	127	62	2.0
2021-03-08 18	150	85	1.8
2021-03-08 19	169	138	1.2
2021-03-08 20	134	95	1.4

2021-03-08 21	160	105	1.5
2021-03-08 22	165	134	1.2
2021-03-08 23	166	109	1.5
2021-03-09 00	158	109	1.5
2021-03-09 01	171	129	1.3
2021-03-09 02	195	136	1.4
2021-03-09 03	197	164	1.2
2021-03-09 04	214	174	1.2
2021-03-09 05	225	156	1.4
2021-03-09 06	207	156	1.3
2021-03-09 07	203	146	1.4
2021-03-09 08	209	164	1.3
2021-03-09 09	203	174	1.2
2021-03-09 10	184	170	1.1
2021-03-09 11	184	124	1.5
2021-03-09 12	156	104	1.5
2021-03-09 13	161	118	1.4
2021-03-09 14	158	115	1.4
2021-03-09 15	163	100	1.6
2021-03-09 16	143	96	1.5
2021-03-09 17	163	109	1.5
2021-03-09 18	167	110	1.5
2021-03-09 19	168	119	1.4
2021-03-09 20	189	128	1.5
2021-03-09 21	230	138	1.7
2021-03-09 22	198	147	1.3
2021-03-09 23	170	132	1.3
2021-03-10 00	195	146	1.3
2021-03-10 01	200	155	1.3
2021-03-10 02	275	240	1.1
2021-03-10 03	260	190	1.4
2021-03-10 04	228	180	1.3
2021-03-10 05	157	111	1.4
2021-03-10 06	106	81	1.3
2021-03-10 07	83	73	1.1
2021-03-10 08	82	74	1.1
2021-03-10 16	105	51	2.1
2021-03-10 17	110	51	2.2
2021-03-10 18	119	64	1.9
2021-03-10 19	118	68	1.7
2021-03-10 20	143	89	1.6
2021-03-10 21	127	77	1.6
2021-03-10 22	138	79	1.7
2021-03-10 23	147	86	1.7

2021-03-11 00	134	89	1.5
2021-03-11 01	145	98	1.5
2021-03-11 02	122	73	1.7
2021-03-11 03	150	99	1.5
2021-03-11 04	141	104	1.4
2021-03-11 05	135	92	1.5
2021-03-11 06	131	98	1.3
2021-03-11 07	139	101	1.4
2021-03-11 08	137	97	1.4
2021-03-11 09	150	120	1.3
2021-03-11 10	140	89	1.6
2021-03-11 11	115	68	1.7
2021-03-11 12	109	66	1.7
2021-03-11 13	104	49	2.1
2021-03-11 14	102	38	2.7
2021-03-11 15	93	36	2.6
2021-03-11 16	101	45	2.2
2021-03-11 17	88	45	2.0
2021-03-11 18	91	36	2.5
2021-03-11 19	78	35	2.2
2021-03-11 20	72	43	1.7
2021-03-11 21	127	59	2.2
2021-03-11 22	118	70	1.7
2021-03-11 23	102	46	2.2
2021-03-12 00	82	47	1.8
2021-03-12 01	77	48	1.6
2021-03-12 02	90	43	2.1
2021-03-12 03	76	41	1.9
2021-03-12 04	81	46	1.8
2021-03-12 05	95	61	1.5
2021-03-12 06	118	68	1.7
2021-03-12 07	126	89	1.4
2021-03-12 08	87	62	1.4
2021-03-12 09	73	51	1.4
2021-03-12 10	82	46	1.8
2021-03-12 11	70	47	1.5
2021-03-12 12	70	34	2.1
2021-03-12 13	115	55	2.1
2021-03-12 19	125	60	2.1
2021-03-12 20	98	58	1.7
2021-03-12 21	84	53	1.6
2021-03-12 22	91	44	2.1
2021-03-12 23	70	41	1.7
2021-03-13 00	60	39	1.5

2021-03-13 01	52	46	1.1
2021-03-13 02	66	44	1.5
2021-03-13 03	61	56	1.1
2021-03-13 04	53	46	1.2
2021-03-13 05	73	53	1.4
2021-03-13 06	76	70	1.1
2021-03-13 07	95	66	1.4
2021-03-13 08	110	73	1.5
2021-03-13 09	94	75	1.3
2021-03-13 10	81	60	1.4
2021-03-13 11	75	51	1.5
2021-03-13 12	86	45	1.9
2021-03-13 13	58	32	1.8
2021-03-13 14	68	38	1.8
2021-03-13 15	58	37	1.6
2021-03-13 16	51	36	1.4
2021-03-13 17	63	40	1.6
2021-03-13 18	62	30	2.1
2021-03-13 19	83	52	1.6
2021-03-13 20	94	49	1.9
2021-03-13 21	90	53	1.7
2021-03-13 22	82	51	1.6
2021-03-13 23	92	50	1.8
2021-03-14 00	95	65	1.5
2021-03-14 01	82	58	1.4
2021-03-14 02	93	58	1.6
2021-03-14 03	108	66	1.6
2021-03-14 04	89	65	1.4
2021-03-14 05	80	58	1.4
2021-03-14 06	68	50	1.4
2021-03-14 07	86	54	1.6
2021-03-14 08	150	122	1.2
2021-03-14 09	75	72	1.0
2021-03-14 10	77	39	2.0
2021-03-14 11	53	37	1.4
2021-03-14 12	58	46	1.3
2021-03-14 13	59	31	1.9
2021-03-14 14	58	31	1.9
2021-03-14 15	67	27	2.5
2021-03-14 16	77	30	2.6
2021-03-14 17	85	42	2.0
2021-03-14 18	81	42	1.9
2021-03-14 19	105	47	2.2
2021-03-14 20	125	49	2.6

2021-03-14 21	105	74	1.4
2021-03-14 22	113	59	1.9
2021-03-14 23	111	75	1.5
2021-03-15 00	126	72	1.7
2021-03-15 01	112	50	2.2
2021-03-15 02	119	80	1.5
2021-03-15 03	115	93	1.2
2021-03-15 04	119	89	1.3
2021-03-15 05	125	112	1.1
2021-03-15 06	136	97	1.4
2021-03-15 07	117	92	1.3
2021-03-15 08	118	89	1.3
2021-03-15 09	88	65	1.4
2021-03-15 10	75	62	1.2
2021-03-15 11	80	54	1.5
2021-03-15 12	81	58	1.4
2021-03-15 13	86	65	1.3
2021-03-15 14	107	62	1.7
2021-03-15 15	113	61	1.9
2021-03-15 16	95	63	1.5
2021-03-15 17	104	61	1.7
2021-03-15 18	103	75	1.4
2021-03-15 19	98	67	1.5
2021-03-15 20	107	72	1.5
2021-03-15 21	118	97	1.2
2021-03-15 22	116	89	1.3
2021-03-15 23	106	79	1.3
2021-03-16 00	135	89	1.5
2021-03-16 01	118	74	1.6
2021-03-16 02	140	86	1.6
2021-03-16 03	102	80	1.3
2021-03-16 04	118	93	1.3
2021-03-16 05	110	109	1.0
2021-03-16 06	132	118	1.1
2021-03-16 07	123	102	1.2
2021-03-16 08	128	98	1.3
2021-03-16 09	134	102	1.3
2021-03-16 10	129	83	1.5
2021-03-16 11	117	61	1.9
2021-03-16 12	136	55	2.5
2021-03-16 13	168	59	2.8
2021-03-16 14	191	76	2.5
2021-03-16 15	213	81	2.6
2021-03-16 16	212	83	2.6

2021-03-16 17	215	89	2.4
2021-03-16 18	249	92	2.7
2021-03-16 19	209	93	2.3
2021-03-16 20	197	91	2.2
2021-03-16 21	193	92	2.1
2021-03-16 22	218	91	2.4
2021-03-16 23	189	96	2.0
2021-03-17 00	191	100	1.9
2021-03-17 01	201	86	2.4
2021-03-17 02	198	87	2.3
2021-03-17 03	204	86	2.4
2021-03-17 04	202	78	2.6
2021-03-17 05	182	117	1.6
2021-03-17 06	172	87	2.0
2021-03-17 07	174	98	1.8
2021-03-17 08	171	92	1.9
2021-03-17 09	166	87	1.9
2021-03-17 10	149	91	1.6
2021-03-17 11	196	95	2.1
2021-03-17 12	232	91	2.5
2021-03-17 13	227	88	2.6
2021-03-17 14	210	102	2.1
2021-03-17 15	220	102	2.2
2021-03-17 16	237	104	2.3
2021-03-17 17	206	97	2.1
2021-03-17 18	209	95	2.2
2021-03-17 19	221	101	2.2
2021-03-17 20	214	107	2.0
2021-03-17 21	211	115	1.8
2021-03-17 22	226	104	2.2
2021-03-17 23	217	103	2.1
2021-03-18 00	193	96	2.0
2021-03-18 01	201	82	2.5
2021-03-18 02	213	104	2.0
2021-03-18 03	226	101	2.2
2021-03-18 04	192	131	1.5
2021-03-18 05	167	105	1.6
2021-03-18 06	174	157	1.1
2021-03-18 07	167	90	1.9
2021-03-18 08	179	83	2.2
2021-03-18 09	183	76	2.4
2021-03-18 10	174	77	2.3
2021-03-18 11	183	87	2.1
2021-03-18 12	202	79	2.6

2021-03-18 13	184	66	2.8
2021-03-18 14	174	68	2.6
2021-03-18 15	177	62	2.9
2021-03-18 16	198	75	2.6
2021-03-18 17	192	70	2.8
2021-03-18 18	194	75	2.6
2021-03-18 19	166	72	2.3
2021-03-18 20	173	84	2.1
2021-03-18 21	185	99	1.9
2021-03-18 22	193	103	1.9
2021-03-18 23	189	106	1.8
2021-03-19 00	178	83	2.1
2021-03-19 01	188	81	2.3
2021-03-19 02	188	97	1.9
2021-03-19 03	185	93	2.0
2021-03-19 04	188	93	2.0
2021-03-19 05	178	109	1.6
2021-03-19 06	167	106	1.6
2021-03-19 07	170	92	1.8
2021-03-19 08	188	93	2.0
2021-03-19 09	195	97	2.0
2021-03-19 10	187	98	1.9
2021-03-19 11	172	104	1.7
2021-03-19 12	149	83	1.8
2021-03-20 03	185	62	3.0
2021-03-20 06	166	63	2.6
2021-03-20 07	170	81	2.1
2021-03-20 08	187	69	2.7
2021-03-20 09	195	92	2.1
2021-03-20 12	148	53	2.8
2021-03-21 00	178	63	2.8
2021-03-21 01	188	94	2.0
2021-03-21 02	188	158	1.2
2021-03-21 03	185	122	1.5
2021-03-21 04	188	114	1.7
2021-03-21 05	177	109	1.6
2021-03-21 06	167	57	3.0
2021-03-21 08	189	65	2.9
2021-03-21 10	187	64	2.9
2021-03-21 12	149	66	2.3
2021-03-22 00	178	63	2.8
2021-03-22 01	188	94	2.0
2021-03-22 02	188	157	1.2
2021-03-22 03	185	119	1.6

2021-03-22 04	188	113	1.7
2021-03-22 05	177	109	1.6
2021-03-22 08	188	63	3.0
2021-03-22 10	187	64	2.9
2021-03-22 12	149	65	2.3
2021-03-22 13	148	55	2.7
2021-03-23 00	178	63	2.8
2021-03-23 01	188	94	2.0
2021-03-23 02	188	156	1.2
2021-03-23 03	185	124	1.5
2021-03-23 04	188	113	1.7
2021-03-23 05	178	110	1.6
2021-03-23 06	167	57	3.0
2021-03-23 08	190	66	2.9
2021-03-23 10	187	64	2.9
2021-03-23 12	151	65	2.3
2021-03-23 13	148	56	2.6
2021-03-24 14	78	83	0.9
2021-03-24 15	69	42	1.6
2021-03-24 16	71	45	1.6
2021-03-24 17	82	52	1.6
2021-03-24 18	85	50	1.7
2021-03-24 19	107	42	2.5
2021-03-24 20	129	49	2.7
2021-03-24 21	90	42	2.1
2021-03-24 22	80	50	1.6
2021-03-24 23	65	36	1.8
2021-03-25 00	53	45	1.2
2021-03-25 01	61	39	1.6
2021-03-25 02	74	49	1.5
2021-03-25 03	72	42	1.7
2021-03-25 04	51	46	1.1
2021-03-25 05	60	42	1.4
2021-03-25 06	70	44	1.6
2021-03-25 07	49	44	1.1
2021-03-25 08	67	49	1.4
2021-03-25 09	58	51	1.1
2021-03-25 14	54	21	2.6
2021-03-25 18	69	34	2.1
2021-03-25 19	73	30	2.4
2021-03-25 21	79	38	2.1
2021-03-25 23	107	39	2.7
2021-03-26 00	73	41	1.8
2021-03-26 01	62	63	1.0

2021-03-26 02	99	104	1.0
2021-03-26 03	98	57	1.7
2021-03-26 04	115	64	1.8
2021-03-26 05	102	54	1.9
2021-03-26 06	104	60	1.7
2021-03-26 07	103	62	1.7
2021-03-26 08	99	51	1.9
2021-03-26 09	84	65	1.3
2021-03-26 10	61	39	1.6
2021-03-26 11	66	30	2.2
2021-03-26 12	84	35	2.4
2021-03-26 13	105	41	2.6
2021-03-26 14	62	38	1.6
2021-03-26 15	71	31	2.3
2021-03-26 16	89	30	2.9
2021-03-26 17	66	43	1.5
2021-03-26 18	62	41	1.5
2021-03-26 19	70	32	2.2
2021-03-26 20	64	47	1.4
2021-03-26 21	75	34	2.2
2021-03-26 22	75	45	1.7
2021-03-26 23	74	45	1.6
2021-03-27 00	74	42	1.8
2021-03-27 01	73	46	1.6
2021-03-27 02	106	69	1.5
2021-03-27 03	110	83	1.3
2021-03-27 04	124	91	1.4
2021-03-27 05	122	85	1.4
2021-03-27 06	128	127	1.0
2021-03-27 07	144	114	1.3
2021-03-27 08	117	95	1.2
2021-03-27 09	108	76	1.4
2021-03-27 10	68	36	1.9
2021-03-27 11	63	31	2.0
2021-03-27 12	60	37	1.6
2021-03-27 13	104	44	2.4
2021-03-27 14	84	44	1.9
2021-03-27 15	70	41	1.7
2021-03-27 16	65	40	1.6
2021-03-27 17	69	33	2.1
2021-03-27 18	85	45	1.9
2021-03-27 19	76	44	1.7
2021-03-27 20	110	55	2.0
2021-03-27 21	115	55	2.1

2021-03-27 22	116	74	1.6
2021-03-27 23	96	70	1.4
2021-03-28 04	147	107	1.4
2021-03-28 05	158	125	1.3
2021-03-28 06	173	127	1.4
2021-03-28 07	152	122	1.2
2021-03-28 08	148	121	1.2
2021-03-28 09	104	78	1.3
2021-03-28 10	91	57	1.6
2021-03-28 11	122	45	2.7
2021-03-28 12	108	50	2.2
2021-03-28 13	82	46	1.8
2021-03-28 14	85	31	2.7
2021-03-28 15	86	51	1.7
2021-03-28 19	201	69	2.9
2021-03-28 21	110	49	2.2
2021-03-28 22	112	58	1.9
2021-03-28 23	110	60	1.8
2021-03-29 00	134	54	2.5
2021-03-29 01	239	92	2.6
2021-03-29 02	211	74	2.8
2021-03-29 03	193	65	3.0
2021-03-29 05	159	61	2.6
2021-03-29 06	123	45	2.7
2021-03-29 07	111	57	1.9
2021-03-29 08	116	42	2.7
2021-03-29 13	385	138	2.8
2021-03-29 18	217	83	2.6
2021-03-29 19	164	74	2.2
2021-03-29 20	157	68	2.3
2021-03-29 21	165	65	2.5
2021-03-29 22	162	78	2.1
2021-03-29 23	145	90	1.6
2021-03-30 00	134	91	1.5
2021-03-30 01	143	76	1.9
2021-03-30 02	146	77	1.9
2021-03-30 03	130	63	2.1
2021-03-30 04	157	70	2.2
2021-03-30 06	166	56	3.0
2021-03-30 10	13	413	0.0
2021-03-30 13	658	248	2.7
2021-03-30 16	519	187	2.8
2021-03-30 19	434	256	1.7
2021-03-30 20	316	177	1.8

2021-03-30 21	317	155	2.0
2021-03-30 22	315	128	2.5
2021-03-30 23	292	147	2.0
2021-03-31 00	304	129	2.3
2021-03-31 01	268	128	2.1
2021-03-31 02	277	119	2.3
2021-03-31 03	308	117	2.6
2021-03-31 04	317	116	2.7
2021-03-31 05	286	115	2.5
2021-03-31 06	279	105	2.7
2021-03-31 07	230	105	2.2
2021-03-31 08	270	102	2.6
2021-03-31 09	210	93	2.2
2021-03-31 10	245	89	2.7
2021-03-31 11	232	97	2.4
2021-03-31 14	110	41	2.7
2021-03-31 15	131	45	2.9
2021-03-31 16	169	74	2.3
2021-03-31 17	140	56	2.5
2021-03-31 18	133	63	2.1
2021-03-31 19	141	55	2.6
2021-03-31 22	136	56	2.4
2021-03-31 23	131	62	2.1
2021-04-01 00	176	66	2.7
Average PM10/PM2.5 ratio			**1.8**

Apr-21	PM10	PM2.5	Ratio PM10/PM2.5
2021-04-01 01	178	108	1.6
2021-04-01 02	157	100	1.6
2021-04-01 03	147	64	2.3
2021-04-01 04	231	114	2.0
2021-04-01 05	245	128	1.9
2021-04-01 06	307	123	2.5
2021-04-01 07	230	129	1.8
2021-04-01 08	245	137	1.8
2021-04-01 09	240	125	1.9
2021-04-01 10	186	95	2.0
2021-04-01 11	148	76	2.0
2021-04-01 12	193	77	2.5
2021-04-01 14	256	102	2.5
2021-04-01 15	272	125	2.2
2021-04-01 16	260	96	2.7
2021-04-01 23	426	149	2.9
2021-04-02 03	528	181	2.9
2021-04-02 04	470	173	2.7
2021-04-02 05	426	159	2.7
2021-04-02 06	420	189	2.2
2021-04-02 07	356	178	2.0
2021-04-02 08	256	135	1.9
2021-04-02 09	167	77	2.2
2021-04-02 13	71	41	1.7
2021-04-02 14	69	25	2.7
2021-04-02 20	137	46	3.0
2021-04-02 21	151	117	1.3
2021-04-02 22	180	75	2.4
2021-04-02 23	124	69	1.8
2021-04-03 00	103	65	1.6
2021-04-03 01	121	81	1.5
2021-04-03 02	114	78	1.5
2021-04-03 03	112	82	1.4
2021-04-03 04	97	85	1.1
2021-04-03 05	93	87	1.1
2021-04-03 06	87	58	1.5
2021-04-03 07	80	61	1.3
2021-04-03 08	94	58	1.6
2021-04-03 09	145	83	1.7
2021-04-03 10	118	66	1.8

2021-04-03 11	113	71	1.6
2021-04-03 12	75	38	2.0
2021-04-03 13	81	40	2.0
2021-04-03 14	55	46	1.2
2021-04-03 15	76	46	1.7
2021-04-03 16	76	50	1.5
2021-04-03 17	73	34	2.2
2021-04-03 18	71	51	1.4
2021-04-03 19	119	44	2.7
2021-04-03 21	176	74	2.4
2021-04-03 22	174	59	2.9
2021-04-03 23	151	74	2.0
2021-04-04 00	145	66	2.2
2021-04-04 01	125	70	1.8
2021-04-04 02	129	73	1.8
2021-04-04 03	131	87	1.5
2021-04-04 04	143	101	1.4
2021-04-04 05	147	93	1.6
2021-04-04 06	155	113	1.4
2021-04-04 07	148	116	1.3
2021-04-04 08	133	109	1.2
2021-04-04 09	120	114	1.1
2021-04-04 10	118	74	1.6
2021-04-04 11	133	58	2.3
2021-04-04 12	97	51	1.9
2021-04-04 13	92	45	2.0
2021-04-04 14	93	44	2.1
2021-04-04 15	103	39	2.6
2021-04-04 16	84	41	2.1
2021-04-04 17	92	35	2.6
2021-04-04 18	86	44	2.0
2021-04-04 19	104	39	2.6
2021-04-04 23	117	58	2.0
2021-04-05 00	114	66	1.7
2021-04-05 01	108	49	2.2
2021-04-05 02	95	47	2.0
2021-04-05 03	102	48	2.1
2021-04-05 04	89	54	1.7
2021-04-05 05	93	57	1.6
2021-04-05 06	99	68	1.5
2021-04-05 07	97	69	1.4
2021-04-05 08	118	63	1.9
2021-04-05 09	144	88	1.6
2021-04-05 10	133	88	1.5

2021-04-05 11	176	122	1.4
2021-04-05 12	215	126	1.7
2021-04-05 13	231	103	2.3
2021-04-05 14	642	701	0.9
2021-04-05 15	433	214	2.0
2021-04-05 16	595	228	2.6
2021-04-05 17	16	346	0.0
2021-04-05 18	677	253	2.7
2021-04-05 19	354	146	2.4
2021-04-05 20	141	73	1.9
2021-04-05 21	145	185	0.8
2021-04-05 22	183	91	2.0
2021-04-05 23	152	114	1.3
2021-04-06 00	132	113	1.2
2021-04-06 01	83	60	1.4
2021-04-06 02	94	60	1.6
2021-04-06 03	85	81	1.0
2021-04-06 04	78	88	0.9
2021-04-06 05	76	69	1.1
2021-04-06 06	79	77	1.0
2021-04-06 07	83	67	1.2
2021-04-06 08	140	190	0.7
2021-04-06 09	140	96	1.5
2021-04-06 10	146	101	1.4
2021-04-06 11	193	105	1.8
2021-04-06 12	151	111	1.4
2021-04-06 13	166	77	2.2
2021-04-06 14	139	70	2.0
2021-04-06 15	151	80	1.9
2021-04-06 16	174	78	2.2
2021-04-06 17	178	81	2.2
2021-04-06 21	599	241	2.5
2021-04-07 00	69	64	1.1
2021-04-07 01	42	60	0.7
2021-04-07 02	43	39	1.1
2021-04-07 03	29	22	1.3
2021-04-07 04	33	30	1.1
2021-04-07 05	48	27	1.8
2021-04-07 06	47	29	1.6
2021-04-07 07	47	25	1.9
2021-04-07 08	86	61	1.4
2021-04-07 09	199	139	1.4
2021-04-07 10	109	92	1.2
2021-04-07 11	80	44	1.8

2021-04-07 12	83	36	2.3
2021-04-07 13	99	34	2.9
2021-04-07 21	157	54	2.9
2021-04-07 22	146	60	2.4
2021-04-07 23	148	53	2.8
2021-04-08 00	120	57	2.1
2021-04-08 01	98	59	1.7
2021-04-08 02	89	54	1.6
2021-04-08 03	98	52	1.9
2021-04-08 04	113	61	1.9
2021-04-08 05	112	68	1.7
2021-04-08 06	137	86	1.6
2021-04-08 07	112	78	1.4
2021-04-08 08	122	98	1.2
2021-04-08 09	107	96	1.1
2021-04-08 10	93	79	1.2
2021-04-08 11	97	41	2.4
2021-04-08 12	79	37	2.1
2021-04-08 13	82	28	2.9
2021-04-08 14	121	43	2.8
2021-04-08 15	80	43	1.9
2021-04-08 16	100	46	2.2
2021-04-08 17	100	51	2.0
2021-04-08 18	64	33	1.9
2021-04-08 19	58	30	1.9
2021-04-08 20	146	59	2.5
2021-04-08 23	129	63	2.1
2021-04-09 00	150	73	2.1
2021-04-09 01	136	85	1.6
2021-04-09 02	93	65	1.4
2021-04-09 03	70	48	1.4
2021-04-09 04	62	48	1.3
2021-04-09 05	60	32	1.9
2021-04-09 06	66	35	1.9
2021-04-09 07	88	60	1.5
2021-04-09 08	196	127	1.5
2021-04-09 09	115	81	1.4
2021-04-09 10	66	54	1.2
2021-04-09 11	78	58	1.3
2021-04-09 12	50	50	1.0
2021-04-09 13	55	22	2.5
2021-04-09 14	47	28	1.7
2021-04-09 15	53	28	1.9
2021-04-09 16	33	27	1.2

2021-04-09 17	68	29	2.4
2021-04-09 18	50	41	1.2
2021-04-09 19	96	62	1.5
2021-04-09 20	107	45	2.3
2021-04-09 21	117	49	2.4
2021-04-09 23	146	74	2.0
2021-04-10 00	138	53	2.6
2021-04-10 01	109	53	2.1
2021-04-10 02	86	43	2.0
2021-04-10 03	70	52	1.4
2021-04-10 04	83	39	2.1
2021-04-10 05	84	49	1.7
2021-04-10 06	101	61	1.7
2021-04-10 07	114	66	1.7
2021-04-10 08	96	60	1.6
2021-04-10 09	87	61	1.4
2021-04-10 10	68	49	1.4
2021-04-10 11	129	63	2.1
2021-04-10 12	93	52	1.8
2021-04-10 13	66	28	2.4
2021-04-10 14	50	28	1.8
2021-04-10 15	72	29	2.5
2021-04-10 16	93	47	2.0
2021-04-10 17	102	38	2.6
2021-04-10 18	115	42	2.7
2021-04-10 19	107	55	2.0
2021-04-10 20	116	49	2.4
2021-04-10 21	182	69	2.7
2021-04-10 22	218	77	2.8
2021-04-10 23	223	93	2.4
2021-04-11 00	209	113	1.9
2021-04-11 01	201	125	1.6
2021-04-11 02	144	100	1.4
2021-04-11 03	112	81	1.4
2021-04-11 04	102	72	1.4
2021-04-11 05	111	67	1.7
2021-04-11 06	114	87	1.3
2021-04-11 07	143	98	1.5
2021-04-11 08	179	136	1.3
2021-04-11 09	130	91	1.4
2021-04-11 10	104	50	2.1
2021-04-11 11	66	58	1.1
2021-04-11 12	64	56	1.1
2021-04-11 13	65	26	2.5

2021-04-11 14	75	37	2.0
2021-04-11 15	73	26	2.8
2021-04-11 16	88	42	2.1
2021-04-11 17	91	44	2.1
2021-04-11 18	110	41	2.7
2021-04-11 19	147	56	2.6
2021-04-11 21	155	60	2.6
2021-04-11 22	190	80	2.4
2021-04-11 23	172	87	2.0
2021-04-12 00	172	86	2.0
2021-04-12 01	190	106	1.8
2021-04-12 02	200	113	1.8
2021-04-12 03	243	111	2.2
2021-04-12 04	220	147	1.5
2021-04-12 05	195	212	0.9
2021-04-12 06	208	135	1.5
2021-04-12 07	204	123	1.7
2021-04-12 08	184	121	1.5
2021-04-12 09	162	91	1.8
2021-04-12 10	199	87	2.3
2021-04-12 11	191	112	1.7
2021-04-12 13	142	58	2.4
2021-04-12 14	118	46	2.5
2021-04-12 15	123	56	2.2
2021-04-12 16	140	58	2.4
2021-04-12 18	235	79	3.0
2021-04-12 21	265	92	2.9
2021-04-12 22	212	79	2.7
2021-04-12 23	201	87	2.3
2021-04-13 00	189	74	2.5
2021-04-13 01	172	86	2.0
2021-04-13 02	178	88	2.0
2021-04-13 03	176	88	2.0
2021-04-13 04	185	154	1.2
2021-04-13 05	175	99	1.8
2021-04-13 06	165	94	1.8
2021-04-13 07	152	83	1.8
2021-04-13 08	148	83	1.8
2021-04-13 09	136	102	1.3
2021-04-13 10	100	59	1.7
2021-04-13 11	80	60	1.3
2021-04-13 12	86	46	1.9
2021-04-13 13	84	52	1.6
2021-04-13 14	92	45	2.0

2021-04-13 15	90	116	0.8
2021-04-13 16	85	58	1.5
2021-04-13 17	98	56	1.7
2021-04-13 18	142	52	2.7
2021-04-13 19	131	56	2.3
2021-04-13 20	143	70	2.0
2021-04-13 21	191	75	2.5
2021-04-13 22	173	77	2.2
2021-04-13 23	200	91	2.2
2021-04-14 00	232	111	2.1
2021-04-14 01	228	121	1.9
2021-04-14 02	230	107	2.1
2021-04-14 03	230	130	1.8
2021-04-14 04	222	125	1.8
2021-04-14 05	175	95	1.8
2021-04-14 06	158	76	2.1
2021-04-14 07	173	90	1.9
2021-04-14 08	146	77	1.9
2021-04-14 09	132	70	1.9
2021-04-14 10	128	74	1.7
2021-04-14 11	93	57	1.6
2021-04-14 12	87	54	1.6
2021-04-14 13	80	49	1.6
2021-04-14 14	81	46	1.8
2021-04-14 15	97	46	2.1
2021-04-14 16	94	49	1.9
2021-04-14 17	110	64	1.7
2021-04-14 18	102	58	1.8
2021-04-14 19	106	52	2.0
2021-04-14 20	105	53	2.0
2021-04-14 21	131	75	1.7
2021-04-14 22	138	102	1.3
2021-04-14 23	127	136	0.9
2021-04-15 00	384	447	0.9
2021-04-15 01	150	105	1.4
2021-04-15 02	98	73	1.4
2021-04-15 03	154	66	2.3
2021-04-15 04	208	80	2.6
2021-04-15 05	228	107	2.1
2021-04-15 06	246	103	2.4
2021-04-15 07	285	105	2.7
2021-04-15 08	336	120	2.8
2021-04-15 09	481	161	3.0
2021-04-15 10	12	336	0.0

2021-04-15 11	288	168	1.7
2021-04-15 12	220	108	2.0
2021-04-15 13	139	101	1.4
2021-04-15 14	230	153	1.5
2021-04-15 15	141	163	0.9
2021-04-15 16	166	66	2.5
2021-04-15 17	110	61	1.8
2021-04-15 18	128	47	2.7
2021-04-15 19	137	70	1.9
2021-04-15 20	201	70	2.9
2021-04-15 21	331	188	1.8
2021-04-15 22	281	190	1.5
2021-04-15 23	201	82	2.5
2021-04-16 00	152	64	2.4
2021-04-16 01	125	52	2.4
2021-04-16 02	126	56	2.3
2021-04-16 03	112	54	2.1
2021-04-16 04	121	50	2.4
2021-04-16 06	148	87	1.7
2021-04-16 07	178	108	1.6
2021-04-16 08	136	79	1.7
2021-04-16 09	121	73	1.7
2021-04-16 10	109	59	1.8
2021-04-16 11	130	111	1.2
2021-04-16 12	721	349	2.1
2021-04-16 13	117	62	1.9
2021-04-16 14	57	40	1.4
2021-04-16 15	67	93	0.7
2021-04-16 16	34	40	0.8
2021-04-16 17	33	470	0.1
2021-04-16 18	35	104	0.3
2021-04-16 19	43	227	0.2
2021-04-16 20	53	57	0.9
2021-04-16 21	30	12	2.5
2021-04-17 00	38	23	1.7
2021-04-17 01	75	40	1.9
2021-04-17 02	195	78	2.5
2021-04-17 03	309	116	2.7
2021-04-17 04	390	136	2.9
2021-04-17 05	381	143	2.7
2021-04-17 06	426	154	2.8
2021-04-17 08	386	130	3.0
2021-04-17 09	258	113	2.3
2021-04-17 10	150	63	2.4

2021-04-17 11	111	60	1.8
2021-04-17 12	70	91	0.8
2021-04-17 13	52	82	0.6
2021-04-17 14	96	66	1.4
2021-04-17 15	109	81	1.3
2021-04-17 16	148	81	1.8
2021-04-17 17	313	129	2.4
2021-04-17 18	303	118	2.6
2021-04-17 19	299	175	1.7
2021-04-17 20	135	96	1.4
2021-04-17 21	102	116	0.9
2021-04-17 22	115	90	1.3
2021-04-17 23	136	71	1.9
2021-04-18 00	131	87	1.5
2021-04-18 01	133	82	1.6
2021-04-18 02	115	60	1.9
2021-04-18 03	108	76	1.4
2021-04-18 04	121	61	2.0
2021-04-18 05	113	49	2.3
2021-04-18 06	107	69	1.5
2021-04-18 07	100	65	1.5
2021-04-18 08	110	83	1.3
2021-04-18 09	116	107	1.1
2021-04-18 10	94	67	1.4
2021-04-18 11	82	164	0.5
2021-04-18 12	77	211	0.4
2021-04-18 13	82	115	0.7
2021-04-18 14	84	102	0.8
2021-04-18 15	78	91	0.9
2021-04-18 16	84	51	1.6
2021-04-18 17	76	32	2.3
2021-04-18 18	76	33	2.3
2021-04-18 19	83	55	1.5
2021-04-18 20	99	55	1.8
2021-04-18 21	117	69	1.7
2021-04-18 22	149	70	2.1
2021-04-18 23	154	82	1.9
2021-04-19 00	171	82	2.1
2021-04-19 01	152	69	2.2
2021-04-19 02	164	88	1.9
2021-04-19 03	163	81	2.0
2021-04-19 04	173	80	2.2
2021-04-19 05	162	86	1.9
2021-04-19 06	148	75	2.0

2021-04-19 07	165	92	1.8
2021-04-19 08	149	78	1.9
2021-04-19 09	102	168	0.6
2021-04-19 10	73	73	1.0
2021-04-19 11	77	131	0.6
2021-04-19 12	81	76	1.1
2021-04-19 13	72	54	1.3
2021-04-19 14	97	66	1.5
2021-04-19 15	108	50	2.1
2021-04-19 16	91	39	2.3
2021-04-19 17	109	53	2.1
2021-04-19 18	105	55	1.9
2021-04-19 19	102	50	2.0
2021-04-19 20	136	69	2.0
2021-04-19 21	170	65	2.6
2021-04-19 22	163	79	2.1
2021-04-19 23	178	73	2.4
2021-04-20 00	190	77	2.5
2021-04-20 01	133	58	2.3
2021-04-20 02	131	71	1.9
2021-04-20 03	117	69	1.7
2021-04-20 04	137	66	2.1
2021-04-20 05	191	67	2.8
2021-04-20 06	102	67	1.5
2021-04-20 07	99	48	2.0
2021-04-20 08	75	29	2.5
2021-04-20 09	58	28	2.1
2021-04-20 10	27	12	2.2
2021-04-20 11	46	21	2.2
2021-04-20 12	192	90	2.1
2021-04-20 13	294	302	1.0
2021-04-20 14	284	558	0.5
2021-04-20 15	22	42	0.5
2021-04-20 16	32	15	2.1
2021-04-20 17	31	17	1.8
2021-04-20 18	45	17	2.6
2021-04-20 19	20	21	0.9
2021-04-20 20	24	24	1.0
2021-04-20 22	23	37	0.6
2021-04-20 23	28	26	1.1
2021-04-21 00	31	22	1.4
2021-04-21 01	24	29	0.8
2021-04-21 02	25	30	0.8
2021-04-21 03	42	26	1.6

2021-04-21 04	47	35	1.3
2021-04-21 05	49	25	1.9
2021-04-21 06	63	27	2.3
2021-04-21 07	74	45	1.7
2021-04-21 08	62	34	1.8
2021-04-21 09	47	21	2.2
2021-04-21 10	39	22	1.8
2021-04-21 11	38	36	1.1
2021-04-21 12	37	29	1.3
2021-04-21 13	48	35	1.4
2021-04-21 14	34	36	1.0
2021-04-21 15	51	46	1.1
2021-04-21 16	50	42	1.2
2021-04-21 17	68	46	1.5
2021-04-21 18	50	45	1.1
2021-04-21 19	60	52	1.2
2021-04-21 20	64	49	1.3
2021-04-21 21	65	55	1.2
2021-04-21 22	85	57	1.5
2021-04-21 23	86	59	1.5
2021-04-22 00	81	63	1.3
2021-04-22 01	62	64	1.0
2021-04-22 02	72	49	1.5
2021-04-22 03	63	59	1.1
2021-04-22 04	71	54	1.3
2021-04-22 05	78	66	1.2
2021-04-22 06	80	55	1.4
2021-04-22 07	60	57	1.0
2021-04-22 08	65	41	1.6
2021-04-22 09	58	47	1.2
2021-04-22 10	71	43	1.6
2021-04-22 11	66	37	1.8
2021-04-22 12	60	34	1.8
2021-04-22 13	44	30	1.5
2021-04-22 14	54	30	1.8
2021-04-22 15	80	35	2.3
2021-04-22 16	96	38	2.5
2021-04-22 17	109	42	2.6
2021-04-22 18	124	54	2.3
2021-04-22 19	124	46	2.7
2021-04-22 21	147	68	2.2
2021-04-22 23	166	71	2.3
2021-04-23 00	146	68	2.2
2021-04-23 01	166	82	2.0

2021-04-23 02	163	75	2.2
2021-04-23 03	215	82	2.6
2021-04-23 04	221	88	2.5
2021-04-23 05	284	96	3.0
2021-04-23 12	825	276	3.0
2021-04-23 14	183	64	2.9
2021-04-23 15	144	53	2.7
2021-04-23 16	119	40	2.9
2021-04-23 17	99	33	3.0
2021-04-23 18	80	43	1.9
2021-04-23 22	87	33	2.6
2021-04-23 23	110	48	2.3
2021-04-24 00	139	67	2.1
2021-04-24 01	113	69	1.6
2021-04-24 02	112	68	1.6
2021-04-24 03	104	54	1.9
2021-04-24 04	96	52	1.8
2021-04-24 05	94	63	1.5
2021-04-24 06	122	89	1.4
2021-04-24 07	109	73	1.5
2021-04-24 08	74	47	1.6
2021-04-24 09	43	30	1.4
2021-04-24 10	29	28	1.0
2021-04-24 11	47	16	2.9
2021-04-24 13	53	19	2.8
2021-04-24 14	72	36	2.0
2021-04-24 15	88	30	2.9
2021-04-24 16	112	43	2.6
2021-04-24 17	143	55	2.6
2021-04-24 18	110	56	2.0
2021-04-24 20	141	52	2.7
2021-04-24 21	185	66	2.8
2021-04-24 22	167	68	2.5
2021-04-25 00	184	70	2.6
2021-04-25 01	196	99	2.0
2021-04-25 02	203	93	2.2
2021-04-25 03	187	93	2.0
2021-04-25 04	187	107	1.8
2021-04-25 05	170	88	1.9
2021-04-25 06	167	96	1.7
2021-04-25 07	164	85	1.9
2021-04-25 08	147	86	1.7
2021-04-25 09	122	56	2.2
2021-04-25 10	98	34	2.9

2021-04-25 11	70	33	2.1
2021-04-25 13	83	41	2.0
2021-04-25 14	85	33	2.6
2021-04-25 15	108	103	1.1
2021-04-25 16	118	106	1.1
2021-04-25 17	101	58	1.7
2021-04-25 18	120	69	1.7
2021-04-25 19	133	53	2.5
2021-04-25 20	130	57	2.3
2021-04-25 21	137	56	2.4
2021-04-25 22	192	80	2.4
2021-04-25 23	175	78	2.2
2021-04-26 00	231	112	2.1
2021-04-26 01	216	125	1.7
2021-04-26 02	225	118	1.9
2021-04-26 03	187	109	1.7
2021-04-26 04	193	95	2.0
2021-04-26 05	195	108	1.8
2021-04-26 06	201	126	1.6
2021-04-26 07	199	120	1.7
2021-04-26 08	183	137	1.3
2021-04-26 09	174	92	1.9
2021-04-26 10	139	69	2.0
2021-04-26 11	112	43	2.6
2021-04-26 12	98	46	2.1
2021-04-26 13	120	46	2.6
2021-04-26 14	161	68	2.4
2021-04-26 15	128	61	2.1
2021-04-26 16	135	62	2.2
2021-04-26 17	123	55	2.2
2021-04-26 18	125	55	2.3
2021-04-26 19	122	53	2.3
2021-04-26 20	131	59	2.2
2021-04-26 21	173	74	2.3
2021-04-26 22	181	88	2.1
2021-04-26 23	160	86	1.9
2021-04-27 00	210	102	2.1
2021-04-27 01	247	125	2.0
2021-04-27 02	264	134	2.0
2021-04-27 03	274	161	1.7
2021-04-27 04	234	143	1.6
2021-04-27 05	212	123	1.7
2021-04-27 06	181	118	1.5
2021-04-27 07	175	120	1.5

2021-04-27 08	191	140	1.4
2021-04-27 09	244	168	1.4
2021-04-27 10	169	111	1.5
2021-04-27 11	144	80	1.8
2021-04-27 12	137	86	1.6
2021-04-27 13	128	67	1.9
2021-04-27 14	142	74	1.9
2021-04-27 15	114	58	1.9
2021-04-27 16	113	54	2.1
2021-04-27 17	134	64	2.1
2021-04-27 18	135	45	3.0
2021-04-27 19	149	67	2.2
2021-04-27 20	127	62	2.0
2021-04-27 21	148	65	2.3
2021-04-27 22	191	80	2.4
2021-04-27 23	194	83	2.3
Average ratio PM10/PM2.5			**1.9**

May-21	PM10	PM2.5	Ratio PM10/PM2.5
2021-05-06 14	548	223	2.5
2021-05-06 15	320	157	2.0
2021-05-06 16	223	109	2.0
2021-05-06 17	116	103	1.1
2021-05-06 18	50	75	0.7
2021-05-06 19	66	82	0.8
2021-05-06 20	109	75	1.5
2021-05-06 21	159	72	2.2
2021-05-06 22	116	77	1.5
2021-05-06 23	116	79	1.5
2021-05-07 00	173	106	1.6
2021-05-07 01	319	152	2.1
2021-05-07 02	303	133	2.3
2021-05-07 03	221	123	1.8
2021-05-07 04	186	116	1.6
2021-05-07 05	154	97	1.6
2021-05-07 06	157	111	1.4
2021-05-07 07	129	84	1.5
2021-05-07 08	105	61	1.7
2021-05-07 09	81	56	1.4
2021-05-07 10	100	55	1.8
2021-05-07 11	127	67	1.9
2021-05-07 12	147	76	1.9
2021-05-07 13	109	51	2.2
2021-05-07 14	110	70	1.6
2021-05-07 15	91	66	1.4
2021-05-07 16	115	61	1.9
2021-05-07 17	107	64	1.7
2021-05-07 18	128	84	1.5
2021-05-07 19	108	95	1.1
2021-05-07 20	107	110	1.0
2021-05-07 21	129	75	1.7
2021-05-07 22	131	98	1.3
2021-05-07 23	148	124	1.2
2021-05-08 00	184	96	1.9
2021-05-08 01	135	87	1.6
2021-05-08 02	108	88	1.2
2021-05-08 03	99	59	1.7
2021-05-08 04	91	86	1.1
2021-05-08 05	106	71	1.5

2021-05-08 06	95	87	1.1
2021-05-08 07	75	73	1.0
2021-05-08 08	79	75	1.1
2021-05-08 09	80	61	1.3
2021-05-08 10	76	60	1.3
2021-05-08 11	67	61	1.1
2021-05-08 12	76	49	1.5
2021-05-08 13	100	53	1.9
2021-05-08 14	67	44	1.5
2021-05-08 15	76	59	1.3
2021-05-08 16	65	52	1.3
2021-05-08 17	51	61	0.8
2021-05-08 18	69	50	1.4
2021-05-08 20	125	69	1.8
2021-05-08 21	50	48	1.0
2021-05-08 22	37	45	0.8
2021-05-08 23	27	30	0.9
2021-05-09 00	30	17	1.7
2021-05-09 01	24	19	1.3
2021-05-09 02	46	30	1.5
2021-05-09 03	71	33	2.2
2021-05-09 04	93	50	1.9
2021-05-09 05	101	57	1.8
2021-05-09 06	110	80	1.4
2021-05-09 07	134	82	1.6
2021-05-09 08	102	85	1.2
2021-05-09 09	101	79	1.3
2021-05-09 10	85	68	1.3
2021-05-09 11	84	61	1.4
2021-05-09 12	78	65	1.2
2021-05-09 13	85	48	1.8
2021-05-09 14	80	35	2.3
2021-05-09 15	83	49	1.7
2021-05-09 16	87	46	1.9
2021-05-09 17	118	52	2.3
2021-05-09 18	143	58	2.5
2021-05-09 19	75	32	2.4
2021-05-09 20	122	49	2.5
2021-05-09 21	118	54	2.2
2021-05-09 22	182	79	2.3
2021-05-10 00	659	257	2.6
2021-05-10 01	302	152	2.0
2021-05-10 02	249	119	2.1
2021-05-10 03	345	143	2.4

2021-05-10 04	290	116	2.5
2021-05-10 05	251	115	2.2
2021-05-10 06	205	87	2.4
2021-05-10 07	145	71	2.0
2021-05-10 08	94	52	1.8
2021-05-10 09	130	55	2.4
2021-05-10 10	245	145	1.7
2021-05-10 11	365	195	1.9
2021-05-10 12	329	160	2.1
2021-05-10 13	260	154	1.7
2021-05-10 14	189	138	1.4
2021-05-10 15	176	113	1.6
2021-05-10 16	176	87	2.0
2021-05-10 17	335	137	2.4
2021-05-10 20	203	90	2.3
2021-05-10 21	188	84	2.2
2021-05-10 22	159	109	1.5
2021-05-10 23	141	83	1.7
2021-05-11 00	196	103	1.9
2021-05-11 01	145	68	2.1
2021-05-11 02	96	52	1.8
2021-05-11 03	103	48	2.1
2021-05-11 07	278	98	2.8
2021-05-11 08	222	93	2.4
2021-05-11 09	234	84	2.8
2021-05-11 11	207	77	2.7
2021-05-11 12	176	74	2.4
2021-05-11 13	181	63	2.9
2021-05-11 14	162	65	2.5
2021-05-11 15	143	66	2.2
2021-05-11 19	245	93	2.6
2021-05-11 20	203	78	2.6
2021-05-11 21	184	78	2.4
2021-05-11 22	214	115	1.9
2021-05-11 23	231	149	1.5
2021-05-12 00	185	77	2.4
2021-05-12 01	155	64	2.4
2021-05-12 02	103	53	1.9
2021-05-12 03	85	36	2.3
2021-05-12 04	103	40	2.6
2021-05-12 05	122	52	2.4
2021-05-12 06	134	61	2.2
2021-05-12 07	169	80	2.1
2021-05-12 12	52	20	2.6

2021-05-12 13	35	33	1.1
2021-05-12 14	37	28	1.3
2021-05-12 15	69	33	2.1
2021-05-12 16	100	34	2.9
2021-05-12 18	114	43	2.7
2021-05-12 20	42	23	1.8
2021-05-12 21	49	18	2.7
2021-05-12 22	43	33	1.3
2021-05-13 00	924	317	2.9
2021-05-13 01	463	163	2.8
2021-05-13 03	328	131	2.5
2021-05-13 04	164	75	2.2
2021-05-13 05	180	100	1.8
2021-05-13 06	266	162	1.6
2021-05-13 07	63	50	1.3
2021-05-13 08	22	26	0.9
2021-05-13 09	41	25	1.7
2021-05-13 12	95	38	2.5
2021-05-13 16	246	86	2.9
2021-05-13 17	161	58	2.8
2021-05-13 18	118	55	2.1
2021-05-13 19	115	44	2.6
2021-05-13 20	81	37	2.2
2021-05-13 21	75	51	1.5
2021-05-13 22	81	37	2.2
2021-05-13 23	63	37	1.7
2021-05-14 00	60	45	1.3
2021-05-14 01	63	52	1.2
2021-05-14 02	55	42	1.3
2021-05-14 03	66	42	1.6
2021-05-14 04	68	42	1.6
2021-05-14 05	77	56	1.4
2021-05-14 06	77	58	1.3
2021-05-14 07	79	48	1.6
2021-05-14 08	100	73	1.4
2021-05-14 09	85	50	1.7
2021-05-14 10	66	61	1.1
2021-05-14 11	63	38	1.7
2021-05-14 12	76	37	2.0
2021-05-14 13	88	36	2.4
2021-05-14 14	108	73	1.5
2021-05-14 15	129	64	2.0
2021-05-14 16	148	80	1.9
2021-05-14 17	123	52	2.4

2021-05-14 18	123	52	2.4
2021-05-14 19	112	55	2.0
2021-05-14 20	126	49	2.6
2021-05-14 22	144	54	2.7
2021-05-14 23	153	77	2.0
2021-05-15 00	123	63	1.9
2021-05-15 02	70	86	0.8
2021-05-15 03	36	15	2.4
2021-05-15 04	38	20	1.9
2021-05-15 05	27	13	2.1
2021-05-15 06	44	22	2.0
2021-05-15 07	33	21	1.6
2021-05-15 09	43	41	1.0
2021-05-15 10	104	87	1.2
2021-05-15 11	232	100	2.3
2021-05-15 12	184	81	2.3
2021-05-15 13	217	75	2.9
2021-05-15 14	149	66	2.2
2021-05-15 15	141	57	2.5
2021-05-15 16	115	62	1.9
2021-05-15 17	140	57	2.5
2021-05-15 18	156	63	2.5
2021-05-15 19	142	75	1.9
2021-05-15 20	136	75	1.8
2021-05-15 21	124	59	2.1
2021-05-15 22	110	75	1.5
2021-05-15 23	106	63	1.7
2021-05-16 00	91	62	1.5
2021-05-16 01	83	50	1.7
2021-05-16 02	81	70	1.1
2021-05-16 03	79	76	1.0
2021-05-16 04	80	73	1.1
2021-05-16 05	91	69	1.3
2021-05-16 06	102	76	1.3
2021-05-16 07	102	80	1.3
2021-05-16 08	108	74	1.5
2021-05-16 09	89	75	1.2
2021-05-16 10	105	66	1.6
2021-05-16 11	100	52	1.9
2021-05-16 12	85	44	1.9
2021-05-16 13	95	40	2.4
2021-05-16 14	95	32	3.0
2021-05-16 15	87	42	2.1
2021-05-16 16	101	56	1.8

2021-05-16 17	96	55	1.7
2021-05-16 18	94	58	1.6
2021-05-16 19	117	74	1.6
2021-05-16 20	153	66	2.3
2021-05-16 22	229	112	2.0
2021-05-16 23	164	84	2.0
2021-05-17 00	138	73	1.9
2021-05-17 01	129	63	2.0
2021-05-17 02	122	84	1.4
2021-05-17 03	180	89	2.0
2021-05-17 04	143	70	2.0
2021-05-17 05	144	82	1.8
2021-05-17 06	143	84	1.7
2021-05-17 07	141	93	1.5
2021-05-17 08	130	67	1.9
2021-05-17 18	394	173	2.3
2021-05-17 19	109	52	2.1
2021-05-17 20	162	67	2.4
2021-05-17 21	134	70	1.9
2021-05-17 22	209	78	2.7
2021-05-17 23	179	77	2.3
2021-05-18 00	167	70	2.4
2021-05-18 01	216	91	2.4
2021-05-18 02	139	71	2.0
2021-05-18 03	118	59	2.0
2021-05-18 04	166	74	2.3
2021-05-18 05	152	57	2.6
2021-05-18 06	118	66	1.8
2021-05-18 07	156	63	2.5
2021-05-18 08	106	57	1.9
2021-05-18 09	107	63	1.7
2021-05-18 10	55	26	2.1
2021-05-18 11	51	18	2.8
2021-05-18 15	386	142	2.7
2021-05-18 18	153	56	2.7
2021-05-18 19	118	55	2.1
2021-05-18 20	106	39	2.7
2021-05-18 21	79	29	2.7
2021-05-18 22	69	28	2.5
2021-05-19 00	78	35	2.2
2021-05-19 01	57	35	1.6
2021-05-19 02	52	17	3.0
2021-05-19 03	42	35	1.2
2021-05-19 04	45	28	1.6

2021-05-19 05	39	36	1.1
2021-05-19 06	51	35	1.5
2021-05-19 07	63	38	1.7
2021-05-19 08	89	34	2.6
2021-05-19 10	42	19	2.2
2021-05-19 13	29	19	1.6
2021-05-19 16	185	68	2.7
2021-05-19 17	117	50	2.3
2021-05-19 18	86	42	2.0
2021-05-19 19	70	38	1.8
2021-05-19 20	100	52	1.9
2021-05-19 21	48	33	1.4
2021-05-19 22	37	33	1.1
2021-05-19 23	41	29	1.4
2021-05-20 00	46	35	1.3
2021-05-20 01	71	44	1.6
2021-05-20 02	84	35	2.4
2021-05-20 03	64	21	3.0
2021-05-20 04	63	30	2.1
2021-05-20 05	58	33	1.8
2021-05-20 06	56	27	2.1
2021-05-20 08	50	19	2.7
2021-05-20 09	47	21	2.2
2021-05-20 10	30	16	1.9
2021-05-20 13	60	21	2.9
2021-05-20 15	71	30	2.4
2021-05-20 16	89	34	2.6
2021-05-20 17	97	48	2.0
2021-05-20 19	109	37	3.0
2021-05-20 22	104	47	2.2
2021-05-20 23	97	41	2.4
2021-05-21 00	94	54	1.8
2021-05-21 01	80	28	2.9
2021-05-21 02	59	20	2.9
2021-05-21 04	138	60	2.3
2021-05-21 06	37	17	2.2
2021-05-21 07	42	19	2.2
2021-05-21 08	26	19	1.4
2021-05-21 09	61	39	1.5
2021-05-21 15	202	78	2.6
2021-05-21 21	11	187	0.1
2021-05-22 00	40	54	0.7
2021-05-22 01	66	27	2.4
2021-05-22 03	27	82	0.3

2021-05-22 06	21	17	1.3
2021-05-22 07	22	19	1.2
2021-05-22 08	27	19	1.4
2021-05-22 09	23	39	0.6
2021-05-22 10	56	50	1.1
2021-05-22 11	131	60	2.2
2021-05-22 12	140	68	2.1
2021-05-22 13	136	66	2.1
2021-05-22 14	131	76	1.7
2021-05-22 15	114	78	1.5
2021-05-22 16	118	49	2.4
2021-05-22 21	329	187	1.8
2021-05-23 03	178	84	2.1
2021-05-23 04	154	61	2.5
2021-05-23 12	189	68	2.8
2021-05-23 13	133	66	2.0
2021-05-23 14	157	76	2.1
2021-05-23 15	169	78	2.2
2021-05-23 16	144	49	3.0
2021-05-23 19	104	41	2.5
2021-05-23 21	98	186	0.5
2021-05-23 22	103	36	2.9
2021-05-24 00	107	54	2.0
2021-05-24 03	115	82	1.4
2021-05-24 04	115	61	1.9
2021-05-24 09	93	39	2.4
2021-05-24 10	68	50	1.4
2021-05-24 11	98	60	1.6
2021-05-24 12	148	68	2.2
2021-05-24 13	124	66	1.9
2021-05-24 14	142	76	1.9
2021-05-24 15	178	78	2.3
2021-05-24 21	162	187	0.9
2021-05-25 00	144	54	2.7
2021-05-25 03	134	82	1.6
2021-05-25 04	136	61	2.2
2021-05-25 10	118	50	2.4
2021-05-25 11	99	60	1.7
2021-05-25 12	109	68	1.6
2021-05-25 13	133	66	2.0
2021-05-25 14	129	76	1.7
2021-05-25 15	116	78	1.5
2021-05-25 16	112	49	2.3
2021-05-25 19	113	41	2.7

2021-05-25 21	83	187	0.4
2021-05-26 03	106	82	1.3
2021-05-26 04	93	61	1.5
2021-05-26 10	90	50	1.8
2021-05-26 11	97	60	1.6
2021-05-26 12	75	68	1.1
2021-05-26 13	89	66	1.3
2021-05-26 14	71	76	0.9
2021-05-26 15	74	78	0.9
2021-05-26 16	76	49	1.6
2021-05-26 17	77	28	2.8
2021-05-26 19	84	41	2.0
2021-05-26 21	106	187	0.6
2021-05-27 00	122	54	2.3
2021-05-27 03	130	82	1.6
2021-05-27 04	131	61	2.2
2021-05-27 10	140	50	2.8
2021-05-27 11	152	60	2.5
2021-05-27 12	135	68	2.0
2021-05-27 13	111	66	1.7
2021-05-27 14	99	76	1.3
2021-05-27 15	99	78	1.3
2021-05-27 16	98	48	2.0
2021-05-27 19	89	41	2.2
2021-05-27 21	106	187	0.6
2021-05-28 00	103	54	1.9
2021-05-28 03	107	82	1.3
2021-05-28 04	93	61	1.5
2021-05-28 09	97	39	2.5
2021-05-28 10	98	50	2.0
2021-05-28 11	61	60	1.0
2021-05-28 12	81	68	1.2
2021-05-28 13	83	66	1.3
2021-05-28 14	89	76	1.2
2021-05-28 15	100	78	1.3
2021-05-28 16	74	49	1.5
2021-05-29 10	132	50	2.7
2021-05-29 11	150	60	2.5
2021-05-29 12	172	68	2.5
2021-05-29 13	180	66	2.7
2021-05-29 14	174	76	2.3
2021-05-29 15	192	78	2.5
Average Ratio of PM10/PM2.5			**1.9**

Jun-21	PM10	PM2.5	PM10/PM2.5 ratio
2021-06-05 12	118	41	2.9
2021-06-05 14	108	137	0.8
2021-06-05 15	76	82	0.9
2021-06-05 17	128	89	1.4
2021-06-05 18	82	32	2.5
2021-06-05 19	84	41	2.1
2021-06-05 20	82	33	2.5
2021-06-05 21	91	57	1.6
2021-06-05 22	89	65	1.4
2021-06-05 23	80	50	1.6
2021-06-06 00	486	199	2.4
2021-06-06 01	630	231	2.7
2021-06-06 02	433	159	2.7
2021-06-06 07	110	46	2.4
2021-06-06 08	111	37	3.0
2021-06-06 13	178	75	2.4
2021-06-06 15	141	56	2.5
2021-06-06 16	113	57	2.0
2021-06-06 20	114	46	2.5
2021-06-06 21	134	57	2.4
2021-06-06 22	119	61	2.0
2021-06-06 23	132	82	1.6
2021-06-07 00	126	65	1.9
2021-06-07 01	115	63	1.8
2021-06-07 02	91	55	1.6
2021-06-07 03	74	44	1.7
2021-06-07 04	80	44	1.8
2021-06-07 05	84	42	2.0
2021-06-07 06	87	60	1.4
2021-06-07 07	77	54	1.4
2021-06-07 08	99	44	2.3
2021-06-07 09	101	48	2.1
2021-06-07 10	152	54	2.8
2021-06-07 12	95	42	2.3
2021-06-07 16	196	72	2.7
2021-06-07 17	252	101	2.5
2021-06-07 18	317	111	2.9
2021-06-07 22	158	59	2.7
2021-06-07 23	210	94	2.2
2021-06-08 00	280	145	1.9

2021-06-08 01	275	122	2.3
2021-06-08 02	256	123	2.1
2021-06-08 03	247	123	2.0
2021-06-08 04	157	69	2.3
2021-06-08 05	149	77	1.9
2021-06-08 06	127	79	1.6
2021-06-08 07	117	69	1.7
2021-06-08 08	200	84	2.4
2021-06-08 11	749	261	2.9
2021-06-08 12	766	286	2.7
2021-06-08 13	780	322	2.4
2021-06-08 14	840	330	2.5
2021-06-08 15	705	288	2.4
2021-06-08 16	559	254	2.2
2021-06-08 17	499	220	2.3
2021-06-08 18	514	225	2.3
2021-06-08 19	576	248	2.3
2021-06-08 20	547	236	2.3
2021-06-08 21	482	228	2.1
2021-06-08 22	514	234	2.2
2021-06-08 23	532	242	2.2
2021-06-09 00	516	224	2.3
2021-06-09 01	467	192	2.4
2021-06-09 02	429	176	2.4
2021-06-09 03	402	149	2.7
2021-06-09 04	338	136	2.5
2021-06-09 05	295	112	2.6
2021-06-09 06	343	150	2.3
2021-06-09 07	330	145	2.3
2021-06-09 08	348	123	2.8
2021-06-09 11	445	155	2.9
2021-06-09 13	428	147	2.9
2021-06-09 14	330	134	2.5
2021-06-09 15	371	148	2.5
2021-06-09 16	360	165	2.2
2021-06-09 17	402	177	2.3
2021-06-09 18	471	193	2.4
2021-06-09 19	417	171	2.4
2021-06-09 20	289	116	2.5
2021-06-09 21	300	122	2.5
2021-06-09 22	323	140	2.3
2021-06-09 23	398	180	2.2
2021-06-10 00	357	166	2.2
2021-06-10 01	277	125	2.2

2021-06-10 02	182	80	2.3
2021-06-10 03	178	71	2.5
2021-06-10 04	219	83	2.6
2021-06-10 05	240	91	2.6
2021-06-10 06	294	144	2.0
2021-06-10 07	284	146	1.9
2021-06-10 09	213	81	2.6
2021-06-10 10	250	112	2.2
2021-06-10 11	244	103	2.4
2021-06-10 12	269	102	2.6
2021-06-10 13	255	106	2.4
2021-06-10 14	273	108	2.5
2021-06-10 15	304	129	2.3
2021-06-10 16	265	121	2.2
2021-06-10 17	261	114	2.3
2021-06-10 18	215	93	2.3
2021-06-10 19	222	91	2.4
2021-06-10 20	261	101	2.6
2021-06-10 21	269	121	2.2
2021-06-10 22	236	120	2.0
2021-06-10 23	203	116	1.7
2021-06-11 00	179	97	1.9
2021-06-11 01	146	79	1.8
2021-06-11 02	144	72	2.0
2021-06-11 03	239	100	2.4
2021-06-11 04	332	122	2.7
2021-06-11 05	461	163	2.8
2021-06-11 06	612	244	2.5
2021-06-11 07	477	194	2.5
2021-06-11 08	325	114	2.9
2021-06-11 09	257	112	2.3
2021-06-11 10	369	132	2.8
2021-06-11 12	298	101	3.0
2021-06-11 13	520	217	2.4
2021-06-11 14	407	197	2.1
2021-06-11 15	412	204	2.0
2021-06-11 16	473	229	2.1
2021-06-11 17	437	207	2.1
2021-06-11 18	479	232	2.1
2021-06-11 19	548	283	1.9
2021-06-11 20	572	292	2.0
2021-06-11 21	643	308	2.1
2021-06-11 22	698	348	2.0
2021-06-11 23	628	352	1.8

2021-06-12 00	631	340	1.9
2021-06-12 01	611	321	1.9
2021-06-12 02	557	325	1.7
2021-06-12 03	526	296	1.8
2021-06-12 04	528	295	1.8
2021-06-12 05	427	230	1.9
2021-06-12 06	344	181	1.9
2021-06-12 07	306	157	2.0
2021-06-12 08	250	137	1.8
2021-06-12 09	285	129	2.2
2021-06-12 10	223	114	1.9
2021-06-12 11	209	95	2.2
2021-06-12 12	207	90	2.3
2021-06-12 13	182	83	2.2
2021-06-12 14	171	78	2.2
2021-06-12 15	191	98	1.9
2021-06-12 16	238	134	1.8
2021-06-12 17	252	132	1.9
2021-06-12 18	254	134	1.9
2021-06-12 20	706	409	1.7
2021-06-12 21	346	144	2.4
2021-06-12 22	808	362	2.2
2021-06-12 23	766	388	2.0
2021-06-13 00	836	399	2.1
2021-06-13 01	580	219	2.7
2021-06-13 02	310	123	2.5
2021-06-13 03	229	79	2.9
2021-06-13 04	117	47	2.5
2021-06-13 05	76	35	2.2
2021-06-13 06	107	42	2.6
2021-06-13 07	173	73	2.4
2021-06-13 12	73	72	1.0
2021-06-13 13	33	34	1.0
2021-06-13 14	54	37	1.5
2021-06-13 15	44	75	0.6
2021-06-13 16	32	65	0.5
2021-06-13 17	35	39	0.9
2021-06-13 18	98	146	0.7
2021-06-13 19	77	112	0.7
2021-06-13 20	59	58	1.0
2021-06-13 21	46	39	1.2
2021-06-13 22	27	10	2.7
2021-06-13 23	30	14	2.2
2021-06-14 00	50	72	0.7

2021-06-14 01	73	76	1.0
2021-06-14 03	85	39	2.2
2021-06-14 04	41	47	0.9
2021-06-14 05	58	55	1.1
2021-06-14 06	74	54	1.4
2021-06-14 08	33	65	0.5
2021-06-14 09	43	233	0.2
2021-06-14 10	63	71	0.9
2021-06-14 11	64	87	0.7
2021-06-14 12	59	22	2.7
2021-06-14 16	136	50	2.7
2021-06-14 17	197	72	2.7
2021-06-14 18	181	97	1.9
2021-06-14 19	171	90	1.9
2021-06-14 20	167	127	1.3
2021-06-14 21	153	111	1.4
2021-06-14 22	132	82	1.6
2021-06-14 23	110	60	1.8
2021-06-15 00	152	62	2.5
2021-06-15 01	122	68	1.8
2021-06-15 03	60	33	1.8
2021-06-15 04	43	29	1.5
2021-06-15 05	69	35	2.0
2021-06-15 06	71	44	1.6
2021-06-15 07	66	40	1.6
2021-06-15 08	56	21	2.6
2021-06-15 09	87	35	2.5
2021-06-15 11	201	97	2.1
2021-06-15 12	197	72	2.7
2021-06-15 13	445	245	1.8
2021-06-15 14	708	618	1.1
2021-06-15 17	80	58	1.4
2021-06-15 18	55	57	1.0
2021-06-15 19	284	102	2.8
2021-06-15 20	103	42	2.5
2021-06-15 21	79	42	1.9
2021-06-15 22	46	19	2.5
2021-06-16 00	54	31	1.8
2021-06-16 01	71	46	1.5
2021-06-16 02	67	55	1.2
2021-06-16 03	70	68	1.0
2021-06-16 04	50	40	1.2
2021-06-16 05	56	26	2.1
2021-06-16 06	62	31	2.0

2021-06-16 07	45	18	2.5
2021-06-16 08	62	23	2.7
2021-06-16 09	45	33	1.4
2021-06-16 10	49	33	1.5
2021-06-16 11	48	34	1.4
2021-06-16 12	48	37	1.3
2021-06-16 13	90	41	2.2
2021-06-16 14	99	44	2.3
2021-06-16 15	107	58	1.9
2021-06-16 16	83	70	1.2
2021-06-16 17	71	54	1.3
2021-06-16 18	64	44	1.4
2021-06-16 19	75	49	1.5
2021-06-16 20	85	64	1.3
2021-06-16 21	86	80	1.1
2021-06-16 22	79	80	1.0
2021-06-16 23	118	85	1.4
2021-06-17 00	99	85	1.2
2021-06-17 01	108	96	1.1
2021-06-17 02	125	105	1.2
2021-06-17 03	105	106	1.0
2021-06-17 04	81	74	1.1
2021-06-17 05	122	88	1.4
2021-06-17 06	110	101	1.1
2021-06-17 07	113	92	1.2
2021-06-17 08	95	74	1.3
2021-06-17 09	73	59	1.2
2021-06-17 10	51	48	1.1
2021-06-17 11	73	58	1.3
2021-06-17 12	41	37	1.1
2021-06-17 13	63	37	1.7
2021-06-17 14	57	52	1.1
2021-06-17 15	83	66	1.3
2021-06-17 16	90	50	1.8
2021-06-17 17	67	55	1.2
2021-06-17 18	77	43	1.8
2021-06-17 19	81	47	1.7
2021-06-17 20	87	55	1.6
2021-06-17 21	94	77	1.2
2021-06-17 22	80	61	1.3
2021-06-17 23	74	73	1.0
2021-06-18 00	91	61	1.5
2021-06-18 01	76	62	1.2
2021-06-18 02	79	67	1.2

2021-06-18 03	112	89	1.3
2021-06-18 04	129	105	1.2
2021-06-18 05	124	88	1.4
2021-06-18 06	81	49	1.7
2021-06-18 07	89	66	1.4
2021-06-18 08	109	78	1.4
2021-06-18 09	88	108	0.8
2021-06-18 10	79	68	1.2
2021-06-18 11	51	122	0.4
2021-06-18 12	51	112	0.5
2021-06-18 13	73	47	1.6
2021-06-18 14	77	43	1.8
2021-06-18 15	79	52	1.5
2021-06-18 16	86	39	2.2
2021-06-18 17	84	48	1.8
2021-06-18 18	84	50	1.7
2021-06-18 19	75	52	1.4
2021-06-18 20	93	52	1.8
2021-06-18 21	84	66	1.3
2021-06-18 22	82	73	1.1
2021-06-18 23	68	45	1.5
2021-06-19 00	132	47	2.8
2021-06-19 01	83	52	1.6
2021-06-19 02	75	59	1.3
2021-06-19 03	72	63	1.1
2021-06-19 04	85	56	1.5
2021-06-19 05	71	55	1.3
2021-06-19 06	83	71	1.2
2021-06-19 07	60	53	1.1
2021-06-19 08	55	24	2.3
2021-06-19 09	63	24	2.6
2021-06-19 10	68	33	2.1
2021-06-19 11	79	37	2.1
2021-06-19 12	93	45	2.1
2021-06-19 13	75	63	1.2
2021-06-19 14	88	45	1.9
2021-06-19 15	66	47	1.4
2021-06-19 16	88	52	1.7
2021-06-19 17	86	38	2.2
2021-06-19 18	104	49	2.1
2021-06-19 19	84	54	1.6
2021-06-19 20	107	57	1.9
2021-06-19 21	104	53	2.0
2021-06-19 22	110	69	1.6

2021-06-19 23	129	58	2.2
2021-06-20 00	108	68	1.6
2021-06-20 01	131	73	1.8
2021-06-20 02	90	71	1.3
2021-06-20 03	51	39	1.3
2021-06-20 04	38	36	1.1
2021-06-20 07	45	24	1.9
2021-06-20 10	187	72	2.6
2021-06-20 11	179	98	1.8
2021-06-20 12	153	69	2.2
2021-06-20 13	127	51	2.5
2021-06-20 14	115	109	1.1
2021-06-20 15	115	44	2.6
2021-06-20 16	90	38	2.3
2021-06-20 17	122	46	2.7
2021-06-20 18	112	50	2.2
2021-06-21 17	137	57	2.4
2021-06-21 19	111	50	2.2
2021-06-21 20	110	59	1.9
2021-06-21 21	359	147	2.4
2021-06-21 22	222	97	2.3
2021-06-21 23	167	79	2.1
2021-06-22 00	189	99	1.9
2021-06-22 01	212	111	1.9
2021-06-22 02	215	111	1.9
2021-06-22 03	178	131	1.4
2021-06-22 04	188	88	2.1
2021-06-22 05	129	47	2.7
2021-06-22 06	127	57	2.2
2021-06-22 07	108	50	2.2
2021-06-22 10	160	58	2.7
2021-06-22 11	150	66	2.3
2021-06-22 12	185	78	2.4
2021-06-22 14	178	67	2.7
2021-06-22 15	162	73	2.2
2021-06-22 16	224	89	2.5
2021-06-22 17	450	188	2.4
2021-06-22 18	141	83	1.7
2021-06-22 19	72	60	1.2
2021-06-22 20	85	85	1.0
2021-06-22 21	80	32	2.5
2021-06-22 22	85	42	2.0
2021-06-22 23	84	56	1.5
2021-06-23 00	40	38	1.0

2021-06-23 01	61	49	1.3
2021-06-23 02	66	37	1.8
2021-06-23 03	79	46	1.7
2021-06-23 04	80	52	1.5
2021-06-23 07	118	41	2.9
2021-06-23 08	168	62	2.7
2021-06-23 09	138	87	1.6
2021-06-23 10	154	74	2.1
2021-06-23 11	182	81	2.3
2021-06-23 12	159	98	1.6
2021-06-23 13	142	75	1.9
2021-06-23 14	174	79	2.2
2021-06-23 15	170	64	2.6
2021-06-23 16	155	59	2.6
2021-06-23 17	162	72	2.3
2021-06-23 22	383	169	2.3
2021-06-23 23	419	284	1.5
2021-06-24 00	331	169	2.0
2021-06-24 03	230	115	2.0
2021-06-24 04	228	99	2.3
2021-06-24 05	225	91	2.5
2021-06-24 06	246	130	1.9
2021-06-24 07	211	84	2.5
2021-06-24 08	228	89	2.6
2021-06-24 09	434	148	2.9
2021-06-24 10	290	157	1.8
2021-06-24 11	188	138	1.4
2021-06-24 12	176	455	0.4
2021-06-24 13	169	121	1.4
2021-06-24 14	178	101	1.8
2021-06-24 15	187	155	1.2
2021-06-24 16	356	217	1.6
2021-06-24 17	153	123	1.2
2021-06-24 18	467	207	2.3
2021-06-24 19	235	120	2.0
2021-06-24 20	183	68	2.7
2021-06-24 21	131	56	2.3
2021-06-24 22	128	50	2.6
2021-06-25 00	424	156	2.7
2021-06-25 01	371	141	2.6
2021-06-25 02	223	76	2.9
2021-06-25 04	38	20	1.9
2021-06-25 05	49	26	1.9
2021-06-25 06	40	22	1.8

2021-06-25 07	41	26	1.6
2021-06-25 08	67	41	1.6
2021-06-25 11	282	111	2.5
2021-06-25 12	246	94	2.6
2021-06-25 13	179	63	2.9
2021-06-25 14	152	59	2.6
2021-06-25 15	162	61	2.7
2021-06-25 20	80	37	2.1
2021-06-25 21	84	35	2.4
2021-06-25 22	118	52	2.3
2021-06-25 23	80	40	2.0
2021-06-26 00	114	61	1.9
2021-06-26 01	140	58	2.4
2021-06-26 02	113	40	2.8
2021-06-26 03	94	47	2.0
2021-06-26 04	84	52	1.6
2021-06-26 05	85	35	2.4
2021-06-26 07	131	55	2.4
2021-06-26 08	143	54	2.6
2021-06-26 09	170	71	2.4
2021-06-26 10	115	87	1.3
2021-06-26 11	152	79	1.9
2021-06-26 12	144	76	1.9
2021-06-26 13	134	74	1.8
2021-06-26 14	164	81	2.0
2021-06-26 15	362	128	2.8
2021-06-26 16	263	127	2.1
2021-06-26 20	65	45	1.4
2021-06-26 21	151	74	2.0
2021-06-26 23	182	114	1.6
2021-06-27 00	152	78	2.0
2021-06-27 01	190	102	1.9
2021-06-27 02	214	120	1.8
2021-06-27 03	186	96	1.9
2021-06-27 04	95	69	1.4
2021-06-27 05	112	99	1.1
2021-06-27 06	78	51	1.5
2021-06-27 07	141	80	1.8
2021-06-27 08	200	101	2.0
2021-06-27 09	203	95	2.1
2021-06-27 10	143	70	2.1
2021-06-27 11	113	63	1.8
2021-06-27 12	76	52	1.5
2021-06-27 13	77	267	0.3

2021-06-27 14	106	96	1.1
2021-06-27 15	84	58	1.5
2021-06-27 16	103	92	1.1
2021-06-27 17	119	66	1.8
2021-06-27 18	111	63	1.8
2021-06-27 19	120	57	2.1
2021-06-27 20	120	75	1.6
2021-06-27 21	117	90	1.3
2021-06-27 22	148	75	2.0
2021-06-27 23	126	73	1.7
2021-06-28 00	148	97	1.5
2021-06-28 01	193	140	1.4
2021-06-28 02	142	86	1.6
2021-06-28 03	122	91	1.3
2021-06-28 04	88	46	1.9
2021-06-28 05	99	68	1.4
2021-06-28 06	76	60	1.3
2021-06-28 07	85	50	1.7
2021-06-28 09	59	34	1.8
2021-06-28 10	76	40	1.9
2021-06-28 11	135	102	1.3
2021-06-28 12	120	72	1.7
2021-06-28 13	160	107	1.5
2021-06-28 14	109	81	1.4
2021-06-28 15	110	57	1.9
2021-06-28 16	96	48	2.0
2021-06-28 17	95	47	2.0
2021-06-28 18	103	75	1.4
2021-06-28 19	143	75	1.9
2021-06-28 20	123	87	1.4
2021-06-28 21	112	75	1.5
2021-06-28 22	154	77	2.0
2021-06-28 23	128	74	1.7
2021-06-29 00	137	97	1.4
2021-06-29 01	141	99	1.4
2021-06-29 02	110	79	1.4
2021-06-29 03	108	62	1.7
2021-06-29 04	119	80	1.5
2021-06-29 05	122	88	1.4
2021-06-29 06	99	81	1.2
2021-06-29 07	124	47	2.6
2021-06-29 08	123	86	1.4
2021-06-29 09	104	72	1.4
2021-06-29 10	93	53	1.7

2021-06-29 11	131	75	1.7
2021-06-29 12	136	53	2.6
2021-06-29 13	120	65	1.9
2021-06-29 14	113	52	2.2
2021-06-29 15	117	60	2.0
2021-06-29 16	138	56	2.5
2021-06-29 17	152	58	2.6
2021-06-29 18	108	54	2.0
2021-06-29 19	124	53	2.3
2021-06-29 20	102	55	1.9
2021-06-29 21	126	61	2.1
2021-06-29 22	169	83	2.0
2021-06-29 23	218	79	2.8
2021-06-30 00	180	76	2.4
2021-06-30 01	114	57	2.0
2021-06-30 02	131	55	2.4
2021-06-30 03	149	67	2.2
2021-06-30 04	164	60	2.7
2021-06-30 05	105	65	1.6
2021-06-30 06	99	62	1.6
2021-06-30 07	140	69	2.0
2021-06-30 08	223	102	2.2
2021-06-30 09	704	284	2.5
2021-06-30 10	832	391	2.1
2021-06-30 11	926	470	2.0
2021-06-30 13	965	462	2.1
2021-06-30 14	883	385	2.3
2021-06-30 15	642	311	2.1
2021-06-30 16	590	300	2.0
2021-06-30 17	525	234	2.2
2021-06-30 18	467	213	2.2
2021-06-30 19	439	197	2.2
2021-06-30 20	360	180	2.0
2021-06-30 21	283	142	2.0
2021-06-30 22	253	105	2.4
2021-06-30 23	172	99	1.7
Average ratio PM10/PM2.5			**1.9**

Jul-21	PM10	PM2.5	Ratio PM10/PM2.5
2021-07-01 00	172	96	1.8
2021-07-01 01	200	103	1.9
2021-07-01 02	254	105	2.4
2021-07-01 03	226	127	1.8
2021-07-01 04	211	110	1.9
2021-07-01 05	284	177	1.6
2021-07-01 06	375	199	1.9
2021-07-01 07	443	236	1.9
2021-07-01 08	474	184	2.6
2021-07-01 09	513	204	2.5
2021-07-01 10	636	236	2.7
2021-07-01 11	470	211	2.2
2021-07-01 13	536	203	2.6
2021-07-01 14	382	134	2.9
2021-07-01 15	225	84	2.7
2021-07-01 16	176	65	2.7
2021-07-01 17	159	66	2.4
2021-07-01 18	142	52	2.7
2021-07-01 19	157	65	2.4
2021-07-01 20	144	71	2.0
2021-07-01 21	138	60	2.3
2021-07-01 22	171	80	2.2
2021-07-01 23	199	87	2.3
2021-07-02 00	203	100	2.0
2021-07-02 01	294	116	2.5
2021-07-02 02	372	174	2.1
2021-07-02 03	352	177	2.0
2021-07-02 04	325	158	2.1
2021-07-02 05	281	138	2.0
2021-07-02 06	328	143	2.3
2021-07-02 07	506	192	2.6
2021-07-02 08	461	194	2.4
2021-07-02 09	385	150	2.6
2021-07-02 10	290	128	2.3
2021-07-02 11	370	141	2.6
2021-07-02 12	469	164	2.9
2021-07-02 13	514	208	2.5
2021-07-02 14	347	151	2.3
2021-07-02 15	345	130	2.6
2021-07-02 18	219	92	2.4

2021-07-02 19	220	83	2.6
2021-07-02 20	215	96	2.2
2021-07-02 21	218	123	1.8
2021-07-02 22	243	127	1.9
2021-07-02 23	210	94	2.2
2021-07-03 00	178	71	2.5
2021-07-03 01	236	99	2.4
2021-07-03 02	247	113	2.2
2021-07-03 03	216	107	2.0
2021-07-03 04	219	92	2.4
2021-07-03 05	208	91	2.3
2021-07-03 06	156	105	1.5
2021-07-03 07	139	78	1.8
2021-07-03 08	167	64	2.6
2021-07-03 09	220	90	2.4
2021-07-03 10	240	103	2.3
2021-07-03 11	195	149	1.3
2021-07-03 12	202	151	1.3
2021-07-03 13	187	106	1.8
2021-07-03 14	176	93	1.9
2021-07-03 15	149	102	1.5
2021-07-03 16	139	83	1.7
2021-07-03 17	224	80	2.8
2021-07-03 19	350	142	2.5
2021-07-03 20	179	78	2.3
2021-07-03 22	194	93	2.1
2021-07-03 23	208	106	2.0
2021-07-04 00	225	87	2.6
2021-07-04 01	258	92	2.8
2021-07-04 02	295	118	2.5
2021-07-04 03	306	132	2.3
2021-07-04 04	234	107	2.2
2021-07-04 05	195	86	2.3
2021-07-04 06	147	84	1.7
2021-07-04 07	103	45	2.3
2021-07-04 08	127	56	2.3
2021-07-04 09	147	79	1.9
2021-07-04 10	327	110	3.0
2021-07-04 11	342	133	2.6
2021-07-04 12	281	131	2.1
2021-07-04 13	266	121	2.2
2021-07-04 14	263	123	2.1
2021-07-04 15	329	132	2.5
2021-07-04 16	248	117	2.1

2021-07-04 17	211	116	1.8
2021-07-04 18	182	153	1.2
2021-07-04 19	172	151	1.1
2021-07-04 23	174	104	1.7
2021-07-05 00	141	97	1.5
2021-07-05 01	112	69	1.6
2021-07-05 02	111	62	1.8
2021-07-05 03	73	45	1.6
2021-07-05 04	57	65	0.9
2021-07-05 05	74	50	1.5
2021-07-05 06	109	82	1.3
2021-07-05 07	76	64	1.2
2021-07-05 08	55	80	0.7
2021-07-05 09	79	102	0.8
2021-07-05 10	115	79	1.5
2021-07-05 11	129	52	2.5
2021-07-05 12	131	58	2.3
2021-07-05 13	159	124	1.3
2021-07-05 14	208	104	2.0
2021-07-05 15	196	75	2.6
2021-07-05 16	496	365	1.4
2021-07-05 17	60	24	2.5
2021-07-05 19	80	42	1.9
2021-07-05 20	64	51	1.3
2021-07-05 23	84	42	2.0
2021-07-06 01	112	46	2.4
2021-07-06 02	111	63	1.8
2021-07-06 03	73	59	1.2
2021-07-06 04	57	90	0.6
2021-07-06 05	74	104	0.7
2021-07-06 07	76	54	1.4
2021-07-06 12	131	54	2.4
2021-07-06 17	60	46	1.3
2021-07-06 18	26	58	0.5
2021-07-06 19	80	195	0.4
2021-07-06 20	64	55	1.2
2021-07-06 22	78	41	1.9
2021-07-06 23	84	59	1.4
2021-07-07 01	112	76	1.5
2021-07-07 02	111	50	2.2
2021-07-07 03	73	57	1.3
2021-07-07 04	57	73	0.8
2021-07-07 05	74	63	1.2
2021-07-07 07	76	33	2.3

2021-07-07 08	56	53	1.1
2021-07-07 09	78	52	1.5
2021-07-07 10	114	58	2.0
2021-07-07 11	129	66	2.0
2021-07-07 12	131	50	2.6
2021-07-07 13	158	65	2.4
2021-07-07 17	70	60	1.2
2021-07-07 18	26	53	0.5
2021-07-07 19	80	54	1.5
2021-07-07 20	64	74	0.9
2021-07-07 21	185	81	2.3
2021-07-07 22	78	64	1.2
2021-07-07 23	84	68	1.2
2021-07-08 00	141	91	1.5
2021-07-08 01	112	64	1.8
2021-07-08 02	111	61	1.8
2021-07-08 03	73	77	1.0
2021-07-08 04	57	97	0.6
2021-07-08 05	74	90	0.8
2021-07-08 06	109	83	1.3
2021-07-08 07	76	69	1.1
2021-07-08 08	55	102	0.5
2021-07-08 09	79	82	1.0
2021-07-08 10	115	86	1.3
2021-07-08 11	129	57	2.3
2021-07-08 12	131	63	2.1
2021-07-08 13	159	76	2.1
2021-07-08 17	60	41	1.4
2021-07-08 18	26	38	0.7
2021-07-08 19	80	33	2.4
2021-07-08 20	64	40	1.6
2021-07-08 22	78	41	1.9
2021-07-08 23	84	68	1.2
2021-07-09 00	141	67	2.1
2021-07-09 01	112	42	2.7
2021-07-09 02	111	54	2.1
2021-07-09 03	73	43	1.7
2021-07-09 04	57	102	0.6
2021-07-09 05	74	104	0.7
2021-07-09 06	109	78	1.4
2021-07-09 07	76	59	1.3
2021-07-09 08	55	66	0.8
2021-07-09 09	79	90	0.9
2021-07-09 10	115	89	1.3

2021-07-09 11	129	74	1.7
2021-07-09 12	131	80	1.6
2021-07-09 13	159	94	1.7
2021-07-09 14	208	80	2.6
2021-07-09 15	196	219	0.9
2021-07-09 17	60	62	1.0
2021-07-09 18	26	91	0.3
2021-07-09 19	80	83	1.0
2021-07-09 20	64	103	0.6
2021-07-09 21	188	104	1.8
2021-07-09 22	78	39	2.0
2021-07-09 23	84	58	1.4
2021-07-10 01	112	74	1.5
2021-07-10 02	111	103	1.1
2021-07-10 03	73	78	0.9
2021-07-10 04	57	48	1.2
2021-07-10 05	74	84	0.9
2021-07-10 06	109	104	1.1
2021-07-10 07	76	94	0.8
2021-07-10 08	55	20	2.8
2021-07-10 15	196	81	2.4
2021-07-10 17	60	46	1.3
2021-07-10 18	26	51	0.5
2021-07-10 19	80	39	2.0
2021-07-10 20	64	53	1.2
2021-07-10 21	188	116	1.6
2021-07-10 22	78	94	0.8
2021-07-10 23	84	91	0.9
2021-07-11 00	141	85	1.7
2021-07-11 01	112	89	1.3
2021-07-11 02	111	59	1.9
2021-07-11 03	73	61	1.2
2021-07-11 04	57	53	1.1
2021-07-11 05	74	65	1.1
2021-07-11 06	109	53	2.0
2021-07-11 07	76	39	1.9
2021-07-11 17	60	56	1.1
2021-07-11 18	26	53	0.5
2021-07-11 19	80	63	1.3
2021-07-11 20	64	113	0.6
2021-07-11 21	188	161	1.2
2021-07-11 22	78	235	0.3
2021-07-11 23	84	710	0.1
2021-07-12 00	141	252	0.6

2021-07-12 01	112	98	1.1
2021-07-12 02	111	61	1.8
2021-07-12 03	73	89	0.8
2021-07-12 04	57	68	0.8
2021-07-12 05	74	49	1.5
2021-07-12 06	109	59	1.9
2021-07-12 07	76	54	1.4
2021-07-12 08	55	54	1.0
2021-07-12 09	79	63	1.3
2021-07-12 10	115	43	2.7
2021-07-12 17	60	187	0.3
2021-07-12 18	26	109	0.2
2021-07-12 19	80	79	1.0
2021-07-12 20	64	43	1.5
2021-07-12 22	78	91	0.9
2021-07-12 23	84	43	1.9
2021-07-13 03	73	25	2.9
2021-07-13 04	57	60	0.9
2021-07-13 05	74	61	1.2
2021-07-13 06	109	56	1.9
2021-07-13 07	76	39	1.9
2021-07-13 08	55	20	2.7
2021-07-13 12	131	44	3.0
2021-07-13 17	60	619	0.1
2021-07-13 18	26	77	0.3
2021-07-13 19	80	51	1.6
2021-07-13 20	64	47	1.4
2021-07-13 21	188	71	2.6
2021-07-13 22	78	59	1.3
2021-07-14 03	73	27	2.7
2021-07-14 04	57	61	0.9
2021-07-14 05	74	56	1.3
2021-07-14 06	109	47	2.3
2021-07-14 07	76	30	2.5
2021-07-14 08	55	31	1.8
2021-07-14 16	496	475	1.0
2021-07-14 17	60	280	0.2
2021-07-14 18	26	51	0.5
2021-07-14 19	77	60	1.3
2021-07-15 05	74	28	2.7
2021-07-15 17	60	30	2.0
2021-07-15 18	26	30	0.9
2021-07-15 19	80	45	1.8
2021-07-15 20	64	78	0.8

2021-07-15 21	188	96	2.0
2021-07-15 22	78	58	1.3
2021-07-15 23	84	37	2.3
2021-07-16 01	112	50	2.3
2021-07-16 03	73	31	2.4
2021-07-16 04	57	51	1.1
2021-07-16 05	74	68	1.1
2021-07-16 06	109	70	1.6
2021-07-16 07	76	65	1.2
2021-07-16 08	55	59	0.9
2021-07-16 09	79	42	1.9
2021-07-16 12	131	64	2.1
2021-07-16 17	60	91	0.7
2021-07-16 18	26	55	0.5
2021-07-16 19	80	52	1.5
2021-07-16 20	64	72	0.9
2021-07-16 21	188	73	2.6
2021-07-16 22	78	94	0.8
2021-07-16 23	84	93	0.9
2021-07-17 01	112	42	2.7
2021-07-17 02	111	59	1.9
2021-07-17 03	73	56	1.3
2021-07-17 04	57	70	0.8
2021-07-17 05	74	73	1.0
2021-07-17 06	109	88	1.2
2021-07-17 18	26	32	0.8
2021-07-17 19	80	48	1.7
2021-07-17 20	64	59	1.1
2021-07-17 22	78	98	0.8
2021-07-17 23	84	121	0.7
2021-07-18 00	141	88	1.6
2021-07-18 01	112	70	1.6
2021-07-18 02	111	58	1.9
2021-07-18 03	73	48	1.5
2021-07-18 04	57	58	1.0
2021-07-18 05	74	62	1.2
2021-07-18 06	109	66	1.7
2021-07-18 07	76	48	1.6
2021-07-18 08	55	44	1.2
2021-07-18 09	79	54	1.5
2021-07-18 10	115	48	2.4
2021-07-18 11	129	43	3.0
2021-07-18 17	60	91	0.7
2021-07-18 18	26	73	0.4

2021-07-18 19	80	64	1.2
2021-07-18 20	64	94	0.7
2021-07-18 21	188	97	1.9
2021-07-18 22	78	63	1.2
2021-07-18 23	84	44	1.9
2021-07-19 03	73	41	1.8
2021-07-19 04	57	33	1.7
2021-07-19 05	74	60	1.2
2021-07-19 06	109	57	1.9
2021-07-19 07	76	37	2.1
2021-07-19 08	55	53	1.0
2021-07-19 09	79	49	1.6
2021-07-19 10	115	40	2.9
2021-07-19 12	131	45	2.9
2021-07-19 13	159	68	2.3
2021-07-19 14	208	74	2.8
2021-07-19 15	196	69	2.8
2021-07-19 17	60	51	1.2
2021-07-19 18	26	559	0.0
2021-07-19 19	80	379	0.2
2021-07-19 20	64	216	0.3
2021-07-19 21	188	121	1.5
2021-07-19 22	78	53	1.5
2021-07-19 23	84	30	2.8
2021-07-23 16	20	49	0.4
2021-07-24 01	137	635	0.2
2021-07-24 02	27	48	0.6
2021-07-24 15	11	17	0.7
2021-07-24 16	22	31	0.7
2021-07-24 17	29	30	1.0
2021-07-24 18	52	60	0.9
2021-07-24 19	35	46	0.8
2021-07-24 20	52	81	0.6
2021-07-24 21	41	44	0.9
2021-07-25 00	100	88	1.1
2021-07-25 01	25	56	0.4
2021-07-25 03	15	30	0.5
2021-07-25 08	26	15	1.7
2021-07-25 09	10	28	0.4
2021-07-25 11	13	17	0.8
2021-07-25 12	11	15	0.7
2021-07-25 13	17	28	0.6
2021-07-25 14	17	37	0.5
2021-07-25 15	11	59	0.2

2021-07-25 16	13	35	0.4
2021-07-25 17	48	73	0.7
2021-07-25 18	41	36	1.1
2021-07-25 19	40	32	1.2
2021-07-25 20	51	32	1.6
2021-07-25 21	43	45	1.0
2021-07-25 22	52	59	0.9
2021-07-26 03	15	21	0.7
2021-07-26 05	15	13	1.2
2021-07-26 06	15	19	0.8
2021-07-26 07	18	29	0.6
2021-07-26 14	63	37	1.7
2021-07-26 15	70	58	1.2
2021-07-26 17	155	68	2.3
2021-07-26 18	92	54	1.7
2021-07-26 21	39	27	1.4
2021-07-26 23	22	54	0.4
2021-07-27 01	224	106	2.1
2021-07-27 02	230	134	1.7
2021-07-27 03	15	18	0.8
2021-07-27 05	20	50	0.4
2021-07-27 06	126	90	1.4
2021-07-27 10	64	42	1.5
2021-07-27 14	73	35	2.1
2021-07-27 15	108	68	1.6
2021-07-27 16	90	40	2.3
2021-07-27 17	70	47	1.5
2021-07-27 18	66	42	1.6
2021-07-27 19	95	39	2.4
2021-07-27 20	105	59	1.8
2021-07-27 21	102	49	2.1
2021-07-27 23	252	113	2.2
2021-07-28 00	202	80	2.5
2021-07-28 01	113	66	1.7
2021-07-28 02	44	47	0.9
2021-07-28 06	57	26	2.2
2021-07-28 07	82	45	1.8
2021-07-28 09	29	16	1.8
2021-07-28 10	72	30	2.4
2021-07-28 18	64	53	1.2
2021-07-28 19	28	20	1.4
2021-07-28 20	46	38	1.2
2021-07-28 21	47	32	1.5
2021-07-28 22	41	30	1.4

2021-07-28 23	63	49	1.3
2021-07-29 02	23	12	1.9
2021-07-29 04	35	13	2.7
2021-07-29 05	47	32	1.5
2021-07-29 06	92	74	1.2
2021-07-29 12	11	12	0.9
2021-07-29 14	26	15	1.8
2021-07-29 15	32	24	1.3
2021-07-29 16	87	75	1.2
2021-07-29 18	15	13	1.2
2021-07-29 19	53	69	0.8
2021-07-29 20	101	107	0.9
2021-07-30 01	86	58	1.5
2021-07-30 02	22	17	1.3
2021-07-30 07	78	29	2.7
2021-07-30 09	160	245	0.7
2021-07-30 10	15	147	0.1
2021-07-30 11	28	36	0.8
2021-07-30 16	38	22	1.8
2021-07-30 17	61	29	2.1
2021-07-30 18	71	44	1.6
2021-07-30 19	49	30	1.6
2021-07-30 20	88	68	1.3
2021-07-30 21	13	31	0.4
2021-07-30 22	35	38	0.9
2021-07-31 02	308	174	1.8
2021-07-31 16	10	11	0.9
2021-07-31 17	12	16	0.8
2021-07-31 18	33	31	1.1
2021-07-31 19	26	21	1.2
2021-07-31 20	43	47	0.9
2021-07-31 21	49	52	0.9
2021-07-31 22	40	28	1.4
2021-07-31 23	45	38	1.2
2021-08-01 00	21	41	0.5
Average PM10/PM2.5 ratio			**1.6**

Aug-21	PM10	PM2.5	Ratio PM10/2.5
2021-08-01 01	45	41	1.1
2021-08-01 03	67	32	2.1
2021-08-01 04	15	18	0.8
2021-08-01 06	21	10	2.0
2021-08-01 11	2	1	2.1
2021-08-01 14	1	1	1.0
2021-08-01 16	16	17	1.0
2021-08-01 17	68	38	1.8
2021-08-01 18	160	78	2.1
2021-08-01 20	85	71	1.2
2021-08-01 21	66	43	1.5
2021-08-01 22	42	23	1.9
2021-08-01 23	46	33	1.4
2021-08-02 00	38	15	2.5
2021-08-02 02	45	25	1.8
2021-08-02 03	67	45	1.5
2021-08-02 04	44	30	1.4
2021-08-02 05	26	17	1.5
2021-08-02 06	21	9	2.3
2021-08-02 11	132	54	2.5
2021-08-02 13	117	46	2.6
2021-08-02 15	101	39	2.6
2021-08-02 16	130	64	2.0
2021-08-02 17	169	71	2.4
2021-08-02 18	347	180	1.9
2021-08-02 20	41	31	1.3
2021-08-02 21	28	20	1.4
2021-08-02 22	41	30	1.4
2021-08-02 23	26	20	1.3
2021-08-03 00	41	37	1.1
2021-08-03 07	16	9	1.8
2021-08-03 08	13	6	2.1
2021-08-03 11	20	7	2.8
2021-08-03 15	51	20	2.5
2021-08-03 16	51	80	0.6
2021-08-03 17	74	54	1.4
2021-08-03 22	16	10	1.6
2021-08-03 23	33	53	0.6
2021-08-04 00	70	151	0.5
2021-08-04 02	316	162	1.9

2021-08-04 03	150	104	1.4
2021-08-04 04	15	21	0.7
2021-08-04 05	14	8	1.7
2021-08-04 06	23	11	2.1
2021-08-04 07	26	54	0.5
2021-08-04 08	74	138	0.5
2021-08-04 09	18	33	0.5
2021-08-04 10	5	11	0.5
2021-08-04 14	16	12	1.4
2021-08-04 15	104	39	2.6
2021-08-04 16	51	88	0.6
2021-08-04 17	33	57	0.6
2021-08-04 18	80	49	1.6
2021-08-04 21	28	10	2.9
2021-08-04 23	42	22	1.9
2021-08-05 00	79	146	0.5
2021-08-05 01	61	41	1.5
2021-08-05 06	13	6	2.2
2021-08-05 07	26	26	1.0
2021-08-05 08	39	73	0.5
2021-08-05 09	38	17	2.3
2021-08-05 15	83	59	1.4
2021-08-05 16	75	85	0.9
2021-08-05 17	82	50	1.6
2021-08-05 18	83	34	2.4
2021-08-05 19	61	37	1.7
2021-08-05 23	187	79	2.4
2021-08-06 00	85	126	0.7
2021-08-06 01	91	47	1.9
2021-08-06 02	103	42	2.5
2021-08-06 03	106	63	1.7
2021-08-06 04	22	13	1.7
2021-08-06 08	122	97	1.3
2021-08-06 09	238	128	1.9
2021-08-06 17	64	33	1.9
2021-08-06 18	90	51	1.8
2021-08-06 19	105	92	1.1
2021-08-06 21	59	32	1.9
2021-08-06 22	71	41	1.7
2021-08-06 23	54	61	0.9
2021-08-07 00	141	94	1.5
2021-08-07 05	15	24	0.6
2021-08-07 06	29	63	0.5
2021-08-07 07	41	66	0.6

2021-08-07 08	11	16	0.7
2021-08-07 09	15	5	2.9
2021-08-07 14	89	33	2.7
2021-08-07 15	127	59	2.1
2021-08-07 16	104	64	1.6
2021-08-07 18	70	68	1.0
2021-08-07 19	63	46	1.4
2021-08-07 20	40	50	0.8
2021-08-07 21	46	43	1.1
2021-08-07 22	70	79	0.9
2021-08-07 23	87	67	1.3
2021-08-08 00	132	51	2.6
2021-08-08 04	69	27	2.6
2021-08-08 05	44	31	1.4
2021-08-08 06	93	72	1.3
2021-08-08 07	189	82	2.3
2021-08-08 13	127	53	2.4
2021-08-08 14	117	84	1.4
2021-08-08 15	108	77	1.4
2021-08-08 16	127	53	2.4
2021-08-08 17	108	59	1.8
2021-08-08 20	119	56	2.1
2021-08-08 21	89	47	1.9
2021-08-08 22	135	81	1.7
2021-08-08 23	125	55	2.3
2021-08-09 00	104	40	2.6
2021-08-09 01	65	23	2.8
2021-08-09 04	40	22	1.8
2021-08-09 05	37	31	1.2
2021-08-09 06	52	57	0.9
2021-08-09 07	48	41	1.2
2021-08-09 14	214	99	2.2
2021-08-09 15	170	88	1.9
2021-08-09 18	104	37	2.8
2021-08-09 20	92	44	2.1
2021-08-09 21	76	41	1.9
2021-08-09 22	84	63	1.3
2021-08-09 23	85	62	1.4
2021-08-10 00	69	37	1.9
2021-08-10 04	91	31	2.9
2021-08-10 05	95	37	2.6
2021-08-10 06	239	103	2.3
2021-08-10 14	304	113	2.7
2021-08-10 15	316	135	2.3

2021-08-10 16	274	110	2.5
2021-08-10 18	317	111	2.8
2021-08-10 20	234	84	2.8
2021-08-10 21	178	79	2.2
2021-08-10 22	192	92	2.1
2021-08-10 23	129	78	1.6
2021-08-11 00	72	30	2.4
2021-08-11 02	69	24	2.8
2021-08-11 06	139	70	2.0
2021-08-11 07	171	83	2.1
2021-08-11 08	116	49	2.4
2021-08-11 14	214	82	2.6
2021-08-11 15	235	105	2.2
2021-08-11 16	237	85	2.8
2021-08-11 17	182	65	2.8
2021-08-11 18	186	67	2.8
2021-08-11 20	177	67	2.6
2021-08-11 21	153	63	2.4
2021-08-11 22	137	63	2.2
2021-08-11 23	114	78	1.5
2021-08-12 00	119	51	2.3
2021-08-12 02	80	30	2.7
2021-08-12 05	75	33	2.2
2021-08-12 06	72	41	1.8
2021-08-12 07	97	68	1.4
2021-08-12 08	81	40	2.0
2021-08-12 13	226	83	2.7
2021-08-12 14	191	95	2.0
2021-08-12 15	211	115	1.8
2021-08-12 16	222	96	2.3
2021-08-12 17	202	72	2.8
2021-08-12 18	183	78	2.4
2021-08-12 20	207	82	2.5
2021-08-12 21	208	86	2.4
2021-08-12 22	167	67	2.5
2021-08-12 23	106	70	1.5
2021-08-13 00	75	31	2.4
2021-08-13 01	66	26	2.5
2021-08-13 02	48	17	2.8
2021-08-13 05	38	30	1.3
2021-08-13 06	71	48	1.5
2021-08-13 07	92	59	1.6
2021-08-13 13	218	78	2.8
2021-08-13 14	202	76	2.7

2021-08-13 15	207	109	1.9
2021-08-13 16	206	79	2.6
2021-08-13 17	183	65	2.8
2021-08-13 18	152	53	2.9
2021-08-13 21	105	39	2.7
2021-08-13 22	102	40	2.6
2021-08-13 23	87	72	1.2
2021-08-14 00	87	43	2.0
2021-08-14 02	57	20	2.8
2021-08-14 05	57	29	1.9
2021-08-14 06	59	31	1.9
2021-08-14 07	68	59	1.1
2021-08-14 08	86	41	2.1
2021-08-14 13	253	86	2.9
2021-08-14 16	260	102	2.6
2021-08-14 18	205	73	2.8
2021-08-14 21	121	54	2.2
2021-08-14 22	99	43	2.3
2021-08-14 23	119	63	1.9
2021-08-21 19	43	30	1.4
2021-08-21 20	47	38	1.2
2021-08-21 21	21	17	1.3
2021-08-22 00	24	10	2.4
2021-08-22 01	36	18	2.0
2021-08-22 02	33	19	1.7
2021-08-22 03	26	23	1.1
2021-08-22 04	33	25	1.3
2021-08-22 05	20	21	0.9
2021-08-22 06	25	21	1.2
2021-08-22 09	44	38	1.2
2021-08-22 10	52	33	1.6
2021-08-22 11	68	26	2.6
2021-08-22 12	39	31	1.3
2021-08-22 13	28	12	2.4
2021-08-22 14	51	37	1.4
2021-08-22 15	25	15	1.7
2021-08-22 16	16	16	1.0
2021-08-22 17	22	24	0.9
2021-08-22 18	32	29	1.1
2021-08-22 19	28	26	1.1
2021-08-22 20	36	46	0.8
2021-08-22 21	40	27	1.5
2021-08-23 02	29	34	0.8
2021-08-23 03	49	32	1.5

2021-08-23 04	49	56	0.9
2021-08-23 05	48	45	1.1
2021-08-23 06	37	32	1.1
2021-08-23 07	36	39	0.9
2021-08-23 08	30	15	2.1
2021-08-23 09	56	31	1.8
2021-08-23 10	43	23	1.9
2021-08-23 11	37	26	1.4
2021-08-23 12	50	24	2.1
2021-08-23 13	37	25	1.5
2021-08-23 14	38	25	1.5
2021-08-23 15	19	19	1.0
2021-08-23 16	36	22	1.6
2021-08-23 17	32	31	1.0
2021-08-23 18	64	43	1.5
2021-08-23 19	39	41	1.0
2021-08-23 20	67	42	1.6
2021-08-23 21	49	38	1.3
2021-08-23 22	33	40	0.8
2021-08-23 23	34	37	0.9
2021-08-24 00	36	18	1.9
2021-08-24 01	36	28	1.3
2021-08-24 02	50	26	1.9
2021-08-24 03	23	26	0.9
2021-08-24 04	17	14	1.2
2021-08-24 05	36	20	1.8
2021-08-24 06	24	19	1.3
2021-08-24 07	38	27	1.4
2021-08-24 10	16	7	2.3
2021-08-24 17	127	45	2.8
2021-08-24 20	158	59	2.7
2021-08-24 21	164	59	2.8
2021-08-24 22	119	57	2.1
2021-08-24 23	81	56	1.4
2021-08-25 00	57	40	1.4
2021-08-25 15	422	145	2.9
2021-08-25 17	489	166	2.9
2021-08-25 18	522	186	2.8
2021-08-25 23	216	77	2.8
2021-08-26 00	108	47	2.3
2021-08-26 01	135	45	3.0
2021-08-26 02	166	61	2.7
2021-08-26 03	185	67	2.8
2021-08-26 07	140	57	2.5

2021-08-26 15	140	49	2.9
2021-08-26 17	137	58	2.4
2021-08-26 19	129	52	2.5
2021-08-26 22	131	44	3.0
2021-08-27 01	136	46	3.0
2021-08-27 02	94	41	2.3
2021-08-27 03	94	36	2.6
2021-08-27 04	98	40	2.5
2021-08-27 05	107	44	2.4
2021-08-27 06	88	34	2.6
2021-08-27 07	90	31	2.9
2021-08-27 12	133	45	3.0
2021-08-27 16	133	50	2.7
2021-08-27 18	120	53	2.3
2021-08-27 19	103	47	2.2
2021-08-27 20	97	52	1.9
2021-08-27 21	85	33	2.6
2021-08-27 22	82	42	2.0
2021-08-27 23	81	39	2.1
2021-08-28 00	95	37	2.6
2021-08-28 01	100	34	2.9
2021-08-28 03	76	33	2.3
2021-08-28 04	64	30	2.1
2021-08-28 05	67	34	2.0
2021-08-28 06	71	24	2.9
2021-08-28 07	87	33	2.7
2021-08-28 13	109	40	2.7
2021-08-28 15	100	35	2.9
2021-08-28 17	109	47	2.3
2021-08-28 18	115	57	2.0
2021-08-28 19	135	53	2.5
2021-08-28 20	138	46	3.0
2021-08-28 21	116	53	2.2
2021-08-28 22	119	40	3.0
2021-08-28 23	104	48	2.2
2021-08-29 01	122	53	2.3
2021-08-29 02	115	55	2.1
2021-08-29 03	100	34	3.0
2021-08-29 04	86	43	2.0
2021-08-29 05	103	38	2.7
2021-08-29 07	139	52	2.7
Average PM10/PM2.5 Ratio			**1.9**

Sep-21	PM10	PM2.5	PM10/PM2.5 ratio
2021-09-02 12	40	30	1.3
2021-09-02 13	38	21	1.8
2021-09-02 14	41	24	1.7
2021-09-02 15	46	30	1.5
2021-09-02 17	26	15	1.8
2021-09-02 19	52	32	1.6
2021-09-02 22	24	28	0.8
2021-09-02 23	31	36	0.9
2021-09-03 00	40	21	1.9
2021-09-03 01	39	27	1.5
2021-09-03 02	17	12	1.4
2021-09-03 04	20	25	0.8
2021-09-03 05	23	21	1.1
2021-09-03 06	35	41	0.9
2021-09-03 07	61	50	1.2
2021-09-03 08	45	39	1.1
2021-09-03 09	17	11	1.6
2021-09-03 10	19	10	1.9
2021-09-03 11	10	18	0.6
2021-09-03 15	11	15	0.7
2021-09-03 17	13	20	0.7
2021-09-03 21	22	15	1.5
2021-09-03 22	36	39	0.9
2021-09-03 23	35	28	1.2
2021-09-04 00	28	32	0.9
2021-09-04 01	21	31	0.7
2021-09-04 10	21	12	1.8
2021-09-04 11	26	37	0.7
2021-09-04 12	42	53	0.8
2021-09-04 13	34	33	1.0
2021-09-04 14	63	59	1.1
2021-09-04 15	49	27	1.8
2021-09-04 16	48	32	1.5
2021-09-04 17	59	27	2.2
2021-09-04 18	42	32	1.3
2021-09-04 19	43	26	1.6
2021-09-04 20	36	33	1.1
2021-09-04 21	20	21	0.9
2021-09-04 22	31	17	1.8
2021-09-05 00	25	19	1.3

2021-09-05 01	32	18	1.8
2021-09-05 03	22	26	0.9
2021-09-05 04	31	29	1.1
2021-09-05 05	19	28	0.7
2021-09-05 06	26	30	0.9
2021-09-05 07	17	19	0.9
2021-09-05 12	14	11	1.3
2021-09-05 14	15	16	1.0
2021-09-05 16	14	13	1.1
2021-09-05 17	33	27	1.2
2021-09-05 18	30	21	1.4
2021-09-05 19	40	31	1.3
2021-09-05 20	45	27	1.7
2021-09-05 21	41	23	1.8
2021-09-05 22	44	29	1.5
2021-09-06 00	42	28	1.5
2021-09-06 01	30	20	1.5
2021-09-06 03	26	19	1.4
2021-09-06 04	34	23	1.5
2021-09-06 05	36	33	1.1
2021-09-06 06	32	38	0.8
2021-09-06 07	20	23	0.9
2021-09-06 08	20	17	1.2
2021-09-06 14	15	19	0.8
2021-09-06 17	33	13	2.6
2021-09-06 18	21	23	0.9
2021-09-06 19	35	28	1.3
2021-09-06 20	41	23	1.8
2021-09-06 21	25	15	1.6
2021-09-06 22	45	25	1.8
2021-09-06 23	42	28	1.5
2021-09-07 00	29	24	1.2
2021-09-07 01	36	29	1.2
2021-09-07 02	34	27	1.3
2021-09-07 03	28	17	1.6
2021-09-07 04	35	19	1.8
2021-09-07 05	19	30	0.6
2021-09-07 06	36	22	1.6
2021-09-07 07	32	39	0.8
2021-09-07 08	22	12	1.9
2021-09-07 14	12	12	1.0
2021-09-07 15	69	24	2.9
2021-09-07 18	29	13	2.2
2021-09-07 19	37	20	1.9

2021-09-07 20	34	34	1.0
2021-09-07 21	43	35	1.2
2021-09-07 22	37	27	1.4
2021-09-07 23	51	98	0.5
2021-09-08 00	81	96	0.8
2021-09-08 01	81	73	1.1
2021-09-08 02	57	80	0.7
2021-09-08 03	73	62	1.2
2021-09-08 04	99	68	1.5
2021-09-08 05	31	87	0.4
2021-09-08 06	91	61	1.5
2021-09-08 07	43	16	2.7
2021-09-08 08	15	15	1.0
2021-09-08 09	21	15	1.4
2021-09-08 14	22	11	2.0
2021-09-08 15	25	35	0.7
2021-09-08 16	32	37	0.9
2021-09-08 17	32	18	1.8
2021-09-08 18	52	18	2.9
2021-09-08 21	34	37	0.9
2021-09-08 22	44	31	1.4
2021-09-08 23	57	91	0.6
2021-09-09 00	45	41	1.1
2021-09-09 01	48	31	1.5
2021-09-09 02	54	22	2.4
2021-09-09 05	34	19	1.8
2021-09-09 06	30	34	0.9
2021-09-09 07	52	82	0.6
2021-09-09 08	37	51	0.7
2021-09-09 09	35	27	1.3
2021-09-09 10	27	13	2.0
2021-09-09 12	10	13	0.8
2021-09-09 13	18	17	1.1
2021-09-09 15	32	48	0.7
2021-09-09 16	55	49	1.1
2021-09-09 17	37	17	2.2
2021-09-09 18	30	24	1.3
2021-09-09 21	12	33	0.4
2021-09-09 22	26	34	0.8
2021-09-09 23	48	61	0.8
2021-09-10 00	62	76	0.8
2021-09-10 01	63	47	1.3
2021-09-10 02	61	49	1.2
2021-09-10 05	27	26	1.1

2021-09-10 06	44	43	1.0
2021-09-10 07	57	93	0.6
2021-09-10 08	50	71	0.7
2021-09-10 09	20	25	0.8
2021-09-10 10	39	27	1.4
2021-09-10 11	26	14	1.8
2021-09-10 13	27	14	2.0
2021-09-10 14	41	29	1.4
2021-09-10 16	84	54	1.6
2021-09-10 17	20	16	1.3
2021-09-10 18	19	12	1.6
2021-09-10 22	11	12	0.9
2021-09-10 23	12	24	0.5
2021-09-11 00	32	59	0.5
2021-09-11 01	41	25	1.6
2021-09-11 02	42	26	1.6
2021-09-11 03	26	20	1.3
2021-09-11 06	44	22	2.0
2021-09-11 07	23	38	0.6
2021-09-11 08	37	71	0.5
2021-09-11 09	15	19	0.8
2021-09-11 10	29	18	1.6
2021-09-11 16	57	31	1.8
2021-09-11 22	11	21	0.5
2021-09-11 23	18	45	0.4
2021-09-12 00	40	56	0.7
2021-09-12 01	44	35	1.3
2021-09-12 02	15	13	1.2
2021-09-12 06	19	15	1.3
2021-09-12 08	22	38	0.6
2021-09-12 09	21	25	0.8
2021-09-12 10	30	21	1.4
2021-09-12 11	14	11	1.2
2021-09-12 13	14	23	0.6
2021-09-12 14	22	28	0.8
2021-09-12 15	16	24	0.7
2021-09-12 16	28	56	0.5
2021-09-12 17	33	37	0.9
2021-09-12 18	49	37	1.3
2021-09-12 19	29	17	1.8
2021-09-12 23	29	18	1.6
2021-09-13 00	46	35	1.3
2021-09-13 01	30	22	1.3
2021-09-13 02	31	21	1.5

2021-09-13 03	34	26	1.3
2021-09-13 06	32	26	1.3
2021-09-13 07	39	43	0.9
2021-09-13 08	51	69	0.7
2021-09-13 10	16	12	1.3
2021-09-13 13	27	16	1.7
2021-09-13 14	53	30	1.8
2021-09-13 15	27	46	0.6
2021-09-13 16	51	66	0.8
2021-09-13 17	31	43	0.7
2021-09-13 18	36	23	1.5
2021-09-13 19	32	24	1.3
2021-09-13 22	12	16	0.8
2021-09-14 00	19	53	0.4
2021-09-14 01	52	52	1.0
2021-09-14 03	35	27	1.3
2021-09-14 06	13	15	0.9
2021-09-14 07	14	22	0.6
2021-09-14 08	21	73	0.3
2021-09-14 09	22	28	0.8
2021-09-14 10	18	10	1.7
2021-09-14 14	10	12	0.9
2021-09-14 15	11	11	1.0
2021-09-14 16	21	53	0.4
2021-09-14 19	22	18	1.2
2021-09-15 00	30	38	0.8
2021-09-15 01	46	43	1.1
2021-09-15 02	47	22	2.2
2021-09-15 03	34	13	2.6
2021-09-15 06	23	14	1.7
2021-09-15 07	17	23	0.7
2021-09-15 08	28	39	0.7
2021-09-15 16	12	33	0.4
2021-09-15 17	21	20	1.1
2021-09-15 19	31	16	1.9
2021-09-15 22	30	11	2.8
2021-09-15 23	32	26	1.2
2021-09-16 00	58	81	0.7
2021-09-16 01	60	45	1.3
2021-09-16 07	13	20	0.7
2021-09-16 08	14	30	0.5
2021-09-16 10	12	12	1.0
2021-09-16 17	28	15	1.9
2021-09-16 18	32	19	1.7

2021-09-16 19	37	26	1.4
2021-09-16 20	29	12	2.3
2021-09-17 01	25	21	1.2
2021-09-17 04	11	10	1.1
2021-09-17 18	19	13	1.5
2021-09-17 19	25	16	1.6
2021-09-17 20	30	15	2.0
2021-09-17 21	26	20	1.3
2021-09-17 22	38	29	1.3
2021-09-17 23	16	25	0.6
2021-09-18 00	33	17	1.9
2021-09-18 01	26	18	1.4
2021-09-18 02	31	12	2.6
2021-09-18 03	29	21	1.4
2021-09-18 04	23	15	1.5
2021-09-18 05	36	17	2.1
2021-09-18 06	11	20	0.6
2021-09-18 07	16	17	0.9
2021-09-18 09	13	12	1.1
2021-09-18 15	26	20	1.3
2021-09-18 16	28	25	1.1
2021-09-18 19	55	24	2.3
2021-09-18 20	53	39	1.4
2021-09-18 21	62	80	0.8
2021-09-18 22	57	41	1.4
2021-09-18 23	59	28	2.1
2021-09-19 00	68	35	2.0
2021-09-19 03	30	18	1.7
2021-09-19 04	37	35	1.1
2021-09-19 05	48	72	0.7
2021-09-19 06	48	46	1.1
2021-09-19 07	40	26	1.6
2021-09-19 10	26	11	2.4
2021-09-19 11	19	23	0.8
2021-09-19 12	26	29	0.9
2021-09-19 13	33	62	0.5
2021-09-19 14	46	51	0.9
2021-09-19 15	51	36	1.4
2021-09-19 16	39	24	1.6
2021-09-19 17	31	16	1.9
2021-09-19 18	46	21	2.2
2021-09-19 19	35	37	1.0
2021-09-19 20	32	38	0.8
2021-09-19 21	60	63	0.9

2021-09-19 22	63	53	1.2
2021-09-19 23	50	23	2.2
2021-09-20 00	43	34	1.3
2021-09-20 03	32	30	1.1
2021-09-20 04	37	48	0.8
2021-09-20 05	56	58	1.0
2021-09-20 06	38	46	0.8
2021-09-20 07	55	33	1.7
2021-09-20 08	31	20	1.5
2021-09-20 16	14	11	1.3
2021-09-20 19	38	25	1.5
2021-09-20 20	42	33	1.3
2021-09-20 21	32	66	0.5
2021-09-20 22	51	52	1.0
2021-09-20 23	33	25	1.3
2021-09-21 00	45	23	2.0
2021-09-21 01	27	10	2.6
2021-09-21 04	22	17	1.3
2021-09-21 05	21	29	0.7
2021-09-21 06	33	33	1.0
2021-09-21 07	27	20	1.3
2021-09-21 08	11	11	1.0
2021-09-21 14	18	24	0.8
2021-09-21 17	72	37	2.0
2021-09-21 21	22	12	1.9
2021-09-21 22	34	35	1.0
2021-09-21 23	25	17	1.4
2021-09-22 00	12	11	1.1
2021-09-22 01	17	20	0.9
2021-09-22 03	15	12	1.3
2021-09-22 04	18	30	0.6
2021-09-22 05	35	51	0.7
2021-09-22 06	57	55	1.0
2021-09-22 07	43	32	1.4
2021-09-22 08	23	12	2.0
2021-09-22 13	16	12	1.3
2021-09-22 14	46	37	1.2
2021-09-22 15	100	34	2.9
2021-09-22 21	14	16	0.9
2021-09-22 22	29	33	0.9
2021-09-22 23	27	11	2.6
2021-09-23 05	11	36	0.3
2021-09-23 06	38	46	0.8
2021-09-23 07	43	20	2.2

2021-09-23 08	24	20	1.2
2021-09-23 09	35	17	2.1
2021-09-23 12	16	14	1.2
2021-09-23 14	20	36	0.5
2021-09-23 15	34	33	1.0
2021-09-23 16	62	43	1.5
2021-09-23 17	37	41	0.9
2021-09-24 06	22	40	0.5
2021-09-24 07	21	22	1.0
2021-09-24 08	18	15	1.2
2021-09-24 12	11	15	0.8
2021-09-24 13	20	21	1.0
2021-09-24 14	30	45	0.7
2021-09-24 15	34	35	1.0
2021-09-24 16	49	22	2.2
2021-09-24 17	32	22	1.5
2021-09-24 19	37	22	1.6
2021-09-24 20	34	45	0.7
2021-09-24 21	29	29	1.0
2021-09-24 22	33	65	0.5
2021-09-24 23	60	37	1.6
2021-09-25 00	54	24	2.2
2021-09-25 01	47	19	2.5
2021-09-25 04	46	18	2.6
2021-09-25 05	60	49	1.2
2021-09-25 06	59	91	0.6
2021-09-25 07	50	42	1.2
2021-09-25 08	44	19	2.4
2021-09-25 09	19	17	1.1
2021-09-25 14	30	33	0.9
2021-09-25 15	25	37	0.7
2021-09-25 16	22	17	1.3
2021-09-25 17	22	24	0.9
2021-09-25 18	38	15	2.5
2021-09-25 19	24	15	1.6
2021-09-25 20	30	39	0.8
2021-09-25 21	36	41	0.9
2021-09-25 22	50	74	0.7
2021-09-25 23	56	41	1.4
2021-09-26 00	53	31	1.7
2021-09-26 01	34	19	1.8
2021-09-26 05	28	45	0.6
2021-09-26 06	72	96	0.8
2021-09-26 07	51	57	0.9

2021-09-26 08	43	21	2.1
2021-09-26 09	24	11	2.1
2021-09-26 12	24	13	1.8
2021-09-26 13	14	22	0.6
2021-09-26 14	57	65	0.9
2021-09-26 15	37	36	1.0
2021-09-26 16	40	33	1.2
2021-09-26 17	42	38	1.1
2021-09-26 20	33	23	1.5
2021-09-26 21	21	23	0.9
2021-09-26 22	49	43	1.1
2021-09-26 23	55	53	1.0
2021-09-27 00	45	34	1.3
2021-09-27 01	33	31	1.1
2021-09-27 02	30	14	2.1
2021-09-27 04	50	24	2.1
2021-09-27 05	43	47	0.9
2021-09-27 06	67	80	0.8
2021-09-27 07	59	63	0.9
2021-09-27 08	55	45	1.2
2021-09-27 09	37	26	1.4
2021-09-27 10	29	15	1.9
2021-09-27 12	39	20	2.0
2021-09-27 13	38	30	1.3
2021-09-27 14	44	40	1.1
2021-09-27 15	47	56	0.8
2021-09-27 16	54	41	1.3
2021-09-27 17	51	37	1.4
2021-09-27 18	42	36	1.2
2021-09-27 19	38	17	2.3
2021-09-27 20	53	54	1.0
2021-09-27 21	27	36	0.8
2021-09-27 22	31	49	0.6
2021-09-27 23	39	46	0.8
2021-09-28 00	37	17	2.2
2021-09-28 02	26	19	1.4
2021-09-28 05	27	11	2.5
2021-09-28 06	41	31	1.3
2021-09-28 07	43	46	0.9
2021-09-28 08	51	42	1.2
2021-09-28 09	39	36	1.1
2021-09-28 10	35	22	1.6
2021-09-28 12	33	16	2.1
2021-09-28 13	56	30	1.9

2021-09-28 14	99	98	1.0
2021-09-28 15	60	85	0.7
2021-09-28 16	58	24	2.5
2021-09-28 17	41	24	1.7
2021-09-28 18	32	18	1.8
2021-09-28 20	30	12	2.6
2021-09-28 21	54	40	1.3
2021-09-28 22	66	61	1.1
2021-09-28 23	86	69	1.3
2021-09-29 00	71	58	1.2
2021-09-29 01	60	43	1.4
2021-09-29 02	41	42	1.0
2021-09-29 04	32	12	2.7
2021-09-29 05	38	32	1.2
2021-09-29 06	52	77	0.7
2021-09-29 07	64	78	0.8
2021-09-29 08	55	31	1.8
2021-09-29 09	32	22	1.4
2021-09-29 13	18	14	1.3
2021-09-29 14	19	29	0.7
2021-09-29 15	37	34	1.1
2021-09-29 16	40	17	2.3
2021-09-29 17	60	27	2.2
2021-09-29 18	43	23	1.9
2021-09-29 20	42	22	2.0
2021-09-29 21	34	31	1.1
2021-09-29 22	45	35	1.3
2021-09-29 23	66	64	1.0
2021-09-30 00	48	39	1.2
2021-09-30 01	55	29	1.9
2021-09-30 02	45	40	1.1
2021-09-30 05	46	42	1.1
2021-09-30 06	38	64	0.6
2021-09-30 07	65	82	0.8
2021-09-30 08	47	32	1.5
2021-09-30 09	50	19	2.6
2021-09-30 13	13	11	1.2
2021-09-30 14	21	22	1.0
2021-09-30 15	24	45	0.5
2021-09-30 16	27	13	2.1
2021-09-30 17	41	19	2.2
2021-09-30 18	36	32	1.1
2021-09-30 21	43	20	2.2
2021-09-30 22	25	23	1.1

2021-09-30 23	44	43	1.0
Average ratio PM10/PM2.5			**1.3**

Oct-21	PM10	PM2.5	Ratio PM10/PM2.5
2021-10-01 01	35	13	2.7
2021-10-01 02	15	18	0.8
2021-10-01 06	12	17	0.7
2021-10-01 07	17	59	0.3
2021-10-01 08	17	22	0.8
2021-10-01 14	12	15	0.8
2021-10-01 15	32	38	0.8
2021-10-01 16	30	26	1.1
2021-10-01 17	45	30	1.5
2021-10-01 18	30	24	1.3
2021-10-01 21	34	16	2.2
2021-10-01 22	41	34	1.2
2021-10-01 23	75	54	1.4
2021-10-02 00	79	40	2.0
2021-10-02 01	42	19	2.2
2021-10-02 05	12	13	0.9
2021-10-02 06	24	24	1.0
2021-10-02 07	35	53	0.7
2021-10-02 15	13	18	0.7
2021-10-02 16	19	20	1.0
2021-10-02 22	12	12	1.0
2021-10-02 23	22	32	0.7
2021-10-03 00	29	16	1.8
2021-10-03 06	40	16	2.5
2021-10-03 07	53	51	1.0
2021-10-03 08	50	21	2.4
2021-10-03 15	24	14	1.7
2021-10-03 16	45	17	2.7
2021-10-03 21	23	11	2.1
2021-10-03 22	16	14	1.1
2021-10-03 23	15	34	0.4
2021-10-04 00	22	16	1.3
2021-10-04 01	23	12	1.9
2021-10-04 06	23	13	1.8
2021-10-04 07	28	20	1.4
2021-10-04 08	24	21	1.1
2021-10-04 09	18	13	1.4
2021-10-04 15	28	18	1.6
2021-10-04 16	80	64	1.3
2021-10-04 17	47	17	2.8

2021-10-04 19	32	15	2.1
2021-10-04 23	32	33	1.0
2021-10-05 00	25	26	1.0
2021-10-05 01	25	15	1.6
2021-10-05 02	13	13	1.0
2021-10-05 03	15	12	1.2
2021-10-05 06	27	11	2.5
2021-10-05 07	43	26	1.7
2021-10-05 08	32	32	1.0
2021-10-05 15	44	20	2.2
2021-10-05 16	69	66	1.0
2021-10-05 17	61	44	1.4
2021-10-05 18	37	19	2.0
2021-10-05 23	20	14	1.4
2021-10-06 00	28	24	1.2
2021-10-06 01	40	27	1.5
2021-10-06 02	35	22	1.6
2021-10-06 03	33	25	1.3
2021-10-06 06	10	32	0.3
2021-10-06 07	22	40	0.6
2021-10-06 08	41	49	0.8
2021-10-06 09	19	10	1.9
2021-10-06 14	34	16	2.2
2021-10-06 15	47	31	1.5
2021-10-06 16	50	31	1.6
2021-10-06 17	64	35	1.8
2021-10-06 18	67	41	1.6
2021-10-06 19	66	45	1.5
2021-10-06 20	84	54	1.6
2021-10-06 21	62	48	1.3
2021-10-06 22	55	38	1.4
2021-10-06 23	67	49	1.4
2021-10-07 00	89	55	1.6
2021-10-07 01	45	49	0.9
2021-10-07 02	53	47	1.1
2021-10-07 03	49	43	1.1
2021-10-07 04	57	33	1.7
2021-10-07 05	42	35	1.2
2021-10-07 06	42	30	1.4
2021-10-07 07	55	32	1.7
2021-10-07 08	51	27	1.9
2021-10-07 09	43	26	1.7
2021-10-07 10	43	33	1.3
2021-10-07 11	36	34	1.1

2021-10-07 12	33	31	1.1
2021-10-07 13	34	14	2.4
2021-10-07 14	39	21	1.9
2021-10-07 15	35	15	2.3
2021-10-07 16	42	32	1.3
2021-10-07 17	46	32	1.4
2021-10-07 18	51	31	1.6
2021-10-07 19	90	51	1.8
2021-10-07 20	86	42	2.0
2021-10-07 21	87	34	2.5
2021-10-07 22	69	24	2.8
2021-10-08 00	67	24	2.8
2021-10-08 01	56	28	2.0
2021-10-08 02	60	43	1.4
2021-10-08 03	65	25	2.6
2021-10-08 04	51	45	1.1
2021-10-08 05	40	29	1.4
2021-10-08 06	53	18	2.9
2021-10-08 07	54	28	1.9
2021-10-08 10	45	19	2.4
2021-10-08 11	41	19	2.2
2021-10-08 12	10	11	0.9
2021-10-08 13	30	14	2.1
2021-10-08 15	29	22	1.3
2021-10-08 16	29	27	1.1
2021-10-08 17	47	20	2.3
2021-10-08 18	57	33	1.7
2021-10-08 19	102	48	2.1
2021-10-08 20	63	26	2.5
2021-10-08 21	77	41	1.9
2021-10-08 22	64	25	2.6
2021-10-08 23	65	45	1.4
2021-10-09 00	51	37	1.4
2021-10-09 01	66	32	2.1
2021-10-09 02	52	29	1.8
2021-10-09 03	36	26	1.4
2021-10-09 04	45	24	1.9
2021-10-09 05	56	31	1.8
2021-10-09 06	50	18	2.7
2021-10-09 07	56	25	2.3
2021-10-09 08	50	18	2.8
2021-10-09 09	45	26	1.7
2021-10-09 10	59	25	2.4
2021-10-09 11	57	36	1.6

2021-10-09 13	48	18	2.7
2021-10-09 14	42	17	2.5
2021-10-09 15	43	24	1.8
2021-10-09 16	29	33	0.9
2021-10-09 17	48	21	2.3
2021-10-09 18	53	37	1.4
2021-10-09 19	80	40	2.0
2021-10-09 20	76	34	2.2
2021-10-09 21	63	39	1.6
2021-10-09 22	58	33	1.8
2021-10-09 23	41	30	1.4
2021-10-10 00	31	15	2.0
2021-10-10 01	39	23	1.7
2021-10-10 02	60	23	2.6
2021-10-10 03	70	29	2.4
2021-10-10 04	42	30	1.4
2021-10-10 05	32	29	1.1
2021-10-10 06	44	32	1.4
2021-10-10 07	48	31	1.5
2021-10-10 08	59	39	1.5
2021-10-10 09	35	21	1.6
2021-10-10 10	46	20	2.3
2021-10-10 11	50	27	1.9
2021-10-10 13	37	15	2.5
2021-10-10 17	45	26	1.7
2021-10-10 18	65	30	2.2
2021-10-10 19	52	36	1.5
2021-10-10 20	52	31	1.7
2021-10-10 21	47	16	2.9
2021-10-10 22	39	17	2.3
2021-10-10 23	30	22	1.4
2021-10-11 00	25	21	1.2
2021-10-11 01	30	16	1.9
2021-10-11 02	41	38	1.1
2021-10-11 03	36	37	1.0
2021-10-11 04	28	25	1.1
2021-10-11 05	26	17	1.5
2021-10-11 06	47	25	1.9
2021-10-11 07	38	26	1.5
2021-10-11 08	32	13	2.4
2021-10-11 09	53	25	2.1
2021-10-11 11	61	29	2.1
2021-10-11 12	64	32	2.0
2021-10-11 13	62	24	2.6

2021-10-11 14	78	35	2.2
2021-10-11 16	92	39	2.4
2021-10-11 17	88	46	1.9
2021-10-11 18	88	58	1.5
2021-10-11 19	81	45	1.8
2021-10-11 20	83	53	1.6
2021-10-11 21	130	67	1.9
2021-10-11 22	147	75	2.0
2021-10-11 23	170	90	1.9
2021-10-12 00	161	98	1.6
2021-10-12 01	211	114	1.9
2021-10-12 02	212	96	2.2
2021-10-12 03	178	84	2.1
2021-10-12 04	171	78	2.2
2021-10-12 05	157	59	2.7
2021-10-12 06	152	76	2.0
2021-10-12 07	166	81	2.1
2021-10-12 08	149	79	1.9
2021-10-12 09	145	58	2.5
2021-10-12 10	171	57	3.0
2021-10-12 11	138	60	2.3
2021-10-12 12	102	56	1.8
2021-10-12 13	88	43	2.0
2021-10-12 14	72	46	1.6
2021-10-12 15	99	40	2.5
2021-10-12 16	96	38	2.5
2021-10-12 17	86	37	2.3
2021-10-12 18	72	33	2.2
2021-10-12 19	85	41	2.1
2021-10-12 20	132	56	2.4
2021-10-12 21	159	70	2.3
2021-10-12 23	156	72	2.2
2021-10-13 00	141	66	2.1
2021-10-13 01	157	78	2.0
2021-10-13 02	148	65	2.3
2021-10-13 03	115	62	1.9
2021-10-13 04	130	67	1.9
2021-10-13 05	118	59	2.0
2021-10-13 06	89	58	1.5
2021-10-13 07	110	52	2.1
2021-10-13 08	117	53	2.2
2021-10-13 09	150	66	2.3
2021-10-13 11	216	80	2.7
2021-10-13 13	96	35	2.7

2021-10-13 14	98	41	2.4
2021-10-13 16	90	41	2.2
2021-10-13 17	104	43	2.4
2021-10-13 18	109	45	2.4
2021-10-13 19	107	36	2.9
2021-10-13 20	120	62	1.9
2021-10-13 21	177	73	2.4
2021-10-13 23	121	55	2.2
2021-10-14 01	143	84	1.7
2021-10-14 04	138	49	2.8
2021-10-14 05	106	56	1.9
2021-10-14 06	96	37	2.6
2021-10-14 07	83	47	1.8
2021-10-14 08	94	38	2.5
2021-10-14 18	129	61	2.1
2021-10-14 20	125	57	2.2
2021-10-14 22	177	60	3.0
2021-10-14 23	236	81	2.9
2021-10-15 00	208	70	3.0
2021-10-15 01	168	70	2.4
2021-10-15 02	175	60	2.9
2021-10-15 04	173	69	2.5
2021-10-15 05	110	43	2.6
2021-10-15 06	122	60	2.0
2021-10-15 07	95	47	2.0
2021-10-15 12	129	44	2.9
2021-10-15 13	88	34	2.6
2021-10-15 14	94	38	2.5
2021-10-15 16	116	50	2.3
2021-10-15 17	124	44	2.8
2021-10-15 18	103	42	2.4
2021-10-15 19	141	60	2.4
2021-10-16 00	115	55	2.1
2021-10-16 01	99	36	2.7
2021-10-16 03	80	43	1.9
2021-10-16 04	89	43	2.1
2021-10-16 05	75	41	1.8
2021-10-16 06	99	34	2.9
2021-10-16 07	77	46	1.7
2021-10-16 08	115	50	2.3
2021-10-16 09	66	39	1.7
2021-10-16 11	47	21	2.2
2021-10-16 12	69	34	2.0
2021-10-16 13	56	28	2.0

2021-10-16 16	71	28	2.5
2021-10-16 17	73	48	1.5
2021-10-16 18	77	33	2.3
2021-10-16 19	164	58	2.8
2021-10-16 20	131	61	2.2
2021-10-16 21	151	51	2.9
2021-10-16 22	221	80	2.8
2021-10-16 23	252	90	2.8
2021-10-17 00	263	95	2.8
2021-10-17 01	209	91	2.3
2021-10-17 02	167	90	1.9
2021-10-17 03	134	77	1.7
2021-10-17 04	132	73	1.8
2021-10-17 05	129	73	1.8
2021-10-17 06	120	92	1.3
2021-10-17 07	132	89	1.5
2021-10-17 08	107	79	1.4
2021-10-17 09	114	92	1.2
2021-10-17 10	151	93	1.6
2021-10-17 11	165	109	1.5
2021-10-17 12	149	141	1.1
2021-10-17 13	171	137	1.2
2021-10-17 14	172	142	1.2
2021-10-17 15	147	126	1.2
2021-10-17 16	121	97	1.3
2021-10-17 17	93	100	0.9
2021-10-17 18	107	81	1.3
2021-10-17 19	114	94	1.2
2021-10-17 20	162	145	1.1
2021-10-17 21	209	172	1.2
2021-10-17 22	220	190	1.2
2021-10-17 23	195	190	1.0
2021-10-18 00	175	164	1.1
2021-10-18 01	61	57	1.1
2021-10-18 02	17	14	1.2
2021-10-18 03	33	11	3.0
2021-10-18 05	20	14	1.4
2021-10-18 06	25	23	1.1
2021-10-18 07	62	57	1.1
2021-10-18 08	85	88	1.0
2021-10-18 09	71	75	0.9
2021-10-18 10	45	46	1.0
2021-10-18 11	27	28	0.9
2021-10-18 12	19	20	1.0

2021-10-18 13	32	33	1.0
2021-10-18 14	39	34	1.1
2021-10-18 15	21	17	1.2
2021-10-18 17	34	30	1.1
2021-10-18 18	25	21	1.2
2021-10-18 19	35	19	1.8
2021-10-18 20	47	19	2.5
2021-10-18 21	46	17	2.7
2021-10-18 22	33	16	2.1
2021-10-18 23	27	26	1.0
2021-10-19 00	35	17	2.1
2021-10-19 01	12	11	1.1
2021-10-19 02	21	20	1.1
2021-10-19 04	63	22	2.9
2021-10-19 07	42	30	1.4
2021-10-19 08	27	14	1.9
2021-10-19 10	58	22	2.6
2021-10-19 11	76	40	1.9
2021-10-19 12	105	82	1.3
2021-10-19 13	93	63	1.5
2021-10-19 14	101	66	1.5
2021-10-19 15	89	63	1.4
2021-10-19 16	99	51	1.9
2021-10-19 17	105	76	1.4
2021-10-19 18	108	75	1.4
2021-10-19 19	119	60	2.0
2021-10-19 20	200	101	2.0
2021-10-19 21	166	106	1.6
2021-10-19 22	152	87	1.8
2021-10-19 23	124	77	1.6
2021-10-20 00	140	91	1.5
2021-10-20 01	141	104	1.4
2021-10-20 02	128	80	1.6
2021-10-20 03	118	94	1.3
2021-10-20 04	200	87	2.3
2021-10-20 05	132	89	1.5
2021-10-20 06	92	77	1.2
2021-10-20 07	130	78	1.7
2021-10-20 08	99	82	1.2
2021-10-20 09	107	56	1.9
2021-10-20 10	89	50	1.8
2021-10-20 11	93	43	2.2
2021-10-20 17	158	55	2.8
2021-10-21 00	116	91	1.3

2021-10-21 01	177	104	1.7
2021-10-21 02	154	80	1.9
2021-10-21 03	167	94	1.8
2021-10-21 04	167	87	1.9
2021-10-21 05	241	89	2.7
2021-10-21 06	192	77	2.5
2021-10-21 07	131	78	1.7
2021-10-21 08	115	82	1.4
2021-10-21 09	117	56	2.1
2021-10-21 10	149	50	3.0
2021-10-22 00	73	91	0.8
2021-10-22 01	91	104	0.9
2021-10-22 02	68	80	0.9
2021-10-22 03	156	94	1.7
2021-10-22 18	96	33	2.9
2021-10-22 19	81	33	2.5
2021-10-22 20	58	41	1.4
2021-10-22 22	45	16	2.8
2021-10-23 00	45	19	2.4
2021-10-23 03	31	14	2.2
2021-10-23 04	46	25	1.9
2021-10-23 05	43	21	2.0
2021-10-23 06	36	13	2.8
2021-10-23 13	59	22	2.7
2021-10-23 16	48	24	2.0
2021-10-23 17	50	17	2.9
2021-10-23 18	34	15	2.3
2021-10-23 19	31	13	2.4
2021-10-23 20	45	22	2.0
2021-10-23 21	57	43	1.3
2021-10-24 03	12	15	0.8
2021-10-24 04	18	11	1.6
2021-10-24 05	15	16	0.9
2021-10-24 13	21	11	1.9
2021-10-24 14	18	14	1.3
2021-10-24 15	23	16	1.4
2021-10-24 16	42	21	2.0
2021-10-24 17	45	20	2.3
2021-10-24 18	38	37	1.0
2021-10-24 19	45	31	1.5
2021-10-24 20	59	45	1.3
2021-10-24 21	49	53	0.9
2021-10-24 22	71	50	1.4
2021-10-24 23	83	63	1.3

2021-10-25 00	93	94	1.0
2021-10-25 01	92	76	1.2
2021-10-25 02	116	100	1.2
2021-10-25 03	115	98	1.2
2021-10-25 04	120	100	1.2
2021-10-25 05	107	97	1.1
2021-10-25 06	85	67	1.3
2021-10-25 07	80	47	1.7
2021-10-25 08	37	44	0.8
2021-10-25 09	32	18	1.8
2021-10-25 10	31	34	0.9
2021-10-25 11	41	36	1.1
2021-10-25 12	48	41	1.2
2021-10-25 13	50	45	1.1
2021-10-25 14	49	34	1.4
2021-10-25 15	62	36	1.7
2021-10-25 16	59	26	2.3
2021-10-25 17	58	21	2.7
2021-10-25 18	100	45	2.2
2021-10-25 19	100	38	2.6
2021-10-25 20	99	49	2.0
2021-10-25 21	89	56	1.6
2021-10-25 22	95	61	1.6
2021-10-29 12	47	37	1.3
2021-10-29 13	145	97	1.5
2021-10-29 14	165	87	1.9
2021-10-29 17	116	50	2.3
2021-10-29 18	144	79	1.8
2021-10-29 19	131	54	2.4
2021-10-29 22	120	44	2.7
2021-10-29 23	151	68	2.2
2021-10-30 00	133	66	2.0
2021-10-30 01	117	57	2.0
2021-10-30 02	152	87	1.7
2021-10-30 03	145	59	2.5
2021-10-30 04	112	61	1.8
2021-10-30 05	142	50	2.8
2021-10-30 06	100	51	2.0
2021-10-30 07	94	48	2.0
2021-10-30 08	178	69	2.6
2021-10-30 09	103	50	2.1
2021-10-30 10	170	72	2.4
2021-10-30 11	133	48	2.8
2021-10-30 12	122	56	2.2

2021-10-30 13	127	44	2.9
2021-10-30 14	91	33	2.8
2021-10-30 15	118	60	2.0
2021-10-30 16	130	72	1.8
2021-10-30 17	136	68	2.0
2021-10-30 18	163	101	1.6
2021-10-30 19	243	90	2.7
2021-10-30 21	235	96	2.4
2021-10-30 22	155	56	2.8
2021-10-30 23	143	62	2.3
2021-10-31 00	157	77	2.0
2021-10-31 01	98	69	1.4
2021-10-31 02	133	90	1.5
2021-10-31 03	154	62	2.5
2021-10-31 04	156	68	2.3
2021-10-31 05	135	63	2.1
2021-10-31 06	123	52	2.4
2021-10-31 07	120	58	2.1
2021-10-31 08	217	164	1.3
2021-10-31 09	142	100	1.4
2021-10-31 10	103	64	1.6
2021-10-31 11	84	48	1.8
2021-10-31 12	69	27	2.6
2021-10-31 13	77	28	2.8
2021-10-31 16	90	36	2.5
2021-10-31 17	88	41	2.2
2021-10-31 18	97	74	1.3
2021-10-31 19	83	34	2.4
2021-10-31 20	109	47	2.3
2021-10-31 21	121	52	2.3
2021-10-31 23	113	65	1.7
2021-11-01 00	102	68	1.5
Average Ratio of PM10/PM2.5			**1.8**

Nov-21	PM10	PM2.5	Ratio PM10/PM2.5
2021-11-01 01	92	56	1.63
2021-11-01 02	86	75	1.15
2021-11-01 03	79	49	1.61
2021-11-01 04	57	29	1.97
2021-11-01 05	51	40	1.28
2021-11-01 07	56	24	2.33
2021-11-01 08	55	29	1.90
2021-11-01 09	54	37	1.46
2021-11-01 10	53	32	1.66
2021-11-01 11	66	24	2.75
2021-11-01 12	74	25	2.96
2021-11-01 17	65	43	1.51
2021-11-01 18	90	73	1.23
2021-11-01 19	80	37	2.17
2021-11-01 20	76	32	2.38
2021-11-01 21	90	52	1.75
2021-11-01 23	75	25	3.00
2021-11-02 00	72	37	1.96
2021-11-02 01	58	47	1.23
2021-11-02 02	74	50	1.48
2021-11-02 03	66	39	1.69
2021-11-02 04	78	31	2.52
2021-11-02 08	150	55	2.73
2021-11-02 09	83	35	2.37
2021-11-02 10	76	47	1.63
2021-11-02 11	104	52	2.00
2021-11-02 12	142	57	2.49
2021-11-02 13	211	105	2.01
2021-11-02 14	214	132	1.62
2021-11-02 15	322	247	1.30
2021-11-02 16	325	272	1.19
2021-11-02 17	404	358	1.13
2021-11-02 18	463	405	1.14
2021-11-02 19	495	390	1.27
2021-11-02 20	378	284	1.33
2021-11-02 21	312	209	1.49
2021-11-02 22	300	174	1.72
2021-11-02 23	297	187	1.59
2021-11-03 00	248	187	1.33
2021-11-03 01	258	192	1.34

2021-11-03 02	254	202	1.26
2021-11-03 03	251	198	1.27
2021-11-03 04	227	160	1.42
2021-11-03 05	204	163	1.25
2021-11-03 06	187	138	1.36
2021-11-03 07	205	124	1.65
2021-11-03 08	222	146	1.52
2021-11-03 09	228	130	1.75
2021-11-03 10	184	141	1.30
2021-11-03 11	178	109	1.63
2021-11-03 12	247	137	1.80
2021-11-03 13	218	176	1.24
2021-11-03 14	201	130	1.55
2021-11-03 15	187	142	1.32
2021-11-03 16	188	130	1.45
2021-11-03 17	222	158	1.41
2021-11-03 18	264	180	1.47
2021-11-03 19	281	203	1.38
2021-11-03 20	309	216	1.43
2021-11-03 21	300	202	1.48
2021-11-03 22	241	173	1.39
2021-11-03 23	236	153	1.54
2021-11-04 00	201	150	1.34
2021-11-04 01	212	171	1.24
2021-11-04 02	233	192	1.21
2021-11-04 03	236	203	1.16
2021-11-04 04	204	185	1.10
2021-11-04 05	228	182	1.25
2021-11-04 06	244	173	1.41
2021-11-04 07	258	153	1.69
2021-11-04 08	223	170	1.31
2021-11-04 09	198	182	1.09
2021-11-04 10	244	199	1.23
2021-11-04 11	190	165	1.15
2021-11-04 12	104	73	1.42
2021-11-04 13	108	100	1.08
2021-11-04 14	156	106	1.47
2021-11-04 15	149	108	1.38
2021-11-04 16	124	104	1.19
2021-11-04 17	120	81	1.49
2021-11-04 18	141	103	1.37
2021-11-04 19	133	110	1.21
2021-11-04 20	137	98	1.40
2021-11-04 21	123	91	1.35

2021-11-04 22	154	123	1.25
2021-11-04 23	167	109	1.53
2021-11-05 00	223	183	1.22
2021-11-05 01	234	205	1.14
2021-11-05 02	200	172	1.16
2021-11-05 03	158	137	1.15
2021-11-05 04	144	110	1.31
2021-11-05 05	128	115	1.11
2021-11-05 06	121	119	1.02
2021-11-05 07	152	110	1.38
2021-11-05 08	148	116	1.28
2021-11-05 09	165	142	1.16
2021-11-05 10	217	182	1.19
2021-11-05 11	204	200	1.02
2021-11-05 12	178	153	1.16
2021-11-05 13	132	96	1.38
2021-11-05 14	117	67	1.75
2021-11-05 15	110	46	2.39
2021-11-05 16	112	67	1.67
2021-11-05 17	108	69	1.57
2021-11-05 18	124	90	1.38
2021-11-05 19	143	112	1.28
2021-11-05 20	158	104	1.52
2021-11-05 21	148	92	1.61
2021-11-05 22	152	110	1.38
2021-11-05 23	169	108	1.56
2021-11-06 00	178	118	1.51
2021-11-06 01	148	112	1.32
2021-11-06 02	133	110	1.21
2021-11-06 03	120	107	1.12
2021-11-06 04	135	99	1.36
2021-11-06 05	145	88	1.65
2021-11-06 06	140	99	1.41
2021-11-06 07	135	79	1.71
2021-11-06 08	143	100	1.43
2021-11-06 09	137	111	1.23
2021-11-06 10	94	81	1.16
2021-11-06 11	100	68	1.47
2021-11-06 12	108	58	1.86
2021-11-06 13	118	57	2.07
2021-11-06 14	121	59	2.05
2021-11-06 15	106	50	2.12
2021-11-06 16	168	66	2.55
2021-11-06 18	225	103	2.18

2021-11-06 19	241	117	2.06
2021-11-06 20	241	113	2.13
2021-11-06 21	245	116	2.11
2021-11-06 22	365	235	1.55
2021-11-06 23	343	234	1.47
2021-11-07 00	331	270	1.23
2021-11-07 01	347	287	1.21
2021-11-07 02	333	271	1.23
2021-11-07 03	300	275	1.09
2021-11-07 04	331	285	1.16
2021-11-07 05	357	261	1.37
2021-11-07 06	302	259	1.17
2021-11-07 07	274	217	1.26
2021-11-07 08	284	250	1.14
2021-11-07 09	284	245	1.16
2021-11-07 10	272	230	1.18
2021-11-07 11	276	207	1.33
2021-11-07 12	210	168	1.25
2021-11-07 13	185	146	1.27
2021-11-07 14	176	110	1.60
2021-11-07 15	152	82	1.85
2021-11-07 16	137	103	1.33
2021-11-07 17	145	91	1.59
2021-11-07 18	153	134	1.14
2021-11-07 19	211	150	1.41
2021-11-07 20	260	151	1.72
2021-11-07 21	247	153	1.61
2021-11-07 22	205	133	1.54
2021-11-07 23	230	129	1.78
2021-11-08 00	244	146	1.68
2021-11-08 01	203	156	1.30
2021-11-08 02	205	148	1.39
2021-11-08 03	230	177	1.30
2021-11-08 04	205	158	1.30
2021-11-08 05	218	159	1.37
2021-11-08 06	202	164	1.23
2021-11-08 07	211	166	1.27
2021-11-08 08	204	146	1.40
2021-11-08 09	224	181	1.24
2021-11-08 10	285	183	1.56
2021-11-08 11	183	165	1.11
2021-11-08 12	159	110	1.45
2021-11-08 13	141	111	1.27
2021-11-08 14	117	80	1.46

2021-11-08 15	90	54	1.67
2021-11-08 16	88	36	2.41
2021-11-08 17	112	79	1.42
2021-11-08 18	170	81	2.10
2021-11-08 19	243	130	1.87
2021-11-08 20	309	110	2.81
2021-11-08 21	246	98	2.51
2021-11-08 22	172	94	1.83
2021-11-08 23	183	73	2.51
2021-11-09 00	149	78	1.91
2021-11-09 01	148	85	1.74
2021-11-09 02	143	90	1.59
2021-11-09 03	143	126	1.13
2021-11-09 04	155	85	1.82
2021-11-09 05	137	103	1.33
2021-11-09 06	165	103	1.60
2021-11-09 07	129	92	1.40
2021-11-09 08	137	83	1.64
2021-11-09 09	180	112	1.61
2021-11-09 10	165	132	1.25
2021-11-09 11	181	162	1.12
2021-11-09 12	120	119	1.01
2021-11-09 13	130	97	1.34
2021-11-09 14	133	88	1.51
2021-11-09 15	139	78	1.78
2021-11-09 16	166	84	1.98
2021-11-09 17	139	92	1.51
2021-11-09 18	144	92	1.57
2021-11-09 19	181	133	1.36
2021-11-09 20	257	156	1.65
2021-11-09 21	220	104	2.11
2021-11-09 22	231	122	1.90
2021-11-09 23	186	112	1.66
2021-11-10 00	203	121	1.68
2021-11-10 01	156	107	1.46
2021-11-10 02	163	131	1.24
2021-11-10 03	141	124	1.14
2021-11-10 04	131	128	1.02
2021-11-10 05	126	99	1.27
2021-11-10 06	129	94	1.38
2021-11-10 07	116	80	1.45
2021-11-10 08	124	74	1.68
2021-11-10 09	141	100	1.41
2021-11-10 10	137	85	1.61

2021-11-10 11	137	97	1.41
2021-11-10 12	89	75	1.19
2021-11-10 13	101	48	2.10
2021-11-10 14	88	36	2.44
2021-11-10 15	80	33	2.42
2021-11-10 17	80	41	1.95
2021-11-10 18	112	70	1.60
2021-11-10 19	182	97	1.88
2021-11-10 20	141	86	1.64
2021-11-10 21	142	65	2.19
2021-11-10 22	137	87	1.57
2021-11-10 23	142	85	1.67
2021-11-11 00	136	65	2.09
2021-11-11 01	112	65	1.72
2021-11-11 02	103	67	1.54
2021-11-11 03	93	76	1.22
2021-11-11 04	104	67	1.55
2021-11-11 05	106	58	1.83
2021-11-11 06	120	64	1.88
2021-11-11 07	85	41	2.07
2021-11-11 08	134	61	2.20
2021-11-11 09	113	70	1.61
2021-11-11 10	105	81	1.30
2021-11-11 11	100	45	2.22
2021-11-11 12	68	60	1.14
2021-11-11 13	56	21	2.67
2021-11-11 14	114	43	2.63
2021-11-11 16	86	32	2.67
2021-11-11 17	89	45	1.98
2021-11-11 18	127	65	1.95
2021-11-11 19	197	99	1.99
2021-11-11 20	176	133	1.32
2021-11-11 21	239	135	1.77
2021-11-11 22	212	124	1.71
2021-11-11 23	239	161	1.49
2021-11-12 00	226	148	1.53
2021-11-12 01	313	248	1.26
2021-11-12 02	356	288	1.24
2021-11-12 03	286	241	1.19
2021-11-12 04	292	255	1.15
2021-11-12 05	324	276	1.17
2021-11-12 06	289	222	1.30
2021-11-12 07	329	287	1.15
2021-11-12 08	371	296	1.25

2021-11-12 09	418	394	1.06
2021-11-12 12	408	363	1.12
2021-11-12 13	303	265	1.14
2021-11-12 14	197	193	1.02
2021-11-12 15	129	90	1.43
2021-11-12 16	103	42	2.45
2021-11-12 17	79	47	1.68
2021-11-12 18	110	86	1.28
2021-11-12 19	263	109	2.41
2021-11-12 20	212	121	1.75
2021-11-12 21	190	87	2.18
2021-11-12 22	194	99	1.96
2021-11-12 23	170	105	1.62
2021-11-13 00	165	76	2.17
2021-11-13 01	172	110	1.56
2021-11-13 02	202	117	1.73
2021-11-13 03	199	133	1.50
2021-11-13 04	203	141	1.44
2021-11-13 05	190	126	1.50
2021-11-13 06	176	138	1.28
2021-11-13 07	166	130	1.28
2021-11-13 08	168	104	1.62
2021-11-13 09	194	139	1.40
2021-11-13 10	274	211	1.30
2021-11-13 11	211	161	1.31
2021-11-13 12	139	129	1.08
2021-11-13 13	141	91	1.55
2021-11-13 14	115	69	1.67
2021-11-13 15	118	75	1.57
2021-11-13 16	108	62	1.74
2021-11-13 17	120	92	1.30
2021-11-13 18	234	139	1.68
2021-11-13 19	226	165	1.37
2021-11-13 20	224	170	1.32
2021-11-13 21	192	140	1.37
2021-11-13 22	363	172	2.11
2021-11-13 23	238	151	1.58
2021-11-14 00	213	122	1.75
2021-11-14 01	208	124	1.68
2021-11-14 02	185	112	1.65
2021-11-14 03	211	136	1.55
2021-11-14 04	200	174	1.15
2021-11-14 05	206	150	1.37
2021-11-14 06	172	123	1.39

2021-11-14 07	153	131	1.17
2021-11-14 08	234	178	1.32
2021-11-14 09	366	249	1.47
2021-11-14 10	177	108	1.63
2021-11-14 11	117	91	1.29
2021-11-14 12	128	215	0.59
2021-11-14 13	109	109	1.00
2021-11-14 14	85	76	1.12
2021-11-14 15	75	47	1.60
2021-11-14 17	44	34	1.31
2021-11-14 18	96	85	1.13
2021-11-14 19	84	46	1.83
2021-11-14 20	82	75	1.09
2021-11-14 21	107	49	2.20
2021-11-14 22	150	96	1.56
2021-11-14 23	156	100	1.56
2021-11-15 00	174	101	1.72
2021-11-15 01	174	117	1.49
2021-11-15 02	176	122	1.44
2021-11-15 03	179	118	1.52
2021-11-15 04	170	125	1.36
2021-11-15 05	144	92	1.57
2021-11-15 06	130	94	1.38
2021-11-15 07	113	85	1.33
2021-11-15 08	127	76	1.67
2021-11-15 09	176	109	1.61
2021-11-15 10	144	95	1.52
2021-11-15 11	107	82	1.30
2021-11-15 12	112	86	1.30
2021-11-15 13	80	58	1.38
2021-11-15 14	75	37	2.03
2021-11-15 15	75	42	1.79
2021-11-15 16	89	43	2.07
2021-11-15 17	102	73	1.40
2021-11-15 18	149	98	1.52
2021-11-15 19	221	136	1.63
2021-11-15 20	211	146	1.45
2021-11-15 21	239	179	1.34
2021-11-15 22	235	171	1.37
2021-11-15 23	236	192	1.23
2021-11-16 00	254	213	1.19
2021-11-16 01	240	202	1.19
2021-11-16 02	272	210	1.30
2021-11-16 03	296	248	1.19

2021-11-16 04	306	270	1.13
2021-11-16 05	310	284	1.09
2021-11-16 06	331	270	1.23
2021-11-16 07	328	270	1.21
2021-11-16 08	326	265	1.23
2021-11-16 09	300	239	1.26
2021-11-16 10	305	229	1.33
2021-11-16 11	314	256	1.23
2021-11-16 12	239	201	1.19
2021-11-16 13	294	248	1.19
2021-11-16 14	219	173	1.27
2021-11-16 15	186	140	1.33
2021-11-16 16	148	121	1.22
2021-11-16 17	154	123	1.25
2021-11-16 18	163	112	1.46
2021-11-16 19	152	110	1.38
2021-11-16 20	228	169	1.35
2021-11-16 21	240	164	1.46
2021-11-16 22	240	163	1.47
2021-11-16 23	202	143	1.41
2021-11-17 00	185	125	1.48
2021-11-17 01	203	151	1.34
2021-11-17 02	214	172	1.24
2021-11-17 03	248	186	1.33
2021-11-17 04	282	204	1.38
2021-11-17 05	247	216	1.14
2021-11-17 06	236	192	1.23
2021-11-17 07	234	201	1.16
2021-11-17 08	267	198	1.35
2021-11-17 09	285	243	1.17
2021-11-17 10	358	270	1.33
2021-11-17 11	322	277	1.16
2021-11-17 12	281	239	1.18
2021-11-17 13	324	269	1.20
2021-11-17 14	267	215	1.24
2021-11-17 15	212	180	1.18
2021-11-17 16	197	137	1.44
2021-11-17 17	170	133	1.28
2021-11-17 18	215	151	1.42
2021-11-17 19	280	194	1.44
2021-11-17 20	247	207	1.19
2021-11-17 21	357	302	1.18
2021-11-17 22	298	226	1.32
2021-11-17 23	254	192	1.32

2021-11-18 00	269	209	1.29
2021-11-18 01	255	181	1.41
2021-11-18 02	229	186	1.23
2021-11-18 03	269	195	1.38
2021-11-18 04	263	212	1.24
2021-11-18 05	241	224	1.08
2021-11-18 06	274	216	1.27
2021-11-18 07	247	222	1.11
2021-11-18 08	273	219	1.25
2021-11-18 09	291	232	1.26
2021-11-18 10	341	273	1.25
2021-11-18 12	438	376	1.16
2021-11-18 13	214	165	1.30
2021-11-18 14	199	155	1.28
2021-11-18 15	202	160	1.26
2021-11-18 16	208	174	1.20
2021-11-18 17	198	157	1.26
2021-11-18 18	275	204	1.35
2021-11-18 19	252	206	1.22
2021-11-18 20	268	211	1.27
2021-11-18 21	314	235	1.34
2021-11-18 22	273	204	1.34
2021-11-18 23	261	201	1.30
2021-11-19 00	268	217	1.24
2021-11-19 01	275	198	1.39
2021-11-19 02	272	212	1.28
2021-11-19 03	281	234	1.20
2021-11-19 04	271	240	1.13
2021-11-19 05	297	282	1.05
2021-11-19 06	278	253	1.10
2021-11-19 07	288	247	1.17
2021-11-19 08	342	303	1.13
2021-11-19 09	336	292	1.15
2021-11-19 10	344	306	1.12
2021-11-19 11	290	242	1.20
2021-11-19 12	260	212	1.23
2021-11-19 13	227	194	1.17
2021-11-19 14	215	158	1.36
2021-11-19 15	184	162	1.14
2021-11-19 16	211	161	1.31
2021-11-19 17	201	149	1.35
2021-11-19 18	240	176	1.36
2021-11-19 19	225	186	1.21
2021-11-19 20	281	181	1.55

2021-11-19 21	275	197	1.40
2021-11-19 22	269	174	1.55
2021-11-19 23	231	183	1.26
2021-11-20 00	245	196	1.25
2021-11-20 01	260	183	1.42
2021-11-20 02	301	222	1.36
2021-11-20 03	297	257	1.16
2021-11-20 04	310	258	1.20
2021-11-20 05	329	290	1.13
2021-11-20 06	320	280	1.14
2021-11-20 07	325	277	1.17
2021-11-20 08	347	307	1.13
2021-11-20 09	330	266	1.24
2021-11-20 10	378	318	1.19
2021-11-20 11	343	286	1.20
2021-11-20 12	342	272	1.26
2021-11-20 13	288	250	1.15
2021-11-20 14	263	185	1.42
2021-11-20 15	238	186	1.28
2021-11-20 16	270	211	1.28
2021-11-20 17	277	185	1.50
2021-11-20 18	292	213	1.37
2021-11-20 19	286	218	1.31
2021-11-20 20	331	247	1.34
2021-11-20 21	326	279	1.17
2021-11-20 22	318	242	1.31
2021-11-20 23	328	248	1.32
2021-11-21 00	318	246	1.29
2021-11-21 01	313	225	1.39
2021-11-21 02	322	267	1.21
2021-11-21 03	343	285	1.20
2021-11-21 04	329	282	1.17
2021-11-21 05	325	296	1.10
2021-11-21 06	324	261	1.24
2021-11-21 07	319	274	1.16
2021-11-21 08	316	265	1.19
2021-11-21 09	309	242	1.28
2021-11-21 10	332	243	1.37
2021-11-21 11	312	247	1.26
2021-11-21 12	267	200	1.34
2021-11-21 13	221	195	1.13
2021-11-21 14	176	125	1.41
2021-11-21 15	146	106	1.38
2021-11-21 16	178	122	1.46

2021-11-21 17	152	79	1.92
2021-11-21 18	284	125	2.27
2021-11-21 19	322	134	2.40
2021-11-21 20	264	167	1.58
2021-11-21 21	237	155	1.53
2021-11-21 22	266	162	1.64
2021-11-21 23	236	142	1.66
2021-11-22 00	275	165	1.67
2021-11-22 01	284	151	1.88
2021-11-22 02	269	153	1.76
2021-11-22 03	300	151	1.99
2021-11-22 04	273	159	1.72
2021-11-22 05	249	186	1.34
2021-11-22 06	241	170	1.42
2021-11-22 07	242	163	1.48
2021-11-22 08	229	146	1.57
2021-11-22 09	267	209	1.28
2021-11-22 10	299	200	1.50
2021-11-22 11	387	264	1.47
2021-11-22 12	355	251	1.41
2021-11-22 13	220	138	1.59
2021-11-22 14	149	90	1.66
2021-11-22 15	127	79	1.61
2021-11-22 16	106	66	1.61
2021-11-22 17	107	56	1.91
2021-11-22 18	111	76	1.46
2021-11-22 19	123	51	2.41
2021-11-22 20	139	58	2.40
2021-11-22 21	139	85	1.64
2021-11-22 22	147	69	2.13
2021-11-22 23	155	86	1.80
2021-11-23 00	180	104	1.73
2021-11-23 01	153	87	1.76
2021-11-23 02	163	88	1.85
2021-11-23 03	143	84	1.70
2021-11-23 04	152	83	1.83
2021-11-23 05	142	106	1.34
2021-11-23 06	137	89	1.54
2021-11-23 07	147	97	1.52
2021-11-23 08	163	123	1.33
2021-11-23 09	141	84	1.68
2021-11-23 10	127	79	1.61
2021-11-23 11	128	68	1.88
2021-11-23 12	116	80	1.45

2021-11-23 13	101	39	2.59
2021-11-23 14	73	56	1.30
2021-11-23 15	70	37	1.89
2021-11-23 16	61	36	1.69
2021-11-23 17	74	32	2.31
2021-11-23 18	191	75	2.55
2021-11-23 20	184	67	2.75
2021-11-23 21	155	68	2.28
2021-11-24 00	119	67	1.78
2021-11-24 01	93	49	1.90
2021-11-24 02	82	72	1.14
2021-11-24 03	101	58	1.74
2021-11-24 04	82	57	1.44
2021-11-24 05	122	86	1.42
2021-11-24 06	104	76	1.37
2021-11-24 07	93	75	1.24
2021-11-24 08	81	58	1.40
2021-11-24 09	97	55	1.76
2021-11-24 10	109	71	1.54
2021-11-24 11	103	52	1.98
2021-11-24 12	77	31	2.48
2021-11-24 13	62	39	1.59
2021-11-24 16	70	28	2.50
2021-11-24 17	58	29	2.00
2021-11-24 18	105	60	1.75
2021-11-24 19	134	54	2.48
2021-11-24 20	77	36	2.14
2021-11-24 21	101	52	1.94
2021-11-24 22	131	51	2.57
2021-11-24 23	148	90	1.64
2021-11-25 00	173	106	1.63
2021-11-25 01	213	149	1.43
2021-11-25 02	263	171	1.54
2021-11-25 03	260	192	1.35
2021-11-25 04	355	205	1.73
2021-11-25 05	306	234	1.31
2021-11-25 06	294	247	1.19
2021-11-25 07	311	240	1.30
2021-11-25 08	290	231	1.26
2021-11-25 09	248	187	1.33
2021-11-25 10	217	157	1.38
2021-11-25 11	167	106	1.58
2021-11-25 12	214	93	2.30
2021-11-25 13	188	96	1.96

2021-11-25 14	162	81	2.00
2021-11-25 15	103	72	1.43
2021-11-25 16	104	54	1.93
2021-11-25 17	107	71	1.51
2021-11-25 18	173	92	1.88
2021-11-25 19	221	124	1.78
2021-11-25 20	260	158	1.65
2021-11-25 21	226	164	1.38
2021-11-25 22	243	170	1.43
2021-11-25 23	282	222	1.27
2021-11-26 00	306	239	1.28
2021-11-26 01	284	230	1.23
2021-11-26 02	314	253	1.24
2021-11-26 03	307	257	1.19
2021-11-26 04	299	253	1.18
2021-11-26 05	293	223	1.31
2021-11-26 06	313	255	1.23
2021-11-26 07	307	257	1.19
2021-11-26 08	275	229	1.20
2021-11-26 09	314	278	1.13
2021-11-26 10	481	419	1.15
2021-11-26 11	269	219	1.23
2021-11-26 12	192	148	1.30
2021-11-26 13	148	124	1.19
2021-11-26 14	147	91	1.62
2021-11-26 15	144	110	1.31
2021-11-26 16	157	119	1.32
2021-11-26 17	138	112	1.23
2021-11-26 18	160	132	1.21
2021-11-26 19	185	129	1.43
2021-11-26 20	175	137	1.28
2021-11-26 21	186	142	1.31
2021-11-26 22	205	147	1.39
2021-11-26 23	225	164	1.37
2021-11-27 00	221	166	1.33
2021-11-27 01	195	164	1.19
2021-11-27 02	214	166	1.29
2021-11-27 03	200	157	1.27
2021-11-27 04	181	146	1.24
2021-11-27 05	169	120	1.41
2021-11-27 06	179	148	1.21
2021-11-27 07	196	128	1.53
2021-11-27 08	178	144	1.24
2021-11-27 09	181	142	1.27

2021-11-27 10	164	147	1.12
2021-11-27 11	163	103	1.58
2021-11-27 12	118	90	1.31
2021-11-27 13	76	64	1.19
2021-11-27 14	72	49	1.47
2021-11-27 15	54	36	1.50
2021-11-27 16	44	43	1.02
2021-11-27 17	78	47	1.66
2021-11-27 18	141	91	1.55
2021-11-27 19	188	114	1.65
2021-11-27 20	177	134	1.32
2021-11-27 21	219	164	1.34
2021-11-27 22	235	171	1.37
2021-11-27 23	217	168	1.29
2021-11-28 00	201	154	1.31
2021-11-28 01	198	159	1.25
2021-11-28 02	221	163	1.36
2021-11-28 03	194	164	1.18
2021-11-28 04	225	160	1.41
2021-11-28 05	210	168	1.25
2021-11-28 06	260	204	1.27
2021-11-28 07	289	227	1.27
2021-11-28 08	306	269	1.14
2021-11-28 09	335	279	1.20
2021-11-28 10	312	271	1.15
2021-11-28 11	248	226	1.10
2021-11-28 12	205	165	1.24
2021-11-28 13	160	132	1.21
2021-11-28 14	86	99	0.87
2021-11-28 15	113	78	1.45
2021-11-28 16	108	90	1.20
2021-11-28 17	120	104	1.15
2021-11-28 18	196	134	1.46
2021-11-28 19	198	171	1.16
2021-11-28 20	213	158	1.35
2021-11-28 21	254	199	1.28
2021-11-28 22	270	219	1.23
2021-11-28 23	292	217	1.35
2021-11-29 00	274	243	1.13
2021-11-29 01	293	247	1.19
2021-11-29 02	288	246	1.17
2021-11-29 03	298	233	1.28
2021-11-29 04	283	224	1.26
2021-11-29 05	286	246	1.16

2021-11-29 06	277	235	1.18
2021-11-29 07	308	254	1.21
2021-11-29 08	323	275	1.17
2021-11-29 09	320	263	1.22
2021-11-29 10	314	276	1.14
2021-11-29 11	244	193	1.26
2021-11-29 12	165	129	1.28
2021-11-29 13	151	135	1.12
2021-11-29 14	140	126	1.11
2021-11-29 15	96	76	1.26
2021-11-29 16	119	70	1.70
2021-11-29 17	136	87	1.56
2021-11-29 18	127	85	1.49
2021-11-29 19	226	102	2.22
2021-11-29 20	281	120	2.34
2021-11-29 21	317	151	2.10
2021-11-29 22	269	159	1.69
2021-11-29 23	240	149	1.61
2021-11-30 00	251	175	1.43
2021-11-30 01	250	169	1.48
2021-11-30 02	247	155	1.59
2021-11-30 03	258	183	1.41
2021-11-30 04	275	218	1.26
2021-11-30 05	283	246	1.15
2021-11-30 06	286	224	1.28
2021-11-30 07	315	247	1.28
2021-11-30 08	290	231	1.26
2021-11-30 09	291	239	1.22
2021-11-30 10	321	270	1.19
2021-11-30 11	301	268	1.12
2021-11-30 12	274	209	1.31
2021-11-30 13	171	134	1.28
2021-11-30 14	137	102	1.34
2021-11-30 15	121	66	1.83
2021-11-30 16	110	78	1.41
2021-11-30 17	116	62	1.87
2021-11-30 18	149	80	1.86
2021-11-30 19	239	103	2.32
2021-11-30 20	167	89	1.88
2021-11-30 21	147	89	1.65
2021-11-30 22	158	100	1.58
2021-11-30 23	159	115	1.38
2021-12-01 00	139	111	1.25
Average ratio of PM10/PM2.5			**1.5**

Dec-21	PM10	PM2.5	Ratio PM10/PM2.5
2021-12-01 01	156	102	1.5
2021-12-01 02	164	121	1.4
2021-12-01 03	157	115	1.4
2021-12-01 04	148	124	1.2
2021-12-01 05	148	131	1.1
2021-12-01 06	200	164	1.2
2021-12-01 07	205	148	1.4
2021-12-01 08	196	162	1.2
2021-12-01 09	227	173	1.3
2021-12-01 10	224	179	1.3
2021-12-01 11	204	172	1.2
2021-12-01 12	206	154	1.3
2021-12-01 13	163	128	1.3
2021-12-01 14	136	133	1.0
2021-12-01 15	143	102	1.4
2021-12-01 16	153	115	1.3
2021-12-01 17	147	120	1.2
2021-12-01 18	171	130	1.3
2021-12-01 19	196	148	1.3
2021-12-01 20	203	175	1.2
2021-12-01 21	232	192	1.2
2021-12-01 22	230	188	1.2
2021-12-01 23	235	196	1.2
2021-12-02 00	214	182	1.2
2021-12-02 01	257	195	1.3
2021-12-02 02	244	206	1.2
2021-12-02 03	255	232	1.1
2021-12-02 04	279	227	1.2
2021-12-02 05	271	229	1.2
2021-12-02 06	293	223	1.3
2021-12-02 07	305	245	1.2
2021-12-02 08	325	251	1.3
2021-12-02 09	323	274	1.2
2021-12-02 10	352	295	1.2
2021-12-02 11	260	227	1.1
2021-12-02 12	279	177	1.6
2021-12-02 13	191	166	1.2
2021-12-02 14	166	138	1.2
2021-12-02 15	160	133	1.2
2021-12-02 16	155	115	1.3

2021-12-02 17	182	144	1.3
2021-12-02 18	170	132	1.3
2021-12-02 19	198	136	1.5
2021-12-02 20	200	167	1.2
2021-12-02 21	203	164	1.2
2021-12-02 22	217	183	1.2
2021-12-02 23	212	159	1.3
2021-12-03 00	191	155	1.2
2021-12-03 01	205	151	1.4
2021-12-03 02	187	141	1.3
2021-12-03 03	200	156	1.3
2021-12-03 04	178	153	1.2
2021-12-03 05	174	153	1.1
2021-12-03 06	172	163	1.1
2021-12-03 07	175	151	1.2
2021-12-03 08	161	148	1.1
2021-12-03 09	157	163	1.0
2021-12-03 10	170	143	1.2
2021-12-03 11	199	151	1.3
2021-12-03 12	169	119	1.4
2021-12-03 13	147	123	1.2
2021-12-03 14	170	139	1.2
2021-12-03 15	143	104	1.4
2021-12-03 16	112	94	1.2
2021-12-03 17	116	100	1.2
2021-12-03 18	165	122	1.4
2021-12-03 19	152	115	1.3
2021-12-03 20	138	118	1.2
2021-12-03 21	165	135	1.2
2021-12-03 22	165	126	1.3
2021-12-03 23	183	141	1.3
2021-12-04 00	196	150	1.3
2021-12-04 01	203	166	1.2
2021-12-04 02	212	169	1.3
2021-12-04 03	217	169	1.3
2021-12-04 04	235	175	1.3
2021-12-04 05	232	206	1.1
2021-12-04 06	235	214	1.1
2021-12-04 07	207	197	1.1
2021-12-04 08	237	170	1.4
2021-12-04 09	259	182	1.4
2021-12-04 10	254	182	1.4
2021-12-04 11	217	142	1.5
2021-12-04 12	220	157	1.4

2021-12-04 13	148	115	1.3
2021-12-04 14	142	112	1.3
2021-12-04 15	158	109	1.4
2021-12-04 16	133	89	1.5
2021-12-04 17	128	127	1.0
2021-12-04 18	147	120	1.2
2021-12-04 19	191	134	1.4
2021-12-04 20	215	186	1.2
2021-12-04 21	226	182	1.2
2021-12-04 22	266	211	1.3
2021-12-04 23	272	221	1.2
2021-12-05 00	276	213	1.3
2021-12-05 01	264	221	1.2
2021-12-05 02	241	212	1.1
2021-12-05 03	285	225	1.3
2021-12-05 04	273	229	1.2
2021-12-05 05	280	235	1.2
2021-12-05 06	274	231	1.2
2021-12-05 07	250	198	1.3
2021-12-05 08	267	238	1.1
2021-12-05 09	267	226	1.2
2021-12-05 10	229	202	1.1
2021-12-05 11	176	143	1.2
2021-12-05 12	156	127	1.2
2021-12-05 13	101	78	1.3
2021-12-05 14	59	46	1.3
2021-12-05 15	46	43	1.1
2021-12-05 16	50	42	1.2
2021-12-05 17	66	46	1.4
2021-12-05 18	75	65	1.2
2021-12-05 19	82	50	1.6
2021-12-05 20	82	60	1.4
2021-12-05 21	77	61	1.3
2021-12-05 22	64	62	1.0
2021-12-05 23	55	49	1.1
2021-12-06 00	67	48	1.4
2021-12-06 01	54	56	1.0
2021-12-06 02	74	54	1.4
2021-12-06 03	84	69	1.2
2021-12-06 04	91	77	1.2
2021-12-06 05	111	73	1.5
2021-12-06 06	105	88	1.2
2021-12-06 07	109	87	1.3
2021-12-06 08	107	71	1.5

2021-12-06 09	89	73	1.2
2021-12-06 10	134	100	1.3
2021-12-06 11	112	82	1.4
2021-12-06 12	106	71	1.5
2021-12-06 13	182	128	1.4
2021-12-06 14	191	157	1.2
2021-12-06 15	210	163	1.3
2021-12-06 16	192	166	1.2
2021-12-06 17	221	157	1.4
2021-12-06 18	239	142	1.7
2021-12-06 19	291	155	1.9
2021-12-06 20	257	161	1.6
2021-12-06 21	227	209	1.1
2021-12-06 22	278	232	1.2
2021-12-06 23	250	198	1.3
2021-12-07 00	259	193	1.3
2021-12-07 01	261	221	1.2
2021-12-07 02	226	187	1.2
2021-12-07 03	177	129	1.4
2021-12-07 04	137	113	1.2
2021-12-07 05	135	108	1.3
2021-12-07 06	183	125	1.5
2021-12-07 07	112	99	1.1
2021-12-07 08	92	78	1.2
2021-12-07 09	94	81	1.2
2021-12-07 10	111	82	1.4
2021-12-07 11	137	115	1.2
2021-12-07 12	167	134	1.2
2021-12-07 13	147	125	1.2
2021-12-07 14	141	129	1.1
2021-12-07 15	131	96	1.4
2021-12-07 16	119	81	1.5
2021-12-07 17	135	70	1.9
2021-12-07 18	118	64	1.8
2021-12-07 19	111	60	1.8
2021-12-07 21	189	73	2.6
2021-12-07 22	159	88	1.8
2021-12-07 23	155	114	1.4
2021-12-08 00	160	95	1.7
2021-12-08 01	177	101	1.8
2021-12-08 02	142	109	1.3
2021-12-08 03	161	97	1.7
2021-12-08 04	139	86	1.6
2021-12-08 05	106	96	1.1

2021-12-08 06	130	73	1.8
2021-12-08 07	133	80	1.7
2021-12-08 08	117	84	1.4
2021-12-08 09	117	87	1.3
2021-12-08 10	132	90	1.5
2021-12-08 11	161	104	1.5
2021-12-08 12	114	68	1.7
2021-12-08 13	123	50	2.5
2021-12-08 14	78	45	1.7
2021-12-08 15	73	66	1.1
2021-12-08 16	78	44	1.8
2021-12-08 17	79	52	1.5
2021-12-08 18	61	55	1.1
2021-12-08 19	97	50	1.9
2021-12-08 20	121	67	1.8
2021-12-08 21	97	50	1.9
2021-12-08 22	107	65	1.6
2021-12-08 23	132	70	1.9
2021-12-09 00	127	92	1.4
2021-12-09 01	97	60	1.6
2021-12-09 02	135	71	1.9
2021-12-09 03	140	73	1.9
2021-12-09 04	132	94	1.4
2021-12-09 05	130	95	1.4
2021-12-09 06	120	104	1.2
2021-12-09 07	98	80	1.2
2021-12-09 08	99	87	1.1
2021-12-09 09	169	126	1.3
2021-12-09 10	157	125	1.3
2021-12-09 11	177	131	1.4
2021-12-09 12	127	84	1.5
2021-12-09 13	114	77	1.5
2021-12-10 00	128	135	0.9
2021-12-10 14	81	61	1.3
2021-12-10 15	57	31	1.8
2021-12-10 16	76	40	1.9
2021-12-10 17	55	31	1.8
2021-12-10 18	94	74	1.3
2021-12-10 19	68	51	1.3
2021-12-10 20	89	67	1.3
2021-12-10 21	85	64	1.3
2021-12-10 22	114	60	1.9
2021-12-10 23	107	50	2.1
2021-12-11 00	111	67	1.7

2021-12-11 01	166	74	2.2
2021-12-11 03	141	54	2.6
2021-12-11 04	151	72	2.1
2021-12-11 05	148	82	1.8
2021-12-11 06	149	94	1.6
2021-12-11 07	147	90	1.6
2021-12-11 08	126	78	1.6
2021-12-11 09	153	101	1.5
2021-12-11 10	162	124	1.3
2021-12-11 11	175	142	1.2
2021-12-11 12	163	108	1.5
2021-12-11 13	114	88	1.3
2021-12-11 14	87	66	1.3
2021-12-11 15	84	55	1.5
2021-12-11 16	96	48	2.0
2021-12-11 17	81	56	1.4
2021-12-11 18	83	54	1.5
2021-12-11 19	129	74	1.7
2021-12-11 20	119	86	1.4
2021-12-11 21	133	93	1.4
2021-12-11 22	125	90	1.4
2021-12-11 23	164	99	1.7
2021-12-12 00	161	92	1.8
2021-12-12 01	147	86	1.7
2021-12-12 02	154	102	1.5
2021-12-12 03	137	94	1.5
2021-12-12 04	117	72	1.6
2021-12-12 05	107	100	1.1
2021-12-12 06	102	72	1.4
2021-12-12 07	107	75	1.4
2021-12-12 08	232	192	1.2
2021-12-12 09	197	126	1.6
2021-12-12 10	205	127	1.6
2021-12-12 11	163	110	1.5
2021-12-12 12	106	62	1.7
2021-12-12 13	89	37	2.4
2021-12-12 14	62	33	1.9
2021-12-12 15	68	53	1.3
2021-12-12 16	69	30	2.3
2021-12-12 17	67	32	2.1
2021-12-12 18	102	64	1.6
2021-12-12 19	100	70	1.4
2021-12-12 20	111	69	1.6
2021-12-12 21	106	93	1.1

2021-12-12 22	115	97	1.2
2021-12-12 23	123	104	1.2
2021-12-13 00	171	149	1.1
2021-12-13 01	198	148	1.3
2021-12-13 02	179	141	1.3
2021-12-13 03	159	134	1.2
2021-12-13 04	158	138	1.1
2021-12-13 05	170	144	1.2
2021-12-13 06	169	129	1.3
2021-12-13 07	190	155	1.2
2021-12-13 08	246	220	1.1
2021-12-13 10	236	174	1.4
2021-12-13 11	163	129	1.3
2021-12-13 12	136	97	1.4
2021-12-13 13	92	78	1.2
2021-12-13 14	91	68	1.3
2021-12-13 15	102	77	1.3
2021-12-13 16	83	77	1.1
2021-12-13 17	108	69	1.6
2021-12-13 18	152	91	1.7
2021-12-13 19	132	90	1.5
2021-12-13 20	136	91	1.5
2021-12-13 21	142	146	1.0
2021-12-13 22	157	114	1.4
2021-12-13 23	172	127	1.4
2021-12-14 00	187	136	1.4
2021-12-14 01	196	161	1.2
2021-12-14 02	200	148	1.4
2021-12-14 03	207	162	1.3
2021-12-14 04	190	140	1.4
2021-12-14 05	200	169	1.2
2021-12-14 06	201	143	1.4
2021-12-14 07	187	152	1.2
2021-12-14 08	193	175	1.1
2021-12-14 09	204	150	1.4
2021-12-14 10	249	235	1.1
2021-12-14 11	246	208	1.2
2021-12-14 12	178	160	1.1
2021-12-14 13	129	114	1.1
2021-12-14 14	109	81	1.3
2021-12-14 15	92	81	1.1
2021-12-14 16	93	64	1.5
2021-12-14 17	92	69	1.3
2021-12-14 18	125	95	1.3

2021-12-14 19	122	100	1.2
2021-12-14 20	95	96	1.0
2021-12-14 21	154	148	1.0
2021-12-14 22	193	150	1.3
2021-12-14 23	205	184	1.1
2021-12-15 00	207	176	1.2
2021-12-15 01	195	175	1.1
2021-12-15 02	224	188	1.2
2021-12-15 03	223	201	1.1
2021-12-15 04	241	214	1.1
2021-12-15 05	234	218	1.1
2021-12-15 06	252	194	1.3
2021-12-15 07	226	187	1.2
2021-12-15 08	273	208	1.3
2021-12-15 10	328	258	1.3
2021-12-15 11	267	221	1.2
2021-12-15 12	205	180	1.1
2021-12-15 13	160	137	1.2
2021-12-15 14	136	120	1.1
2021-12-15 15	114	99	1.2
2021-12-15 16	144	111	1.3
2021-12-15 17	134	108	1.2
2021-12-15 18	211	177	1.2
2021-12-15 19	217	181	1.2
2021-12-15 20	206	176	1.2
2021-12-15 21	207	186	1.1
2021-12-15 22	208	196	1.1
2021-12-15 23	233	190	1.2
2021-12-16 00	249	199	1.3
2021-12-16 01	262	212	1.2
2021-12-16 02	272	245	1.1
2021-12-16 03	278	220	1.3
2021-12-16 04	269	225	1.2
2021-12-16 05	283	240	1.2
2021-12-16 06	253	207	1.2
2021-12-16 07	284	224	1.3
2021-12-16 08	276	203	1.4
2021-12-16 09	288	204	1.4
2021-12-16 10	297	230	1.3
2021-12-16 11	286	258	1.1
2021-12-16 12	273	216	1.3
2021-12-16 13	227	214	1.1
2021-12-16 14	165	134	1.2
2021-12-16 15	140	125	1.1

2021-12-16 16	128	96	1.3
2021-12-16 17	129	94	1.4
2021-12-16 18	167	123	1.4
2021-12-16 19	151	130	1.2
2021-12-16 20	170	143	1.2
2021-12-16 21	203	185	1.1
2021-12-16 22	222	200	1.1
2021-12-16 23	261	245	1.1
2021-12-17 00	265	225	1.2
2021-12-17 01	269	220	1.2
2021-12-17 02	305	231	1.3
2021-12-17 03	324	248	1.3
2021-12-17 04	249	172	1.4
2021-12-17 05	159	120	1.3
2021-12-17 06	136	98	1.4
2021-12-17 07	136	81	1.7
2021-12-17 08	121	73	1.7
2021-12-17 09	108	78	1.4
2021-12-17 10	133	82	1.6
2021-12-17 11	141	105	1.3
2021-12-17 12	157	140	1.1
2021-12-17 13	167	177	0.9
2021-12-17 14	169	153	1.1
2021-12-17 15	132	98	1.3
2021-12-17 16	95	75	1.3
2021-12-17 17	121	78	1.6
2021-12-17 18	121	94	1.3
2021-12-17 19	148	95	1.6
2021-12-17 20	141	102	1.4
2021-12-17 21	175	148	1.2
2021-12-17 22	185	153	1.2
2021-12-17 23	183	122	1.5
2021-12-18 00	164	131	1.3
2021-12-18 01	196	141	1.4
2021-12-18 02	182	122	1.5
2021-12-18 03	192	136	1.4
2021-12-18 04	166	117	1.4
2021-12-18 05	118	100	1.2
2021-12-18 06	132	102	1.3
2021-12-18 07	105	96	1.1
2021-12-18 08	166	145	1.1
2021-12-18 09	123	102	1.2
2021-12-18 10	103	73	1.4
2021-12-18 11	147	110	1.3

2021-12-18 12	108	72	1.5
2021-12-18 13	110	75	1.5
2021-12-18 14	86	59	1.5
2021-12-18 15	87	39	2.2
2021-12-18 16	82	30	2.7
2021-12-18 18	108	39	2.8
2021-12-18 19	90	43	2.1
2021-12-18 20	114	56	2.0
2021-12-18 21	215	81	2.7
2021-12-18 22	155	103	1.5
2021-12-18 23	157	88	1.8
2021-12-19 00	180	95	1.9
2021-12-19 01	160	108	1.5
2021-12-19 02	143	85	1.7
2021-12-19 03	157	103	1.5
2021-12-19 04	118	95	1.2
2021-12-19 05	121	101	1.2
2021-12-19 06	108	83	1.3
2021-12-19 07	119	84	1.4
2021-12-19 08	87	68	1.3
2021-12-19 09	97	53	1.8
2021-12-19 10	82	52	1.6
2021-12-19 11	103	57	1.8
2021-12-19 12	69	46	1.5
2021-12-19 13	61	37	1.7
2021-12-19 14	64	50	1.3
2021-12-19 15	95	35	2.7
2021-12-19 16	68	23	3.0
2021-12-19 17	71	29	2.4
2021-12-19 19	110	78	1.4
2021-12-19 20	124	83	1.5
2021-12-19 21	131	94	1.4
2021-12-19 22	130	104	1.3
2021-12-19 23	164	84	2.0
2021-12-20 00	191	121	1.6
2021-12-20 01	148	104	1.4
2021-12-20 02	150	98	1.5
2021-12-20 03	148	85	1.7
2021-12-20 04	118	69	1.7
2021-12-20 05	103	93	1.1
2021-12-20 06	133	118	1.1
2021-12-20 07	151	97	1.6
2021-12-20 08	202	146	1.4
2021-12-20 09	179	135	1.3

2021-12-20 10	214	140	1.5
2021-12-20 11	129	62	2.1
2021-12-20 12	81	33	2.5
2021-12-20 13	72	28	2.6
2021-12-20 14	60	37	1.6
2021-12-20 15	62	30	2.1
2021-12-20 17	62	39	1.6
2021-12-20 18	65	44	1.5
2021-12-20 19	85	31	2.7
2021-12-20 20	92	46	2.0
2021-12-20 21	107	67	1.6
2021-12-20 22	163	116	1.4
2021-12-20 23	203	139	1.5
2021-12-21 00	154	117	1.3
2021-12-21 01	150	119	1.3
2021-12-21 02	122	93	1.3
2021-12-21 03	140	96	1.5
2021-12-21 04	139	90	1.5
2021-12-21 05	119	105	1.1
2021-12-21 06	136	122	1.1
2021-12-21 07	126	99	1.3
2021-12-21 08	137	102	1.3
2021-12-21 09	122	88	1.4
2021-12-21 10	143	95	1.5
2021-12-21 11	129	76	1.7
2021-12-21 12	92	61	1.5
2021-12-21 13	60	32	1.9
2021-12-21 14	52	40	1.3
2021-12-21 15	61	28	2.2
2021-12-22 12	84	42	2.0
2021-12-22 13	144	123	1.2
2021-12-22 14	141	65	2.2
2021-12-22 15	144	86	1.7
2021-12-22 16	154	116	1.3
2021-12-22 17	168	125	1.3
2021-12-22 18	217	151	1.4
2021-12-22 19	227	150	1.5
2021-12-22 20	232	177	1.3
2021-12-22 21	206	161	1.3
2021-12-22 22	198	145	1.4
2021-12-22 23	213	173	1.2
Average ratio PM10/PM2.5			**1.4**

Annexure-XII

Report of the Expert Committee

Submitted in reference to

Hon'ble National Green Tribunal
Order dated 03.06.2021

in the matter of

Original Application No. 31 of 2021 (CZ)

Vijay Singh

Vs

State of Rajasthan & Ors

Members of the Committee

1. Dr S K Goyal, Chief Scientist & Head, Delhi Zonal Centre, CSIR-NEERI, Delhi
2. Dr Neeraj Jain, Principal Scientist, CSIR-CBRI, Roorkee
3. Prof Sumit Khandelwal, Dept of Civil Engg, MNIT, Jaipur, Rajasthan
4. Regional Officer, RSPCB, Alwar, Rajasthan
5. Sh Sunil Kumar Meena. Scientist 'D', CPCB, RD, Bhopal

Report of the Expert Committee

Hon'ble National Green Tribunal
Order dated 03.06.2021
in the matter of
Original Application No. 31 of 2021 (CZ)

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(P Jagan)
Regional Director
CPCB, RD, Bhopal

Report of the Expert Committee in compliance to the Hon'ble NGT O.A. 31 of 2021 (CZ) order dated 3.6.2021

The Hon'ble NGT vide order dated 3rd June 2021 in the O.A. 31 of 2021 (CZ) in the matter of Vijay Singh v/s State of Rajasthan & Ors directed under Para 13 & 14 as:

13. *Accordingly, we direct CPCB to constitute a Committee of five experts to suggest ways and means, if any, by which sustenance of brick kilns activities may be viable. It will be open to CPCB to nominate in-house or other Experts. The CPCB may also explore viability of PNG as replacement of coal and other best practices in terms of fuel used, at other places. It will be open to the brick kilns owners/associations to give any other suggestions or alternatives for consideration, by CPCB in spirit of collaboration with a view to find a solution within a reasonable time. The CPCB may constitute an expert committee with the consultation of Member Secretary, State Pollution Control Board within three weeks which may give its report within six weeks thereafter. Further report may be furnished in the matter for the year 2019 & 2020 on the following points :*
    i. Estimation of Existing Pollution Load w.r.t PM2.5
    ii. Estimation of Assimilative Carrying Capacity w.r.t PM10
    iii. Estimation of Supportive Carrying Capacity w.r.t PM10"

14. *The committee may also submit the suggestions so that the freedom of trade, business and right to life, with regard to fresh air and unpolluted water should be balanced. The report may be furnished in the matter before the next date i.e. 06th September, 2021 by email at ngtczbbho-mp@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.*

In compliance of the Hon'ble NGT order, a 05 member expert committee was constituted on 24th June 2021 in consultation with Member Secretary, Rajasthan State Pollution Control Board (RSPCB). The copy of the Office order dated 24.06.2021 is enclosed as **Annexure-I.**

Expert committee of the following members was constituted for complying the Hon'ble NGT order

1. Dr S K Goyal, Chief Scientist & Head, Delhi Zonal Centre, CSIR-NEERI, Delhi
2. Dr Neeraj Jain, Principal Scientist, CSIR-CBRI, Roorkee
3. Prof Sumit Khandelwal, Dept of Civil Engg, MNIT, Jaipur, Rajasthan
4. Sh O P Gupta, Regional Officer, RSPCB, Alwar, Rajasthan

5. Sh Sunil Kumar Meena. Scientist 'D', CPCB, RD, Bhopal (Member Convener)

1.0 TERMS OF REFERENCE OF THE EXPERT COMMITTEE

i. The committee shall look into the issues raised and finalise the report within the stipulated time frame.
ii. The expert committee shall meet as and when required. Member Convener will coordinate with the members of the Joint Committee for conducting meetings and field visits.
iii. The committee shall invite any other member as a "Special Invitee" as and when required with prior approval of MS, RSPCB.

Office of RSPCB vide its letter dated 30.07.2021 informed about the transfer of Sh O P Gupta, Regional Officer, Alwar. In place of Sh O P Gupta, new regional officer Sh Sharad Saxena, RO, RSPCB, Alwar was added in the expert committee. Copy of the letter dated 30.7.2021 is enclosed as **Annexure-II.**

The expert committee held its 05 virtual meetings on 30.6.2021, 29.7.2021, 4.8.2021, 10.8.2021 and 19.8.2021. As per the discussion held during meetings; field surveys and monitoring was executed by the office of RSPCB and based on the available monitoring data, estimation of the pollution load, assimilative & supportive carrying capacity was estimated. The details of the meetings held and the task carried out are given below:

Date of the meeting	**Discussion Points & Tasks**
June 30, 2021	The committee was in the opinion to collect few preliminary data related to brick kilns & ambient air monitoring in Rajakhera and Dholpur regions along with collecting data of brick kilns monitoring conducted earlier. 1. Collection of the brick kiln related data for Rajakhera & Dholpur district viz. No. Of brick kilns, their technology (FCBTK/Zig-Zag etc.), Fuel types used and daily consumption, operational schedule, production capacity, status & validity of CTE, CTO, GPS location, stack details. 2. 24 hour AAQM for PM_{10} & $PM_{2.5}$ at six Rajakhera and nearby locations. 3. Collection of AOD data of Rajakhera and Dholpur districts. 4. Discussion with GAIL, India regarding the PNG gas feasibility & availability.
July 29, 2021	Based on the information furnished by CPCB

	& RSPCB; a detailed discussion on the Ambient Air Quality Monitoring, Aerosol Optical Density, Source emission monitoring of Brick kiln data and brick kiln establishment in the Rajakhera, Dholpur was held. Further, it was opined by Dr S K Goyal, Chief Scientist, NEERI, Delhi that based on the available information of the area; a sensitivity analysis may be carried out considering combination of fuel type, meteorological condition etc.
August 4, 2021	Dr S K Goyal, Chief Scientist, NEERI, Delhi explained the outcome of the sensitivity analysis carried out considering the worst conditions viz. uni-directional wind & low wind speed. The impact of the operation of brick kilns on the ambient air quality and the average distance where minimal ground level concentration observed was discussed. As the calculation was based on the average top diameter of the chimney i.e. 0.9 m; it was decided by the committee to consider the diameter and velocity of the flue gases where is was monitored. Dr Goyal was requested to re-calculate the same by considering modified data set of velocity, diameter, temperature etc and consider variable wind directions for the sensitivity analysis. The committee was in the opinion that assessment of the carrying capacity of the area merely based on the 24 hourly ambient Air Quality Standard for PM_{10} i.e. 100µg/m^3 will not provide the clear picture on the environmental carrying capacity where background concentration of the PM_{10} is already high. Rather contribution of PM in the ambient air due to operation of the brick kilns needs to be taken in consideration.
August 10, 2021	The outcome of the sensitivity analysis carried out considering the variable wind directions with revised data set viz. Flue gas velocity & diameter of the chimney at the monitoring portholes was discussed. The outcome suggests that for a particular wind direction, all the brick kilns (103) will not be

	contributing PM to the ambient air towards Rajakhera; only few falling in a particular direction will contributes Contribution of single brick kiln operation showed very less contribution towards Rajakhera. The committee discussed in detail the structure of the chimney and its exit velocity in light of natural draft. It was informed by RSPCB official (as per the discussion with chimney designer) that 12ft diameter is provided at base and this diameter decrease by 4.5 inches every 5 feet and the top diameter is maintained about 35 inches. Secondly, the life of a chimney is considered as 25 years whereas the settling chamber is replaced after about every 10 years. In light of the variable diameter of the chimney along its height and non availability of exit velocity, committee opined to consider the available monitoring porthole data for further analysis. Dr Goyal explained the concept of environmental carrying capacity and its assimilation capacity in detail. He suggested that to make sustainable development, the supportive capacity needs to be based on the interventions that may results in accommodation of the new industrial activities viz. converting FCBTK in Zigzag or changing fuel from coal to gas etc.
August 19, 2021	The committee had discussions on the variation in theoretical air quantity v/s the monitored air quantity. It was observed that for a high draft zig-zag kiln producing 30000 bricks/day, 1,40,920 m^3 and 2,01,314 m^3 of air/day is required for SEC of 0.91 MJ/kg and 1.3 MJ/kg, respectively. Whereas, the corresponding air requirement as calculated from monitored field data of the 08 FCBTK (coal+husk) based operational brick kilns at Aligarh, UP is 18,31,248 m^3/day. This variation may be due to the following conditions: • Theoretical air calculated considering High

	draft zig-zag kilns whereas monitored values are of FCBTK natural draft kilns. • Theoretical air was calculated at 17% excess air; whereas monitored kilns were having average 18.4% O_2 in flue gas. • The flue gas velocity was monitored during the fuel charging period only; whereas, average 30-45mins non-charging period also comes between chargings. This may result in variation in velocity. • The stack diameter is not uniform throughout the length; diameter at bottom/base is about 4m whereas at top it reduce upto 1m. In such non-uniform natural draft stack, monitoring height may also play an important role. The committee opined that as CPCB has recently carried out source emission monitoring of brick kilns of Aligarh with available methodology; the monitoring results may be considered for the assessment of the pollution load, carrying capacity and supportive capacity. However, above points may be considered in further monitoring.

Copies of the Minutes of Meetings are enclosed as **Annexure-III**.

2.0 Status of the Brick kilns

The matter is related to the air pollution due to the brick kilns operational in the Rajakhera village, Dholpur. The Rajakhera village is located at 26.894696° North latitude, 78.170710° East longitude; at about 8kms aerial distance from River Chambal. Agra city in North and Dholpur in South-West direction are situated at aerial distance of about 35 kms from the village Rajakhera.

The field survey of the brick kilns established in Rajakhera was conducted by Rajasthan State Pollution Control Board (RSPCB). None of the brick kiln was found operational during the field survey due to the ongoing rainy season. The status of brick kilns w.r.t. status of operation, Consent to Operate, Fuel use is as tabulated below:

Village	No. Of brick kilns	Type	Fuel	CTO validity
Rajakhera	**103** (Operational-96, Closed-04, Proposed-02 & Under construction -1)	FCBTK (102) Zig-Zag (1)	Coal (7) Husk (77) Husk + coal (16) Not applicable (03)	Valid-27 Expired-17 Pending-02 Without CTO-57

The field survey revealed that out of 103 brick kilns established within 11kms radial distance from Rajakhera block, only one brick kiln is utilizing Zig-Zag technology and rest all are of Fixed Chimney Bull's Trench Kiln (FCBTK) technology. The major fuel used is Husk (Agro-residue). A huge number of brick kilns i.e. **57** out of 103 are running without Consent to Operate.

The detailed survey report is enclosed as **Annexure-IV.**

2.1 Status of Ambient Air Quality

The 24-hour Ambient Air Quality monitoring of the Rajakhera village and nearby area for PM_{10} & $PM_{2.5}$ was conducted for 02 consecutive days during 7-10th July 2021 by the RSPCB officials at following 06 locations falling within 10 kms radial distance from Rajakhera village:

Location no.	Monitoring Location Detail	Latitude	Longitude
1.	House of Shri Pappu Parashar, Village - Jarah, Tehsil - Rajakhera, Dholpur	26.836488	78.106443
2.	House of Shri Ram Awtar, Village - Bichola, Tehsil - Rajakhera, Dholpur	26.888841	78.169695
3.	House of Shri Shrikant Singh Parmar, Village - Beech Ka Pura, Tehsil - Rajakhera, Dholpur	26.895823	78.060479
4.	House of Shri Sitaram, Village - Teerajpur, Tehsil - Rajakhera, Dholpur	26.901212	78.099852
5.	House of Shri Mangal Jain, Village - Mithawali, Tehsil - Rajakhera, Dholpur	26.874526	78.092203
6.	House of Shri Bachan Singh, Village - Gangoliyapura, Tehsil - Rajakhera, Dholpur	26.891838	78.12891

During the monitoring period i.e. 7-10th July 2021, none of the brick kiln was found to be operational. Rain event was recorded on 8.7.2021 at Dholpur but not at the monitoring site i.e. Rajakhera. The monitoring days were observed sunny with high wind velocity. The soil

condition of the monitoring area was loose type. The monitoring results are as tabulated below:

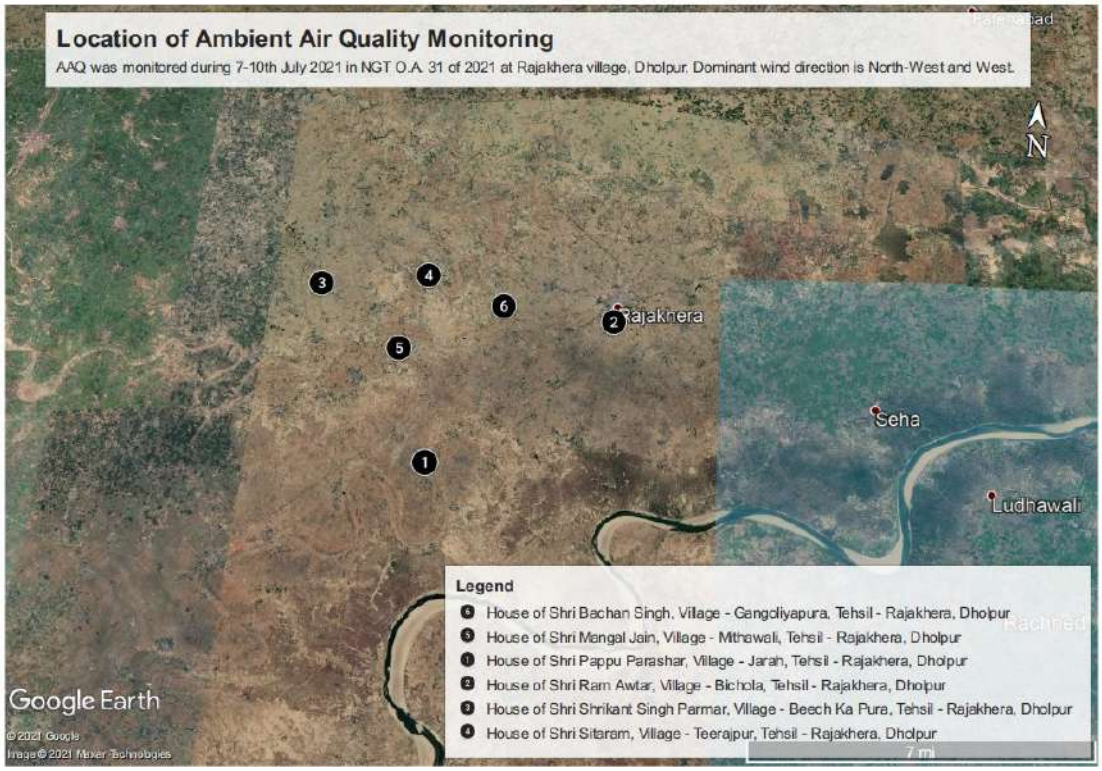
Location no.	Date of monitoring	PM_{10}	$PM_{2.5}$	Remarks
1	7.7.2021	309	124	Land preparation & seeding of Kharif crop was ongoing.
	8.7.2021	117	58	
2	7.7.2021	200	92	No major air polluting activity viz. Garbage burning, land preparation etc. was observed
	8.7.2021	254	118	
3	9.7.2021	109	55	Land leveling work was ongoing on 9.7.2021.
	10.7.2021	72	34	
4	9.7.2021	99	48	No major air polluting activity viz. Garbage burning, land preparation etc. was observed
	10.7.2021	75	33	
5	7.7.2021	317	137	Land preparation & seeding of Kharif crop was ongoing.
	8.7.2021	279	133	
6	9.7.2021	155	76	No major air polluting activity viz. Garbage burning, land preparation etc. was observed
	10.7.2021	77	37	

The location no. 02 was in the Rajakhera village, whereas location no. 4 & 6 were in the upwind direction. At these three locations; no major air polluting activity viz. Garbage burning, land preparation etc. was observed. These monitoring locations showed an increasing trend in downwind direction.

Location no.	Distance from Rajakhera town	Date of monitoring	PM_{10}	$PM_{2.5}$
4	7kms	9.7.2021	99	48
		10.7.2021	75	33
6	4kms	9.7.2021	155	76
		10.7.2021	77	37
2	0 kms	7.7.2021	200	92
		8.7.2021	254	118

The Ambient Air Monitoring reports are enclosed as **Annexure-V.**

The Google Earth map showing the AAQM station locations is given below:



The committee considered $PM_{2.5}$ data derived from satellite Aerosol Optical Data (AOD). The data has been provided by Prof (Dr) Sagnik Dey, Project Co-ordinator of "Satellite based near real time monitoring of $PM_{2.5}$ at National Scale for Air Quality Management" IIT Delhi. The data for Dholpur & Rajakhera for the year 2019 & 2020 is given below:

City/Tehsil	**2019**			**2020**		
	Min	Max	Avg	Min	Max	Avg
Rajakhera (GPS location 26.8968,78.1705)	38.55	154.16	80	27.22	214.26	91
Dholpur (GPS location 26.6968,77.8925)	35.45	145.33	75	22.38	121.46	62

The data reveal that the annual average $PM_{2.5}$ concentration at Rajakhera & Dholpur was exceeding the annual standard (as given under NAAQS, 2009) of 40µg/m^3 for both the years i.e. 2019 & 2020. The probable reason of higher values of $PM_{2.5}$ at Rajakhera may be various anthropogenic activities like industrial activities, developmental activities, agricultural activities, use of biomass in the rural setting, contribution of crustal particulate matters due to loose soil characteristics, and others.

2.2 Estimation of daily pollution load from single brick kiln

Source emission monitoring was not performed as the brick kilns of Rajakhera block were non-operational due to ongoing rainy season; Considering this, the source emission monitoring data of FCBTK based kilns operating on coal & husk at Aligarh (Uttar Pradesh) was considered. Copy of the data set is enclosed as **Annexure-VI.** This monitoring was carried out by CPCB in June 2021. Based on this data, daily pollution load from single brick kiln was estimated. The calculated PM emission load with 17% O_2 correction for single brick kiln is **0.705 Tons/day.**

The detailed information is given as below:

Sr. No.	Parameter	Value
1.	Type of Fuel Used	Coal + Husk
2.	Monitored at Port Hole Height , m	3.0
3.	Internal diameter of Stack, m	3.0
4.	Flue Gas Velocity, m/s	3.0
5.	Ambient Temp., K	311
6.	Flue Gas Temp., K	350
7.	Actual PM Concentration, mg/Nm^3	273
8.	Corrected PM Concentration at 17% O_2, mg/Nm^3	420
9.	Normalized Flow Volume at 25°C, (Nm^3/day)	16,77,818
10.	Actual PM Emission Load, kg/day	458
11.	Corrected PM Emission Load at 17% O_2, kg/day	**705**

3.0 Estimation of Existing Pollution Load w.r.t $PM_{2.5}$

For the estimation of the pollution load w.r.t. $PM_{2.5}$; total area in which brick kilns are operational, mixing height of the area and $PM_{2.5}$ concentration for the particular months were considered. For $PM_{2.5}$ data, Aerosol Optical Density (AOD) data was considered.

- Total area **(a)** : **380 km^2** (All the 103 brick kilns operational in the radial distance of 11 kms from the centre of Rajakhera village)

- Average atmospheric mixing height during a particular month in km **(b)** : As there is meteorological station nearby district-wise meteorological information available online for2015 at https://urbanemissions.info/blog-pieces/india-meterology-bydistrict/ was considered for monthly mixing height. The mixing height was considered same for 2019 & 2020 due to unavailability of the yearly meteorological data. The meteorological data is as tabulated below:

Month	% Frequency of Mixing height in different ranges					Weighted mixing height in KMs
	<100	100-500	500-1000	1000-2000	>2000	
Considered Average height, m	**50**	**300**	**750**	**1500**	**2000**	
Jan	66.12	15.45	13.17	5.24	0	0.257
Feb	63.69	13.095	9.52	12.5	1.19	0.354
Mar	58.1989	11.69	8.1989	17.6075	4.3	0.476
Apr	55	10.13	4.166	9.72	20.97	0.654
May	51.47	11.55	3.22	4.3	29.43	0.738
Jun	36.94	17.638	5.13	10	30.277	0.865
Jul	20.43	31.45	12.5	25.67	9.94	0.782
Aug	32.25	30.24	12.7	24.59	0.134	0.574
Sep	55.55	12.777	4.86	17.91	8.88	0.549
Oct	63.3	9.94	3.897	17.069	5.779	0.462
Nov	68.75	11.66	8.33	9.86	1.38	0.307
Dec	68.41	15.32	13.84	2.419	0	0.220
Source: https://urbanemissions.info/blog-pieces/india-meterology-bydistrict/						

- Total volume of Air in the area of concern during a particular month in KM^3 **(C)** : **a x b**

- Average $PM_{2.5}$ concentration for a particular month in kg/km^3 **(d):**

For understanding the ratio of AOD data to CAAQMS data, $PM_{2.5}$ values of 06 cities for the year 2019 were analysed for the ratio of CAAQMS to AOD. The ratio is tabulated below:

S.NO.	City	CAAQMS/AOD ratio of 2019
1.	Jhind	1.08
2.	Bhiwani	1.12

3.	Agra	0.96
4.	Muzaffarnagar	1.07
5.	Sonipat	0.994
6.	Bulandsahar	0.998

As the average ratio is **nearly 1** and in the case of unavailability of the ambient air quality data of the Rajakhera village; AOD data was considered for the calculation.

The AOD derived $PM_{2.5}$ values for the year 2019 & 2020 are as tabulated below:

Month	**$PM_{2.5}$ Values ($\mu g/m^3$)**	
	2019	**2020**
January	154	152
February	95	122
March	60	54
April	61	51
May	64	62
June	53	44
July	43	33
August	39	27
September	39	59
October	80	114
November	126	165
December	150	214

Therefore, Total estimated pollution load of $PM_{2.5}$ **(X) = c x d**

Month	**$PM_{2.5}$ Pollution load (MT/Month)**	
	2019	**2020**
January	15	15
February	13	16
March	11	10
April	15	13
May	18	18
June	17	14
July	13	10
August	8	6
September	8	12
October	14	20
November	15	19
December	13	18

3.1 Estimation of total assimilative capacity w.r.t. PM_{10}

Total volume of Air in the district during a particular month in km^3 **(c)**

Particulate Matter (PM_{10}) concentration in ambient air as per NAAQ standard, 2009: 100µg/m^3 i.e. **100 Kg/Km^3** (Ref. Air Quality Index/NAAQ Standards)

Therefore, total assimilative capacity w.r.t. PM_{10} in ambient air of the area during a particular month (**y**): **C x 100 = y** Kgs

2019 & 2020	
Month	**Total Assimilative Capacity in MT**
January	10
February	13
March	18
April	25
May	28
June	33
July	30
August	22
September	21
October	18
November	12
December	8

3.2 Estimation of total supportive capacity based on PM_{10}

Total Supportive Capacity **(z)** = Total Assimilative Capacity **(y)**
(-) Total Estimated Load (PM_{10}) **(x)**

As for the estimation of the pollution load, Aerosol Optical Density (AOD) data of $PM_{2.5}$ was considered. The $PM_{2.5}$ values have been extrapolated to PM_{10}. The month-wise ratio of PM_{10} to $PM_{2.5}$ for the year 2019 & 2020 was calculated based on the nearest manual Ambient Air Quality Monitoring station i.e. Agra city (35 kms from Rajakhera village). The monitoring data for April & May 2020 were not available due to non-operation of manual station during COVID restriction. For these 02 months, average annual ratio was considered which is 1.57.

The estimated total supportive capacity for the year 2019 is

2019					
Month	**Pollution load in MT $PM_{2.5}$**	**Monthly factor of $PM_{10}/PM_{2.5}$**	**Pollution load in MT w.r.t. PM_{10} (x)**	**Total Assimilative capacity in MT w.r.t. PM_{10} (y)**	**Total Supportive capacity in MT w.r.t. PM_{10} (z)**
January	15	1.4	21	10	-11
February	13	1.34	17.42	13	-4.42
March	11	1.93	21.23	18	-3.23
April	15	2.63	39.45	25	-14.45
May	18	2.63	47.34	28	-19.34
June	17	2.86	48.62	33	-15.62
July	13	1.68	21.84	30	8.16
August	8	1.28	10.24	22	11.76
September	8	1.32	10.56	21	10.44
October	14	1.37	19.18	18	-1.18
November	15	1.18	17.7	12	-5.7
December	13	1.2	15.6	8	-7.6

The estimated total supportive capacity for the year 2020 is

2020					
Month	**Pollution load in MT $PM_{2.5}$**	**Monthly factor of $PM_{10}/PM_{2.5}$**	**Pollution load in MT w.r.t. PM_{10} (x)**	**Total Assimilative capacity in MT w.r.t. PM_{10} (y)**	**Total Supportive capacity in MT w.r.t. PM_{10} (z)**
January	15	1.23	18.45	10	-8.45
February	16	1.46	23.36	13	-10.36
March	10	1.62	16.2	18	1.8
April	13	1.57	20.41	25	4.59
May	18	1.57	28.26	28	-0.26
June	14	2.56	35.84	33	-2.84
July	10	1.81	18.1	30	11.9
August	6	1.24	7.44	22	14.56
September	12	1.59	19.08	21	1.92

October	20	1.65	33	18	-15
November	19	1.3	24.7	12	-12.7
December	18	1.26	22.68	8	-14.68

The above analysis indicates that some supportive capacity may be available during the monsoon months, i.e. July, August & September.

3.3 Assessment of restriction of brick kiln operation w.r.t. total Supportive capacity available

Based on the above estimation of pollution load, total assimilative & supportive capacity of the Rajakhera block, decision on restriction of brick kiln operation may be planned to sustain the supportive capacity available. For this the factor of pollution load i.e. **0.705 Tons/day/brick kiln** (Corrected PM emission load at 17% O_2) has been considered.

The year-wise assessment for restriction of brick kiln operation w.r.t. supportive carrying capacity is as tabulated below:

2019		**Particulates contribution of single brick kiln in Tons/day**	**No. of brick kilns operation needs to be restricted w.r.t. the supportive capacity available**
Month	**Supportive capacity available in MT w.r.t. PM_{10}**		
January	-11	**0.705**	-16
February	-4.42		- 6
March	-3.23		- 5
April	-14.45		- 20
May	-19.34		**- 27**
June	-15.62		- 22
July	8.16		+12
August	11.76		+17
September	10.44		+15
October	-1.18		- 2
November	-5.7		- 8
December	-7.6		- 11

2020		Particulates contribution of single brick kiln in Tons/day	No. of brick kilns operation needs to be restricted w.r.t. the supportive capacity available
Month	**Supportive capacity available in MT w.r.t. PM_{10}**		
January	-8.45	**0.705**	-12
February	-10.36		-15
March	1.8		+3
April	4.59		+7
May	-0.26		0
June	-2.84		-4
July	11.9		+17
August	14.56		+21
September	1.92		+3
October	-15		**-21**
November	-12.7		-18
December	-14.68		-21

NOTE:

i. *The numerical value with (-) symbol indicates the number of brick kilns whose operation needs to be restricted.*
ii. *The numerical value with (+) symbol indicates the number of brick kilns that can be allowed other then the operational ones.*

Perusal of above table indicated that brick kilns may be allowed to operate during monsoon period (during July-September), if convenient to brick kiln manufacturers.

4.0 Sensitivity Analysis: Prediction of Cumulative Impact of all the Existing Brick Kilns

The committee made an effort to predict the cumulative impact of all the 103 brick Kilns in Rajakhera Block on the Air Quality of Rajakhera Village

1.0 Introduction

Cumulative impact of all the 103 brick kilns presently operating in the Rajakhera Block has been predicted using widely accepted air quality model (AERMOD) under certain critical meteorological conditions (represented by uni-directional flow with low wind) and with assumption that all the brick kilns are of same capacity and similar amount of emissions are released from all the stacks.

The air quality model requires inputs with respect to stack details with flue gas characteristic, and meteorological data (like wind speed, wind direction, relative humidity, ambient temperature etc.)

which predicts the resultant air quality in the region/places (receptor) of interest.

The details of model input data with respect to emission sources, meteorological data and predicted resultant air quality in the Rajakhera village is given in the following sections.

2.0 Details of Brick Kilns and Meteorology

2.1 Distribution of Brick Kilns in the Rajakhera Block

At present, there are total 103 brick kilns in the Rajakhera Block. Distribution of all the brick kilns is depicted in **Fig. 1**. These kilns are further divided in three clusters as C1, C2 & C3 based on their location in different directions with respect to Rajakhera village. Cluster C1 (North-West Sector) has most number of brick kilns 62, whereas Cluster C2 (West-South West Sector) has 21 and Cluster C3 has 20 brick kilns. These kilns are located within about 11 km radius from the center of Rajakhera village.

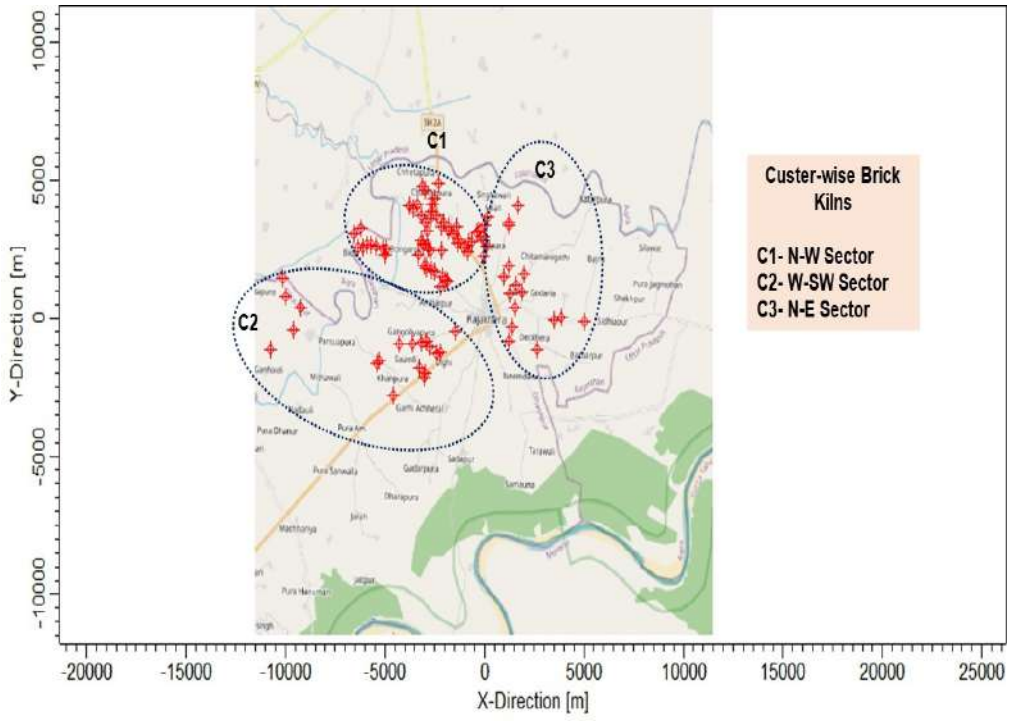


Fig. 1: Distribution of 103 Brick Kilns in the Rajakhera Block, Dholpur District

2.2 Stack and Likely Emission details of Brick Kilns

At present all the brick kilns are non-operational. In the absence of actual field data of the brick kilns in the Rajakhera Block, stack emission data of similar type of brick kilns (FCBTK) located in Aligarh district has been considered. Aligarh is aerially about 110 km from Rajakhera village. Stack monitoring in the brick kilns was done during June 2021 by the team of CPCB. Stack monitoring data of 8 brick kilns is considered and average values are used for the present analysis. Stack monitoring was done at an average height of about 3 meters from the ground, where portholes are provided in the brick kiln stack. The flue gas exit velocity observed at that level has been calculated at the top of the stack by following the standard procedure. Details of stack and flue gas characteristics considered in the air quality modeling are given in **Table 1.** Two emission scenarios are considered taking actual PM concentration and PM level corrected to 17% O_2 levels.

Table 1: Details of Stack and Flue Gas Characteristics used as Model Input Parameters (based on Actual Data Monitored for 8 Brick Kilns at Aligarh)

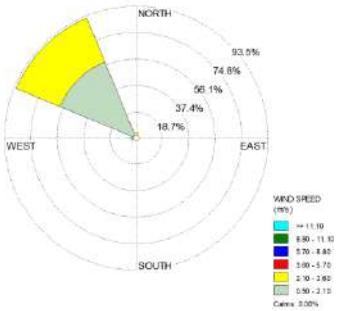
Sr. No.	Parameter	Value
	Type of Fuel Used	Coal + Husk
A.	**Monitored at Port Hole Height (3.0 m)**	
1.	Diameter of Stack, m	3.0
2.	Flue Gas Velocity, m/s	3.0
3.	Flue Gas Temp., K	350
4.	Actual PM Concentration, mg/Nm^3	273
5.	Corrected PM Concentration at 17% O_2, mg/Nm^3	420
6.	Normalized Flow Volume at 25°C, (Nm^3/day)	16,77,818
B.	**Calculated/Expected at the Stack Top (30.0 m) and used in Modeling Exercise**	
1.	Top Diameter (m)	1.0
2.	Exit Flue Gas Velocity (m/s) (corresponding to top diameter)	27.0
3.	Exit Flue Gas Temperature (K)	350
4.	Stack Height, (m)	30
5.	Actual PM Emission Load, kg/day	458

6.	Corrected PM Emission Load at 17% O_2, kg/day	705
7.	Actual PM Emission Rate, g/s	5.30
8.	Corrected PM Emission Rate at 17% O_2, g/s	8.16
9.	Daily Operational Schedule	24 hrs Continuous
10.	Total Number of Brick Kilns in Rajakhera block	103

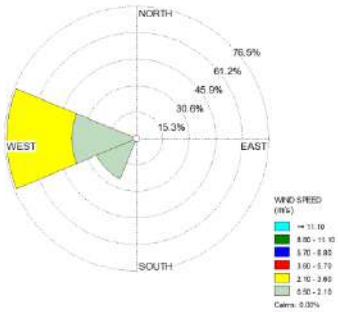
2.3 Meteorological Data

Region specific meteorological data was not available for Rajakhera Block/ Dholpur district, therefore, hourly surface meteorological data collected from the continuous ambient air quality monitoring station (CAAQMS) located at Sanjay Palace, Agra has been used. Agra is about 35 km from Rajakhera village. As most of brick kiln are expected to operate from November-December onwards, typical meteorological data for the month of December is considered. The meteorological pre-processor, AERMET has been setup and run for one day. The meteorological parameters used in the AERMET are wind speed, wind direction, relative humidity, ambient temperature, solar radiation, atmospheric pressure and precipitation. In addition to that, upper air estimator, an in-built feature of AERMOD, is used to estimate the upper air profile of meteorological parameters.

To present the worst case scenario (uni-direction wind flow with low wind speed), the collected meteorological data has been assumed into three uni-directional directions and one with the wind direction spread equally in all the 8 directions. Wind rose for 4 meteorological scenarios are shown in **Fig. 2**. The uni-directions are selected with a view to consider brick kilns in the upwind direction of Rajakhera village.



Scenario 1- NW Sector



Scenario 2- W-SW Sector

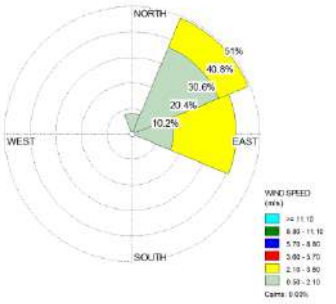
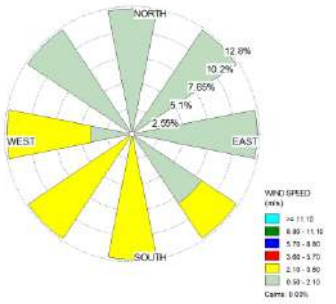
Dominant Wind Speed- 0.50-2.10 m/s	Dominant Wind Speed- 0.50-2.10 m/s
	
Scenario 3- N-E Sector	Scenario 4- All Directions
Dominant Wind Speed- 0.50-2.10 m/s	Dominant Wind Speed- 0.50-2.10 m/s

Fig. 2: Assumed Unidirectional Wind-rose under Different Meteorological Scenarios (Applicable for all 103 Brick Kilns)

3.0 Prediction of Impact due to 103 Brick Kiln Emissions on Rajakhera Village

3.1 Modeling Domain keeping Rajakhera Village as Receptor

Air quality modelling has been carried out to predict the likely impact of all the 103 brick kilns operation on the ambient air quality of Rajakhera village. The receptor grid is defined for an area of 11 km x 11 km with Rajakhera village as Centre and grid cell size of 0.5 km x 0.5 km, as shown in **Fig. 3**. Total 2025 receptor points are defined to capture the impact of emission from brick kiln stacks.

Further, 17 discrete receptor points are chosen within 2 km x 2 km region and in all the directions of the Rajakhera village area to predict the PM pollutant concentrations emitted from the brick kiln stacks. The discrete receptor locations are shown in **Figs. 4.**

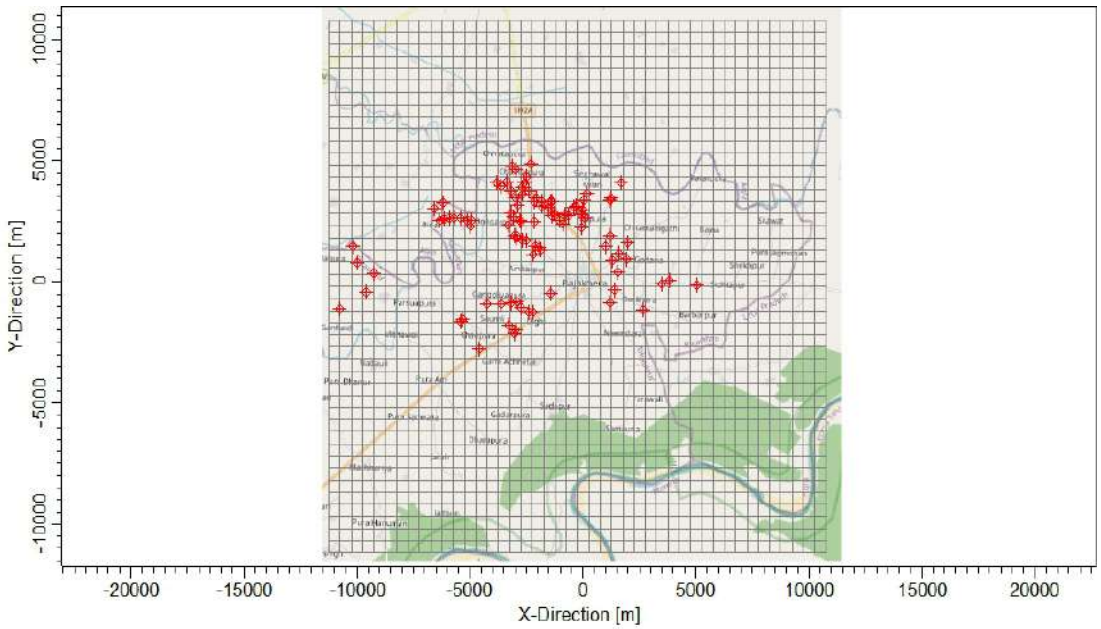


Fig. 3: Receptor Grid Points within 11 km x 11 km area keeping Rajakhera Village as the centre

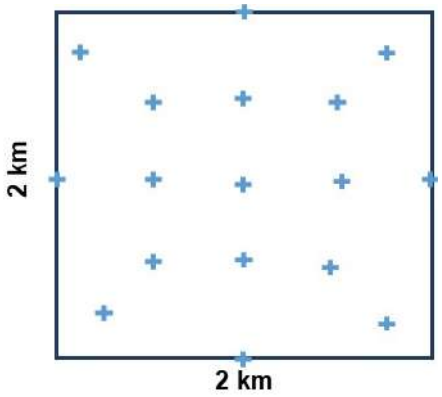


Fig. 4: Discrete Receptor Points for Rajakhera Village (8 directions with 500 m interval + Centre)

3.2 Air Quality Modelling

Air quality model, AERMOD is used to predict the pollutant concentration emitted from multiple stacks as described in previous sections. The model is setup and run using input data of sources, emissions and meteorology. The model is setup keeping Rajakhera village as centre of modelling domain (11 km x 11 km) using actual UTM coordinate system which is converted to local coordinates for better understanding. Individual stacks are defined in the model and grouped altogether to predict the cumulative impact at Receptor Points under different meteorological and emission scenarios.

The cumulative impact of all the 103 brick kilns has been predicted under 4 meteorological scenarios (3 uni-directions and multiple directions) for 2 emission scenarios (actual and corrected PM

emissions). The air quality modelling results are presented in the following sub-sections.

3.2.1 Cumulative Impact of 103 Brick Kilns for Actual PM Emission Scenario (458 kg/day)

24-hourly predicted PM Concentration Isopleths for actual PM emission scenario (458 kg/d or 5.30 g/s) considering different wind flow conditions is presented through **Figs. 5-8**, respectively for N-W sector, W-SW sector, N-E sector and multiple directions.

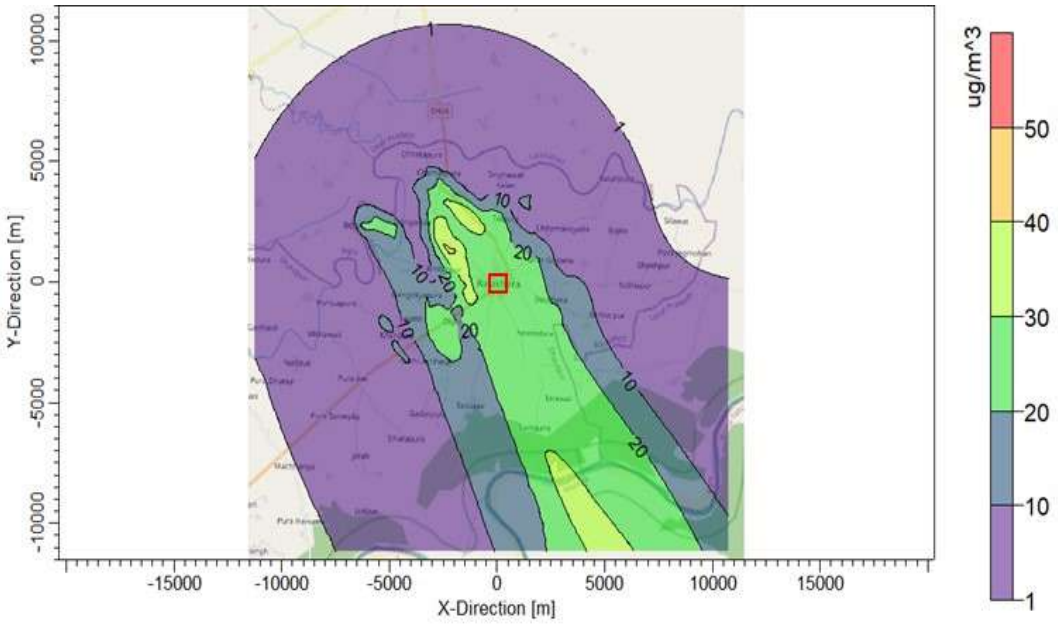


Fig. 5: Predicted PM Concentrations from All Brick Kilns (103) with Dominant Wind in North-West Sector in the Study Area

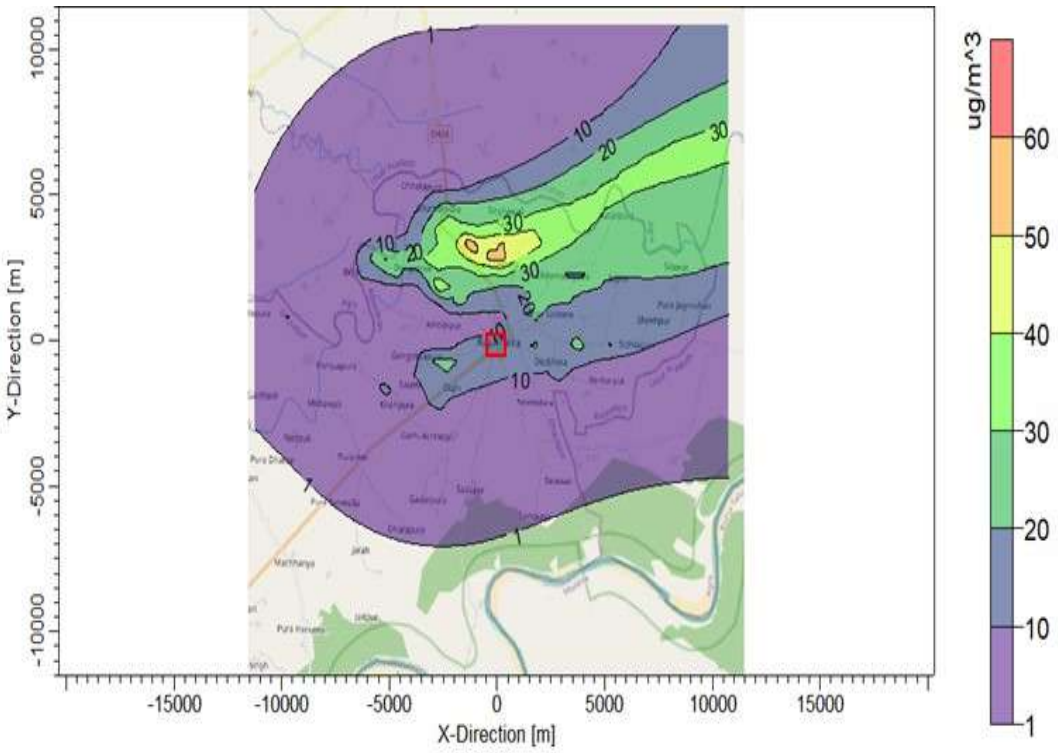


Fig. 6: Predicted PM Concentrations from All Brick Kilns (103) with Dominant Wind in West-South West Sector in the Study Area

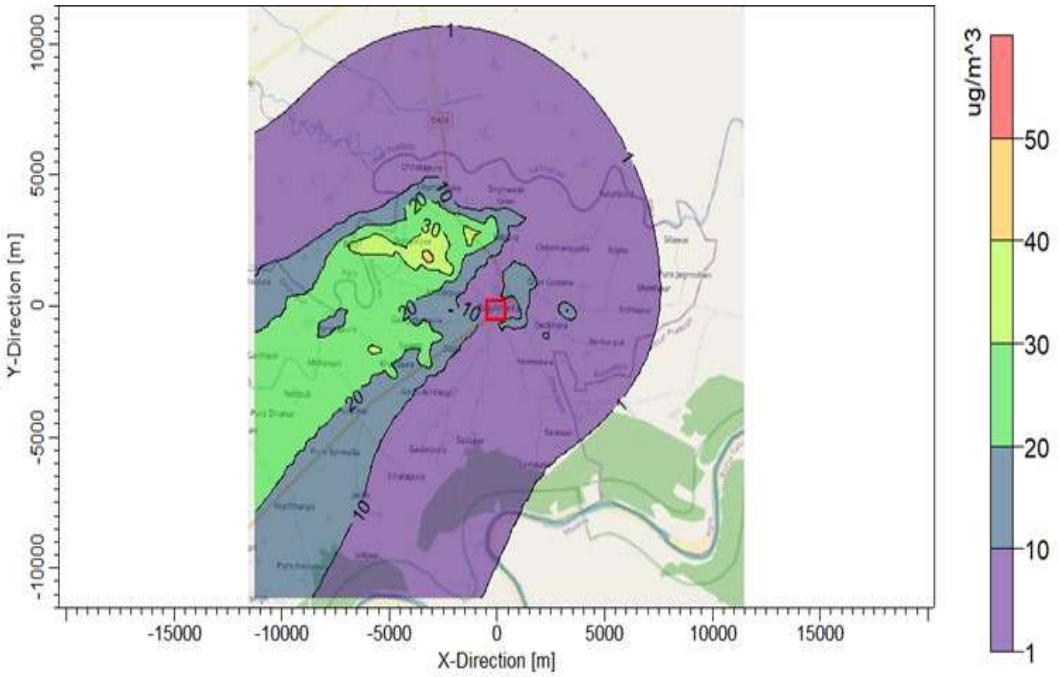


Fig. 7: Predicted PM Concentrations from All Brick Kilns (103) with Dominant Wind in North-East Sector in the Study Area

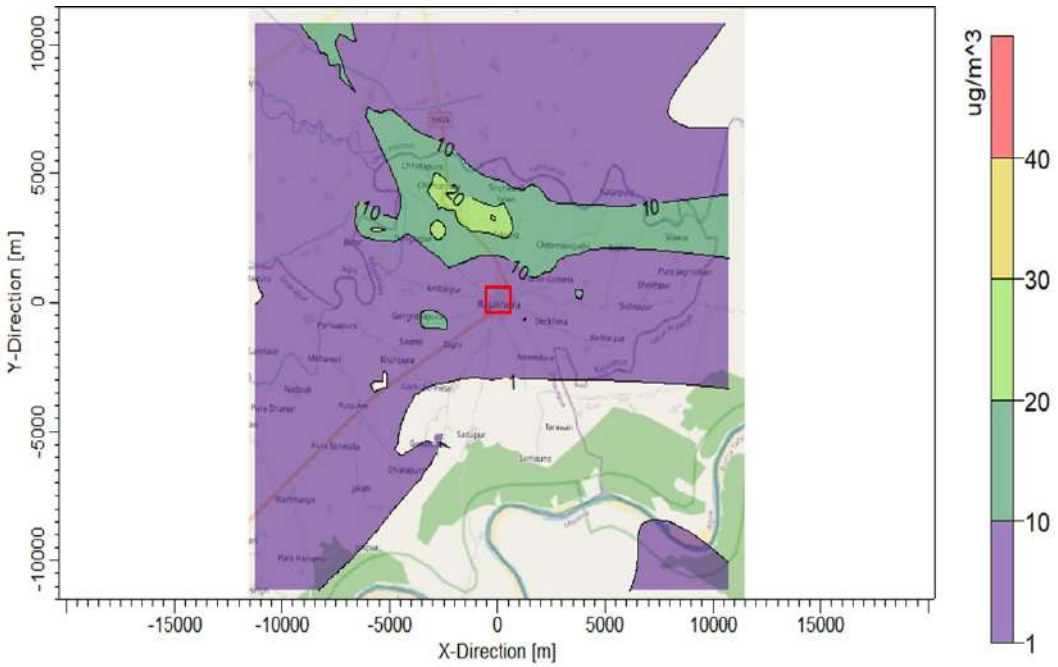


Fig. 8: Predicted PM Concentrations from All Brick Kilns (103) with Wind equally distributed in All Directions in the Study Area

3.2.2 Cumulative Impact of 103 Brick Kilns for Corrected PM Emission Scenario (705 kg/d)

Similarly, 24-hourly predicted PM concentration isopleths for corrected PM emission scenario (705 kg/d or 8.16 g/s) considering different wind flow conditions is presented through **Figs. 9-12**, respectively for N-W sector, W-SW sector, N-E sector and multiple directions.

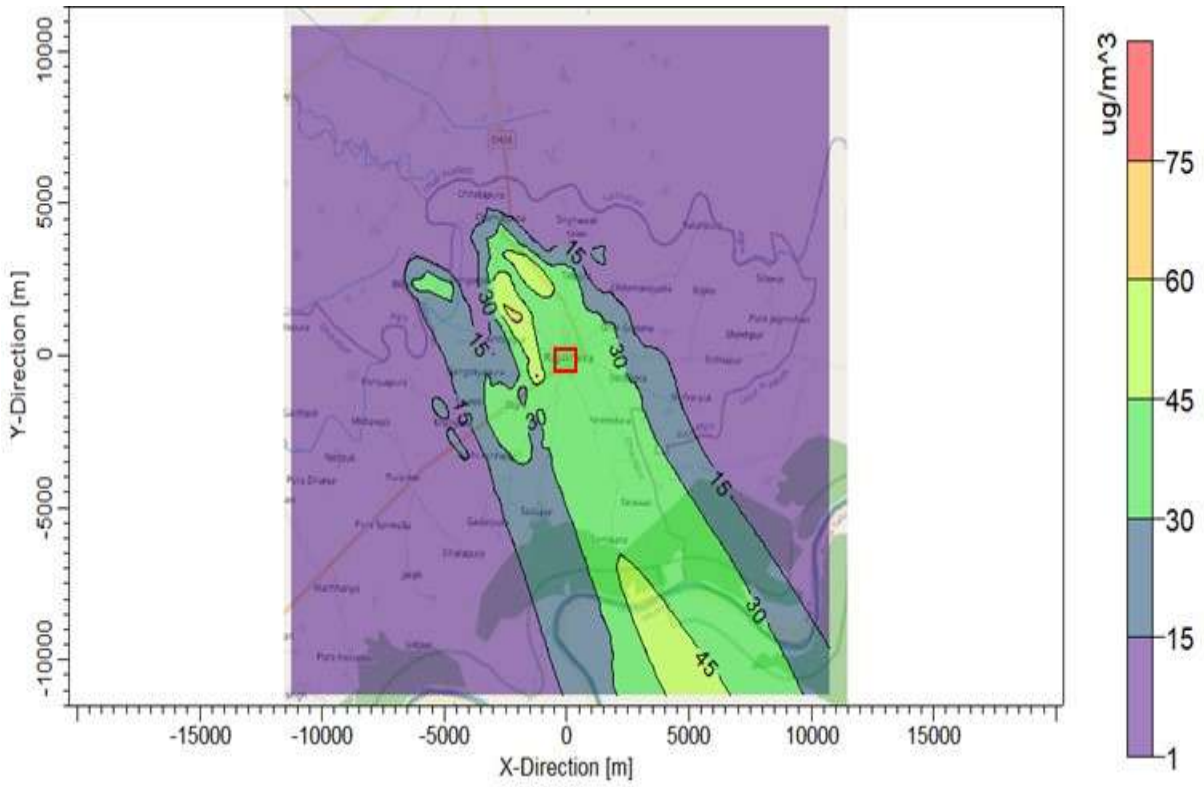


Fig. 9: Predicted PM Concentrations from All Brick Kilns (103) with Dominant Wind in North-West Sector in the Study Area

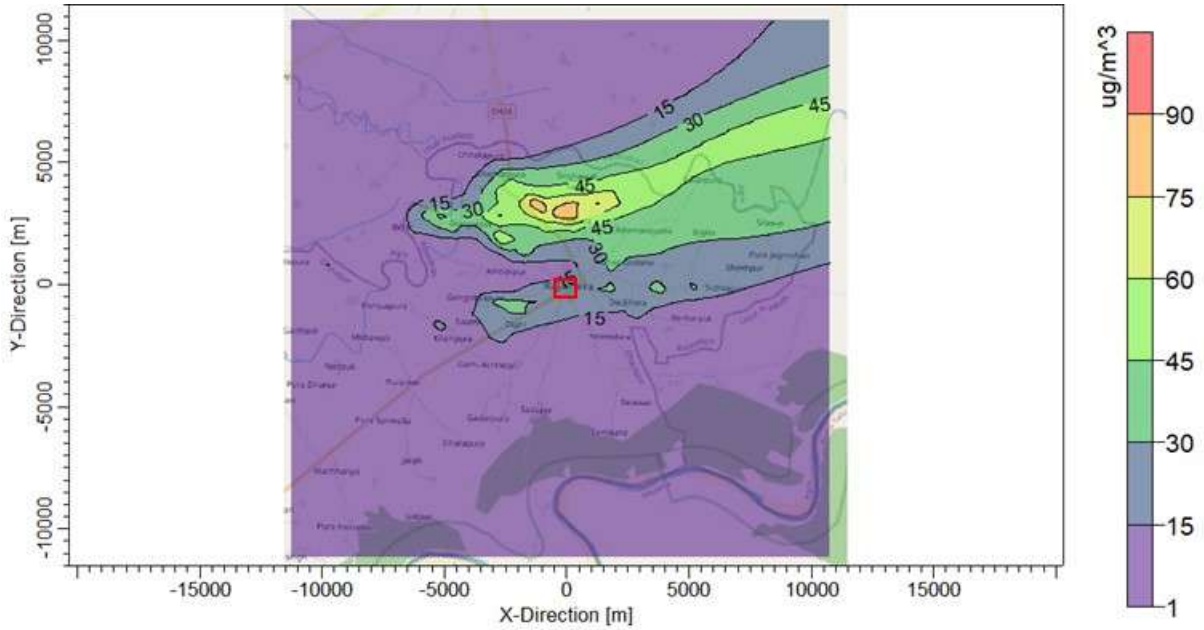


Fig. 10: Predicted PM Concentrations from All Brick Kilns (103) with Dominant Wind in West-South West Sector in the Study Area

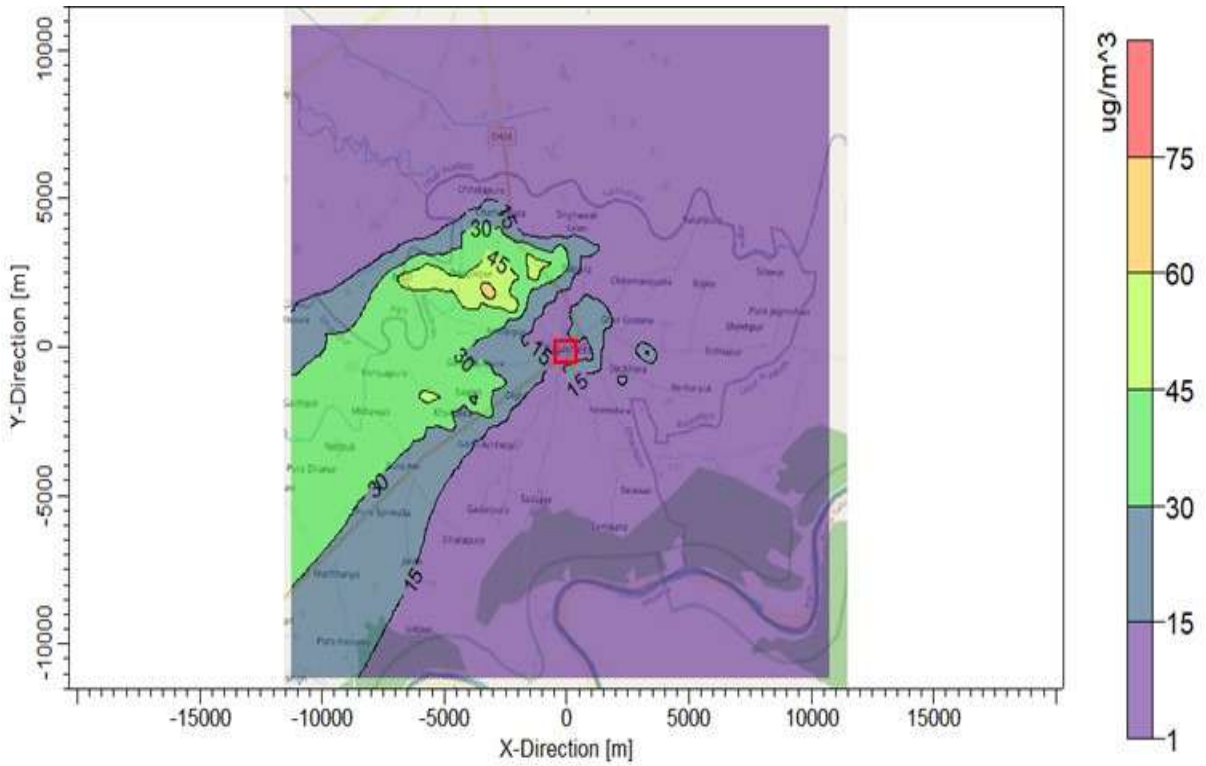


Fig. 11: Predicted PM Concentrations from All Brick Kilns (103) with Dominant Wind in North-East Sector in the Study Area

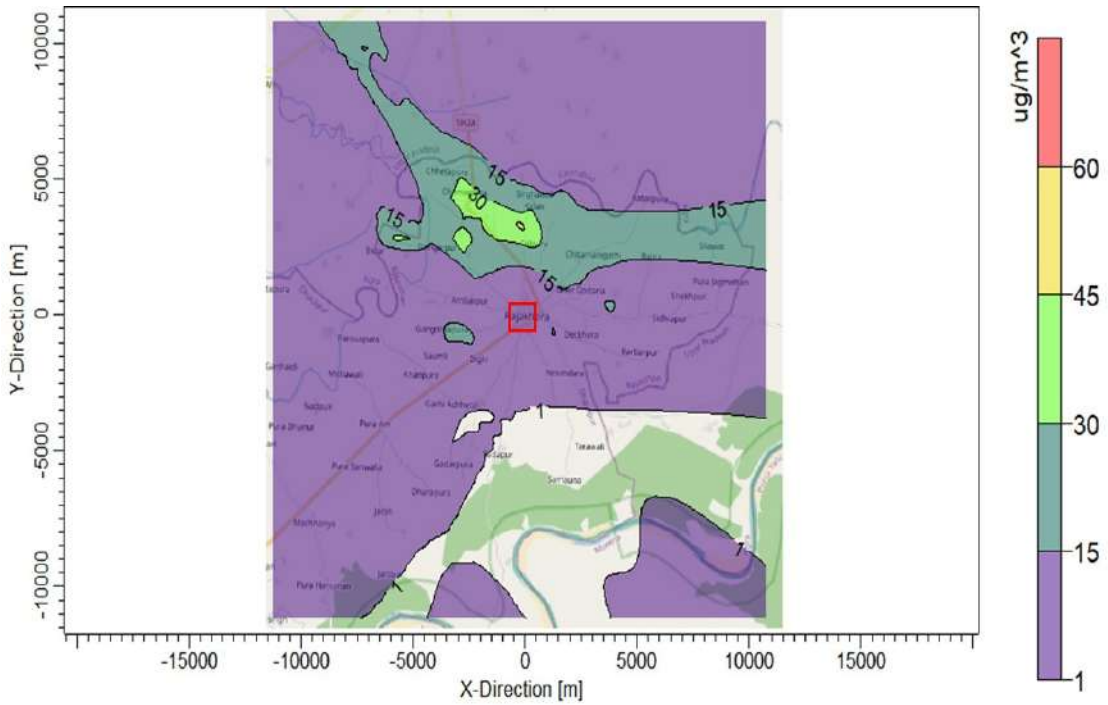


Fig. 12: Predicted PM Concentrations from All Brick Kilns (103) with Wind equally distributed in All Directions in the Study Area

3.3 Predicted PM Concentration Levels at Rajakhera Village

3.3.1 Cumulative Impact of 103 Brick Kilns

24 hourly predicted PM concentrations levels in Rajakhera Village under 2 emission and 4 meteorological scenarios (as observed in isopleths) are summarized in **Table 2**. Further, for better understanding predicted PM levels (minimum, maximum and average values) at discrete receptor points of Rajakhera village are included.

Depending upon the predominant wind direction, the brick kilns in the upwind direction of the village will have more impact on the air quality of the village. *Maximum impact is predicted under the worst meteorological condition (wind from N-W direction) to be 24 µg/m^3 for actual emission scenario and 36 µg/m^3 for combustion corrected emission scenario.*

Table 2: Predicted 24 hourly PM Concentrations Levels in Rajakhera Village for Different Emission and Met Scenario

Sr. No.	PM Emissions / Meteorological Scenario	No. of Brick Kilns likely to impact	PM Conc. Range based on Isopleths (µg/m^3)	PM Conc. (µg/m^3)		
				Min.	Max.	Avg.
1.	**Actual Emission Scenario (458 kg/d or 5.30 g/s)**					
a.	North-West (N-W) Sector	62	20-30	23	24	**24**
b.	West-South West (W-SW) Sector	21	10-20	9	18	**13**
c.	North-East (N-E) Sector	20	1-10	9	10	**9**
d.	All Directions	103	1-10	3	5	**4**
2.	**Corrected Emission Scenario (705 kg/d or 8.16 g/s)**					
a.	North-West (N-W) Sector	62	30-45	35	37	**36**
b.	West-South West (W-SW) Sector	21	15-30	13	28	**20**
c.	North-East (N-E) Sector	20	1-15	14	16	**15**
d.	All Directions	103	1-15	5	8	**6**

3.3.2 Impact of Single Brick Kiln

Further, impact of a single brick kiln is predicted under the similar situation/scenario. It is predicted that 24 hourly PM concentration from single brick would be about 2.32 µg/m^3 and 3.62 µg/m^3 for actual and corrected PM emissions scenario at a distance of 500 m from the brick kiln. The predicted PM levels at different distances are summarized in **Table 3**.

Table 3: Predicted 24 hourly PM Concentration from Single Brick Kiln at different Downwind Distances

Distance in Downwind Direction	PM Concentrations (µg/m^3)			
	Actual Emission Scenario (458 kg/d or 5.30 g/s)		Corrected Emission Scenario (705 kg/d or 8.16 g/s)	
	N-W Sector Wind Flow	All Directions Wind Flow	N-W Sector Wind Flow	All Directions Wind Flow
500 m	**2.32**	0.01	**3.62**	0.02
1 km	1.28	001	3.18	002
1.5 km	0.99	0.01	2.10	0.02
2 km	**0.84**	**0.01**	**1.37**	**0.01**
2.5 km	0.59	0.01	1.13	0.01
3 km	0.47	0.01	1.06	0.01
5 km	0.40	0.00	0.66	0.01
10 km	0.36	0.00	0.56	0.00

Limitation: *In the absence of actual stack emission data for the brick kilns and meteorological data of the Rajakhera Block, similar/corresponding data for the nearby brick kilns in Aligarh region and met data of Agra has been used in the air quality modeling. Therefore, the air quality prediction results should be treated as indicative values. It is recommended that this exercise need to be updated for the brick kilns of Rajakhera block adopting "Guidelines on Methodologies for Source Emission Monitoring" published by CPCB and actual meteorological data for the Rajakhera region.*

Based on the supportive capacity estimation and the sensitivity analysis outcomes; regulatory authority may take decision on the month-wise restriction on the operation of the brick kilns situated on the upwind direction i.e. North, North-West considering the distance from the Rajakhera village.

5.0 Recommendations

5.1 General Recommendations

The particulate matter emissions from brick kiln stacks are primarily due to incomplete combustion of coal or biomass fuels, leading to formation of black colored soot particles, which form majority of the particulate matter in the stack emissions. Coal contains about 15-35% volatile matter, which is lower chain of hydrocarbons. This volatile matter gets released within seconds of firing the coal in the kiln. For combustion of this volatile matter, both primary air (from below the coal) and secondary air (above the coal) are required in appropriate proportion and quantity. If the air is not provided for combustion, part of this released volatile matter does not get burned or gets only partially burnt, which gives release to unburnt hydrocarbons (HC) and Carbon monoxide (CO). The unburnt hydrocarbons, once cooled to about below 600^{o}C, get condensed and form soot particles. This is an irreversible reaction and soot once formed, cannot be combusted. If the soot formation could be prevented or substantially reduced, the particulate matter emissions from brick kilns can be substantially reduced. Reduction in soot formation also means reduction in coal consumption.

The conversion from FCBTK to zig-zag technology helps in improving the combustion by providing better mixing of fuel and air and longer high temperature zone to burn off the volatile matter resulting in the reduction of particulate matter emissions. The results from various previous monitoring studies show significant reduction in particulate matter emissions in stack gases in zig-zag kilns as compared to FCBTK:

In this regard, specific opinion/suggestion with a road map regarding sustenance operation of brick kilns to make viable in Rajakhera block are as under:

(A) IMMEDIATE MEASURES (0-1 years for implementation)

1. As an immediate measure to reduce emission of particulate matter from stack, path length of flue gases may be increased so that most of SPM may settle due to action of gravity. As it will also bring down the temperature of the flue gases, an induced fan will need to be installed before stack. Path length may be increased by zig-zag setting of the bricks in FCBTK or by diverting the flue gases to a long nala (channel/path) before entering into the stack. This nala will be connected to stack at the other end.

2. It is observed that pollution level during rainy season is almost negligible and keeping this in mind, brick kilns may be allowed to operate during rainy season (July to September) also if they have proper shed arrangements and willing to do so. Shed will also be helpful in reducing the fugitive dust emissions and fuel requirement. Shed will also reduce heat losses which will increase the thermal efficiency of the kiln.
3. Rajasthan State Pollution Control Board must fix the length and width of the kiln. It will restrict the enormously high production of bricks (more than 50,000 bricks per day) as in practice by most of the Brick kiln operators. This will results in lower emission load and improvement in carrying capacity.
4. Brick kilns manufacturers association may be asked to conduct innovative studies to meet the emission norms for the present FCBTK type brick kilns by adopting fueling firing mechanism, modifying the path length of flue gas flow, installing appropriate pollution control system (like wet scrubber system) before the flue gas exit the chimney. This may be tried for different types of fuels being used in the kilns.

(B) SHORT TERM MEASURES (within 3 years)

The above immediate measures can effectively control the SPM level up to 20%, however, these are not the adequate/permanent methods to control the emission of finer particulate matter (PM_{10} and $PM_{2.5}$) which are escaped from stack due to high temperature of flue gas. Therefore, following short term measures are recommended and must be implemented (within 3 years) for further reduction in the stack emissions.

1. Conversion of FCBTK kilns to zig-zag kilns.
2. Installation of a proper air pollution control device like wet scrubber for control of PM_{10}, $PM_{2.5}$ and greenhouse gases emission due to burning of coal is suggested. Wet scrubber is the most trusted,

proven, efficient and sustainable technology for control of particulate matter and scrubbing of greenhouse gases. This device can be helpful to reduce SPM below 50 mg/Nm^3.

Suitability of Wet Scrubber Technology

During firing of green bricks in zig-zag fired induced draft brick kilns a significant concentration of moisture is carried away by the flue gas. Since the temperature of flue gases in the stack of kilns is generally between 50-100^oC, which result in condensation of moisture in flue gases and at times it is required to be drained from the bottom of the ID fan which otherwise affects performance of the fan efficiency besides corrosion of fan. The flue gas also contains SO_2 due to sulphur in coal. In view of this, the wet scrubber would be the suitable option as air pollution control device which can simultaneously remove particulate matter and gaseous pollutant like SO_2.

It is also brought out that the chimney in induced draft brick kiln is either installed in the central island or along the outer trench wall of the kiln i.e. outside the kiln. Whereas the installation of air pollution control device would be easy with the chimney outside the kiln, installation of APCD in the central island is expected to pose several problems and would require an innovative design solution. The water used for scrubbing of gases would be required to be neutralized using alkaline material, which can further be recirculated or can be used in preparing clay mix for brick moulding. However, before its adoption at wider scale, the basic design parameters are required to be confirmed/checked and suitability of the system be assessed by demonstrating at two or three locations.

(C) MID-TERM MEASURES (3-10 years)

Following mid-term measures are recommended for further improvement in the brick industry using high draught technology for implementation in next 3-10 years depending on the need, infrastructure availability and expenditure involved:

1. The use of internal fuel is recommended which is a well proven technology to control particulate matter and gaseous emissions from brick kiln. It can reduce or exempt the use of external fuel demand for firing of bricks. Materials like agricultural residues, fly ash, rice husk, mustard husk, cow dung, reject coal, coconut fiber or any other non-hazardous material can be used as internal fuel. Use of Agro-residue as internal fuel can also reduce clay consumption by 30-40% and reduce gaseous emission. Agriculture residue as an internal fuel can be recommended after a proper scientific and technical study. Although use of coal as an internal fuel is a well-established technology in other countries. However, in India, it is in a very primitive stage and requires detailed study. Use of internal fuel in zig-zag kilns especially when APCDs are in place, should be promoted. Further, use of internal fuel is not possible in all regions because the characteristics of brick earth is different in all over the country and having mixing problems due to low bonding capacity of the brick earth. The other main constraints in implementation of this technology are mechanized and electricity powered extruders, pug mills, power connection, huge investment etc.
2. Agriculture residue can be used in zig-zag brick kilns as external fuel only after converting to briquettes for the reduction in particulate matter and gaseous emissions from flue gas. Although its use depends on the availability of materials and briquettes making plant nearby.
3. Manufacturing of Resource Efficient Bricks (REBs) products such as perforated bricks, hollow bricks and blocks. These products save fuel up to 30 % resulting reduction in pollutants emission up to 30 %. REBs also reduce clay up to 50 % for their manufacturing apart from saving of other resources during use as walling unit in buildings. Although this is possible only after mechanization of brick kiln. Bureau of Energy Efficiency (BEE) is

supporting REBs technology and launching a special "E3" mark to promote the manufacturing and marketing of the REBs.

4. Use of auto coal/fuel feeding system to standardize the firing practice at optimum level.
5. The introduction of mechanization process for the molding of clay bricks is suggested. This proves largely beneficial especially in the case of mixing internal fuel with clay as the manual mixing of internal fuel is hazardous for the health of the workers who are involved in the process.
6. Use of fly as (minimum 25%) in clay brick should be made mandatory to save soil and fuel.

(D) LONG TERM MEASURES (After 10 years)

After 10 years, based on need to shift/upgrade on to the new technology like tunnel kin, Hoffman kiln or any other new technology based on cheaper fuel like solar power or natural gas (PNG/CNG), long term measures can be implemented to reduce emission of particulate matter to negligible level. Although there are many environmental advantages of shifting to new technology like gas based kiln/tunnel kiln, but the implementation of these measures depends on the availability of infrastructure and willing of brick kilns for huge investment for change of technology which is not possible in today's scenario. After 10 years, there may be possibility of availability of cheaper fuel and infrastructures required for adopting gas based technology. The major constraints in use of natural gas in existing zig-zag kiln are as under:

1. All the kilns will have to modify either to Hoffman Kiln or a Tunnel kiln. Both these technologies are comparatively less efficient than the existing kilns.
2. **Viability of PNG:**

- The combustible mixture of natural gas and air does not ignite if the mixture is leaner than 5% and richer than 15% of the fuel-air ratio required for ignition. This narrow inflammability range makes

PNG one of the safest fuel. *(Source: GAIL India, Ltd).* However, bricks kilns require it in very large volume. Expert man power is required to handle it and work has to be carried out according to strict schedules and parameters. To keep such high level of disciple, looks very difficult in bricks kilns.

- The pricing of PNG is another issue. To make a comparison, the coal, having GCV of about 6000 Kcal/kg, is available at a price of about 11000 per MT whereas, currently the PNG (GCV 11500kcal/kg) cost at Agra for industrial use is Rs. 45/SCM (rate effective from 7.4.2021), it will mean an increased cost of burning. Brick kiln operator need to make modifications in plant & arrange for internal pipeline from downstream of meter till the gas consumption points which requires addition expenditure. This shall increase the cost of manufacturing.
- The technology to use PNG in brick kilns is not available indigenously and has to be imported. Even the equipment with the required safety devices has to be imported.

(E) MEASURES TO CONTROL FUGITIVE DUST EMISSION

Fugitive dust is generated from various processes during brick manufacturing and having bigger particle size which cannot travel beyond a distance of more than 100 meters. The major fugitive dust emission takes place from following steps during brick manufacturing:

i. Clay Excavation, Transportation, and Stacking at the Kiln site
ii. Preparation of Clay by adding internal fuel and water
iii. Manual Moulding of Green bricks
iv. Loading in the Brick Kiln
v. Covering Bricks with Ash in Kiln Rooftop
vi. Fuel Handling (Coal/Agriculture Waste)
vii. Firing of Bricks in High Draught Kiln
viii. Removal of Ash from Kiln Rooftop
ix. Unloading of Fired Bricks

x. Stacking and Delivery of bricks

Following measures are recommended to control the fugitive dust emission from a brick kiln:

1. Coal should preferably be stored under shed with proper ventilation on a pucca platform. Crushing of coal should be done in enclosed equipment/ area to avoid process emissions. The coal size should be between powders to ¾ inch i.e. properly graded coal. This would help in uniform brick quality as the powdered coal ignites immediately on feeding thereby releasing heat to the top layer of brick setting.
2. To control dust emissions due to airborne ash from the top of brick settings, the top ash layer in the preheating zone should be kept covered with sheet.
3. The clay should be prepared at a Centralized location with the use of Backhoe-Loader(JCB) and Mechanized Clay mixing machine which can help in the reduction of dust emissions at clay mixing places.
4. An iron shed should be installed over the kiln which will reduce the fugitive emission from the kiln and also reduce the coal consumption. This will further helpful in reducing the pollution due to burning of coal and protection of the kiln during rains. Provision of shed over kiln would save at least 20-30 tons of coal every first cycle. Providing shed over the kiln would also improve the ambience of the area and provide shed to the workers working in the kiln.
5. Pavement of approach road within the premises of brick kilns. Water should be sprinkled frequently over roads around brick kiln and over the ash layer before its removal and transfer.
6. A wall of at least 3.0 meters height to be constructed on the sides where land is not available for green belt development to prevent fugitive emissions. Multi-layer green belt to be developed along the periphery of brick kiln.

5.2 Specific Recommendations

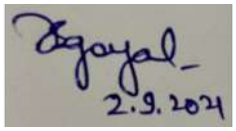
Estimation of the pollution load, assimilative & supportive capacity for the Rajakhera block has been carried out. Though, actual stack emission from the brick kilns and meteorological data of the Rajakhera block are not available, yet assessment has been carried out utilizing monitoring data for the brick kilns of Aligarh region which is close to Rajakhera block. Following are the key conclusions/recommendations for sustenance of the brick kiln within the supportive capacity:

i. RSPCB, Regional Office, Bharatpur shall ensure that none of the 57 brick kilns operates without Consent to Operate (CTO).
ii. RSPCB, Regional Office, Bharatpur may take decision on the month-wise restriction on the operation of the brick kilns situated on the upwind direction i.e. North, North-West considering the distance from the Rajakhera village. The impact of individual brick kiln on ambient air quality at the receptor points within the Rajakhera block reduces as the distance from the receptor point increases. Therefore, any kilns near the periphery of the block may be allowed to operate if these can be relocated at a farther distance.
iii. Regulatory authority viz. RSPCB shall ensure the implementation of the immediate & short term measures of reducing the pollution on priority.
iv. To control the fugitive emission, brick kiln operators may be directed to implement the above recommendation to control the fugitive dust emission.
v. Biomass is available in plenty in Northern India including Rajasthan and should be given preference for controlled combustion with pollution control system, otherwise burning of biomass in open field will have more adverse impact on air quality,

as observed in Delhi NCR during Post monsoon & winter months for last few years.

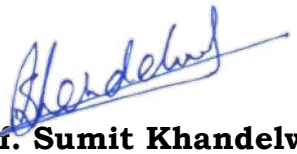
vi. Further, a study on Source Contribution Assessment within 11 km from the Centre of Rajakhera is recommended to assess the actual contribution of brick kilns and other local sources of air pollution in the Rajakhera village. The study should cover sources of air pollution (including the Rajakhera Village itself), air quality monitoring in Rajakhera Village, meteorological data collection, dispersion & receptor modeling with health impact assessment. This will not only help in delineating action plans for the air quality management in the Rajakhera village but will also help in assessing the actual assimilative, supportive and carrying capacity of the Rajakhera village in terms of brick kilns to be permitted in future. Such study should be conducted by Brick Manufacturers Association of Rajakhera Block, under the guidance of the present Expert Committee.

This report is being filed by the Expert Committee through CPCB, for the consideration of Hon'ble National Green Tribunal.

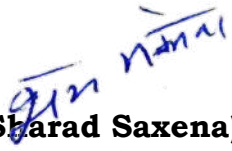


(Dr. S K Goyal)
CSIR-NEERI
Delhi

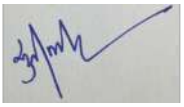
(Dr. Neeraj Jain)
CSIR-CBRI
Roorkee



(Prof. Sumit Khandelwal)
MNIT Jaipur
Jaipur



(Sharad Saxena)
Regional Officer
RSPCB, Alwar



(Sunil Kumar Meena)
Scientist-D
CPCB, RD, Bhopal

Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004
Phone :0141-5159699,5159604 e-mail : member-secretary@rpcb.nic.in
TollFreeHelpLineNo. : 18001806127 Ext. 7

OFFICE ORDER

For compliance of directions passed by the Hon'ble Supreme Court and Hon'ble National Green Tribunal, this office has constituted Environmental Compensation Cell as well as Environmental Compensation Committee vide office order no F-10(193-corres)/RPCB/Plg./E.C./1306-1337 and no 1338-1369 dated 25.06.2019.

In continuation to these office orders, the State Board hereby issues mechanism for assessing, imposition and recovery of environmental compensation from the defaulter units, copy enclosed.

The ROs and GICs are directed to submit proposals in accordance with this mechanism.

Environmental Compensation Committee is directed to assess Environmental Compensation from the defaulters accordingly. Committee shall also reassess the Environmental Compensation amount and take necessary action for its recovery in the matter of those units on which interim Environmental Compensation has already been imposed.

This bears approval of the competent authority.

-sd-
(Shailaja Deval)
Member Secretary

F(Env. Comp.-18) RPCB/EC-257+0297 Date: 08/01/2020

Copy to following for information and necessary action:-

1. P.S. to Chairperson, RSPCB, Jaipur.
2. Addln. P.S. to Member Secretary, RSPCB, Jaipur.
3. Chief Environment Engineer, RSPCB, Jaipur/ Chief Scientific Officer, RSPCB, Jaipur/ Chief Accounts Officer, RSPCB, Jaipur/ Head of Office, RSPCB, Jaipur.
4. Group In charge, Environmental Clearance/Hazardous /MSW/BMW& E-waste/Hotel, Oil & Metals /Textile/Cement &Power /Planning/IT/CD&Cess/MUID/Mines/DF/ IEC/VTR/SPIO/Training & Project/SCMG &DS/Legal, RSPCB, Jaipur.
5. Regional Officer, Regional Office, RSPCB, Kota/Jaipur(S)/Jaipur(N)/Bikaner/Alwar/Udaipur/Bharatpur/Chittorgarh/ Kishangarh/Pali/Sikar/Bhilwara/ Balotra/Jodhpur/Bhiwadi.
6. Master File.

Member secretary

Mechanism of
Calculation, Imposition & Recovery of
Environmental Compensation

Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area,
Jhalana Doongri,
Jaipur-302004

1. Background

The Hon'ble Supreme Court in Writ Petition Civil No. 375/2012 Paryavaran Suraksha Samiti & Others. Vs Union of India & Others and the Hon'ble NGT in Original Application No. 606/2018 - Compliance of Municipal Solid Waste Management Rules, 2016 and in several other cases has directed the Board to impose Environmental Compensation on all the individuals/ units /industries/ mines/ institution/ entities etc. who are causing damage to the environment on the principle of 'POLLUTER PAYS'.

The Hon'ble National Green Tribunal, in the matter of OA No.593/2011 – Paryavaran Suraksha Samiti and Others. Vs. Union of India and Ors., in the order dated 19.02.2019 directed that:-

> ***"CPCB may take penal action for failure against those accountable for setting up and maintaining STPs, CETPs and ETPs and CPCB may also assess and recover compensation for damage to the environment and the said fund may be kept in a separate account and utilized in terms of an action plan for protection of the environment".***

The NGT vide Order dated 12.03.2019 in OA No. 710/2017 held that the SPCBs are also authorized to recover compensation from the polluters or laying down their own scale which should not be less than the scale fixed by CPCB.

The CPCB has developed methodology for assessing environmental compensation for industries and guidelines for assessing environmental compensation charges against health care facilities and common biomedical waste treatment facilities.

The State Board vide orders dated 25.06.2019 has already constituted an Environmental Compensation Cell and Environmental Compensation Committee (ECC). So far, the State Board has been levying interim environmental compensation on defaulters based on its own criteria.

The State Board hereby devises mechanism for assessing environmental compensation on the lines of guidelines/ methodology framed/ suggested by CPCB.

2. Procedure for calculating amount of environmental compensation for industries

The environmental compensation for the industries will be calculated as per the following formula:

EC =PI X N X S X LF X RF

Where, EC is the amount of environmental compensation in Rs.

PI is Pollution Index of sector

N is the number of days of violation

S is a factor for scale of operation

LF is location factor

RF is a factor in Rupees for EC, which takes into account the violations on part of the PP

The above variables may be fixed as per following procedure:-

PI (Pollution Index)

The following values of PI have been recommended in the CPCB report:-

Category	Red	Orange	Green
PI	80	50	30

On similar lines, values of PI for industries, hotels, construction projects, hospitals, mines, common facilities etc. are indicated at annexure 'A'.

S (Scale of operation)

Value of S may be taken varying from 0.25 to 1.25 depending upon the scale of operation. Different values of S has been worked out for Industries, Hotels, Mines, Hospitals, HCEs other than hospitals, construction projects, CETP/ STP, CTDF for HW, CTDF for BMW,

CTDF for E-waste and other activities having only source of pollution such as DG sets. These values are given at Annexure 'B'.

LF (Location Factor)

Value of Location Factor will be based on population of the city/town and location of the industrial activity. For the industrial unit located within municipal boundary or up to 10 Km distance from the municipal boundary of the city/town, following values of location factors (LF) has been taken based on the population of the city/town:

S.No.	Population(in Lacs)*	Location Factor
1	Upto one lac	1.0
2	More than one lac upto 5 lac	1.25
3	More than 5 lac upto 10 lac	1.5
4	More than 10 lac	2.0

**Population of the city/town as per the latest Census of India.*

LF will be 1.0 in case unit is located at a distance > 10Km from the municipal boundary.

RF (Rupee Factor)

Value of RF will include all possible violations and each violation will have different weightage depending upon its gravity/ impact on the environment and RF is equal to sum of 200+ weightages of all violations. However, an upper limit of 300 has been considered which means that the RF will not exceed 300 in any case. Values of weightages of various violations for different sectors are listed at Annexure 'C'.

Note:-

i. In any case, N (number of days) may be different for various violations. In such case, the amount will be calculated individually for different violations and added.

ii. In case of results of analysis not conforming to the prescribed standards, the number of days will be counted from the date of collection of sample up to the date of

submission of analysis report (from State Board or laboratory recognized by the RSPCB/CPCB/MoEF& CC) conforming to the prescribed standards after rectifying the shortcomings in pollution control measures by the Project Proponent.

iii. In case of repetition of violations, the amount of environmental compensation will be increased by 25%, on each repetition.

iv. Although effort has been made to include all possible violations, which a PP may make, there might be cases of violations which do not fit into any of the category. In such cases, the ECC will decide the weightage and RF of such violation.

3. <u>Guidelines for imposing environmental compensation on violators</u>

Following cases will be considered for taking cognizance of non-compliance and fit for levying Environmental Compensation:-

1. Discharging environmental pollutants in excess of the standards prescribed under EP Rules and/ or prescribed in the consent orders issued under Air /Water Act.
2. Non-compliance of the directions issued by the State Board such as directions under section 33A/ 31A of Water & Air Acts or section 5 of E.P Act or non-adherence to the action plans submitted to the Board etc.
3. Failure to install OCEMS, intentional avoidance of data submission or data manipulation by tampering OCEMS.
4. Accidental discharge of effluent/ emissions for short durations which may cause damage to the environment.
5. Intentional discharge of effluent or emissions including bypassing pollution control devices, which may result in damage to the environment.
6. Discharge or disposal of effluent at a point/ place other than permitted in the consent order or environmental clearance.
7. Failure to prevent discharge of pollutants into water bodies.
8. Operating without obtaining prior consent to operate under the Water (Prevention and Control of Pollution) Act, 1974 and/or Air (Prevention and Control of Pollution) Act, 1981.

9. Operation of Health Care Facilities without authorization under BMWM Rules, 2016;
10. No membership of CBWTF for disposal of biomedical waste;
11. Improper Segregation of generated biomedical waste as per color coded system prescribed under BMWM Rules, 2016;
12. No facility for pre-treatment of yellow (h) category waste (microbiology, biotechnology and other clinical laboratory waste);
13. Storage facility not provided for segregated biomedical waste (applicable for bedded hospitals);
14. Not provided Effluent Treatment Plant for treatment of wastewater, in case when city sewerage network is not connected to terminal STP; and
15. Non-compliance to other responsibilities as stipulated for Healthcare Facilities under BMWM Rules, 2016.
16. Any other violation of Environmental Regulations not covered above which ECC deems fit for imposition of environmental compensation.

Note –

i) In any case, minimum compensation shall be as under:

1	Hospitals	1200/- per day
2	Common BMW disposal facility	3000/- per day
3	Discharge of untreated/partial treated Sewage (city population more than 15 lacs)	Rs 10crore
4	Discharge of untreated/partial treated Sewage (city population more than 5 lacsupto 15lacs)	Rs 1crore
5	Discharge of untreated/partial treated Sewage (city population more than 1 lacsupto 5lacs)	Rs 10 lac
6	Discharge of untreated/partial treated Sewage (city population upto 1lac)	Rs 5lac
7	Improper Solid Waste Management (city	Rs 5crore

	population more than 15 lacs)	
8	Improper Solid Waste Management(city population more than 5 lacsupto 15lacs)	Rs 1crore
9	Improper Solid Waste Management(city population more than 1 lacsupto 5lacs)	Rs 10 lac
10	Improper Solid Waste Management (city population upto 1lac)	Rs 5lac
11	Other units	5000 /- per day

ii) In specific cases, where the Board is of the view that the damages caused to the environment are of such magnitude that it may require enormous efforts/ money to restore the environment or reconstruct/ repair property including damage to crop/ crop yield or compensate the affected masses till such restoration is completed, a detailed study may be ordered to be carried out by ECC through one or more expert agencies/ institutions to assess such damages and work out the cost of restoration and environmental compensation to be levied on polluters. The expenditure incurred on such study (studies) shall be borne by the polluters.

iii) The formula for working out environmental compensation as given in these guidelines is for causing minor undetectable damages to the environment.

iv) Number of days for which violation took place is the period between the day of violation observed/due date of implementation /compliance and the day of compliance verified by the Regional Office.

4. Imposition of Interim Environmental Compensation

Since imposition of final EC can be done only after the industry/project proponent rectifies the violation, the ECC may impose interim EC on the basis of period of violation when the violation was detected by the State Board and time period needed to rectify the violations available if any. In case no such time period is available, ECC may impose interim EC based on estimated time by which the violation can be rectified.

However, in all such cases where interim EC has been imposed will be reviewed by ECC for deciding final EC once the violations are completely rectified and verified by the State Board.

5. Procedure to impose Environmental Compensation

Following procedure shall be adopted by GICs and ROs in cases of EC:-

1. Regional Officer will forward the case for imposing EC to the respective GIC with all supporting documents.The GIC at his level may also initiate cases for imposing EC.
2. GIC shall process the case on Group file and decision regarding imposition of EC will be taken after due approval of the Chairperson within a period of 10 days after receipt of complete proposal from Regional Officer.
3. The case for imposition of EC will be forwarded to the EC cell mentioning all the details of violations and grounds on which EC is being recommended on the industry/ mine/ hospital/other units within a period of 7 days. A format of Data Sheet which should mandatorily be enclosed with each case forwarded to ECC for imposing EC is enclosed as annexure 'D'. A soft copy of the proposals with Data Sheet may also be forwarded by the GIC to ECC.
4. The Environmental Compensation Committee (ECC) will consider details furnished in the Data Sheet and take a view on the tentative amount of EC to be imposed within 15 days' time from receipt of the proposal from the GIC.
5. OBH will be given to the PP before Chairperson prior to deciding the final amount of EC for which a show cause notice for intended directions under section 31 A of the Air Act, 1981 and 33 A of the Water Act, 1974 or E.P Act, 1986 will be issued by EC Cell mentioning the ground on which EC is proposed to be imposed and the tentative amount of EC.

6. After the outcome of the OBH, directions to impose EC under section 31 A of the Air Act, 1981 and 33 A of the Water Act, 1974 or E.P Act, 1986 will be issued after due approval of the Chairperson within 10 days from the date on which OBH was held.

6. Mechanism to recover Environmental Compensation

Following procedure will be adopted for recovery of the EC imposed by the State Board:-

1. EC imposed will need to be deposited by PP at concerned Regional Offices within a period of 60 days from issue of directions.
2. In case of failure to deposit EC amount within 60 days, the defaulting PP shall be liable to pay additional 1.5% of the EC amount per month till such payment is made.
3. Concerned Regional Officers will follow up with the units which fail to deposit EC within the stipulated time period through holding of camps, meeting with Associations, or by providing OBH at their level. This process will be completed by ROs within a period of 30 days after expiry of the time by which the EC was to be deposited by the PP.
4. Thereafter, Regional Officers will intimate details of units which fail to deposit EC despite their best efforts to EC Cell with a copy to concerned GIC, along with *correspondence address, e-mail address and mobile numbers. (action to be taken by Regional Officers within next 15 days).*
5. Final OBH will be given to the PP at the Head Office before Chairperson before taking any further action. Suitable time extension may be considered during the OBH based on the facts of each individual case.
6. Names of units which fail to deposit EC amount even after the additional time granted during OBH will be recommended by EC Cell to concerning GICs within a period of 15 days from expiry of additional time for taking action regarding refusal/revocation of consent and issue of closure directions.

7. No new/renewal of CTE/CTO of the defaulter shall be entertained until and unless the EC is deposited.
8. Concerned GIC will ensure that process of refusal/revocation of consent and issue of directions for closure under section 33 A of the Water Act and/or 31 A of the Air Act or section 5 of E.P. Act is completed within a period of 30 days after receipt of recommendation from EC Cell.
9. Legal actions/prosecution/contempt of Hon'ble court/NGT order against the defaulter in accordance with law will also be initiated against the unit by concerned GIC. The legal action may include fling of prosecution against the unit under the provisions of Water/Air Act/EP Act or an execution application before the Hon'ble Tribunal.
10. After expiry of six months by the defaulter in depositing the EC, the concerned District collector shall be requested to recover the EC amount in accordance with law i.e. Rajasthan Public Demand recovery Act, 1952 or any other Act for the time being in force.

7. Mechanism for Appeal

Any person aggrieved by the directions of the State Board regarding imposition of EC may prefer an appeal before the competent authority within 30 days of issue of the directions (competent authority under Air Act is Appellate Authority constituted by the State Government and Hon'ble NGT under Water Act and E.P. Act).

Annexure-'A'

Pollution index			
S. No.	Polluter type	Category	PI
1	Industry	Red	80
2	Industry	Orange	50
3	Industry	Green	30
4	Hotel	Red	80
5	Hotel	Orange	50
6	Construction projects	Orange	50
7	Construction projects	Green	30
8	Hospitals	Red	80
9	HCEs other than hospitals	Red	80
10	Mine	Red	80
11	CTDF (HW)	Red	80
12	CTDF (BMW)	Red	80
13	Land Fill Site (MSW)	Red	80
14	E-waste recycling/refurbishing/dismantling	Red	80
15	CETP/ STP	Red	80
16	Activities/ operations (no industry) and not covered above; like D.G. set etc.	Green / White	30

Annexure-'B'

S factor				
Industry	micro	small	medium	large
	0.25	0.5	1	1.25
Hotel	upto 50 beds	more than 50 beds and less than 300 beds	300 beds or more	
	0.25	0.5	1.25	
Construction projects	built up area less than 20000 sq metre	built up area more than 20000 sq metre and upto 1.50 lac sqm.	built up area more than 1.5 lac sq m. Upto 5 lac sq.m.	built up area more than 5 lac sq.m.
	0.25	0.5	0.75	1.25
Hospitals	upto 20 beds	more than 20 and upto 200 beds	more than 200 and upto 500 beds	more than 500 beds
	0.25	0.5	0.75	1.25
HCEs other than hospitals	Clinics/ dispensaries	Animal houses	Veterinary institues	
	0.25	0.5	0.5	
Mine	upto 5 ha	more than 5 ha and upto 100 ha	more than 100 ha.	
	0.25	0.5	1.25	
CTDF (HW)	Area of facility upto 10Acre	Area of facility more than 10 upto 20 Acre	Area of facility more than 20 Acre	
	0.25	0.5	1.25	
CTDF (e-Waste)	Area of facility upto 1000 square meter	Area of facility more than 1000 square meter upto 5000 square meter	Area of facility more than 5000 square meter upto 10000 square meter	Area of facility more than 10000 square meter
	0.25	0.5	0.75	1
CTDF (BMW)	Bed connected with facility upto 5000	Bed connected with facility from 5001 upto10000	Bed connected with facility more than 10000	
	0.25	0.5	1.25	
Land Fill Site(MSW)	Benifited population upto 1 Lac	Benifited population more than 1 Lac upto 5 Lac	Benifited population more than 5 Lac upto 10 Lac	Benifited population more than 10 Lac
	0.25	0.5	1	1.25
CETP/ STP	Design capacity upto 200 kld	Design capacity more than 200 kld and upto 1 MLD	Design capacity more than 1 MLD and upto 10 MLD	Design capacity more than 10 MLD
	0.25	0.5	1	1.25
Activities/ operations not covered above; like D.G. set etc.	D.G. set upto 1 MVA	D.G. set more than 1 MVA and less than 5 MVA	D.G. set of 5 MVA or more	
	0.25	0.5	0.75	

Annexure-C

Weghtage of violations											
Industry/ Hotel/ Construction projects		Hospital/ HCEs		Mine		CTDF (HW/E-Waste/ BMW/ MSW)		CETP/ STP		Activities/ operations not covered above; like D.G.	
Violation	RF	Violation	RF	Violation	RF	Violation	RF	Violation	RF	Violation	RF
Operating without consent	10	Operating without consent or authorisation	10	Operating without consent	10	Operating without consent or authorisation	10	Operating without consent or authorisation	10	Operating without consent	10
Operating in violation of closure directions	15	Operating in violation of closure directions	15	Operating in violation of closure directions	15	Operating in violation of directions under section 31A/ 33A	15	Operating in violation of directions under section 31A/ 33A	15	Operating in violation of closure directions	15
Abstraction of ground water without permission	20	ETP not provided	20	Violation of EIA Notification or EC conditions	25	Violation of EIA Notification or EC conditions	20	Violation of EIA Notification or EC conditions	20	Inadequate height of DG stack	15
Effluent/ emission not conforming to standards (exceedance more than 25%)	25	No arrangement/membership for disposal of BMW with CBWTF	30	Indiscrimininate disposal of mine waste within lease area	20	Abstraction of ground water without permission	10	Abstraction of ground water without permission	10	Acoustic enclosures not provided with DG set	20
Making discharge of effluent at any place in violation of consent conditions or bypassing SCADA (in case of CETP connected units)	25	Effluent/ emission not conforming to standards (exceedance more than 25%)	25	Indiscrimininate disposal of mine waste outside lease area	25	Effluent/ emission not conforming to standards (exceedance more than 25%)	25	Effluent/ emission not conforming to standards (exceedance more than 25%)	25	Making discharge of effluent at any place in violation of consent conditions	25

Manufacturing a product, which is banned/ prohibited	25	Making discharge of effluent at any place in violation of consent conditions	25	Intersection of ground water table or abstraction of without prior permisssion	10	Making discharge of effluent at any place in violation of consent conditions	25	Making discharge of effluent at any place in violation of consent conditions	25	Violation of consent condition	20
Indiscriminate handling/ storage/ disposal of HW	25	Improper seggration of BMW	15	Inadequate PCM (Air or Water)	20	Not collecting BMW from designated HCEs regularly	15	Absence of flow meters at inlet or outlet	10	If handling of HW is involved	25
Adequate PCM not installed	25	Improper storage of BMW	20	Any other violation of Rules	10	Improper storage of waste	20	Improper storage of HW	20	Any other violation of Rules	10
Adequate PCM installed, however not meeting the prescribed standards	10	BMW not collected and disposed within 48 hours	20			Not complying with standards of autoclave/ microwave	20	OCEMS required but not installed	15		
OCEMS required but not installed	15	Adequate PCM not installed	25			Running without STP	30	Intentional avoidance of data submission or data manipulation by tampering the OCEMS	10		
Intentional avoidance of data submission or data manipulation by tampering the OCEMS	10	Adequate PCM installed, however not meeting the prescribed standards	10			Running with inadequate capacity of STP	15	Any other violation of the Act/ Rules	10		

Any other violation of Rules	10	Any other violation of Rules	10			OCEMS required but not installed	15				
						Intentional avoidance of data submission or data manipulation by tampering the OCEMS	10				
						Any other violation of Rules	10				
Total (RF)	215	Total (RF)	225	Total (RF)	135	Total (RF)	240	Total (RF)	170	Total (RF)	140

Annexure-'D'

Data sheet for cases forwarded to ECC for imposing Environmental Compensation (EC)

A. General information

1.	Name of establishment/ entity	
2.	Site address	
3.	Distance from the municipal boundary of the nearest city/town (in kilometres)	
4.	Population of the nearest city/town as per latest Census of India(In Lacs)	
5.	District	
6.	Correspondence address	
7.	Unit ID (in MIS, if any)	
8.	Email ID	
9.	Category – Red/ Orange/ Green	
10.	Type (Sector), as per categorization of the Board	
11.	Size- In case of industry (Large/ Medium/ Small/ Micro) In case of hospital (Number of beds) In case of other HCFs whether it is Clinics/dispensaries/animal House/Veterinary institutes In case of Hotel (number of beds and star) In case of mine (lease area)	

	In case of CETP/ STP (Capacity in MLD) In case of CTDF for HW(Total land in Acre) In case of CTDF for BMW(No. Of beds connected) In case of CTDF for E-Waste(Total land in Square metre) MSW (Total population of the city/town) In case of building/ construction projects, total built up area In case of D.G. Set(Capacity)	

B. Details of violations:-

1.	Details of violations for which EC is being recommended.	1.
2.	Period of violation in number of days (If period of violation is not available period from the date of violation observed first time up to date of expected rectification may be given).	
3.	Details of NGT/ court orders if any, for imposing EC on this entity.	

4.	Whether EC imposed in past? (Yes/ No)? If yes; please give following details:- i. Date of issuing directions ii. Amount of EC imposed.	
5.	Remarks	

- Please enclose copy of necessary documents such as the inspection report, analysis reports of samples, copy of show cause notices/directions issued etc.

Signature

With name and designation

Annexure-2

Environmental Compensation decided in the meeting of ECC held on 07.03.2022

Agenda item	Type of unit	District	Group at H.O.	Name of the industry	Address	Violations	Factors to calculate EC				Amount of interim Environmental Compensation recommended				
							PI	S	LF	RF	EC per day	Minimum EC amount (Rs/day)	EC to be imposed (Rs/day)	No. of days	Total amount of EC
1	Brickfields	Sriganganagar	MUID	Sekhon Int Udyog	M.No. 11, K.No. 18/0.202, 19, 20/0.161, 21/0.191, 22, 23/0.202,	Past operation of industry without valid consent from the State Board.	50	0.25	1.25	200 + 10 = 210	3281.25	5000	5000	22	110000
2	Brickfields	Sriganganagar	MUID	Shiv Int Udyog	Chak- 7 SGM, Tehsil-Suratgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	37	185000
3	Brickfields	Sriganganagar	MUID	Chug Brick company	67 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	44	220000
4	Brickfields	Sriganganagar	MUID	Satya Narayan Shiv Kumar	M.No. 15, K.No. 16, 17, 18, 19, 20/0.127 Chak 4 Y, Kalia, Tehsil-Sriganganagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1.25	200 + 10 = 210	3281.25	5000	5000	48	240000
5	Brickfields	Sriganganagar	MUID	Jagdamba Bricks (19220)	M.No.63, K.No.18, 19, 20, 21/.052, 22/.052, 23/.052 Chak 11, LNP , Tehsil-Sriganganagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1.25	200 + 10 = 210	3281.25	5000	5000	51	255000
6	Brickfields	Sriganganagar	MUID	Guru Ram Das Int Udyog	Chak- 52 F, Murba No.: 03, Kila No: 12,19,20,22, Tehsil-Srikaranpur, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	58	290000
7	Brickfields	Sriganganagar	MUID	Godara Int Udyog	73 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	61	305000

8	Brickfields	Srigangan agar	MUID	Shyam Kiln company	M.No. 21, K.No.3/0.127, 4, 7, 8/0.0127 Chak 4 Y, Kalyan, Tehsil-Sriganganagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1.25	200 + 10 = 210	3281.25	5000	5000	61	305000
9	Brickfields	Srigangan agar	MUID	J.K. Bricks Industries	Chak 17 GB, 163/402, Tehsil-Srivijaynagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	62	310000
10	Brickfields	Srigangan agar	MUID	Bika Bricks	Chak -65 G.B., Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	113	565000
11	Brickfields	Srigangan agar	MUID	Chhabra Bricks	Chak-5 GB(B), 139/383, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	116	580000
12	Brickfields	Srigangan agar	MUID	Ganesh Brick Kiln	Chak-5 K, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	122	610000
13	Brickfields	Srigangan agar	MUID	Khan Int Udyog	Chak- 4 MLD A, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	124	620000
14	Brickfields	Srigangan agar	MUID	Raj Int Udyog (Old-Jai Jhameshwar Int Udyog)	Chak-11 GB, 143/388, Tehsil-Srivijaynagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	124	620000
15	Brickfields	Srigangan agar	MUID	Shri Shyam Int Udyog	Chak 51 GB, 219/448, Tehsil-Srivijaynagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	128	640000
16	Brickfields	Srigangan agar	MUID	Saran Int Udyog	Chak- 1 N, Murba No.: 29, Kila No.: 3-8, Jagtewala, Tehsil-Srikaranpur, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	180	900000

17	Brickfields	Srigangan agar	MUID	Kamra Kiln company	Chak 68/2 G.B., Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	181	905000
18	Brickfields	Srigangan agar	MUID	Shivam Bricks Industries (Old Name- Lunga Int Udyog)	M.No. 63, K.No. 1, 2, 3, 8/0.228, 9, 10, Chak 5C Badi, Sujawalpur, Tehsil-Sriganganagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	3281.25	5000	5000	181	905000
19	Brickfields	Srigangan agar	MUID	Bhadu Kiln Udhyog	Chak 3 PSD B, Tehsil-Rawla, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	181	905000
20	Brickfields	Srigangan agar	MUID	K.K. Bricks	Chak 29 GB, 184/416, Tehsil-Srivijaynagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	217	1085000
21	Brickfields	Srigangan agar	MUID	Baldev Kiln Company	Chak 26 GB, 182/407, Tehsil-Srivijaynagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	250	1250000
22	Brickfields	Srigangan agar	MUID	Gotam Kiln Company	Chak 26 GB, 182/407, Tehsil-Srivijaynagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	250	1250000
23	Brickfields	Srigangan agar	MUID	Shiv Bricks Industries	Chak-7 SGM, Tehsil-Suratgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	285	1425000
24	Brickfields	Srigangan agar	MUID	Choudary Int Udyog	M.No. 18, K.No.1/0.027, 2/0.191, 3/0.253, 4, 7/0.121, 8/0.121 Chak 2 NH II, Tehsil-Sriganganagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1.25	200 + 10 = 210	3281.25	5000	5000	314	1570000

25	Brickfields	Srigangan agar	MUID	Gurmeet Kiln Company (old name - TUTU int udhyog, Shree Karni Bricks Industries)	Chak- 68/2 G.B., Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	365	1825000
26	Brickfields	Srigangan agar	MUID	Sonu Kiln Company	Chak-67 G.B., Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	365	1825000
27	Brickfields	Srigangan agar	MUID	Bimla Kiln Company	Chak-72 G.B., Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	365	1825000
28	Brickfields	Srigangan agar	MUID	Tata Bricks	7APM, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	365	1825000
29	Brickfields	Srigangan agar	MUID	Karan Brick Industries (Old Name- Krishna Int Udyog)	67 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	366	1830000
30	Brickfields	Srigangan agar	MUID	Ganpati Bricks	Chak 3 MLK A, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	366	1830000
31	Brickfields	Srigangan agar	MUID	Prince Bricks Co.	Chak- 73 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	368	1840000
32	Brickfields	Srigangan agar	MUID	Star Bricks industries	Chak-59 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	368	1840000

33	Brickfields	Srigangan agar	MUID	Tata Bricks industries	Chak-77 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	368	1840000
34	Brickfields	Srigangan agar	MUID	Kisan Int Udyog (Duplicate Name-Kishan Bricks Company)	Chak-7 SGM, Tehsil-Suratgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	368	1840000
35	Brickfields	Srigangan agar	MUID	Mahadev Int Udyog	Chak- 7 SGM, Sardargarh Road, Tehsil-Suratgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	369	1845000
36	Brickfields	Srigangan agar	MUID	Jai Balaji Bricks Udyog	Chak 4 DDB, Dabbar Road, Tehsil-Gharsana, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	379	1895000
37	Brickfields	Srigangan agar	MUID	Shri Ramdev Bricks	M.No. 44, K.No. 2, 3, 4, 5/0.190, 7/0.063, 8/0.063 Chak 9 A, Chhoti, Tehsil-Sriganganagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1.25	200 + 10 = 210	3281.25	5000	5000	385	1925000
38	Brickfields	Srigangan agar	MUID	Nishant Int udyog	Chak-79 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	404	2020000
39	Brickfields	Srigangan agar	MUID	Shri Shiv Int udyog	Chak 2 GD(A), Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	429	2145000
40	Brickfields	Srigangan agar	MUID	Baba Ramdev Int Udyog	Chak- 52F, Murba No.-50, Jorawar Singh Pura, Tehsil-Srikaranpur, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	431	2155000
41	Brickfields	Srigangan agar	MUID	Goswami Int Udyog	Chak- 16 BNW, Tehsil-Sadulshahar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	431	2155000

42	Brickfields	Srigangan agar	MUID	Pawan Bricks Company	Chak- 6 SGM (B), Tehsil-Suratgarh, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	431	2155000
43	Brickfields	Srigangan agar	MUID	Wahe Guru Int Udyog (Nanda Int Udyog)	Chak-87 G.B., Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	432	2160000
44	Brickfields	Srigangan agar	MUID	Laxmi Bricks udyog	Chak-5 JM, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	432	2160000
45	Brickfields	Srigangan agar	MUID	Goyal Kiln Co. (Other name-Chandra Singh& Company)	78GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	432	2160000
46	Brickfields	Srigangan agar	MUID	Arshid Industries	Chak-68/2 G.B., Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	480	2400000
47	Brickfields	Srigangan agar	MUID	Jai Bricks	Chak-68/2 G.B., Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	483	2415000
48	Brickfields	Srigangan agar	MUID	Ambey int udyog	M.No. 30, K.No.1/0.1768, 2/.228, 3/.228, 8/.253, 9, 10/.1963 Chak 13, LNP I, Tehsil-Sriganganagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1.25	200 + 10 = 210	3281.25	5000	5000	485	2425000
49	Brickfields	Srigangan agar	MUID	Brar Int Udyog	Chak- 6 BGS, Tehsil-Sadulshahar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	485	2425000
50	Brickfields	Srigangan agar	MUID	Satguru Int Udyog	Chak 11 BGS, Bhagsar, Tehsil-Sadulshahar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	485	2425000

51	Brickfields	Srigangan agar	MUID	Tajinder Pal Singh Baljeet Singh	Chak- 24 KSD Gaddar Khera, Tehsil-Sadulshahar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	486	2430000
52	Brickfields	Srigangan agar	MUID	Prince Bricks Company (Old Name-Baba Ramdev Int Udyog)	Chak -18 KSD, Tehsil-Sadulshahar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	487	2435000
53	Brickfields	Srigangan agar	MUID	Shree Balaji Int Udyog	Chak- 8 SDP, Tehsil-Sadulshahar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	487	2435000
54	Brickfields	Srigangan agar	MUID	Balaji Suppliers (Old Name - Brar Brick Kilan)	Chak 5 PSD A, Tehsil-Rawla, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	489	2445000
55	Brickfields	Srigangan agar	MUID	Choudhary Bricks Industries	Chak 365 Head, 1 KYD, Tehsil-Rawla, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	489	2445000
56	Brickfields	Srigangan agar	MUID	Jai Shree Krishna Ent Udhyog	Chak 5 GDA, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	489	2445000
57	Brickfields	Srigangan agar	MUID	Sagar Bricks	Chak - 22 NP, Tehsil-Raisinghnagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	489	2445000
58	Brickfields	Srigangan agar	MUID	Balana Int Udyog	Chak 33 GB, 186/420, Tehsil-Srivijaynagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	489	2445000
59	Brickfields	Srigangan agar	MUID	Jagdamba Indusries (Old Name- Arora Int Udyog)	Chak 10 BLM (A), 200/420, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	490	2450000

60	Brickfields	Srigangan agar	MUID	Sri Balaji Industries (Old Name-Jai Baba Ri Bricks)	Chak-72 G.B., Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	492	2460000
61	Brickfields	Srigangan agar	MUID	Aggrawal Ent Udhyog	Chak- 4 MLD A 1st, Tehsil-Gharsana, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	492	2460000
62	Brickfields	Srigangan agar	MUID	J.D. Bricks Industry	Chak-12ND Nahranwali, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000
63	Brickfields	Srigangan agar	MUID	Kamal Int udyog (Old Name- Kishan Int Udyog)	Chak-4 NM, Naharwali, Tehsil-Anupgarh, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000
64	Brickfields	Srigangan agar	MUID	Chodhary Industries (Old Name- Vijay Int Udyog)	Chak 2NM, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000
65	Brickfields	Srigangan agar	MUID	S M Bricks Suppliers, (Old Name-Yadunandan Ent Suppliers)	M.No. 14, K.No. 21/0.139, 22, 23, 24, 25, Chak 2 HH II, Tehsil-Sriganganagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1.25	200 + 10 = 210	3281.25	5000	5000	494	2470000
66	Brickfields	Srigangan agar	MUID	New Name- Sri Balaji Bricks Udyog, Old Name-Vishavkarma Int Udyog	M.No. 22, K.No. 1,2/0.506, 3/1/0.126,8/2/0.126, 9,10/0.506, 11/0.116, 12/0.116,13/1/0.055 Chak 11 Z, Tehsil-Sriganganagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1.25	200 + 10 = 210	3281.25	5000	5000	494	2470000
67	Brickfields	Srigangan agar	MUID	Saharan Int Udyog	Chak 5 MLD, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000

68	Brickfields	Srigangan agar	MUID	Choudhary Bricks Udhyog	Chak 1 MLK B, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000
69	Brickfields	Srigangan agar	MUID	Shree Shyam Bricks (Old Name- Shree Ram Bricks)	Chak- 6 G.D. Sakhi Road, Tehsil-Gharsana, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000
70	Brickfields	Srigangan agar	MUID	Murliwala Int Udyog	Chak 2 JSM, Kupli Road, Gharsana, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000
71	Brickfields	Srigangan agar	MUID	Shyoran Bricks Industries	Chak- 8 MLD B, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000
72	Brickfields	Srigangan agar	MUID	Jyani Int Udyog	Chak 8 MLD-B, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000
73	Brickfields	Srigangan agar	MUID	Bhole Shankar Int Udyog	Chak 15 KRW, Tehsil-Sadulshahar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000
74	Brickfields	Srigangan agar	MUID	Choudhary Brijlal Bhadu Int Udyog	Chak 12 SDP, Tehsil-Sadulshahar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000
75	Brickfields	Srigangan agar	MUID	Satguru Int Udyog	Chak 6 DBN, Tehsil-Suratgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000
76	Brickfields	Srigangan agar	MUID	Malwa Int Udyog (Old name-Global Bricks Industry)	Chak-5 GB(A), 124/381, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000

77	Brickfields	Srigangan agar	MUID	Dhanna Bhagat Int Udyog(Old Name- Vinayak Int Udyog, Parth Int Udyog)	Chak-5 GB(B), 124/383, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	494	2470000
78	Brickfields	Srigangan agar	MUID	Mandeep Singh Ranjeet Singh (Old Name- Shri Ram Bricks)	Chak-15 GB, 150/398, Tehsil-Srivijaynagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	496	2480000
79	Brickfields	Srigangan agar	MUID	Dhawan Int Udyog	Chak-5 GB(B), 130/383, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	496	2480000
80	Brickfields	Srigangan agar	MUID	BVP Bricks	68/2 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
81	Brickfields	Srigangan agar	MUID	Ashish Brick company	87GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
82	Brickfields	Srigangan agar	MUID	Nirmal Int Udyog	87 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
83	Brickfields	Srigangan agar	MUID	Godara Bricks	87 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
84	Brickfields	Srigangan agar	MUID	Kamra Bricks	Chak 14 MD, New Mandi, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
85	Brickfields	Srigangan agar	MUID	Shree Shyam Kilan Company (Old Name - Mohanlal Int Udyog)	Chak 3 KD B, Tehsil-Rawla, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000

86	Brickfields	Srigangan agar	MUID	Shri Ganesh Int Udhyog	Chak 30 AS B, Tehsil-Rawla, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
87	Brickfields	Srigangan agar	MUID	Bedi Int Bhatta	Manaksar Chouk, Tehsil-Suratgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
88	Brickfields	Srigangan agar	MUID	Rishabh Traders (Old Name- Satnam Tanu Int Udyog)	Chak-34 GB, 189/423, Tehsil-Srivijaynagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
89	Brickfields	Srigangan agar	MUID	Balaji Bricks Company	Chak 50 GB, 219/446, Tehsil-Srivijaynagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000

Annexure-3

Environmental Compensation decided in the meeting of ECC held on 07.03.2022

Agenda item	Type of unit	District	Group at H.O.	Name of the industry	Address	Violations	Factors to calculate EC				Amount of interim Environmental Compensation				
							PI	S	LF	RF	EC per day (Rs)	Minimum EC amount (Rs/day)	EC to be imposed (Rs/day)	No. of days	Total amount of EC (Rs)
90	Brickfields	Sriganganagar	MUID	Kooldiya Int Udyog	Chak 9 KD A, Tehsil-Rawla, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	61	305000
91	Brickfields	Sriganganagar	MUID	Mahabali Int Udyog (Old name-Agarwal Int Udyog)	Chak-5 GB (B), 127/383, Tehsil- Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	61	305000
92	Brickfields	Sriganganagar	MUID	A. K. Aunkar Int Udyog	M.No. 47, K.No. 4, 5/0.227, Chak 7C Badi, Sujawalpur, Tehsil-Sriganganagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	62	310000
93	Brickfields	Sriganganagar	MUID	Shivam Int Udhyog (Other Name-Shiv Int Udhyog)	Chak 47 LLW Muraba 41, Tehsil-Padampur, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	63	315000
94	Brickfields	Sriganganagar	MUID	Mohanlal Jakhar	Chak 5 MLD A,Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	64	320000
95	Brickfields	Sriganganagar	MUID	H.R. Int Udhyog	Chak- Jeevan desar Muraba No.- 155, Tehsil-Padampur, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	96	480000
96	Brickfields	Sriganganagar	MUID	Surenderpal Int Udyog	Chak-5 GB (A), 125/380, Tehsil- Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	127	635000

97	Brickfields	Sriganganagar	MUID	Pal Bricks Industries	Chak- 2 U, Murba No.: 60, Kila No.: 3-7, Kesari Singh Pura, Tehsil-Srikaranpura, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	128	640000
98	Brickfields	Sriganganagar	MUID	Dhillon Bricks Industry	Chak- 42 F, Murba No.: 24, Kila No: 17,18,19, Tehsil-Srikaranpura, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	192	960000
99	Brickfields	Sriganganagar	MUID	Sri veer Tejaji Int Udhyog(old name Shri Int Udhyog	3 G.M, Tehsil-Gharsana, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	281	1405000
100	Brickfields	Sriganganagar	MUID	KRC (Old Name-Salasar Int udyog)	Chak-7 JM, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	281	1405000
101	Brickfields	Sriganganagar	MUID	(New Name- Lal Chand Vatrana Bricks Industries)(Old Name-Dhot Bricks)	Chak 40 GB, 203/430, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	312	1560000
102	Brickfields	Sriganganagar	MUID	Tata Bricks company(Old name-VIP int udyog)	66 GB, Tehsil-Anupgarh, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	312	1560000
103	Brickfields	Sriganganagar	MUID	Dada Bricks	Chak 36 GB, 188/426,427, Tehsil- Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	312	1560000
104	Brickfields	Sriganganagar	MUID	Hari int udyog Old Name- Maruti Int Udyog	M.No. 78, K.No. 14, 15, 16, 17, 18, 23/0.215, 24/0.215, 25/0.215 Chak 4 C, Badi odki, Tehsil-Sriganganagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	314	1570000

105	Brickfields	Sriganganagar	MUID	S.S. BRICKS (47625)(OLD NAME- balaji int udyog, ambey bricks industries,	M.No. 50, K.No.10/.253, 11/.238, 12/0.253, 13/0.253 Chak 2 D Badi odki, Tehsil-Sriganganagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	346	1730000
106	Brickfields	Sriganganagar	MUID	Namdhari Bricks Industries (44927)	M.No. 45, K.No. 1/0.216, 2, 3, 9, 10, Chak 23Z , Tehsil-Sriganganagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	377	1885000
107	Brickfields	Sriganganagar	MUID	Brar Int Udhyog(old name: Karni Maa int Udhyog	Chak- 2 MLD B, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	438	2190000
108	Brickfields	Sriganganagar	MUID	Aggarwal Int Udhyog	Chak 6 PSD A, Tehsil-Rawla, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	496	2480000
109	Brickfields	Sriganganagar	MUID	Kuber int Udhyog(old name: M.M Bricks industries	Chak- 4 MLD B 1st, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	496	2480000
110	Brickfields	Sriganganagar	MUID	(New Name- New Luxmi Entt Udhyog) (Old Name- Om Namh Laxmi Int Udyog)	Chak-15 SGR, Suratgarh Road, Tehsil- Suratgarh, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	496	2480000
111	Brickfields	Sriganganagar	MUID	(Baba Bricks Company) (Old-Sri Vijaynagar Kiln)	Chak 36 GB, 194/429, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	496	2480000
112	Brickfields	Sriganganagar	MUID	Chugh Bricks Company	Chak 36 GB, 196/430, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	496	2480000
113	Brickfields	Sriganganagar	MUID	(New Name- Bika Int Udyog)(Old Name-Satvindra Singh & sons)	Chak 49 GB, 207/436, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	496	2480000

114	Brickfields	Sriganganagar	MUID	Arora Bricks	77 GB, Tehsil-Anupgarh, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	496	2480000
115	Brickfields	Sriganganagar	MUID	Thind int udyog	Chak-87 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
116	Brickfields	Sriganganagar	MUID	Durga Bricks Industries	Chak-68/1 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
117	Brickfields	Sriganganagar	MUID	Dhot Bricks	Chak-66 G.B., Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
118	Brickfields	Sriganganagar	MUID	New Name- Saran Ent Udhyog (Old Name-Kalgidhar Bricks)	Chak-66 G.B., Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
119	Brickfields	Sriganganagar	MUID	Kamra Kiln company (Old name- Vimla Kiln Co.)	Chak-73 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
120	Brickfields	Sriganganagar	MUID	Chug Brick Industries	Chak 54 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
121	Brickfields	Sriganganagar	MUID	Mohan Int Udyog	67 GB, Tehsil-Anupgarh, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
122	Brickfields	Sriganganagar	MUID	KBI industries	Chak 66 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
123	Brickfields	Sriganganagar	MUID	Siddhi vinayak bricks industries	Chak-87 GB, Tehsil-Anupgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000

124	Brickfields	Sriganganagar	MUID	Suman Int Udyog	M.No. 3, K.No. 23, 24, 25/0.189, M.No. 17, K.No. 3, 4, 5/1(0.189) Chak 12 F Bada, Mirzewala, Tehsil-Sriganganagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
125	Brickfields	Sriganganagar	MUID	Dev Raj Harmesh Pal (Other Name-Moyal Int Udyog)	Chak 4 ML,M.No. 4, 26, K.No. 13/0.114, 14, 15, 19/0.019, 17, 18, 19, 20/0.228, M.No. 27, K.No. 2/0.126, 3, 4, 5, 6, 7, 8, Tehsil-Sriganganagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1.25	200 + 10 = 210	3281.25	5000	5000	497	2485000
126	Brickfields	Sriganganagar	MUID	Akal Int Udyog	M.No. 32 K.No. 1/0.151, 2 , 3, 4/1 (0.127), 8, 9, 10/0.151 Chak 7C Badi, Sujawalpur, Tehsil-Sriganganagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
127	Brickfields	Sriganganagar	MUID	Balaji bricks	M.No. 60, K.No. 12, 13, 14, 17, 18, 19 Chak 3 C Bari, Pakki, Tehsil-Sriganganagar, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
128	Brickfields	Sriganganagar	MUID	Ganesh Brick Kiln	Chak 1 MLK C, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
129	Brickfields	Sriganganagar	MUID	Poonia Int Udhyog	Chak 1 MLK C, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
130	Brickfields	Sriganganagar	MUID	Kooldiya Int Udyog Unit - I	Chak 9 KND, Tehsil-Rawla, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
131	Brickfields	Sriganganagar	MUID	Kooldiya Int Udyog Unit - II	Chak 9 KND (19 KD), Tehsil-Rawla, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000

132	Brickfields	Sriganganagar	MUID	Shri Krishna Bricks (Old Name - Quadri Bricks)	Chak 9 KD A, Tehsil-Rawla, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
133	Brickfields	Sriganganagar	MUID	Jyani Brick Udyog	Chak 7 DD, New Mandi, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
134	Brickfields	Sriganganagar	MUID	(New Name- Angri Devi) (Old Name- S.P. Int Udyog)	Chak 2 GD(A), Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
135	Brickfields	Sriganganagar	MUID	Choudhary Int Udhyog (Old Name- Shri Ganesh Int Udyog)	Chak- 2 JSM, Kupli Road, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
136	Brickfields	Sriganganagar	MUID	Bhullar Int udhyog	Chak- 9 GD(A), Sakhi Road, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
137	Brickfields	Sriganganagar	MUID	New Prajapati Bricks Co	Chak- 19 MD, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
138	Brickfields	Sriganganagar	MUID	Laxmi int udhyog	Chak- 2 MLD B, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
139	Brickfields	Sriganganagar	MUID	Shyam Bricks Kiln	Chak- 8 MLD B, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
140	Brickfields	Sriganganagar	MUID	Shiv Int Udyog	Chak 2 PSD, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000

141	Brickfields	Sriganganagar	MUID	Dipti Singh Int Udyog	Chak- 12 O, Murba No.: 38, Kila No: 16,17,20,22,23,24,25, Tehsil-Srikaranpura, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
142	Brickfields	Sriganganagar	MUID	Tej Int Udyog, (Old Name- Gurusis Bricks Udyog)	Chak- 28 F, Gulabewala, Murba No.: 05, Kila No: 18/1, 19,20,21,22, Tehsil-Srikaranpura, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
143	Brickfields	Sriganganagar	MUID	Jai Durga Int Udyog (16428)	Chak- 52 F, Murba No.: 50, Tehsil-Srikaranpura, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
144	Brickfields	Sriganganagar	MUID	Anil Bricks Company, Old Name- Shri Ganesh Ent Udhyog (20240)	Chak- 6 W, Murba No.: 32, Kila No.: 1/1, 2/2, Tehsil-Srikaranpura, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
145	Brickfields	Sriganganagar	MUID	Shri Balaji Int Udyog (20630)	Chak- 12 O Murba No.: 37, Kila No.: 16-18, 23-25, Tehsil-Srikaranpura, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
146	Brickfields	Sriganganagar	MUID	S. B. Int Udyog (37781)	Chak- 12 FF, Murba No. 21, Kila No. 2,3,8,9,12,13, Tehsil-Srikaranpura, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
147	Brickfields	Sriganganagar	MUID	Tushar Int Udyog, Old Name- Ganpati Bricks (16488)	Chak- 2 MM, Murba No. 32, Kila No. 1,2,3/1,9,10,11/2, Tehsil-Srikaranpura, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
148	Brickfields	Sriganganagar	MUID	Ridhi Sidhi Int Udyog	Chak - 66 RB, Tehsil-Raisinghnagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000

149	Brickfields	Sriganganagar	MUID	Guru Kripa Int Udyog	Chak - 70 RB, Tehsil-Raisinghnagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
150	Brickfields	Sriganganagar	MUID	Ganesh Int Udyog	Chak- 5 RM, Raghunathpura, Tehsil-Suratgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
151	Brickfields	Sriganganagar	MUID	Balaji Bricks Industries(Old Name-Sardar Bricks Industries)	Chak-1 DBN (B), Tehsil-Suratgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
152	Brickfields	Sriganganagar	MUID	Kothari Bricks Company	Chak-6 SGM, B, Tehsil-Suratgarh, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
153	Brickfields	Sriganganagar	MUID	(New Name- Baba Kiln Company, Old Name- Baba Int Udyog)	Chak-34 GB, 186/422, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
154	Brickfields	Sriganganagar	MUID	Bika Int Udyog	Chak 35 GB, 192/423, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
155	Brickfields	Sriganganagar	MUID	Shri Karni Int Udyog (Old Name-Shree Int Udyog)	Chak-34 GB, 195/417, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
156	Brickfields	Sriganganagar	MUID	Khushi Int Udyog	Chak 26 GB, 183/407, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
157	Brickfields	Sriganganagar	MUID	Baba Brick Kiln	Chak 36 GB, 194/429, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000

158	Brickfields	Sriganganagar	MUID	Ambika Int Udyog	Chak 46 GB, 218/445, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
159	Brickfields	Sriganganagar	MUID	Shree Gurunanak Bricks	Chak 29 GB, 186/412, Tehsil-Srivijaynagar, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
160	Brickfields	Sriganganagar	MUID	Tata Bricks	77 GB, Tehsil-Anupgarh, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
161	Brickfields	Sriganganagar	MUID	Shree Mahadev Int Udyog	86 GB-B, Tehsil-Anupgarh, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
162	Brickfields	Sriganganagar	MUID	Panwar Int Udhyog	Chak 3 PM II, Tehsil-Rawla, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
163	Brickfields	Sriganganagar	MUID	Tiranga Int Udhyog	2 MLD B,Tehsil-Gharsana, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
164	Brickfields	Sriganganagar	MUID	K.G.N Int Udhyog	Chak 12 MLD-B, Tehsil-Gharsana, District-Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000
165	Brickfields	Sriganganagar	MUID	Vinayak Enterprises	6 SGM B, Tehsil-Suratgarh, District- Sriganganagar	Past operation of industry without valid consent from the State Board.	50	0.25	1	200 + 10 = 210	2625	5000	5000	497	2485000

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Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004
Phone :0141-5159699,5159604 e-mail : member-secretary@rpcb.nic.in
TollFreeHelpLineNo. : 18001806127 Ext. 7

F.14(5) Adm/ RSPCB/Project /2800-2841 Date: 17.2.22

Guidelines for Abatement and Control of Pollution in Brick Kiln Industry

In compliance of Hon'ble NGT order passed on dated 10/11/2021 in the matter of O.A.No.262/2020, Hakam Singh & Anr V/s State of Rajasthan & Others, the Rajasthan State Pollution Control Board, hereby issues guidelines for establishment of new brick kiln units and mandatory pollution control measures with new as well as existing brick kiln units.

1- GENERAL

i) Brick kiln units may be established on a piece of land duly converted, for the purpose of establishment of brick kiln units, under relevant provisions of Rajasthan Land Revenue (Conversion of agricultural land for non-agricultural purposes in rural areas) Rules, 2007 and subsequent amendment rules, 2016 or on piece of land allotted by competent authority of State Government for establishment of brick kiln units.

ii) Brick Kiln units may also be established on Khatedari land for which conversion is not required under Rule 6 of the Rajasthan Land Revenue (Conversion of agricultural land for non-agricultural purposes in rural areas) Rules, 2007 and subsequent amendment.**(Annexure-I)**

iii) In cases where capacity of existing brick kiln is proposed to be enhanced by installing additional plant and machinery or otherwise (except replacement), it will be treated as the case for establishment of new units.

iv) The brick kiln units shall be required to comply with provisions laid down in all other related laws in force. The Consent to Establish/Consent to operate issued under the Air Act and/or Water Act is limited to control of pollution and statutory provisions contained in these Acts and does not absolve project proponent from other statutory obligations prescribed under any other law or instrument.

v) If competent authority for land conversion, on the basis of distance or any other issue, cancels land conversion and intimates to the Board about cancellation of land conversion, then consent to establish or operate, as the case may be, shall be revoked and/or refused

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by the State Board and the competent authority for land conversion shall be solely responsible to take necessary action for removal of the brick kiln unit from the site.

vi) Similarly, in case of cancellation of Short Term Permit issued to the Brick Kiln units Consent to Establish or Consent to Operate, as the case may be, issued under provisions of Air Act,1981 and/or Water Act,1974 for adequacy of pollution control measures shall be revoked/refused by the State Board after receipt of information from Mining department.

2. STANDARDS TO BE ACHIEVED

Stack height to be provided with different type of brick kilns and emission standards have been notified by Ministry of Environment and Forest (MoEF), Govt. of India as per Environment (Protection) Rules, 1986 (as amended time to time) vide G.S.R. 543 (E) dated 22/7/2009 **(Annexure II)**. There are other activities in brick manufacturing process like mining/quarrying of clay, handling & transportation of raw material/bricks which contribute to ambient air pollution. MoEF has also Notified National Ambient Air Quality Standards dated 16th November 2009 **(Annexure III)**. These standards are mandatory to be achieved by the Brick Kiln units.

3. POLLUTION CONTROL MEASURES REQUIRED

Following measures must be provided by brick kiln owners for abetment of pollution:-

i) Scientifically designed gravitational settling chamber for proper retention/ collection of Particulate matter /unburnt fuel part.

ii) Approach road within the premises of brick kiln area should be pucca / stabilized with brick bats etc.

iii) Bricks should be laid in a staggered manner for baking to entrap maximum particulate matter at the source itself.

iv) Safe and adequate infrastructure facility for stack monitoring as per CPCB guideline(Annexure)

v) Active haul roads inside the premises should be adequately wetted with water.

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vi) Wheel cleaning facilities should be provided, for delivery trucks leaving the works, for the removal of mud.

4. PLANTATION AND OTHER ISSUES

- The piece of land shall be utilized for establishment of brick kiln unit in such a manner that plantation up to norms of 33% of total area of land can be carried out leaving sufficient spaces for utilities, office building and keeping peripheral plantation to the extent possible. The plantation must be carried out as per guidelines issued by the Board vide circular dated 15.7.04 **(Annexure-IV).**

  Similar practice shall be adopted for plantation in case of brick kiln units established or proposed to be established on STP's, after demarcation of area within STP's. However if area/land is not suitable for plantation purposes, the project proponent may carry out plantation on an adjacent area or any other suitable area after duly informing the concerned Regional Officer.
- Ground water shall not be abstracted without prior N.O.C. from Central Ground Water Authority.
- A Sign Board showing the name, address and capacity of the brick kiln unit should be displayed at the entrance of the site.
- The brick kiln area (converted/allotted/demarked at STP) shall be clearly demarcated by providing boundary walls/fencing at all sides.

5. Restrictions vide Taj Trapezium and various matters from Hon'ble NGT

(A) Taj Trapezium Notification

As per Hon'ble Supreme Court directions issued on 10/05/1996 in the case of M.C. Mehta v/s Union of India & ors, no brick kiln shall be allowed to be established or operated within 20 km radial distance of the Taj Mahal and other significant monuments in the Taj Trapezium Zone and Bharatpur Bird Sanctuary.

Rajasthan State Pollution Control Board

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(B) **Brick kiln units located in the NCR Region of the State shall comply with the order passed by Hon'ble NGT in the following matters-**

i) O.A.No,1016/2019,Utkasrsh Panwar V/s CPCB & Others regarding conversion of brick kiln to zigzag structure

ii) O.A. No.21/2014 ,Vardhman Kaushik V/s Union of India regarding use of cleaner fuel such as natural gas (PNG/CNG),LPG,Bio Gas etc in compliance of CPCB letter dated 27/11/2020.

C) **All Brick kiln units shall comply with the orders passed by Hon'ble NGT in the various matters from time to time.**

6. PROCEDURE TO SUBMIT APPLICATION FOR CONSENT TO ESTABLISH AND CONSENT TO OPERATE

(i) Applications for consent to establish and consent to operate shall be submitted on line through RPCBMIS Portal along with prescribed documents and consent fees as per fee notification ,2016.

(ii) All the applications shall be examined first by pre screening cell in terms of documents submitted and deficiencies, if any, shall be communicated online. In case of complete application the Project Proponent shall be asked to deposit the consent fee as per fee notification, 2016.

(iii) As per categorisation of Board, Brick kiln units are categorised in Orange Category and the power to dispose off such applications is delegated to Regional Offices of the State Board.

(iv) Checklist of documents for the applications of Consent to Establish & Consent to Operate is attached at **Annexure-V**.

All concerned are directed to ensure strict compliance of the Guidelines while dealing with the issues related with brick kiln industry.

(Anand Mohan)
Member Secretary

dc

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Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004
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F.14(5) Adm/ RSPCB/Project /2800-2841 Date: 17.2.22

1. P.S. to Chairperson, RSPCB, Jaipur.
2. Sr.PA to Member Secretary, RSPCB, Jaipur.
3. The CEE/CAO/CSO, RSPCB, Jaipur.
4. Group In-Charge, CD & Legal, PDF/ CPP & Hazardous Waste Cell / Liquid Waste, & E-waste Cell/ Textile/Mines & SCMG-DS/ OGM & Estt./HBC/ Training Project & IEC/ Planning/ BMW, ECC & Plastic Waste/ MUID Solid Waste, PCV, Complaints, Grievances, VIP & EC Compliance, RTI, RSPCB, Jaipur.
5. The Regional Officer, Regional Office, RSPCB, Alwar/ Balotra/ Bharatpur/ Bhiwadi/ Bhilwara/ Bikaner/ Chittorgarh/ Jaipur South/ Jaipur North/ Jodhpur/ Kishangarh/ Kota/ Pali/ Sikar/ Udaipur/Bundi/ Hanumangarh/Jaisalmer/ Sirohi /Jhalawar/Sawai Madhopur/ Jhunjhunu/Rajsamand/ Banswara/ Nagaur.
6. GIC (IT), with directions to upload on RSPCB website.

Member Secretary

o/c

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Annexure-I

GOVERNMENT OF RAJASTHAN
REVENUE (GROUP-6) DEPARTMENT

No. F.6(26) Rev.6/2014/22 Jaipur, Dated:- 17/5/16

NOTIFICATION

In exercise of the powers conferred by clause (xi-A) of sub-section (2) of section 261 read with section 90-A of the Rajasthan Land Revenue Act, 1956 (Act No. 15 of 1956), the State Government hereby makes the following rules further to amend the Rajasthan Land Revenue (Conversion of agricultural land for non-agricultural purposes in rural areas)Rules, 2007, namely:-

1. Short title and commencement.- (1) These rules may be called the Rajasthan Land Revenue (Conversion of agricultural land for non-agricultural purposes in rural areas) (Amendment) Rules, 2016.
(2) They shall come into force at once.

2. Amendment of rule 2.- In sub-rule (1) of rule 2 of the Rajasthan Land Revenue (Conversion of agricultural land for non-agricultural purposes in rural areas)Rules, 2007, hereinafter referred to as the said rules, the existing clauses (aaa) and (aaaa) shall be substituted by the following, namely:-

"(aaa) 'Agri-marketing' means business that derives most of its revenue from agriculture and may cover processing, manufacturing and distribution of agricultural products;

(aaaa) 'Agro processing' means processes that use agriculture products, agri-waste and intermediate agriculture products to produce products in a manner that there is a transformation in the nature of the agriculture product;"

3. Amendment of rule 6.-In rule 6 of the said rules,-

(i) in marginal heading, for the existing expression "small scale industries", the expression "micro or small scale industries" shall be substituted;

(ii) for the existing expression "a small scale industrial unit", the expression "a micro or small scale industrial unit and kjawa" shall be substituted; and

(iii) for the existing expression "upto an area not exceeding 2500 Sq. meters.", the expression "upto an area not exceeding one acre." shall be substituted.

4. Amendment of rule 6A.- In rule 6A of the said rules,-

(i) in marginal heading, for the existing expression "Agri-business activity", the expression "agri-marketing activity" shall be substituted; and

(ii) for the existing expression "Agri-business activities", the expression "agri-marketing activities" shall be substituted.

5. Amendment of rule 7.- In clause (x) of rule 7 of the said rules, for the existing expression "Agro-processing and Agri-business unit", the expression "Agro-processing and Agri-marketing unit" shall be substituted.

6. Amendment of rule 8.- The existing sub-rule (2-A) of rule 8 of the said rules, shall be substituted by the following, namely:-

"(2-A)No conversion charges as prescribed in rule 7 shall be payable for conversion of land for setting up of Agro-processing and Agri-marketing unit whose project is sanctioned before 31st March, 2019 under the Rajasthan Agro-Processing and Agri-Marketing Promotion Policy 2015."

7. Amendment of rule 9.- In clause (i) of sub-rule (1) of rule 9 of the said rules, for the existing expression "Agro-processing or Agri-business unit", the expression "Agro-processing or Agri-marketing unit" shall be substituted.

By order of the Governor

(Kunj Bihari Pandya)
Joint Secretary to the Government

Copy: - Copy forward to the following for information and necessary action:-

1. P.S. to Hon'ble Chief Minister, Rajasthan Jaipur.
2. S.A. to Hon'ble Revenue Minister, Rajasthan Jaipur.
3. P.S. to Chief Secretary, Rajasthan Jaipur.

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4. P.S. to Principal Secretary, Agriculture Department.
5. P.S. to Secretary, Revenue Department, Jaipur
6. Accountant General, Rajasthan, Jaipur
7. All Divisional Commissioners. Rajasthan
8. All Collectors, Rajasthan
9. Deputy Accountant General, SRA, Rajasthan, Jaipur.
10. Registrar, Board of Revenue, Rajasthan, Ajmer.
11. Director Printing and Stationary department for publication of the Notification in the Rajasthan Gazette dated 17-05-16 along with additional copies.
12. Director, Public Relation, Rajasthan, Jaipur.
13. Registrar, Board of Revenue, Ajmer.
14. "RAVIRA" Board of Revenue, Rajasthan, Ajmer.
15. Director, Information &Technology (Computer), Jaipur.
16. Joint Registrar, Library Judges, Supreme Court, New Delhi.
17. Registrar General of High Court of Rajasthan, Jodhpur.
18. All Joint Secretaries/Dy. Secretaries Department of Revenue.
19. Joint Secretary Revenue (G-5) Department for uploading on website.
20. Guard file.

Joint Secretary to the Government

Annexure II

Standards for emission or discharge of pollutants as per Schedule-I at S.No. 74 of Environment (Protection) Rules, 1986 for Brick Kilns:

(i) Bull's Trench Kiln (BTK)		
	Category*	**Limiting concentration in mg/Nm^3**
Particulate Matter	Small	1000
	Medium	750
	Large	750
Stack Height		**Minimum (metre)**
	Small	22 or induced draft fan operating with minimum draft of 50 mm WG with 12 m stack height.
	Medium	27 or induced draft fan operating with minimum draft of 50 mm WG with 15 m stack height.
	Large	30 or induced draft fan operating with minimum draft of 50 mm WG with 17 m stack height.
***Category** Small BTK Medium BTK Large BTK	**Trench Width (m)** < 4.50 4.50-6.75 Above 6.75	**Production (bricks/day)** Less than 15,000 15,000-30,000 Above 30,000
(ii) Down-Draft Kiln (DDK)		
	Category++	**Limiting concentration in**

		mg/Nm^3
Particulate Matter	Small/large/medium	1200
Stack Height		**Minimum (metre)**
	Small	12
	Medium	15
	Large	18
++Category Small DDK Medium DDK Large DDK	**Production (bricks/day)** Less than 15,000 15,000-30,000 Above 30,000	

(iii) Vertical Shaft Kiln (VSK)

	Category**	**Limiting concentration in mg/Nm^3**
Particulate Matter	Small/large/medium	250
Stack Height		**Minimum (metre)**
	Small	11 (at least 5.5m from loading platform)
	Medium	14 (at least 7.5m from loading platform)
	Large	16 (at least 8.5m from loading platform)
****Category** Small VSK Medium VSK Large VSK	**No. of shafts** 1-3 4-6 7 or more	**Production (bricks/day)** Less than 15,000 15,000-30,000 Above 30,000

Notes:-

1. Gravitational Settling Chamber along with fixed chimney of appropriate height shall be provided for all Bull's Trench Kilns.

2. One chimney per shaft in Vertical Shaft Kiln shall be provided. The two chimneys emanating from a shaft shall either be joined (at the loading platform in case of brick chimney or at appropriate level in case of metal chimney) to form a single chimney.

3. The above Standards shall be applicable for different kilns if coal, firewood and/or agricultural residues are used as fuel.

Ref. - G.S.R. 543 (E) dated 22nd July 2009 (www.moef.nic.in)

Annexure 6 III

National Ambient Air Quality Standards (NAAQS)

S. No	Pollutant	Time Weighted Average	Concentration in Ambient Air		
			Industrial, Residential, Rural and other areas	Ecologically sensitive area (notified by central government)	Methods of measurement
(1)	(2)	(3)	(4)	(5)	(6)
1	Sulphur dioxide (SO_2), $\mu g/m^3$	Annual*	50	20	-Improved West & Gaeke
		24 hours**	80	80	-Ultraviolet fluorescence
2	Nitrogen Dioxide (NO_2), $\mu g/m^3$	Annual*	40	30	-Modified Jacob & Hochheiser (Na- arsenite)
		24 hours**	80	80	-Chemiluminescence
3	Particulate Matter (Size less than 10µm) or $PM_{10}\mu g/m^3$	Annual*	60	60	- Gravimetric - TOEM
		24 hours**	100	100	- Beta attenuation
4	Particulate Matter (Size less than 2.5µm) or $PM_{2.5}\mu g/m^3$	Annual*	40	40	- Gravimetric - TOEM
		24 hours**	60	60	- Beta attenuation

* Annual arithmetic mean of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals

** 24 hourly or 08 hourly or 01 hourly monitored values, as applicable, shall be complied with 98% of the time in a year. 2% of the time, they may exceed the limits but not on two consecutive days of monitoring.

Note:

Whenever and wherever monitoring results on two consecutive days of monitoring exceed the limits specified above for the respective category, it shall be considered adequate reason to institute regular or continuous monitoring and further investigation

(National Ambient Air Quality Standards, MOEF Notification dated 16th November 2009)

Rajasthan State Pollution Control Board

4, Institutional Area, Jhalana Doongri, Jaipur

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Annexure-IV

No F. 14 (40) RPCB/Plg/Policy/5804 to 5825 Date: 15/07/2004

CIRCULAR

Entry No. 37 of schedule-I of Environment(Protection)Rules,1986 has stipulated that in respect of stone crushing units, the concerned unit would be required to grow a green belt along the periphery. The Board has also incorporated a condition of 33% of the unit's area as being required to be covered by plantation, while granting consent to these units to operate under the Air(Prevention & Control of Pollution)Act,1981. However, the numbers of trees, species etc. and the manner of their plantation have not been specified by either the Board or the Environment (Protection)Rules,1986. In view of the difficulty being experienced in implementing this requirement, following clarification is hereby issued:-

1. Trees shall necessarily be planted along the periphery of the area in rows. The unit may also take up additional plantation in other available open areas such as along the road, on unused land etc.

2. The computation of the area under plantation shall be done on the basis of the following norms:-

   i. Tree species like Neem, Pipal, Jamun, Gulmohar etc. shall be deemed to cover 25 M^2 areas on maturity.

   ii. Shrubs like Guava, Pomegranate, Jungle Jalebi etc. shall be deemed to cover an area of 9 M^2 on maturity.

The area likely to be covered by the plants mentioned above shall be computed accordingly. The herbs which require continuous watering for their maintenance shall not be counted to meet the norms though the can be planted by the management as per their need.

Illustration: In case of 10 no. of trees like Sehtoot, Siris, Shisham, Babool; 5 no. of Shrubs like Eucalyptus, Ashok, Ber, Kair and 20 Nos. of Herbs like

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Rose, Mehandi, Duranta, Merigold are planted the total area under plantation shall be computed as follows:

Area covered by trees = 10 x 25 = 250 m^2

Area covered by shrubs = 05 x 09 = 045 m^2

Area covered by herbs = 20 x 00 = 000 m^2

Total Area 295 m^2

-Sd-
Member Secretary

Rajasthan State Pollution Control Board

4, Institutional Area, Jhalana Doongri, Jaipur

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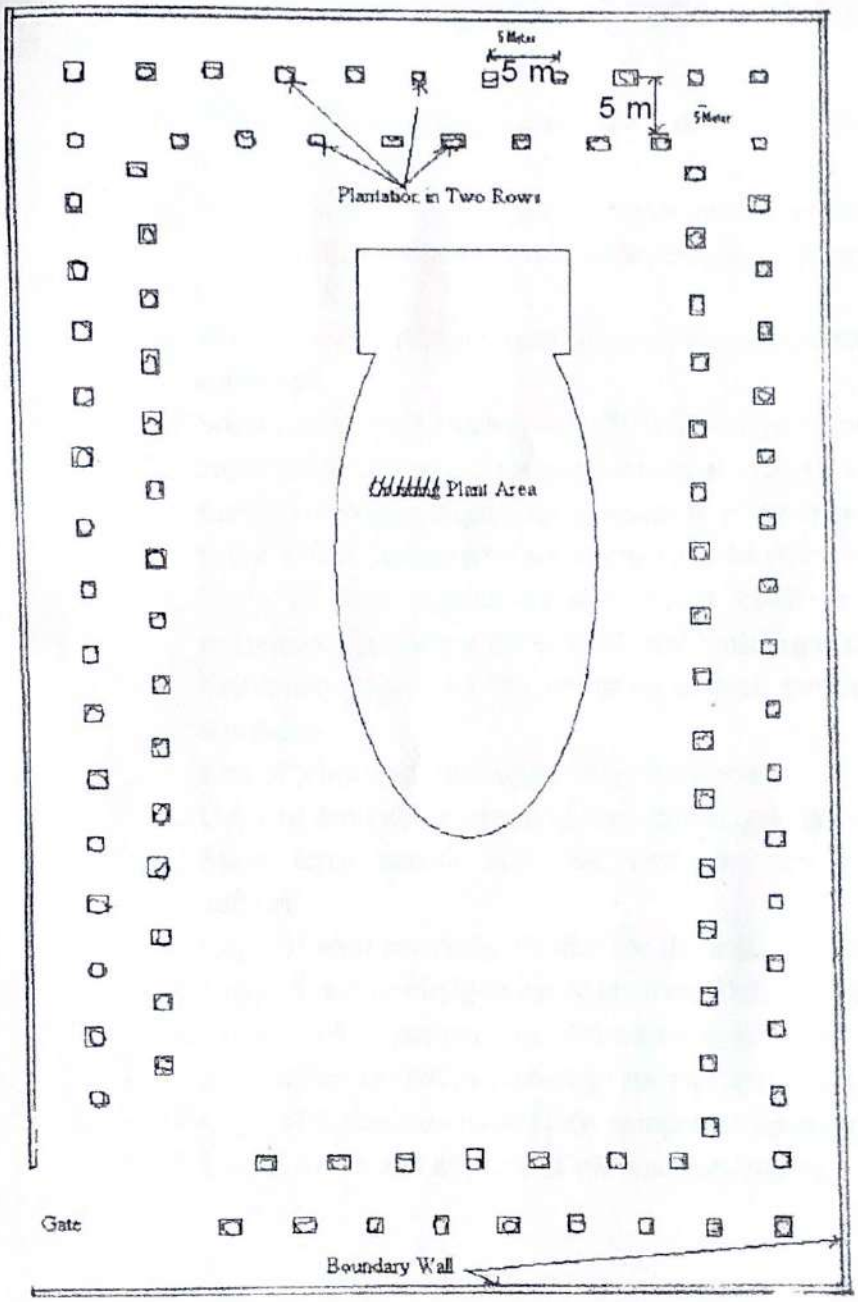
Typical Layout for Two Row Plantation



Rajasthan State Pollution Control Board

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4, Institutional Area, Jhalana Doongri, Jaipur

Annexure-V

Checklist for the applications for Consent to Establish under Water Act,1974 & Air Act, 1981.

1. Online submitted application for Consent to Establish under Water & Air Act.
2. Self declaration by the project proponent regarding details of capital investment, product, no.of employees, generation of trade/domestic effluent etc.
3. Authority letter/Board resolution/power of attorney in the favour of applicant.
4. Source of water (ground water/PHED/Tanker) and copy of receipt of application submitted for abstraction of ground water to CGWA/for supply of requisite quantity of water to competent authority/affidavit to the effect that ground water shall not be extracted.
5. Copy of duly signed project report certified by C.A./financial institutions including the cost of land,building,plant and machinery.
6. Feasibility report on the pollution control measures as per generic structure.
7. List of plant and machinery to be installed
8. Copy of land allotment/land conveyance documents/Copy of Mining Short term permit with the site plan approved by competent authority.
9. Copy of land conversion order for the intended use/specific purpose
10. Copy of acknowledgement letter from District Industry Centre.
11. Copy of partnership deed/memorandum & article of association(except in case of proprietorship firms)
12. Copy of forest diversion from competent authority(if applicable)
13. List of name and address of all directors/partners

Rajasthan State Pollution Control Board

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4, Institutional Area, Jhalana Doongri, Jaipur

Checklist for the applications for Consent to Operate under Water Act,1974 & Air Act, 1981.

1. Online submitted application for Consent to Operate under Water & Air Act.
2. Self declaration by the project proponent regarding details of capital investment, product, no.of employees, generation of trade/domestic effluent etc.
3. Authority letter/Board resolution/power of attorney in the favour of applicant.
4. Source of water (ground water/PHED/Tanker) and copy of receipt of application submitted for abstraction of ground water to CGWA/for supply of requisite quantity of water to competent authority/affidavit to the effect that ground water shall not be extracted.
5. Copy of duly signed project report certified by C.A./financial institutions including the cost of land,building,plant and machinery.
6. Point wise evidence based Compliance report of previous issued Consent to Establish/Consent to Operate (in case of renewal)
7. Analysis/monitoring report of source emission/ambient air/waste water/noise as applicable from the laboratory of State Board(in case of renewal)
8. Self certified production figures(in case of renewal)
9. Copy of partnership deed/memorandum & article of association(except in case of proprietorship firms)
10. List of name and address of all directors/partners

Annexure-XVI

Rajasthan State Pollution Control Board
Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004
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Toll Free Helpline No. : 18001806127 Ext. 7

Office Order

State Board has issued guideline for abetment of pollution in Brick Kiln units on 17/02/2022.However,Ministry of Environment, Forest & Climate Change, New Delhi has issued fresh notification on 22/02/2022 for the sitting criteria and environmental standards to be adopted for the Brick kiln units(copy enclosed).Hence the guideline issued by State Board shall be kept in hold till new/revised guideline will be issued by State Board incorporating the provisions laid down in the notification dated 22/02/2022 issued by MoEF &CC.

(Member Secretary)
RSPCB,Jaipur

No.F.14/Tech-Gen(149)/RSPCB/MUID/3393-3434 Date - 7-3-22

Copy to the followings for information and necessary action.

1. P.S.to Chairperson,RSPCB,Jaipur
2. Sr.PA to Member Secreatary,RSPCB,Jaipur
3. The CEE/CAO/CSO,RSPCB,Jaipur
4. Group In-charge,CD & Legal, PDF/CPP & Hazardous Waste Cell/Liquid Waste & E-Waste Cell/Textile/Mines & SCMG-DS/OGM & Estt./HBC/Training Project & IEC/ Planning/BMW,ECC & Plastic Waste/ MUID, Solid Waste, PCV, Complaints, Greivences, VIP & EC compliances, RTI, RSPCB, Jaipur
5. The Regional Officers, Regional Offices, Alwar / Balotra / Bansawara / Bhilwara / Bharatpur / Bhiwadi /Bikaner/ Bundi/ Chittorgarh/ Hanumangarh/ Jaisalmer/ Jhalawar/ Jhunjhnu/Jaipur(S)/Jaipur(North)/Jodhpur/Kishangarh/Kota/Nagour/Pali/Rajsamand/ Sawai Madhopur/Sikar/Sirohi/Udaipur.
6. GIC(IT) with direction to upload it on RSPCB website.

Member Secretary

Rajasthan State Pollution Control Board
Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004
Phone :0141-5159699,5159604 e-mail : member-secretary@rpcb.nic.in
Toll Free Helpline No. : 18001806127 Ext. 7

Regional Officers,
Regional Offices, Alwar / Balotra / Bansawara / Bhilwara / Bharatpur / Bhiwadi / Bikaner / Bundi / Chittorgarh / Hanumangarh / Jaisalmer / Jhalawar / Jhunjhnu /Jaipur(S)/ Jaipur(North)/Jodhpur/Kishangarh/Kota/Nagour/Pali/Rajsamand/ Sawai Madhopur/ Sikar/ Sirohi/ Udaipur.

Subject- Implementation of notification issued by MoEF & CC for the Brick Kiln units in the State.

Reference- MoEF & CC notification issued on 22/02/2022 for the Brick Kiln units (copy enclosed)

Sir,

Please find enclosed the notification issued by MoEF & CC,New Delhi under reference for the Brick Kiln units vide which emissions standards for the brick kilns have been revised and siting criteria for the new brick kilns has also been laid down.

In view of above all the Regional Officers are advised to take following action-

(i) Not to grant Consent to Establish to the new brick kilns which are not as per the revised siting /coradial criteria as said down in the standards. Also new emission standards of 250 mg/Nm3 for the stack emissions may be imposed alongwith technology prescribed in the notification.

(ii) In case of existing brick kilns, Consent to Operate should be renewed with specific conditions to convert to zig- zag technology or vertical shaft kilns or use of piped natural gas as a fuel within the time prescribed in the notification where ever such brick kilns are not operating on the aforesaid technologies. All other conditions as per the notification may also be imposed.

(iii) In case of brick kilns where Consent to Operate has been granted the emission standards and technology may be described as per the provisions of the notification alongwith other specific conditions as per the notification.

This bears approval of the competent authority.

(Anand Mohan)
Member Secretary

No.F.14/Tech-Gen(149)/RSPCB/MUID/3135-3463 Date 4-3-22

Copy to the followings for information and necessary action.

1. P.S.to Chairperson, RSPCB,Jaipur
2. Sr.PA to Member Secreatary, RSPCB,Jaipur
3. The CEE/CSO, RSPCB,Jaipur
4. Master File, MUID

Member Secretary

Rajasthan State Pollution Control Board
Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004
Phone :0141-5159699,5159604 e-mail : member-secretary@rpcb.nic.in
Toll Free Helpline No. : 18001806127 Ext. 7

Office Order

State Board had issued guideline for abetment of pollution in Brick Kiln units on 17/02/2022 which were kept on hold vide order dated 07/03/2022(copy enclosed) as Ministry of Environment, Forest & Climate Change, New Delhi has issued fresh notification on 22/02/2022 for the siting criteria and environmental standards to be adopted for the Brick kiln units. In continuation of office order dated 07/03/2022 and in reference to MoEF notification dated 22/02/2022,following additional directions are issued to be complied with-

1. Brick kiln units may be established on a piece of land duly converted by the revenue authority for the purpose of establishment of brick kiln units, under relevant provisions of Rajasthan Land Revenue (Conversion of agricultural land for non-agricultural purposes in rural areas) Rules, 2007 and subsequent amendment rules, 2016 or on a piece of land allotted by competent authority of State Government for establishment of brick kiln units.
2. Brick Kiln units may also be established on Khatedari land for which conversion is not required under Rule 6 of the Rajasthan Land Revenue (Conversion of agricultural land for non-agricultural purposes in rural areas) Rules, 2007 and subsequent amendment.
3. All new Brick Kiln units shall submit/obtain distance certificate in the prescribed format(Model format enclosed) issued by the competent authority of State Government not below the rank of Tehsildar as per distance criteria laid down in the MoEF notification dated 22/02/2022.

In view of above, the guideline issued for abatement of pollution for Brick Kiln units dated 17/02/2022 stands withdrawn.

This order is issued with the approval of competent authority

(Anand Mohan)
Member Secretary

No.F.14/Tech-Gen(149)/RSPCB/MUID/1-30 Date -01/04/2022 Copy to the followings for information and necessary action.

1. P.S.to Chairperson,RSPCB,Jaipur
2. Sr.PA to Member Secreatary,RSPCB,Jaipur
3. The CEE/CSO,RSPCB,Jaipur
4. The Regional Officers, Regional Offices, Alwar / Balotra / Bansawara / Bhilwara / Bharatpur / Bhiwadi /Bikaner/ Bundi/ Chittorgarh/ Hanumangarh/ Jaisalmer/ Jhalawar/ Jhunjhnu/Jaipur(S)/Jaipur(North)/Jodhpur/Kishangarh/Kota/Nagour/Pali/Rajsamand/ Sawai Madhopur/Sikar/Sirohi/Udaipur.
5. GIC(IT) with direction to upload it on RSPCB website.

Member Secretary

%

☎0151-2250006

REGIONAL OFFICE & LABORATORY
RAJASTHAN STATE POLLUTION CONTROL BOARD
Plot No. SPL-33, Phase-II, Bichwal Industrial Area,
Bikaner – 334001
E-Mail- ro.bikaner@gmail.com www.rpcb.rajasthan.gov.in

RPCB/RO/BKN/LAB/GENERAL/ 69 Date: 13/04/2022

Chief Scientific Officer,

Rajasthan State Pollution Control Board,

Jaipur.

Sub: - Regarding Analysis reports of Stack monitoring samples of Brick Kilns of district Sri Ganganagar.

Ref:- HO Letter No.4457-4474 dated 22.03.2022.

Sir,

In reference to above, In compliance to directions issued by Hon'ble NGT in the matter of OA262/2020 " Hakam Singh & Anr Vs State of Rajasthan & Ors," and CPCB letter no.RD/BPL/OA22_2020(PB)/2021-22/201 dated 17.12.2021.

Total 282 samples were submitted in the Regional laboratory, Bikaner by teams constituted on dated 09.04.2022 for further analysis. Please find enclosed the Analysis reports of all the 282 samples for information and further necessary action.

(Enclosed: 282 reports)

Yours Faithfully

Dr.B.K.Soni
(Lab InCharge)

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **980**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Guru Int Udyog , Plant - Brick Kiln [53594] ,Village 68/1 G B , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	148

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **981**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Shree Vishanu Int Udyog , Plant - Brick Kiln [99798] ,Chak- 3 BDN, Bhagwangarh , City- Bhagwangarh Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	234

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **982**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Ganpati Int Udyog , Plant - Brick Kiln [96201] ,Chak-1 D B N B, Gram Panchayat Bhagwangarh , City-Suratgarh Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	229

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **983**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Shree Laxmi Int Udhyog , Plant - Brick Kiln [93258] ,Chak-5 DBN , City- Bhagwangarh Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick kiln stack** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	149

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **984**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Bala Ji Builders , Plant - Brick Kiln [98364] ,Chak- 6 SGMB , City- Sardargarh Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	84

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **985**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Ganesh Enterprises (Chak 6 SGM) , Plant - Brick Kiln [104992] ,Chak 6 SGM , City- Six SGM Tehsil-Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	166

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **986**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Vinayak Brick Industries , Plant - Brick Kiln Unit [17703] ,Chak-6 S.G.M.(B) (Khasra No. 59/365) , Tehsil-Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	112

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **987**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Bahlim Kilan Co. , Plant - Brick Kiln Unit [17536] ,Chak-8 S.G.M (Khasra No. 77/363, 76/363 & 77/364) , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	282

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **988**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Bajrang Kiln Com. , Plant - Brick Kiln Unit [17532] ,Chak -ISGM (Khasra No. 45/361) , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln stack** Collected on **07/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	188

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **989**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Tiger Int Udyog , Plant - Brick Kiln [45753] ,Chak-7 SGM, P N 6/363 , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	217

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **990**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Santosh Bricks Manufacturer , Plant - Brick Kiln Unit [17421] ,Chak-7 S.G.M. (Khasra No. 67/363) , Tehsil-Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	69

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **991**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Saini Int Udyog , Plant - Brick Kiln Unit [17540] ,Chak 6 S.G.M B. , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	326

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **992**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Sanwaria Int Udyog , Plant - Brick Kiln [35067] ,Chak- 22 LGW (B) , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	111

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **993**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Sharan Int Udyog , Plant - Brick Kiln Unit [17672] ,Chak-6 SGMB (Khasra No. 61/364) , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	289

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **994**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Sharma Kiln Industries , Plant - Brick Kiln Unit [17981] ,Chak-7 SGM Khasra No 83/67 65/364 , Tehsil-Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	192

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **995**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Sharma Int Udyog , Plant - Brick Kiln [17968] ,Chak-7 SGM (Khasra No. 65/364) , Tehsil- Suratgarh , District-Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	379

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **996**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Om Namah Laxmi Int Udyog , Plant - Bricks Kiln [34586] ,Murba no. 36, Chak- 15 SGR, , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	128

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **997**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni.** State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Maheshwari Bricks Kiln Co (6 SGM) , Plant - Brick Kiln [106157] ,Chak 6 SGM B , City- Six SGM Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	171

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **999**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Kothari Bricks Suppliers , Plant - Brick Kiln Unit [17747] ,Chak 6 S.G.M.B. (Khasra No. 62/369) , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	168

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1000**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Kothari Bricks Products , Plant - Kothari Bricks Products [17745] ,Khara No 64/369 , Tehsil-Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	302

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No : **1002**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Jai Bharat Brick Inudstries , Plant - Brick Kiln Unit [17529] ,Chak -7 SGM Khasra No 67/363, 70/365 , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	105

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1003**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Gumber Int Udyog , Plant - Brick Kiln Unit [17533] ,Villag Chak- 1SGM Bhagwansar , Tehsil-Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	199

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1004**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Deepika Bricks Suppliers , Plant - Brick Kiln Unit [17530] ,Chak-8 SGM Khasra No 68/364 , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	166

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1005**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Bhagwansar Int Udyog , Plant - Brick Kiln Unit [19600] ,Chak-1 SGM Khasra No 43/360 , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	466

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1006**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Bagri Brick Product (Suratgarh) , Plant - Brick Kiln [104005] ,Chak 6 SGM B , City-Suratgarh Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	34

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1007**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Bagri Brick Kiln Industries (6 SGM) , Plant - Brick Kiln [106113] ,Chak 6 SGM B , City- Six SGM Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	55

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1008**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Bagri Bricks (6 SGM) , Plant - Brick Kiln [106116] ,Chak 6 SGM B , City- Six SGM Tehsil-Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	60

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
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Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1009**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Bagri Kilns (6 SGM) , Plant - Brick Kiln [106137] ,Chak 6 SGM B , City- Six SGM Tehsil-Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	114

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1010**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Bagri Bricks Kiln Co (6 SGM) , Plant - Brick Kiln [106112] ,Chak 6 SGM B , City- Six SGM Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	112

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1011**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Vishnu Int Udyog , Plant - Brick Kiln [48087] ,Chak 3 D O L, , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	93

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1012**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Shri Shyam Int Udyog , Plant - , , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	101

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1014**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S SRI RAM UDYOG , Plant - BRICK KLIN [97953] ,VILL- 9 PSDA GHARSANA SRI GANGANAGAR , City- GHARSANA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	54

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1015**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S SHRI GANPATI BRICKS , Plant - Brick Kiln [48036] ,Chak-2 PM II, (A) Rawla Mandi , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	135

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1016**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S SRI GANESH BRICKS UDYOG , Plant - BRICK KILN [96580] ,CHAK 1 KND RAWLA 365 HEAD ROAD RAWLA MANDI GHARSANA SRI GANGANAGAR , City- RAWLA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	51

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1017**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S SHRI BASANT BHANDAR KILN COMPANY , Plant - SHRI BASANT BHANDAR KILN COMPANY [93182] ,CHAK-3 PM II , City- RAWLA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	213

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1018**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Shree Shyam Bricks Co. , Plant - Brick Kiln [45800] ,Chak 2 KLM (B) , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	606

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
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FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1019**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Sangam Int Udyog , Plant - Sangam Int Udyog [97210] ,Chak- 7 PSD-B, Rawla Mandi, , City- Rawla Mandi Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	90

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area, Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1020**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Samrathal Bricks Company , Plant - Brick Kiln [97305] ,Chak 1 KLM, , City- Rawla Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	233

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1021**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Ramdev Int Udhyog , Plant - Brick Kiln [103190] ,Chak 3 PSD-B , City- Three PSD B Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	190

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
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Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1022**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S KULRIYA INT UDYOG , Plant - BRICK EATH [104478] ,CHAK 1 BD A PATHAR NO 233/29, G/P 13 DOL GHARSANA SRI GANGANAGAR , City- GHARSANA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	121

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
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Report No. : **1023**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Kishan Bricks Company , Plant - Brick Kiln Unit [19725] ,Chak-9 K. D. (A) (Khasra No. 152/23) , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	167

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1024**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S GANESHGARHIA KILN CO. , Plant - BRICK KLIN [97978] ,CHAK 9 PSD GHARSANA SRI GANGANAGAR , City- GHARSANA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	366

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1025**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S GANESH BRICKS INDUSTRIES , Plant - BRICKS KILN [96595] ,CHAK 1 KND MAIN ROAD RAWLA MANDI GHARSANA SRI GANGANAGAR , City- RAWLA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	22

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

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REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1027**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Devansh Bricks Company , Plant - Brick Kiln [45880] ,Village-8 K D, Murba No. 152/39 , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	203

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
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Report No. : **1029**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S BAJRANG INT UDHYOG , Plant - BRICK KILN [103322] ,CHAK 9 PSD A TEH GHARSANA SRI GANGANAGAR , City-GHARSANA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	45

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

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Rajasthan State Pollution Control Board
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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

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Report No. : **1041**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Dhattarwal Int Udyog , Plant - Brick Kiln Unit [19511] ,(Khasra No. 70/04) Chak M.L.K. (C) , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	494

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

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Report No. : **1042**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Star Bricks , Plant - Brick Kiln [43894] ,Chak-3 MLK-A , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	164

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
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RAJASTHAN STATE POLLUTION CONTROL BOARD
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Report No. : **1043**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S SHREE SAI BRICKS , Plant - BRICK KILN [103323] ,CHAK 10 MLD TEH GHARSANA SRI GANGANAGAR , City- GAHARSANA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	184

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
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RAJASTHAN STATE POLLUTION CONTROL BOARD
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Report No. : **1044**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Jai Shree Balaji Udhyog , Plant - Brick Kiln [103217] ,8 MLD-B , City- Eight MLD B Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	249

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1045**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S GUPTA BRICK KILN , Plant - GUPTA BRICK KILN [91435] ,PNO-7/29, MURBA NO-21 , City- CHAK THREE GM Tehsil-Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	98

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1046**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Karni Mata Int Udyog , Plant - Brick Kiln Unit [16671] ,Village-8MLD(A) (Khasra No. 7/56) , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	473

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

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RAJASTHAN STATE POLLUTION CONTROL BOARD
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Report No. : **1047**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S GUPTA BRICK KILN,, , Plant - GUPTA BRICK KILN [91440] ,PNO-27/61, MURBA NO-17 , City- CHAK FOUR MLDB FIRST Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	325

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
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RAJASTHAN STATE POLLUTION CONTROL BOARD
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Report No. : **1048**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S AULAKH INT UDHYOG , Plant - AULAKH INT UDHYOG [93183] ,P No-28/18 , City- CHAK FOUR MLDB II Tehsil-Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	129

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1049**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S BHAWANI INT UDHYOG AND SUPPLIERS , Plant - BRICK KLIN [106979] ,KILLA NO 1,3,8,10 MURBA NO 28/49, 4 MLD RAWLA ROAD GHARSANA , City- GHARSANA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	343

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
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Report No. : **1050**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Maa Laxmi Int Udyog , Plant - Brick Kiln [38227] ,Chak 4 MLD , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	109

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
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Report No. : **1051**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Uppal Int Udyog , Plant - Brick Kiln [52932] ,Chak 9 G.D. Sakhi Road , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	22

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1052**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S S.S. Int Udyog , Plant - S.S. Int Udyog [93111] ,Chak 1 MLD A , City- Two MLD A Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	138

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1053**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Choudhary Bricks Udhyog , Plant - Brick Kiln [103152] ,Chak 2 JSM , City- Two JSM Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	145

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1054**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Anmol Int Udyog , Plant - Brick Kiln [49088] ,Chak-5 D D Kupli Road , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	134

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1055**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Malethia Int Uydog , Plant - Brick Kiln [14541] ,Chak-22 S. A.(Murba No. 144/12) , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	135

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1056**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S SRI SAI INT UDHYOG , Plant - BRICK KILN [103320] ,CHAK 6 D D TEH GHARSANA SRI GANGANAGAR , City- GHARSANA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	115

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1057**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Jalfa Int Udyog , Plant - Brick Kiln [52952] ,Chak 19 M.D. , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	143

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1058**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Jai Bhagwati Int Udyog , Plant - Jai Bhagwati Int Udyog [19502] ,Khasra No 24/63 AND 24/60 , City- Chak FOUR GDA Tehsil-Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on 31/03/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	683

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1059**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S BHAGWATI INT UDYOG , Plant - BHAGWATI INT UDYOG [93512] ,P NO-44/16, MURBA NO-5 , City- CHAK FOUR GD A Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	407

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1060**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Sidhi Vinayak Udyog , Plant - Brick Kiln [51082] ,Chak-6 G. D. , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	31

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1061**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S GANESH KILN COMPANY , Plant - BRICK EARTH [100926] ,CHAK 1 MLKB GRAM PANCHAYAT CHAK 1 MLKC TEH GHARSANA , City- GHARSANA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	97

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1062**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Balaji Int Udyog , Plant - Brick Kiln Unit [17717] ,Chak-1 M L K B Khasra No 70/02 , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	47

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1063**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Choudhary Bricks Industries (Chak 3 MLK) , Plant - Brick kiln [38222] ,Chak 3 MLK (B) , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	348

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1064**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S N. R. Int Udyog , Plant - Brick Kiln [51351] ,Chak-5 M L D (A) , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	187

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1065**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Mahaveer Siyag Int Udyog , Plant - Brick Kiln [38224] ,Chak 5 MLD (A) , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	112

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1066**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Bagri Int Udyog (6 SGM) , Plant - Brick Kiln [106131] ,Chak 6 SGM B , City- Six SGM Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln stack** Collected on **29/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	39

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1067**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S Chotiya Bricks Udyog , Plant - Brick Kiln [94181] ,Chak-5 MLD A Bikaner Road , City- Gharsana Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with Gravity settling chamber.** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	99

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1068**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Ganpati Brick Company , Plant - Brick Kiln Unit [21221] ,(Khasra No. 82/53), Chak 12 MD (B) Satrana , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Main Stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	352

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1069**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Shri Mahalaxmi Int Udyog , Plant - Brick Kiln [51040] ,Chak-2 H , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main Stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	148

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1070**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S M/S TEJAJI INT UDHYOG , Plant - GUPTA BRICK KILN [91436] ,MURBA NO-184/54 , City- ANUPGARH Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **MAin stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	706

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1071**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S GUPTA BRICK KILN , Plant - GUPTA BRICK KILN [91436] ,MURBA NO-184/54 , City- CHAK SEVAN JM Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main Stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	365

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1072**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S SHYAM LAL RAJESH KUMAR , Plant - BRICK KILN [107413] ,CHAK 6 J M TEH ANUPGARH SRI GANGANAGAR , City- GHARSANA Tehsil-Gharsana , District- Shri Ganganagar** Collected from **Main Stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	213

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1073**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**. State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S DADA POTTA INT UDYOG , Plant - BRICK KILN [104764] ,CHAK 8 JM, , City- GHARSANA Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	546

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1074**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Rajat Int Udyog , Plant - Brick Kiln Unit [18745] ,Villlage 68/2 G.B.(Khasra No. 274/438, 276/435) , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	158

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
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Report No. : **1075**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S B.R.D. Int Udyog , Plant - Brick Kiln Unit [17871] ,Chak 68/2 G.B.(Khasra No. 270/428) , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	263

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1076**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Namdev Kiln Company , Plant - Brick Kiln Unit [19714] ,Chak-68/2 G. B. (Murba No. 7) , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	208

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1077**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Sameer Bricks Industries , Plant - Brick Kiln [35781] ,Chak- 67 GB, , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	161

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1078**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S N. K. C. Int Udyog , Plant - Brick Kiln Unit [19706] ,Chak-68/62 G. B. (Khasra No. 269/438) , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	156

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1079**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Kaka Int udyog (Anupgarh) , Plant - Brick Kiln [90483] ,Chak 68/2 GB , City- Anupgarh Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	43

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1080**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S SAHIL INT UDHYOG , Plant - SAHIL INT UDHYOG [89714] ,CHAK 68/2 GB , City- TEHSIL ANUPGARH Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	346

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1081**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Shama Bricks Industries , Plant - Brick Kiln [22597] ,Chak-67 G. B. (Khasra No. 265/441) , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	109

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1082**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Sri Balaji Int Udyog , Plant - Brick kiln Unit [20546] , (Khasra No.275/436) Chak 73 G.B. , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	429

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1083**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Kamboj Int Udyog , Plant - Brick Kiln Unit [17999] ,Khasra No273/430 Chak 74 GB Anupgarh , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	198

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1084**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Bikaner Int Udyog , Plant - Brick Kiln Unit [18973] ,Chak-76 G. B. (Khasra No. 274/430) , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	328

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1085**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S P. D. Bricks Industries , Plant - Brick Kiln [50410] ,Chak-67 GB , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	247

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1086**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Om Bricks Industries , Plant - Brick Kiln [103143] ,Chak 68/2 GB , City- Sixty Eight GB Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	347

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1087**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Sri ganpati Int Udyog , Plant - Brick Kiln [45300] ,Chak 79 GB, Raisinghnagar Road , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	129

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1088**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Shri Vinayak Int Udyog , Plant - Shri Vinayak Int Udyog [95773] ,Chak 79 GB , City- Anupgarh Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	341

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1089**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Raja Bricks Industries , Plant - Raja Bricks Industries [92162] ,Chak 79 GB , City- Anupgarh Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	243

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1090**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Shri Ganesh Int Udyog , Plant - Brick Kiln Unit [19971] ,Chak-79 G. B. (Khasra No. 292/430) , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	148

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1091**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Shri Ramdev Bricks , Plant - , , City- Anupgarh Tehsil-Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	466

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1092**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **08/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Vanshika Kiln Co. , Plant - Brick Kiln Unit [19967] ,Chak-87 G.B. (Khasra No. 289/427) , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	312

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1093**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S J.M.D. Bricks Industries , Plant - Brick Kiln [100979] ,Chak 87 GB , City- Eighty Seven GB Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	299

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1094**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Ganpati Bricks Industries , Plant - Bricks [94165] ,Murba No 55, Chak-87 G B Raisinghnagar Road , City- Anupgarh Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	396

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1095**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Pawan Bricks Industries , Plant - Brick kiln Unit [20535] ,(Khasra No. 292/424) Chak 87 G.B. , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	263

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
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Final Report

Report No. : **1096**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Chugh Brick Industries , Plant - Chugh Bricks Industries [93365] ,Chak 79 GB , City- Seventy Nine G B Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	223

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1097**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Kumar Bricks Industries , Plant - Kumar Bricks Industries [93364] ,Murba No 292/430, Chak 79 GB , City- Chak Seventy Nine G B Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	389

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1098**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S SIDDHI VINAYAK INT UDHYOG , Plant - SIDDHI VINAYAK INT UDHYOG [91472] ,MURBA NO-3, PNO-290/421 , City- CHAK EIGHTY SEVAN GB Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	418

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1099**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Aashutosh Bricks Company , Plant - Brick Kiln Unit [17945] ,Village-54 GB Khasra No 232/456 , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	425

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1100**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Sandhu & Sons , Plant - Brick Kiln [9453] ,Chak 56 G.B. (A) , City- Ramsinghpur Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	287

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1101**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Satpal Industries , Plant - Brick Kiln Unit [17698] ,Chak-35 B. B. (Muraba No. 61) , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Main stack** Collected on **07/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	388

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1102**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S M. S. HUNDAL , Plant - M. S. HUNDAL [92512] ,MURBA NO-36 , City- THERTY EIGHT BB Tehsil- Padampur , District- Shri Ganganagar** Collected from **Main stack** Collected on **07/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	720

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1103**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Mukand Singh Int Udyog , Plant - Brick Kiln Unit [16526] ,Chak-16-17 H (Khasra No. 100 & 101) , Tehsil- Karanpur , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	147

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1104**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar** a sample of **Source Emission (Stack)** of **M/S M. D. Int Udyog , Plant - Brick Kiln Unit [16436] ,Chak-40 H.B. (Khasra No. 28) , Tehsil-Karanpur , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	215

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1105**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S R. S. Tiles , Plant - Brick Kiln [48790] ,Chak-45 G. G., Murba No. 6 , Tehsil-Karanpur , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **07/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	205

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1106**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Ram Kripa Int Udyog , Plant - Brick Kiln Unit [16594] ,Chak 4 T (Murba No. 17, 21) , Tehsil- Karanpur , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **07/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	484

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1107**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S M/s S.M.S. Int Udyog , Plant - S.M.S. Int Udyog [103998] ,Chak-41 F, Kharan , City- Kharan Tehsil- Karanpur , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **07/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	393

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1108**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Sri Ram Int Udyog. , Plant - Brick Kiln [103947] ,Chak 8 V Dhanoor Road , City- Kesharisinghpur Tehsil- Karanpur , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	155

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1109**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Bansal Bricks Udyog , Plant - Brick Kiln [19222] ,Chak-2T, Jodhewala Kesrisinghpur Road , Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	41

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1110**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S SHYAM INT UDYOG , Plant - BRICK EARTH [102919] ,CHAK 19 Z MURBA NO 12 GANGANAGAR , City- GANGANGAR Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	189

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1111**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Vinayak Bricks , Plant - Brick Kiln Unit [16524] ,Chak-18 Z (Khasra No. 9,10) , Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	297

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1112**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Choudhary Int Udyog (Chak 4 Q) , Plant - Brick Kiln [50421] ,Chak 4 Q , City- Daulatpura Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	272

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1113**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Shri Balaji Int Udyog , Plant - Brick Kiln [44400] ,Chak 1 B Chhoti , vill 4 Z , City- Vill-4 Z Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	662

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1114**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S New Paras Int Udyog , Plant - Brick Kiln Unit [16669] ,Chak-20 MLA-B (Murba No. 31, 14) , Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	212

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1115**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S YASHODA ENT SUPPLIERS , Plant - YASHODA ENT SUPPLIERS [91992] ,Chak 20 MLB, Ganganagar, District Sri Ganganagar Raj, , City- CHAK TWENTY MLB Tehsil-Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	71

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1116**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Garg Int Udyog , Plant - Brick Kiln Unit [19437] ,Village- Chack-24 M. L. (Khasra No. 70) , Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	222

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1117**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S R. S. Bricks Industries , Plant - Brick Plant [97455] ,Chak- 23 M L Murba No 50, Kila No 08, , City- Chak Twenty Three Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	192

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1118**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Goyal Bricks , Plant - , , Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	218

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1119**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Saraswati Int Udyog , Plant - , , Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	277

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1120**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Ganpati Bricks , Plant - Brick Kiln [102922] ,Chak 5 D Badi , City- Five D Badi Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	454

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1121**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Jai Bholenath Int Udyog , Plant - Brick Kiln [49203] ,Chak-5 Badi , Tehsil-Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	186

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1122**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Vishvas Brick Industries , Plant - Brick Kiln [105611] ,Chak- 1 P Badi Khara No 63/63 , City- Rohidawali Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	431

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1123**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Malethia Int Udyog , Plant - Brick Kiln Unit [17713] ,Chak-19 M.L. (Muraba No. 40) , Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	292

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1124**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Punia Int Udyog , Plant - Brick kiln [97383] ,Chak- 28 LNP II , City- Chak Twenty Eight LLP II Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	120

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1125**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S S.R. Bricks , Plant - , , City- 3-E-I Bari Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	196

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1126**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Vishvas Int Udyog , Plant - , , City- Two G Badi Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	414

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1127**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S R.S. Bricks Industries. , Plant - , , City- Odki Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	281

The condition of the seals, fastening and container on receipt was as follows : **Intact** .

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1128**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Agarwal Int Udyog , Plant - , , Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	339

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1129**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Guru Kripa Int Udyog , Plant - , , City- Koni Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	270

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1130**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Chetan Kumar Arya, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Sachcha Soda Int Udyog , Plant - Brick Kiln [31273] ,Village-3G Badi , Tehsil-Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	455

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1131**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Industrialy Itself** a sample of **Source Emission (Stack)** of **M/S Ganpati Int Udyog (Murba No.5) , Plant - Brick Kiln Unit [17774] ,Chak 17 G.G. , City- Netewala Tehsil- Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **07/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	162

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1132**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Rakesh Int Udyog , Plant - Brick Kiln [33408] ,2 J Bada, Khatlabana , Tehsil-Ganganagar , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	345

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1133**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S SHIV BHARAVE INT UDYOG , Plant - Brick Kiln [99120] ,Chak- 74 NP , City- VPO Seventy Five N P Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	135

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1134**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Periwal Int Udyog , Plant - Brick Kiln [100168] ,Chak-23 FF Luhara, , City- Gajsinghpur Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	186

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1135**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S S. K. BRICKS , Plant - Brick Kiln Unit [20458] ,Chak-14 R. B. (Muraba No. 2, 21) , Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	432

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1136**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Warring Int Udyog , Plant - Bricks Kiln [22608] ,Chak-4 G B,Khasra No 19 , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Main Stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	258

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1137**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Agarwal Brick , Plant - Brick Kiln Unit [17649] ,Chak- 14R.B.(Murba No. 21, 22) , Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	246

The condition of the seals, fastening and container on receipt was as follows : **Intact**.

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1138**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar,SLA,CPCB** a sample of **Source Emission (Stack)** of **M/S Savitri Kilan Company , Plant - Brick Kiln [93519] ,Chak 5 GB , City- Jaitsar Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Main stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	232

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
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Final Report

Report No. : **1139**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar,SLA,CPCB** a sample of **Source Emission (Stack)** of **M/S KUBER BRICKS , Plant - Brick Kiln [103218] ,CHAK- 7 GB- A , City- JAITSAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **main stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	213

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1140**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Shri Ganesh Int Udyog , Plant - Brick Kiln Unit [17800] ,Chak 13 T.K. (Murba No.25) , Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	350

The condition of the seals, fastening and container on receipt was as follows : **Intact** ,

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

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Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1141**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Agarwal Industries , Plant - Brick Kiln [17700] ,Chak- 78 R. B. (Murba No. 68) , Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	295

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1142**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar,SLA,CPCB** a sample of **Source Emission (Stack)** of **M/S NEW GURU KRIPA INT UDHYOG , Plant - Brick Kiln plant [100437] ,CHAK-7 GB, , City- JETSAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	98

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1143**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S New Ganpati Int Udyog , Plant - Brick Kiln [40296] ,Chak 4 MK , Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	310

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1144**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar,SLA,CPCB** a sample of **Source Emission (Stack)** of **M/S Ganpati Int Udyog , Plant - Brick Kiln Unit [20532] ,Chak-7 G. B. (Khasra No. 126/384) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **bhatta stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	675

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
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Final Report

Report No. : **1145**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Karan Bricks , Plant - Brick Kiln Unit [17652] ,Chak-1 M.K.B. (Khasra No. 127/298) , Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	218

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1146**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Ambica Int Udyog , Plant - Brick Kiln Unit [20488] ,Chak-63 R B A Murba No 39 , Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	387

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1147**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S G. V. Int Udyog , Plant - Brick Kiln Unit [17624] ,Chak 65 R.B. (Murba No. 17, 18) , Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	361

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1148**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Shri Balaji Int Udyog , Plant - Brick Kiln Unit [20523] ,Chak-27 P S Murba No 7 , Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	261

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1149**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Amar Int Udyog , Plant - Brick Kiln Unit [16639] ,Village-Thakri A (Murba No. 1) , Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	162

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1150**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Jagdamba Int Udyog , Plant - Brick Kiln [42494] ,chak- 32 NP , Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	104

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1151**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Arihant Int Udyog , Plant - ARIHANT INT UDYOG [48229] ,Chak-1 NZP B, Post Bajuwala , Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	207

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1152**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar,SLA,CPCB** a sample of **Source Emission (Stack)** of **M/S Jaspal Int Udyog (Murba No. 13) , Plant - Brick Kiln Unit [17722] ,Chak 7 G.B. , City- Jaitsar Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	94

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1153**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S BALAJI BRICKS COMPANY , Plant - BRICKFIELDS [93813] ,CHACK 17 SAD, ACCOUNT NO 91, RAISINGHNAGARH , City- RAISINGHNAGAR Tehsil- Raisinghnagar , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	327

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1154**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Aman Industries , Plant - , , Tehsil-Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	163

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1155**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Jindal Bricks , Plant - jindal bricks [20486] ,Village-7 E E A Khasra No 75 , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	118

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1156**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Deepak Int Udyog , Plant - Brick Kiln Unit [17677] ,Chak 21 B B Khasra No 56 , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	123

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
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(See Rule - 10)
Final Report

Report No. : **1157**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Sita Ram Bricks Pvt. Ltd. , Plant - Bricks Kiln [13783] ,CHAK 3 RB B TEH PADAMPUR SRIGANGANGAR , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	359

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
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Report No. : **1158**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Krishna Int Udyog , Plant - Brick Kiln Unit [19440] ,Chak -21. B. B. (Khara No. 55) , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	313

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1159**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Raj Shri Int Udyog , Plant - Brick Kiln Unit [17654] ,Chak Ghamndia Barani Khasra No 63, 64 76 , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **07/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	171

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1160**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Paras Brick Udyog , Plant - Brick Kiln [92450] ,Chak-73 LNP II , City- VPO Ratanpura Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **07/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	484

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

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Final Report

Report No. : **1161**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Jyoti Industries , Plant - Brick Kiln Unit [17678] ,Chak- 47 G. G. (2) (Khasra No. 8 & 10) , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **07/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	253

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
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Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1162**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Ankit Kumar Sharma, JSO, Bharatpur ,RSPCB Bharatpur & Shri Dayaram, JSO, Sikar ,RSPCB Sikar** a sample of **Source Emission (Stack)** of **M/S Kalp Bricks , Plant - Brick Kiln Unit [20484] ,Chak-8 N N A Khasra No 12 , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **07/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	287

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1163**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Rameshwar Bandewar SSA CPCB** a sample of **Source Emission (Stack)** of **M/S SHIV SHAKTI BRICKS , Plant - BRICKS KILN [109129] ,MURBA NO 49 KILLA NO 18 CHAK 1 EE, SAWANTSAR TEH PADAMPUR SRI GANGANAGAR , City- SAWANTWAR Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	99

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1164**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Rameshwar Bhandewar SSA CPCB** a sample of **Source Emission (Stack)** of **M/S Shiv Shankar Int Udyog , Plant - Brick Kiln [96852] ,Chak-47 LLW, Murba No 74 , City- Narsinghpura Tehsil-Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	52

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1165**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Rameshwar Bhandewar SSA CPCB** a sample of **Source Emission (Stack)** of **M/S Balaji Int Udyog , Plant - Brick Kiln Unit [22604] ,Chak 50LNP (Khasra No.l 26, 28, 29) , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	29

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1166**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar SLA CPCB** a sample of **Source Emission (Stack)** of **M/S Jindal Int Udyog , Plant - Brick Kiln Unit [19444] ,Chak-13 EEA Khasra No 7 , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	563

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1167**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Baba Ramdev Bricks Industries , Plant - Brick Kiln Unit [19561] ,Chak-47 L.L.W. (Khasra No. 31) , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	68

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

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Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

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Final Report

Report No. : **1168**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Jindal Bricks Udyog , Plant - Brick Kiln [40916] ,Chak 83 LNP , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	91

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

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REPORT OF THE STATE BOARD ANALYST
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Final Report

Report No. : **1169**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Shiv Darshan Kumar Ram Kumar , Plant - Brick Kiln Unit [20482] ,Chak-19 B. B. (Khasra No. 28, 43) , Tehsil-Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	61

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1170**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Ganpati Int Udyog , Plant - Brick Kiln Unit [20487] ,Chak- 13 E.E.A. (Murba No. 14) , Tehsil- Padampur , District- Shri Ganganagar** Collected from **Stack attached with Brick Kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	180

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1171**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Shri Karni ji Int Udyog , Plant - Brick Kiln [50233] ,Chak 27 G.B. , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	134

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1172**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Chhabra Bricks Industries , Plant - Brick Kiln [55062] ,Chak 29 GB , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	116

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1173**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Shree Balaji Int Udyog , Plant - Brick Kiln Unit [16930] ,Chak-29 G.B. (Khasra No. 185/411) , Tehsil- Vijainagar , District-Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	236

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1174**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S B.S.S. Int Udyog , Plant - Brick Kiln [50381] ,Murbba No. 43, Chak 29 G.B. A , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	128

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1175**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Industrialy Itself** a sample of **Source Emission (Stack)** of **M/S Baghla Bricks Company , Plant - Bricks Kiln Unit [16962] ,Chak-33 G. B. (Murba No. 20, 21) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	67

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1176**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Baba Int Udyog , Plant - Brick Kiln Unit [19599] ,Chak-34 G. B. (Murba No. 51) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	157

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1177**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Pradhuman Singh, JSO, Central Laboratory ,RSPCB Central Laboratory** a sample of **Source Emission (Stack)** of **M/S Jalotra Int Udyog , Plant - Brick Kiln [46850] ,Chak 13 H, Thada , Tehsil-Karanpur , District- Shri Ganganagar** Collected from **Stack of Brick kiln.** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	93

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1178**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Punjab Bricks Company , Plant - Brick Kiln [39937] ,Chak 34 G.B. , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	262

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1179**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S A-1, Int Udyog , Plant - Brick Kiln Unit [17820] ,Chak-34 G B Murba No 36 , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	214

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1180**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Dada Brick , Plant - Brick Kiln Unit [17724] ,Chak-34 G.B (Murba No. 59) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	162

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1181**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S SAJAN ENTERPRISES , Plant - BRICK [91006] ,CHAK 34 GB, SRI VIJAYNAGAR, SRI GANGANAGAR , City- VIJAYNAGAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	187

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1182**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S PAL INT UDHYOG , Plant - BRICK FIELD [91511] ,CHAK 32 GB, SRI VIJAYNAGAR, SRI GANGANAGAR , City- SRI VIJAYNAGAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	160

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1183**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Vikas Int Udyog , Plant - Brick Kiln [106856] ,Chak 36 GB, , City- Thirty Six GB Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	146

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1184**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Dhanju Bricks Kiln , Plant - Brick Kiln [35988] ,Chak-49 G.B. (A) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	140

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1185**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S M. K. B. Bricks Industries(Old Name M K B Int Udyog) , Plant - Brick Kiln Unit [17950] ,Chak-1 G. B. (A) (Murba No. 15, 29) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	372

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1186**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Rameshwar Bhandewar, CPCB** a sample of **Source Emission (Stack)** of **M/S Sakti Kiln Company , Plant - Brick Kiln Unit [20438] ,Chak-29 G.B.A. (Khasra No. 29) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	96

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1187**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Suraj Kiln Company , Plant - Brick Kiln Unit [17725] ,Chak-29 G.B.(Murba No. 42) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	95

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1188**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Rameshwar Bandewar, CPCB** a sample of **Source Emission (Stack)** of **M/S GAURAV KILN COMPANY , Plant - BRICK [91043] ,CHAK 29 GB, SRI VIJAYNAGAR, SRI GANGANAGAR , City- VIJAYNAGAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	45

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1189**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Rameshwar Bandewar, CPCB** a sample of **Source Emission (Stack)** of **M/S Ganpati Industries (Khasra No. 190/416) , Plant - Brick Kiln Unit [17734] ,Chak 33 GB , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	66

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1190**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Shourabh Bricks Industries , Plant - Brick Kiln Unit [17729] ,Chak- 29 G.B. A. (Murba No. 46) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	153

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1191**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Pokar Dass Arora , Plant - Brick Kiln [35427] ,Murba no.- 22, Chak- 33 GB, , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	125

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1192**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **09/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S G.D. Bricks Industries , Plant - Brick Kiln Unit |17727| ,Chak-34 G.B. (Murba No. 32) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	109

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1193**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Jai Balaji Int Udyog , Plant - Brick Kiln [22836] ,Chak-24 PTP, Haliawali (Khasra No. , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **Brick Kiln stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	230

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1194**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Shri Narayan Int Udyog , Plant - Brick Kiln Unit [27280] ,Chak 22 PTP-B, , City- Kheruwala Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **Stack attached to brick Kiln** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	250

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1195**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Khichar Bricks Company , Plant - Brick Kiln [29540] ,Chak-7 KRWU Murba No 41 , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	174

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1196**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Agarwal Brick Company , Plant - Brick Kiln [9137] ,Chak 7 KRW, Dhani Khichadan Murba No 40 , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	263

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1197**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S M/S MAAN BRICKS COMPANY , Plant - BRICKS [91590] ,CHAK 19 KSD ALIPURA TEH SADULSHAHAR , City- SRI GANGANAGAR Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **Stack attached to brick kiln** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	560

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1198**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Raja Int Udyog , Plant - Brick Kiln Unit [18007] ,(Murba No. 21,22,29,40), Chak 73 G.B. , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	136

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1199**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Uttam Int Udyog , Plant - Brick Kiln [33405] ,chak 19 KSD, Alipura , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **Stack attached to brick kiln** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	67

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1200**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S J.S.KARWASRA , Plant - J.S.KARWASRA [97326] ,CHAK 7 KRW, , City- KARDWALA Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	90

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1201**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S G. K. Int Udyog , Plant - Brick Kiln Unit [17815] ,Chak- 23 P.T.P , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	139

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1202**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Brar Int Udyog , Plant - Bricks Kiln Unit [17792] ,Chak-14,15 KRW Murba No 40 , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	151

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1203**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Shri Ram Int Udyog , Plant - Brick Kiln Unit [16506] ,Chak- 14-15, KRW , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to kiln** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	15

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1204**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Shri Ram Bricks Industries , Plant - Brick Kiln [34166] ,Chak- 33 PTP Maniwali Road , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	66

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1205**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S S. K. R. Int Udyog , Plant - Brick Kiln Unit [19448] ,Chak- 40 PTP (Khasra No. 53/169) , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	77

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1206**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Gurudyal Int Udyog , Plant - Brick Kiln [47711] ,Chak 39 MMK, , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	74

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1207**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S VISHAWKARMA INT UDYOG , Plant - VISHAVKARMA INT UDYOG [89012] ,42 M M K, MORJANDA KHARI , City- MORJANDA KHARI Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	66

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1208**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S NEW AGGARWAL BRICKS COMPANY , Plant - BRICK KILAN [107515] ,CHAK-6 SDS, , City- TAKHATHAZARA Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	169

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1209**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Agarwal Int Udyog , Plant - Brick Kiln Unit [17793] ,Chak-13 SDS (Khasra No. 39/123 &49/123) , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	145

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1210**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Namdev Int Udyog , Plant - Brick Kiln Unit [16567] ,Chak-3 B.N.W. (Murba No. 43) , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	51

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1211**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Sanjeev Kumar Chugh Int Udyog , Plant - Brick Kiln [29590] ,Chak 28 K.S.D. (Murba No. 32) , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	93

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1212**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S K.K. Bricks Kilan Owner , Plant - Brick Kiln [43897] ,25 KSD , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	59

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1213**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S J.B. BRICKS UDYOG , Plant - Brick Kiln [95539] ,CHAK - 13 KSD, , City- BUDHARWALI Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	58

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1214**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Kavita Int Udyog , Plant - Brick Kiln [14132] ,Chak 8 BGS, PO Benawali , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	229

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1215**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S SUBHASH BRICKS , Plant - Brick Kiln [42450] ,8 BGS, , City- Banwali Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	98

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1216**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Shiv Brick Industries , Plant - Brick Kiln Unit [16523] ,Chak-8 B.G.S. (Murba No. 69) , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	76

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1217**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Periwal Company B.K.O. , Plant - Brick Kiln Unit [16577] ,Chak-4 BNW (Murba No. 123) , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	104

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1218**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Middha Bricks Company , Plant - Brick Kiln [105593] ,Chak-10 BGS, Bhagsar , City- Bhagsar Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	63

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1219**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Jai Baba Int Udyog , Plant - Brick Kiln [33407] ,Chak-20 SDS-B, Lalgarh Jattan , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	23

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1220**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Sri Teja Int Udyog , Plant - Brick Kiln Unit [19225] ,Chak-19, S.D. S. Lalgarh Jatan (Khasara No. 83,85) , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	32

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1221**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Subhash Bricks , Plant - BRICKS [90659] ,SHAGAWALI CHAK 16 B N W MURBA NO 47 , City- SRI GANGANAGAR Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	39

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1222**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S New Goswami Int Udyog , Plant - Brick Kiln [56164] ,Chak 10 BNW, Murba No 35, , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	39

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1223**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Malethia Brick Company , Plant - Brick Kiln Unit [17804] ,Chak-14 L L G Murba No 35 , City- Panniwali Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	54

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1224**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Ganpati Int Udyog , Plant - Brick Kiln [48781] ,Chak-14 LLG, Murba No. 30 , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	44

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1225**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Jai Ambey Int Udyog , Plant - Bricks Kiln [8013] ,Chak 10 SDP,(Murba No. 18,29) , City- Sadulsahar Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	34

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
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Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1226**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Yadav Int Udyog , Plant - Brick Kiln [33359] ,Chak-9 S.D.P. , Tehsil- Sadulshahar , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	37

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

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Final Report

Report No. : **1227**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S BASANT TILES , Plant - BRICKS [107511] ,MURBA NO 8, CHAK 55 F, SRI KARANPUR, SRI GANGANAGAR , City- SRI KARANPUR Tehsil- Karanpur , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	28

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1228**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar & ANURAG SHARMA, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Mahadev Int Udyog , Plant - Brick Kiln [45098] ,Chak 54 F , Tehsil- Karanpur , District- Shri Ganganagar** Collected from **stack attached to brick kiln** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	141

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1230**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S DAYAL KILN COMPANY , Plant - bricks [91041] ,CHAK 34 GB, SRI VIJAYNAGAR, SRI GANGANAGAR , City-VIJAYNAGAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	185

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1231**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S J. K. Bricks , Plant - Brick Kiln [38697] ,Chak - 34 G. B. , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	113

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1232**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S J. K. Kiln Company , Plant - Bricks Kiln Unit [16971] ,Chak-34 G.B., (Murba No. 46) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **04/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	104

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1233**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Ram Ram Sa Int Udyog , Plant - Brick Kiln Unit [17719] ,Chak 38 G. B. (Murab No. 6) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	127

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1234**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Kamra Bricks Com. , Plant - Brick Kiln [44979] ,Chak-41 G B, Anoopgarh Road , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nms	123

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1235**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar,SSA,CPCB** a sample of **Source Emission (Stack)** of **M/S BABA RAM DEV INT UDHYOG , Plant - Brick Kiln [50064] ,Murba No. 6, Chak 46 G B , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	111

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1236**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Sri Gurunanak Kiln Company , Plant - Brick Kiln [48409] ,Chak-50 G. B. (Murba No. 31) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Stack attached to Brick Kiln** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	44

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1237**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar,SLA,CPCB** a sample of **Source Emission (Stack)** of **M/S Kisan Int Udyog (Murba No. 133) , Plant - Brick Kiln [17737] ,Chak 7 G.B. , City- Jaitsar Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	408

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1238**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar,SLA,CPCB** a sample of **Source Emission (Stack)** of **M/S RAJ BHATTA , Plant - BRICKS [90548] ,CHAK 7 GB A, JAITSAR, SRI VIJAYNAGAR, Sri Ganganagar , City- CHAK GB A Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	150

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1239**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar,SLA,CPCB** a sample of **Source Emission (Stack)** of **M/S ATAMA RAM BRICKS COMPANY , Plant - Brick Kiln [99037] ,CHAK 10 GB, , City- JETSAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	183

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1240**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Ganesh Ent Udhog , Plant - Ganesh Ent Udhog [93356] ,Chak 4 BGM , City- Four BGM Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	362

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1241**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Arora Bricks Industries , Plant - Brick Kiln [54580] ,Chak-4 BGM , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	520

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1242**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S BISHNOI INT UDYOG , Plant - BRICK KILN [82687] ,CHAK 10 GB JAITSAR SHRI GANGANAGAR , City-JAITSAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	406

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1243**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Madhav Int Udyog , Plant - Brick Kiln Unit [17962] ,Chak-14 G.B. (Murba No. 12) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	264

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1244**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S B. B. C. BRICKS , Plant - B. B. C. BRICKS [85592] ,14, G B MURBA NO-11 , City- JETSAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	283

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1245**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S Karwasra Bricks Com. , Plant - Bricks Kiln Unit [16974] ,Chak-15 G. B. (Khasra No. 152/395) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	249

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1246**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar,SLA,CPCB** a sample of **Source Emission (Stack)** of **M/S SATGURU BRICKS INDUSTRIES , Plant - BRICK KLIN [90444] ,CHAK 18 GB, VIJAYNAGAR, SHRI GANGANAGAR , City- VIJAYNAGAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	121

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1247**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar,SLA,CPCB** a sample of **Source Emission (Stack)** of **M/S Guru Nanak Int Udyog (Murba No. 57) , Plant - Brick Kiln Unit [17723] ,Chak 18 G.B. , City- Jaitsar Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	176

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1248**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar,SLA,CPCB** a sample of **Source Emission (Stack)** of **M/S Maruti Nandan Bricks , Plant - Brick Kiln Unit [17959] ,Chak-20 G. B. (Murba No. 29) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	90

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
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Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1249**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Sunil Kolhatkar,SLA,CPCB** a sample of **Source Emission (Stack)** of **M/S Aanand Int Udyog , Plant - Brick Kiln [55674] ,Chak 20 G.B. , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	135

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1250**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar bandewar,SSA,CPCB** a sample of **Source Emission (Stack)** of **M/S DASHMESH INDUSTRIES , Plant - Brick Kiln [103930] ,CHAK-4 GB , City- JAITSAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	258

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1251**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SLA, CPCB** a sample of **Source Emission (Stack)** of **M/S DASHMESH BRICKS , Plant - BRICK KILN [110426] ,CHAK 4 GB, , City- Jaitsar Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	103

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1252**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Shohal Bricks Industries , Plant - Brick Kiln [22793] ,Chak-5 GB Murba No 14 , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	96

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1253**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Malwa Int Udyog , Plant - Brick Kiln [22874] ,Chak- 5 G. B. (Murba No. 29) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	156

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1254**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S PAWAN BHAWANI INT UDYOG , Plant - BRICKS KILN [107553] ,CHAK 5 GB B, MN 27,21,22 PN 127/383, JETSAR SRI GANGANAGAR , City- JETSAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	207

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1255**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Josan Int Udyog , Plant - Brick Kiln [100077] ,Chak 7 GB , City- Jaitsar Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	649

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1256**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Satnam Int Udyog , Plant - , , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	103

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1257**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S M.K.B. Int Udyog , Plant - Brick Kiln [103779] ,CHAK 5 GB-B , City- Jaitsar Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	338

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1258**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S PUNIA INT UDYOG , Plant - PUNIA INT UDYOG [97229] ,CHAK 10 GB, , City- JETSAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta stack** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	220

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1259**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S AVTAR BRICK INDUSTRIES , Plant - BRICK [92056] ,CHAK 10GB, JAITSAR, SRI VIJAYNAGAR, SRI GANGANAGAR , City- SRI VIJAYNAGAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	180

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1260**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **10/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S MRC Int Udyog , Plant - Brick Kiln [22835] ,Chak- 4 BGM (Khasra No. 86 & 13) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	228

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1261**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Sri Chand Bricks , Plant - Brick kiln [102940] ,Chak 15 GB, , City- Jaitsar Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	113

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1262**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S SHRI RAM BRICK , Plant - BRICKS [93053] ,12 GB, SRI VIJAYNAGAR, SRI GANGANAGAR , City- SRI VIJAYNAGAR Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	213

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1263**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Krishana Bricks Company , Plant - Brick Kiln [102941] ,Chak 15 GB, , City- Jaitsar Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta stack** Collected on **01/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	314

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1264**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Shri Shiv Shankar Int Udyog , Plant - Brick Kiln [34995] ,Chak- 17 GB, , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	163

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1265**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S P.D.M. Int Udyog (Khasra No. 162/405) , Plant - Brick Kiln [17735] ,Chak 21 G.B. , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	154

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1266**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Sri Balaji Bricks (Murba No 41) , Plant - , , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Steak** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	101

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)
Final Report

Report No. : **1267**
Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Raj Bricks , Plant - Brick Kiln Unit [16932] ,Chak-19 G.B. (Murba No. 33) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	187

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On **13/04/2022**

BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Bikaner
33, Phase-II, Bichwal Industrial Area,
Bikaner
Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1268**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Amba Int Udyog , Plant - Bricks Kiln [13134] ,Chak- 20 G.B. (Murba No. 47) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta stack** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	93

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1269**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Rameshwar Bandewar, SSA, CPCB** a sample of **Source Emission (Stack)** of **M/S Manvinder Int Udyog , Plant - Bricks Kiln [13134] ,Chak- 20 G.B. (Murba No. 47) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **Bhatta Stack** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	137

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area,

Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1270**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Neelkhanth Int Udyog , Plant - Brick kiln Unit [20800] ,Chak-7 APM (Murba No. 292/421) , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	559

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

33, Phase-II, Bichwal Industrial Area, Bikaner

Phone: 0151-2250006

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1271**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Shri Balaji Int Udyog (78 GB) , Plant - Shri Balaji Int Udyog [92842] ,Chak 78 GB , City- Anupgarh Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	703

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1272**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Udit Soni, JSO, Udaipur ,RSPCB Udaipur** a sample of **Source Emission (Stack)** of **M/S Kulhariya Int Udyog , Plant - Brick Kiln Unit [17426] ,Chak-7 S.G.M. (Khasra no. 64/363, 63/363) , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **02/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	200

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1273**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **SURAJ MAL MEENA, JSO, Bikaner ,RSPCB Bikaner** a sample of **Source Emission (Stack)** of **M/S Ram Shree Int Udyog , Plant - Brick Kiln Unit [17816] ,Chak 7 S.G.M.(Khasra No. 65/364) , Tehsil- Suratgarh , District- Shri Ganganagar** Collected from **Brick Kiln Stack** Collected on **03/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	212

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1274**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **DARASINGH SHYORAN, JSO, Pali ,RSPCB Pali & NIRANJAN ATAL, JSO, Pali ,RSPCB Pali** a sample of **Source Emission (Stack)** of **M/S Ashish Bricks Industries , Plant - Brick Kiln Unit [19893] ,Chak-87 G. B. (Khasra No. 292/424, 290/426) , Tehsil- Anupgarh , District- Shri Ganganagar** Collected from **Main stack** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	145

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1275**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S M.M. Int Udyog , Plant - Brick Kiln Unit [19499] ,(Khasra No. 67/24) Chak 4 MLD (A) , Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **31/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	172

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1276**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S GANESH BRICKS COMPANY , Plant - BRICK KILN [103336] ,CHAK 9 PSD A GHARSANA SRI GANGANAGAR , City-GARSANA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **06/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	27

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1277**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Surya Pratap Meena, JSO, Chittorgarh ,RSPCB Chittorgarh & Bhupendra Kumar Sharma, JSO, Kota ,RSPCB Kota** a sample of **Source Emission (Stack)** of **M/S GURUKRIPA INT UDYOG , Plant - BRICKS KILN [103520] ,CHAK 15 KND A TEH GHARSANA GANGANAGAR , City-GHARSANA Tehsil- Gharsana , District- Shri Ganganagar** Collected from **Stack of brick klin attached with gravity settling chamber.** Collected on **05/04/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	93

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

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RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Final Report

Report No. : **1278**

Report On : **13/04/2022**

I hereby certify that I **Bhupendra Kumar Soni**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **11/04/2022** from **Sunil Kolhatkar SLA CPCB** a sample of **Source Emission (Stack)** of **M/S H. S. Bricks , Plant - Brick Kiln [10057] ,Chak-01 G. B. (Khasra No. 113/368) , Tehsil- Vijainagar , District- Shri Ganganagar** Collected from **brick kiln stack** Collected on **30/03/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/04/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	216

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/04/2022**

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Bikaner

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Bikaner

Phone: 0151-2250006